BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 88/2024 (WZ)

IN THE MATTER OF: -

SIDDHARTH AMBAJI PATIL & ANR. **APPLICANT**

VERSUS

PEN MUNICIPAL COUNCIL & ORS. **RESPONDENTS**

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Date: 09/03/2026
Place: Pune

(Pratik D. Bharne)
Regional Director

क्षेत्रीय निदेशक / Regional Director
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune
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REPORT OF THE JOINT COMMITTEE IN COMPLIANCE WITH ORDER DATED 27/06/2025 OF THE HON'BLE NATIONAL GREEN TRIBUNAL (NGT) IN THE MATTER OF O.A. NO. 88/2024 (WZ), SIDDHARTH AMBAJI PATIL & ANR. VS PEN MUNICIPAL COUNCIL & ORS.

1.0 BACKGROUND

In the Original Application. No. 88 of 2024 (WZ), titled Siddharth Ambaji Patil & Anr. Vs Pen Municipal Council & Ors, the Applicant mentioned the indiscriminate dumping of Solid, Plastic, Construction and Demolition (C&D) and other Hazardous Waste by the Pen Municipal Council (hereinafter referred to as "Respondent No. 1") from its processing facility onto adjoining agricultural lands, causing environmental damage and seeking compensation.

In compliance with Hon'ble NGT order dated 30/04/2024, the Joint Committee comprising of Maharashtra Pollution Control Board (MPCB), the District Collector-Raigad, and Central Pollution Control Board (CPCB), conducted inspection cum monitoring of the solid waste processing facility and the alleged agricultural lands of the Applicant. The Committee also associated the Govt. Agricultural Department, Govt. of Maharashtra for soil sampling & analysis and Maharashtra Remote Sensing Applications Centre (MRSAC), Govt. of Maharashtra for time-series image analysis to assess the alleged dumping of solid waste on agricultural lands. The findings confirmed gradual dumping of solid waste on the said lands and further revealed that the agricultural lands were observed to be barren, without any standing crop.

The Committee found violations by the Respondent No.1, including dumping of unprocessed solid waste, discharge of untreated leachate outside its premises onto the alleged agricultural land of the Applicant, and failure to address legacy waste stockpiled within its facility. Based on CPCB Guidelines (Report of the CPCB In-House Committee on Methodology for Assessing Environmental Compensation and Action Plan to Utilize the Fund), Environmental Compensation (EC) was calculated as Rs. 4,08,34,737/- for improper solid waste management, with an additional EC of Rs. 54,00,000/- for not

initiating legacy waste remediation in compliance of earlier order of Hon'ble NGT (PB) orders in OA. No.606/2018, In re: "Compliance of Solid Waste Management Rules, 2016 and other environment issues". The Joint Committee report dated 07/11/2024, along with a time-bound action plan for remedial measures, was submitted to the Hon'ble NGT through the earlier nodal agency, MPCB. A copy of the Joint Committee report filed in compliance with the earlier order dated 30/04/2024 is given at **Annexure-1**.

Thereafter, the Hon'ble NGT vide its order dated 27/06/2025, considered the earlier Joint Committee report dated 07/11/2024, along with objections raised by the Ld. Counsel for the Applicant, and directed the Joint Committee to submit report on the objections i.e. to assess direct and indirect damages for estimating the Environmental Damage Cost (EDC) as per the “General Framework for Imposing Environmental Damage Compensation”, issued by CPCB in December, 2022. The Hon'ble NGT further directed that the site inspection shall be conducted only when the rainy season is over, in order to identify the contamination of the soil in the alleged agricultural lands belonging to the Applicant. Copy of Hon’ble NGT order, dated 27/06/2025 is given at **Annexure-2** and relevant order is reproduced as below:

“…4. Having drawn our attention to above, it is submitted by the learned counsel that the Joint Committee report has not taken into consideration any of these facts i.e. direct and indirect EDC liabilities…”

6. Till now, the MPCB was the nodal agency of the Joint Committee, but now onwards, the Joint Committee would be headed by the CPCB and the report of the objections raised by the applicants shall be submitted by the CPCB after the rains are over and the site inspection shall be conducted only when the rainy season is over, because the contamination of the soil would be possible to be identified only when there are no rains. The report of the Joint Committee shall be submitted by the CPCB before the next date…”

2.0 APPROACH

In compliance of the aforesaid order of the Hon'ble NGT dated 27/06/2025, the Joint Committee convened its first meeting through video conference on 15/10/2025 to initiate compliance measures, to carry-out a preliminary survey for collection & analysis of soil and groundwater samples and assessing direct & indirect damages for estimating the EDC if any; as per the CPCB Guidelines, 2022. During the meeting, the Joint Committee took important decisions about scheduling and collection of soil and ground water samples besides examination of rainfall data from the India Meteorological Department (IMD).

The Committee further considered the suggestion of representative from the Agriculture Dept., Govt. of Maharashtra, Raigad-Alibag, that the soil samples be collected only after the post-monsoon season i.e. preferably during 3rd week of November, 2025 onwards, in view of the predominant surface moisture in the soil as a limiting factor, which hinders in collecting a representative soil samples from the alleged agricultural lands belonging to the Applicant. Further, the Committee opined that this suggestion was in line with the directions issued by the Hon'ble NGT in its order, dated 27/06/2025 i.e. to collect the samples after the end of rainy season.

Some of the important decisions taken during the said meeting are summarised as below:

1. Installation of piezometric wells in & around the alleged areas through the District Collector-Raigad for collection & analysis of groundwater samples for of parameters of concern at the laboratory established by the State Board; and

2. Collection of representative soil samples under the supervision of Agriculture Dept., Govt. of Maharashtra, Raigad-Alibag and its analysis at the NABL & E(P)A approved laboratory for parameters of concern;

The Committee, considering the quantum of works to be completed, including collection of representative soil & groundwater samples etc. (preferably after post-monsoon), had filed a short submission to the Hon'ble NGT with a prayer to grant extension of time period of three months, commencing from the scheduled date of collection of soil & groundwater samples (i.e. from 3rd week of November, 2025 onwards), for submission of its report in compliance with aforesaid order dated 27/06/2025. A copy of the short submission (including copy of the first minutes of meeting of the Joint Committee) filed to the Hon'ble NGT, dated 31/10/2025 is given at **Annexure-3**.

As a follow up action and to expedite the decisions taken during the first meeting, the Joint Committee convened its meeting through video conference on 14/11/2025 and in parallel, addressed a letter to the Sub-Divisional Officer, Pen, to expedite the decisions of first meeting. Accordingly, an expert member i.e. representative from the Groundwater Surveys & Development Agency (GSDA), Water Supply and Sanitation Department, Government of Maharashtra (GoM) was invited to assist the Committee in studying the ground water flow pattern and its availability in the alleged area i.e. about the feasibility to install piezometric wells to collect ground water samples from the alleged area and agricultural lands belonging to the Applicant. A copy of the second minutes of meeting of the Joint Committee is given at **Annexure-4**. It was decided to conduct a field visit through GSDA, GoM to carry-out geophysical survey and hydrogeological survey in order to determine ground water flow pattern in the alleged area.

Thereafter, the Joint Committee carried-out a reconnaissance survey of the area under consideration, followed by Geophysical Survey and Hydrogeological Survey and sampling at impacted matrices i.e. Applicant's agriculture lands for soil quality, air quality, nearby surface water quality etc. and survey to identify direct & indirect damage to health, environment and ecology. Preliminary data obtained through field surveys of soil, groundwater, air, and other relevant parameters were analyzed and compared against screening levels, culminating in preparation of the report and subsequent deliberations by the Joint Committee.

3.0 STUDY AREA

The Respondent No.1 had set-up a solid waste processing facility at Survey No. 156 (18°44'08.43"N, 73°07'52.68"E), admeasuring 1.05 ha at Village Ambeghar, Tal. Pen, Dist. Raigad and had obtained first Authorization from MPCB on 18/09/2004. The Applicant owns agriculture lands at Survey No. 157 (18°44'05.53"N, 73°07'53.66"E) & 158 (18°44'04.50"N, 73°07'54.47"E), which are situated adjacent to the aforesaid solid waste processing facility, admeasuring 0.51 ha & 0.34 ha respectively. The revenue village Ambeghar falls within the planning jurisdiction of the Mumbai Metropolitan Region Development Authority (MMRDA), which is the designated Planning Authority for the area. Satellite image of 2011 (MRSAC), depicting the location & boundary of solid waste processing facility and Applicant's agriculture lands is given in the below **Image-1**.

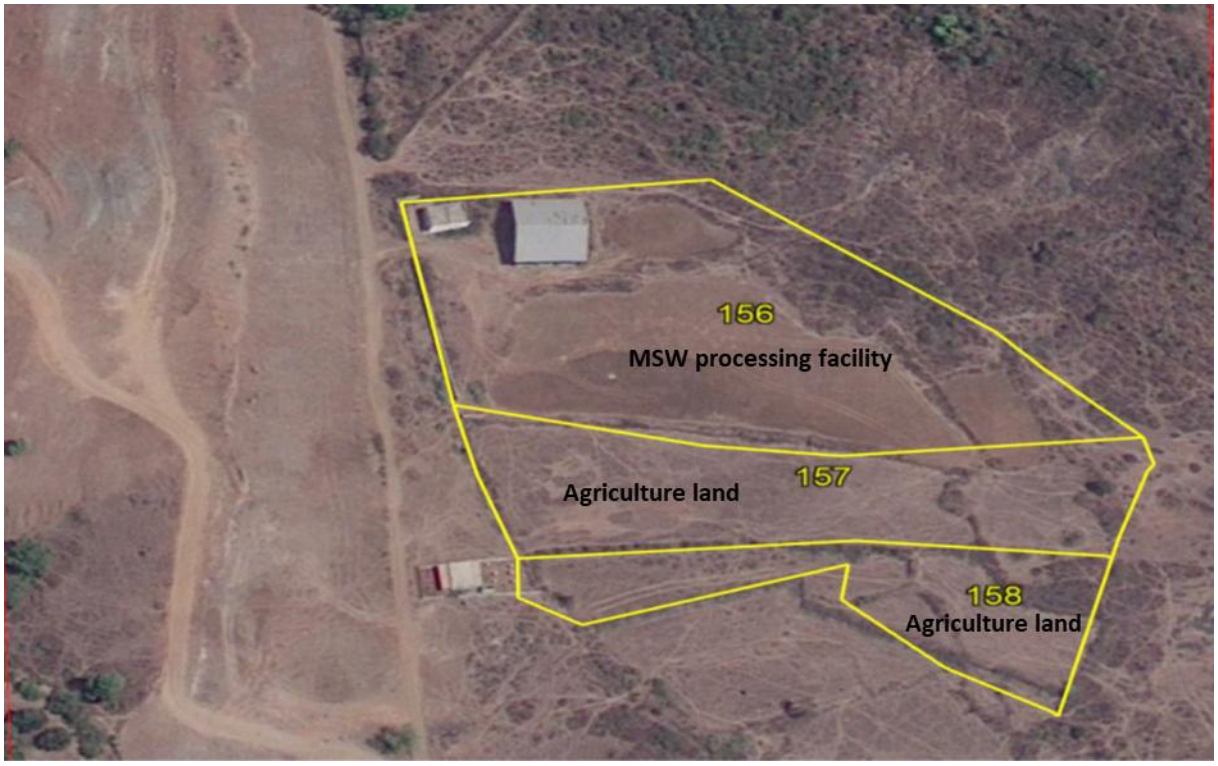


Image-1: MRSAC satellite image of 2011, depicting the location & boundary of solid waste processing facility and the Applicant's agriculture lands

As per the information furnished by the Respondent No. 1, the daily generation of solid waste is about 16 MT/day, comprising 10 MT/day of wet waste and 6 MT/day of dry waste, for this, Respondent No.1 renewed the Authorization from MPCB vide no. BO/SRO/MSW_AUTH/SRO-RAIGAD II/MSW_AUTH/2602000005, dated 09/02/2026, valid up to 31/12/2026. The collected waste is transported to Hi-tech transfer station at Vishweshwar Crematorium, Pen, where Wet & dry waste are separately compacted to reduce volume and moisture through compactor capsules and transported to the solid waste facility at Ambeghar for further processing.

At the facility, organic manure is produced by windrow composting of wet waste and through use of an organic waste convertor. Dry waste is re-sorted, stored in MRF centers, baled using a bailing machine and sent to industrial areas for reprocessing. Also, plastic is crushed by plastic crusher machine and given for recycling. Household hazardous waste is disposed through Incinerator.

About 20,000 MT of legacy waste remain stockpiled within its premises, for which 02 nos. of trommels have been commissioned to undertake bio-mining. Detailed information in this regard has already been provided in the previous Joint Committee report dated 07/11/2024, submitted to the Hon'ble NGT. A Google earth image depicting the boundary of Ambeghar Village and location of MSW processing facility, Applicant's agriculture lands and other salient features is given in **Image-2** below. The aerial distance of various features from the solid waste processing facility is depicted in the below **Table-1**.

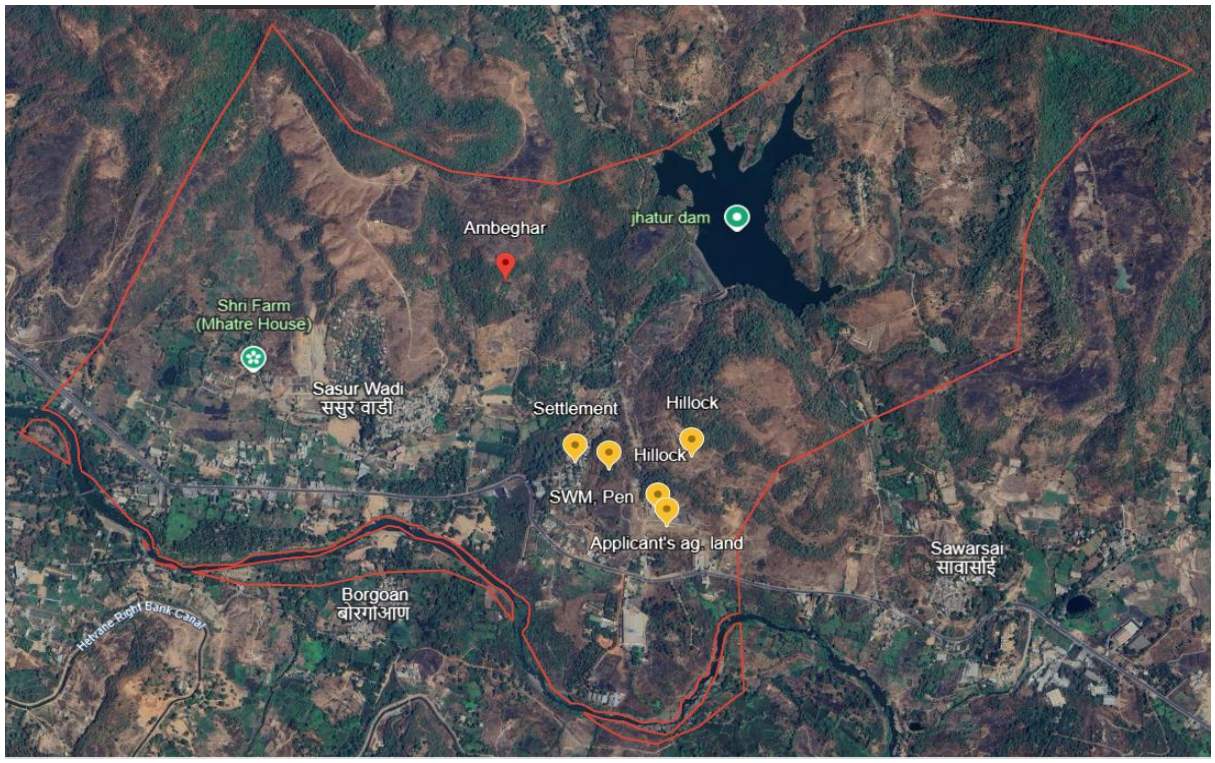


Image-2: Location of MSW processing facility, Applicant's agriculture lands and other salient features

Table-1: Aerial distance of various features from the solid waste processing facility

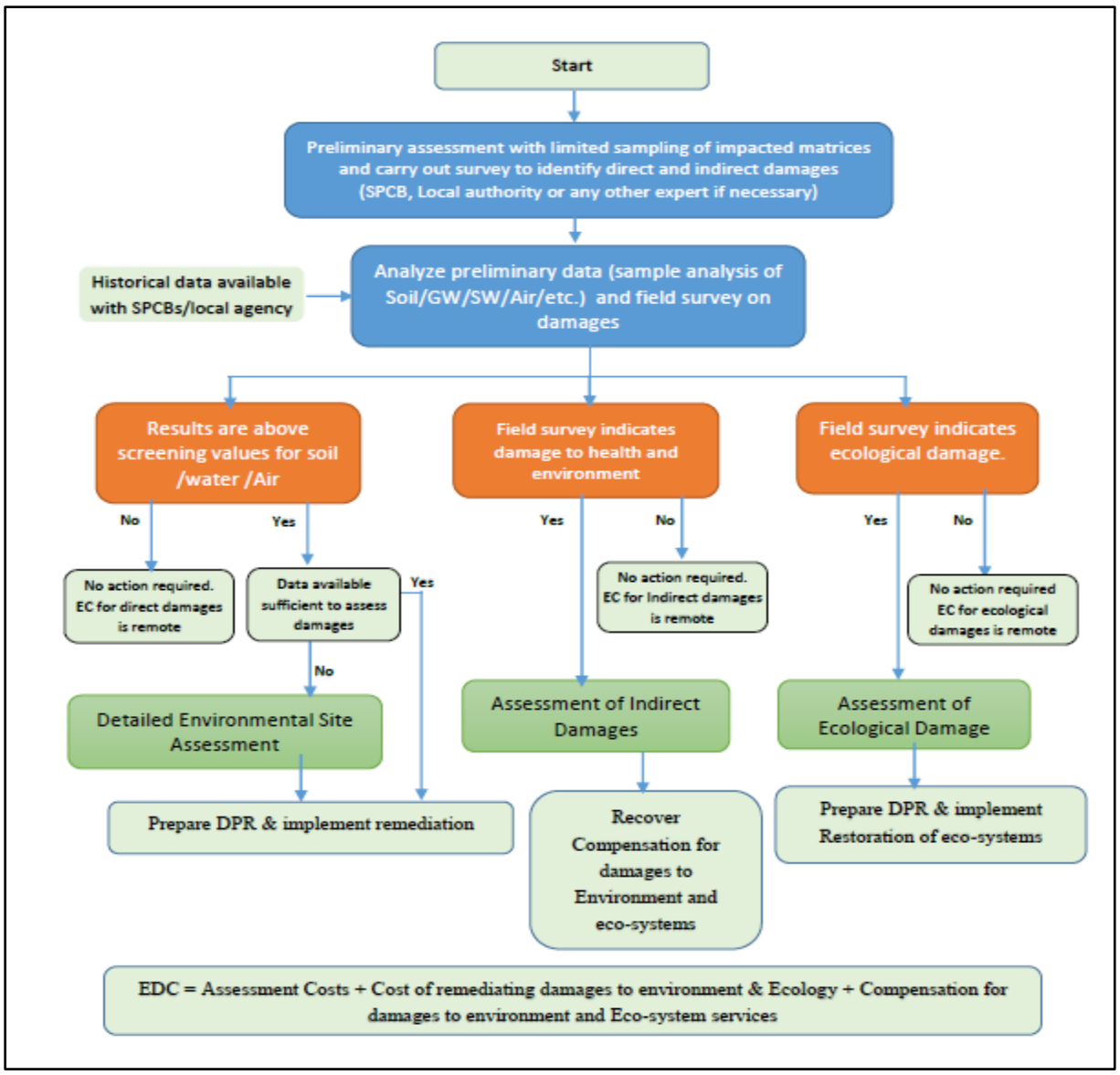
S. no.	Features	Aerial distance from SW processing facility, m	Remarks
1.	Applicant's agriculture lands at Survey No. 157 & 158	0	Located adjacent to the SW processing facility i.e. sharing a common boundary towards Southern direction.
2.	Pockets of settlement of Sasur Wadi	280	The SW processing facility and pockets of settlement of Sasur Wadi village is separated by a hillock of about 30 m height and a land mass area of about 2 ha towards North-West direction.
3.	Sasur Wadi Village	870	The SW processing facility and Sasur Wadi village is separated by a hillock of about 30 m height and a land mass area of about 2 ha towards North-West direction.
4.	Jhatur Dam	880	The SW processing facility and Jhatur Dam is separated by a huge hillock of about 100 m height and a land mass area of about 60 ha towards North North-East direction.
5.	Bhogawati River	456 (South-East) and 794 (South)	The SW processing facility and River are separated by NH 166D and sporadic private/commercial sheds/properties towards South and South-East direction.

4.0 METHODOLOGY FOR ESTIMATING DIRECT AND INDIRECT DAMAGES AS PER GENERAL FRAMEWORK FOR IMPOSING ENVIRONMENTAL DAMAGE COMPENSATION

In compliance to the Hon'ble NGT vide its order dated 24/04/2019 in OA. No. 606/2018 in re: "Compliance of Solid Waste Management Rules, 2016 and other environment issues", CPCB prepared a General Framework for Imposing Environmental Damage Compensation. This framework can be used as guiding document for assessment of damage and estimating the cost by considering the various environmental components for assessment of direct & indirect damages arising due to various activities stipulated therein. It also details a standard procedure for damage assessment, including preliminary investigation, analysis of data, identification of EDC liabilities, assessment of direct & indirect liabilities, assessment of eco-system damages, detailed investigation of damaged site, analysis of detailed data, determination of EDC scenario and cost, identify best achievable remediation and restoration methods, action plan imposing over-all EDC and monitoring of implementation of plan by regulatory bodies.

The aforesaid general framework outlines a standard procedure to be followed for estimation of damages due to anthropogenic polluting activities, which includes preliminary assessment with limited sampling of impacted matrices & survey to identify direct & indirect damage to health, environment and ecology; analysis of preliminary data through field survey for soil/ground water/air etc., as applicable and its comparison with screening value; subsequent detailed assessment of direct & indirect damages and preparation of detailed project report & restoration plan based on the outcome of detailed assessment. Finally, estimating the EDC and monitoring of implementation of restoration plans by the regulatory bodies.

The standard flow model for estimating EDC, as per aforesaid General Framework, is depicted below.



As per the said General Framework, dumping of solid waste may result in environmental damage in the form of direct & indirect impacts. The directly impacted environmental components include ambient air, ground water, surface water, soil and ecology. Whereas, the indirectly impacted components included drinking water, flora & fauna, property damage, resettlement, health, injury, loss of life, loss of recreation, and reduced yield fishing / agriculture.

The Hon'ble NGT in its order dated 27/06/2025, directed to consider the objections raised by the Ld. Counsel of the Applicant in the present matter to i.e. to assess direct

and indirect damages for estimating the Environmental Damage Cost (EDC) as per the "General Framework for Imposing Environmental Damage Compensation", issued by CPCB in December, 2022. The principal contention for filing the present Original Application by the Applicant relates to the indiscriminate dumping of Solid, Plastic, C&D and other Hazardous Waste by the Respondent No.1 from its solid waste processing facility onto the adjoining agricultural lands (Survey No. 157 & 158), thereby causing environmental damage.

Therefore, the assessment was carried-out with sampling at impacted matrices i.e. agriculture lands for soil, ground water, air etc. and comparing monitoring results with the Screening Levels for estimation of EDC, if any. In addition, a survey was carried-out as per the General Framework Guidelines of 2022 to identify the direct & indirect damages other than the impacted matrices, arising from dumping of solid waste by Respondent No. 1 onto the adjoining Applicant's agricultural lands.

5.0 MONITORING BY THE JOINT COMMITTEE

As directed by the Hon'ble NGT in its order dated 27/06/2025 and in pursuance of the decisions taken by the Joint Committee in its first meeting, inspection of the alleged agricultural lands belonging to the Applicant was carried-out at the end of rainy season, in order to identify the contamination of the soil and to assess the direct & indirect damages for estimating the EDC attributable to the activities of Respondent No. 1.

5.1 Soil Quality Monitoring

During inspection, the agriculture lands (Survey Nos. 157 & 158) appeared to be completely dry without any visual evidences of surface moisture/water content. The entire area of agriculture lands is divided into grids of 30 x 30 m size and sampling grids are selected at repeatedly spaced intersection points, taking into account prevailing field conditions (hard murum, bushes & accessibility etc.). Based on the prepared grid map at the Applicant's agriculture lands and considering the aforesaid prevailing field

conditions, a total 07 nos. of soil samples were collected from the aforesaid locations at a depth of 10 cm and 100 cm respectively.

Further, considering the feasibility and prevailing site features (location of hillock behind & adjacent to the solid waste processing facility & Applicant's agriculture lands and presence of hard murum at the soil surface, adjacent to the aforesaid locations), a total 04 nos. of reference soil samples were collected at a depth of 10 cm and 100 cm i.e. 02 nos. each at downstream and upstream locations of solid waste processing facility and Applicant's agricultural lands. The aforesaid 02 nos. downstream reference soil samples were collected at an aerial distance of 205 m & 210 m respectively, and which are separated at orthogonal direction at an aerial distance of 211 m. Similarly, the aforesaid 02 nos. upstream reference soil samples were collected at an aerial distance of 325 m & 510 m respectively. Grid mapping of the Applicant's agriculture lands is depicted in the **Image-3** below.



Image-3: Grid mapping of the Applicant's agriculture lands (Survey Nos. 157 & 158)

Prior to collection of soil samples, each of the aforesaid identified locations were cleared for foreign objects and scrapped the loose soil accumulated at the top. Grab soil samples were then collected at depths of 10 cm and 100 cm from the surface at each of the aforesaid identified locations in Survey Nos. 157 & 158. Reference grab soil samples were also collected at upstream & downstream of solid waste processing facility and Applicant's agricultural lands at the same depths of 10 cm and 100 cm and subsequently composited into representative soil samples.

Google earth image depicting the locations of soil monitoring at Applicant's agricultural lands and reference locations is given in the **Image-4** and **Image-5** below.



Image-4: Google earth image depicting the locations of soil monitoring at Applicant's agricultural lands (Survey Nos. 157 & 158) and reference locations



Image-5: Google earth image depicting the locations of soil monitoring at Applicant's agricultural lands (Survey Nos. 157 & 158) and reference locations

The collected soil samples were analyzed for various physicochemical parameters i.e. general parameters and heavy metals, which are relevant & applicable in the present matter and as per the reference document on Identification, Inspection and Assessment of Contaminated Sites, issued by CPCB in June, 2020. The parameters selected as per the aforesaid document are general parameters: pH, Moisture Content, Organic Matter, Sodium, Potassium, Calcium, Cation Exchange Capacity; and heavy metals: Arsenic, Antimony, Chromium (Total + VI), Copper, Cobalt, Cadmium, Iron, Lead, Manganese, Molybdenum, Mercury, Nickle and Zinc.

As per the averments mentioned in the Hon'ble NGT order dated 30/04/2024 it was alleged that Respondent No. 1 was indiscriminately dumping Solid, Plastic, C&D and other Hazardous Waste from its processing facility onto their adjoining agricultural lands. Hence, the aforesaid parameters, as applicable are compared with the Screening Levels of Hazardous Substances as specified in the Schedule-I of the Environment Protection (Management of Contaminated Sites) Rules, 2025.

Further, if the concentration of monitored values of hazardous substances is at or above the screening levels, as specified in the Schedule-I, then the aforesaid Rules provides a structured framework for the remediation of polluted area, while ensuring accountability through the application of the Polluter Pays principle. A copy of the relevant extract of Schedule-I of the Environment Protection (Management of Contaminated Sites) Rules, 2025 is given at **Annexure-5**.

The CPCB Guidelines of 2022 stipulates a standard procedure for damage assessment including preliminary investigation, analysis of data and its comparison with the Screening Levels etc. to assess and estimate the EDC liabilities. Hence, in order to assess the direct damages and associated EDC liabilities, the concentration of monitored parameters of soil samples were compared with the Screening Levels of hazardous substances as specified in the Schedule-I of the aforesaid Rules.

As per decisions taken during the first meeting, collected soil samples were submitted to a NABL accredited and E(P)A recognized laboratory at Thane for analysis of aforesaid physicochemical parameters. Details of the coordinates of soil sampling locations collected at two different depths at Applicant's agriculture lands and reference soil samples (collected at upstream & downstream of solid waste processing facility and Applicant's agricultural lands) along with analysis results are depicted in the following **Table 2 to 4**. A copy of the analysis results submitted by NABL accredited and E(P)A recognized laboratory, dated 27/02/2026 is given at **Annexure-6**.

Table-2: Analysis results of soil samples collected at two different depths at Applicant's agriculture land (Survey No. 157)

S. No.	Parameters	Unit	Response Level in mg/Kg	Screening Level in mg/Kg for Agricultural Activity	Coordinates of Soil Sampling Locations at Survey No. 157 at 10 cm and 100 cm (Applicant's Land)									
					18°44'05"N 73°07'53"E		18°44'05"N 73°07'54"E		18°44'05"N 73°07'55"E		18°44'05"N 73°07'52"E		18°44'05"N 73°07'53"E	
					SA-10	SA-100	SB-10	SB-100	SC-10	SC-100	SD-10	SD-100	SE-10	SE-100
1.	pH	--	**6 – 8**	**6 – 8**	6.09	**5.86**	**5.88**	6.15	6.05	**5.73**	**5.72**	**5.93**	**5.65**	**5.79**
2.	Moisture content	%	**NS**	**NS**	10.86	15.89	14.5	24.45	9.43	11.73	12.46	19.15	21.55	16.72
3.	Organic matter	%	**NS**	**NS**	8.09	6.81	4.49	6.58	8.15	6.35	6.6	5.26	6.8	5.73
4.	Sodium	mg/Kg	**NS**	**NS**	520.86	596.15	906.95	368.84	596.54	699.90	453.60	287.08	946.03	463.17
5.	Potassium	mg/Kg	**NS**	**NS**	1270.44	891.24	1224.7	272.73	1748.45	1037.66	894.71	267.52	1690.78	467.03
6.	Calcium	mg/Kg	**NS**	**NS**	6595.10	5097.10	9821	6854.46	6455	3898.30	5603.80	4226.83	6285.38	5000.60
7.	Cation Exchange Capacity	meq/100 g	**NS**	**NS**	11.93	9.71	9.19	10.36	6.41	13.16	5.03	5.01	19.05	5.3
8.	Arsenic	mg/Kg	**76**	**12**	1.75	1.83	1.62	BLQ	1.23	BLQ	BLQ	0.79	2.83	BLQ
9.	Antimony	mg/Kg	**40**	**20**	0.81	4.21	2.13	2.18	3.44	1.53	0.89	0.63	BLQ	1.51
10.	Chromium (Total)	mg/Kg	**87**	**64**	50.04	**85.33**	**78.79**	56.37	**101.39**	**65.75**	**86.86**	**66.12**	49.56	**80.76**
11.	Chromium (VI)	mg/Kg	**78**	**0.4**	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05
12.	Copper	mg/Kg	**190**	**63**	**92.25**	**101.25**	**119.46**	**83.21**	**122.02**	**105.63**	**110.52**	**83.84**	**95.06**	**76.20**
13.	Cobalt	mg/Kg	**300**	**40**	20.73	24.17	21.29	15	15.55	16.14	18.66	18.18	13.21	12.14
14.	Cadmium	mg/Kg	**22**	**1.4**	0.61	0.94	BLQ	BLQ	0.6	0.64	0.68	BLQ	1.13	0.89
15.	Iron	mg/Kg	**NS**	**NS**	37025	37720	53160.71	36044.46	38663	42165	38537	42206.73	36966	44960
16.	Lead	mg/Kg	**600**	**70**	8.22	3.88	11.16	3.62	11.76	7.14	7.65	3.77	10.24	7.49
17.	Manganese	mg/Kg	**NS**	**NS**	1238.85	1438.10	2623.48	1627.86	1305.87	1193.40	897.87	1116.25	734.52	568.10
18.	Molybdenum	mg/Kg	**190**	**5**	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ
19.	Mercury	mg/Kg	**50**	**6.6**	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ
20.	Nickle	mg/Kg	**100**	**45**	25.34	35.74	42.17	38.85	42.45	41.27	34.56	35.35	24.83	26.99
21.	Zinc	mg/Kg	**720**	**250**	68.96	61.96	66.76	30.53	112.03	67.72	74.63	47.37	95.83	56.59

Note: BLQ – Below Level of Quantification. NS – Not Specified. Analysis of heavy metals are reported in total concentration.

"Screening Level" are concentrations of hazardous substances in soil and sediments, ground water and surface water as specified in the Schedule-I, at or above which there may be a likely threat to human health or the environment. "Response Level" are concentrations of hazardous substances in soil and sediments at or above the limits specified in the Schedule I which there may be an imminent threat to human health or the environment.

Table-3: Analysis results of soil samples collected at two different depths at Applicant's agriculture land (Survey No. 158)

S. No.	Parameters	Unit	Response Level in mg/Kg	Screening Level in mg/Kg for Agricultural Activity	Coordinates of Soil Sampling Locations at Survey No. 158 at 10 cm and 100 cm (Applicant's Land)			
					18°44'04"N, 73°07'52"E		18°44'04"N, 73°07'54"E	
					SF-10	SF-100	SG-10	SG-100
1.	pH	--	**6 – 8**	**6 – 8**	**5.76**	**5.85**	**5.88**	6.15
2.	Moisture content	%	**NS**	**NS**	14.35	17.54	15.96	13.36
3.	Organic matter	%	**NS**	**NS**	8.09	8.48	8.78	4.96
4.	Sodium	mg/Kg	**NS**	**NS**	295.82	295.18	802.78	522.23
5.	Potassium	mg/Kg	**NS**	**NS**	643.46	286.26	484.03	567.62
6.	Calcium	mg/Kg	**NS**	**NS**	5223.30	6107.69	5224.40	2974.29
7.	Cation Exchange Capacity	meq/100 g	**NS**	**NS**	3.1	5.22	12.07	9.34
8.	Arsenic	mg/Kg	**76**	**12**	BLQ	0.69	4.37	0.72
9.	Antimony	mg/Kg	**40**	**20**	BLQ	1.39	1.76	2.45
10.	Chromium (Total)	mg/Kg	**87**	**64**	**88.32**	**87.90**	**93.28**	**65.64**
11.	Chromium (VI)	mg/Kg	**78**	**0.4**	<0.05	<0.05	<0.05	<0.05
12.	Copper	mg/Kg	**190**	**63**	**111.84**	**76.38**	**77.76**	**68.96**
13.	Cobalt	mg/Kg	**300**	**40**	15.27	11.96	14.29	13.77
14.	Cadmium	mg/Kg	**22**	**1.4**	0.91	0.51	0.94	BLQ
15.	Iron	mg/Kg	**NS**	**NS**	53270	46521	35310.34	29169.64
16.	Lead	mg/Kg	**600**	**70**	13.07	4.00	5.41	3.76
17.	Manganese	mg/Kg	**NS**	**NS**	520.90	510.56	621.47	802.14
18.	Molybdenum	mg/Kg	**190**	**5**	BLQ	BLQ	BLQ	BLQ
19.	Mercury	mg/Kg	**50**	**6.6**	BLQ	BLQ	BLQ	BLQ
20.	Nickle	mg/Kg	**100**	**45**	34.96	29.06	29.65	27.70
21.	Zinc	mg/Kg	**720**	**250**	114.10	51.45	59.02	43.03

Note: BLQ – Below Level of Quantification. NS – Not Specified. Analysis of heavy metals are reported in total concentration.

"Screening Level" are concentrations of hazardous substances in soil and sediments, ground water and surface water as specified in the Schedule-I, at or above which there may be a likely threat to human health or the environment. "Response Level" are concentrations of hazardous substances in soil and sediments at or above the limits specified in the Schedule I which there may be an imminent threat to human health or the environment.

Table-4: Analysis results of reference soil samples collected at two different depths at upstream & downstream of solid waste processing facility and Applicant's agricultural lands

S. No.	Parameters	Unit	Response Level in mg/Kg	Screening Level in mg/Kg for Agricultural Activity	Coordinates of Reference Soil Sampling Locations*			
					18°44'00"N, 73°07'55"E	18°44'16"N, 73°07'49"E	18°44'1.59"N, 73°07'48.29"E	18°44'22.92"N, 73°07'50.08"E
					SR-1	SR-3	SR-2	SR-4
					Downstream		Upstream	
1.	pH	--	**6 – 8**	**6 – 8**	**5.79**	**5.94**	**5.97**	6.29
2.	Moisture content	%	**NS**	**NS**	20.27	19.24	18.31	17.51
3.	Organic matter	%	**NS**	**NS**	6.99	7.14	5.97	7.44
4.	Sodium	mg/Kg	**NS**	**NS**	728.17	88.68	188.23	152
5.	Potassium	mg/Kg	**NS**	**NS**	682.88	426.22	249.25	248.27
6.	Calcium	mg/Kg	**NS**	**NS**	7922.25	1106.10	3837.59	2011.24
7.	Cation Exchange Capacity	meq/100 g	**NS**	**NS**	2.24	2.5	2.04	3.1
8.	Arsenic	mg/Kg	**76**	**12**	BLQ	BLQ	BLQ	BLQ
9.	Antimony	mg/Kg	**40**	**20**	BLQ	3.18	BLQ	3.92
10.	Chromium (Total)	mg/Kg	**87**	**64**	**105.23**	**97.67**	**71.63**	**108.41**
11.	Chromium (VI)	mg/Kg	**78**	**0.4**	<0.05	<0.05	<0.05	<0.05
12.	Copper	mg/Kg	**190**	**63**	**141.29**	**77.87**	**91.28**	**128.71**
13.	Cobalt	mg/Kg	**300**	**40**	19.79	13.69	15.52	18.46
14.	Cadmium	mg/Kg	**22**	**1.4**	BLQ	BLQ	BLQ	BLQ
15.	Iron	mg/Kg	**NS**	**NS**	59663.46	29344.38	49118.52	45014.27
16.	Lead	mg/Kg	**600**	**70**	7.82	3.03	5.54	3.07
17.	Manganese	mg/Kg	**NS**	**NS**	1383.85	1055.60	1043.52	1215.84
18.	Molybdenum	mg/Kg	**190**	**5**	BLQ	BLQ	BLQ	BLQ
19.	Mercury	mg/Kg	**50**	**6.6**	BLQ	BLQ	BLQ	BLQ
20.	Nickle	mg/Kg	**100**	**45**	44.67	35.7	28.53	**52.4**
21.	Zinc	mg/Kg	**720**	**250**	74.62	47.53	48.31	45.02

Note: BLQ – Below Level of Quantification. NS – Not Specified. Analysis of heavy metals are reported in total concentration. *Composite soil sample of two grab samples collected at 10 cm & 100 cm.

"Screening Level" are concentrations of hazardous substances in soil and sediments, ground water and surface water as specified in the Schedule-I, at or above which there may be a likely threat to human health or the environment. "Response Level" are concentrations of hazardous substances in soil and sediments at or above the limits specified in the Schedule I which there may be an imminent threat to human health or the environment.

5.2 Ground Water Quality Monitoring

In order to identify groundwater contamination caused by dumping of solid waste onto adjoining agricultural lands, the Joint Committee had planned to collect ground water samples through the peizometric wells, as no bore wells were available in the Applicant's agriculture lands. Accordingly, based on the decisions taken during Committee's second meeting, Hydrogeological and Geophysical investigation surveys were conducted through Groundwater Survey and Development Agency (GSDA), Govt. of Maharashtra, with an objective to assess the groundwater regime and aquifer conditions including to assess the feasibility of groundwater abstraction in the vicinity of the site. The study assessed the both upstream and downstream areas in relation to groundwater flow and surface drainage. Also, a geophysical survey of the prospective area was carried out to identify location for bore/dug well for ground water extraction.

As per the findings of Hydrogeological survey, the topography of the proposed area under consideration i.e. upstream & downstream of solid waste processing facility, Ambeghar is undulating with a gentle slope. The geological formation indicates that the region is covered by Deccan trap basalt (Lower Cretaceous to Upper Eocene in age) with majority consisting of compact fine garined black massive trap with limited jointing and fracture development.

The survey further inferred that Ambeghar village falls within the "Ab Morpho Zone", classified as a very poor recharge zone where well is very poor and mostly seasonal. Furthermore, no existing dug well or bore well nearby the site. Based on the aforesaid Hydrogeological survey i.e. geological setup, existing structures, ground water prospects map, dug well observation and average annual rainfall, the survey concluded that the existing site seems not feasible for installation of dug or bore well. A copy of the Hydrogeological survey, submitted by the Senior Geologist, GSDA, Raigad-Alibag vide email dated 31/12/2025, is given at **Annexure-7**.

As per the findings of Geophysical survey, the geological formation of the area is unconsolidated mixed traps, dominant undulated foothills and mixed compact, massive, vesicular traps. The Electrical Resistivity (VES) survey conducted using Schlumberger configuration (AB/2 up to 90 m), revealed “A-Type” curve, indicating poor to moderate groundwater potential and also revealed limited fracture zones with predominantly compact massive basalt from 3 m to 60 m depth below the ground level. Based on these observations, the survey concluded that the site falls under foothills and run-off zone and the proposed site seems not feasible for installation of dug or bore well. A copy of the Geophysical survey submitted by the Senior Geophysicist, GSDA, Navi Mumbai vide email dated 31/12/2025 is given at **Annexure-8**.

The Joint Committee examined nearby groundwater sources (dug and bore wells) and reviewed the GSDA database for monitoring wells in Pen Taluka, identifying four such wells. However, none are located at Ambeghar or near the solid waste processing facility. All four wells are situated in Pen, approximately 3.5 to 11.5 km (aerial distance) from the facility and the Applicant’s agricultural lands. A Google earth image depicting the existing locations of monitoring wells of GSDA in Pen Taluka and the Applicant’s agriculture lands is given in the **Image-6** below.



Image-6: Google earth image depicting the existing locations of monitoring wells of GSDA in Pen Taluka and the Applicant’s agriculture lands

In view of the findings from the Hydrogeological Survey and Geophysical Survey, ground water samples from the agriculture lands and nearby area couldn't be collected due to non-feasibility for installation of dug or bore well and non-availability of monitoring or observation wells.

5.3 Ambient Air Quality Monitoring

Ambient Air Quality Monitoring was conducted at two locations within the impacted matrices i.e. agriculture lands and at one background reference location, selected based on the accessibility and availability of infrastructure facility to install monitoring equipment. The ambient air quality monitoring at these three (03) locations was carried-out by a NABL accredited and E(P)A recognized laboratory, covering all notified parameters under the National Ambient Air Quality Standards (NAAQS), 2009 viz. PM_{10}, $PM_{2.5}$, SO_2, NO_2, Ozone, Lead, Carbon monoxide, Ammonia, Benzene, Benzo (a) pyrene, Arsenic, and Nickle. The monitoring location are as follow:

i. AAQM-1 and AAQM - 2: Within the Applicant's agriculture lands (West South-West direction of solid waste processing facility and South-East direction of solid waste processing facility); and

ii. AAQM-3: Background reference location (West North-West direction of solid waste processing facility);

Details of coordinates of soil sampling locations and the analysis result of the ambient air quality monitoring is presented in **Table-5**.

A copy of the analysis results, submitted by the NABL accredited and E(P)A recognized laboratory dated 27/02/2026 is given at **Annexure-9**.

Table-5: Analysis results of Ambient Air Quality Monitoring

S. no.	Parameters	Unit	AAQ monitoring locations			NAAQS vide Notification dated 18/11/2009
			AAQM-1	AAQM-2	AAQM-3	
1.	PM_{10}	$\mu g/m^3$	**323.7**	**256.57**	**142.47**	**100**
2.	$PM_{2.5}$	$\mu g/m^3$	19.54	**64**	**84**	**60**
3.	SO_2	$\mu g/m^3$	12.35	<0.1	<0.1	**80**
4.	NO_2	$\mu g/m^3$	40.4	21.46	43.77	**80**
5.	Ozone	$\mu g/m^3$	<1.0	<1.0	<1.0	**180**
6.	Lead	$\mu g/m^3$	BLQ	BLQ	BLQ	**1**
7.	Carbon monoxide	mg/m^3	2.06	2.18	2.04	**4**
8.	Ammonia	$\mu g/m^3$	2.17	0.22	<1.0	**400**
9.	Benzene	$\mu g/m^3$	BLQ	BLQ	BLQ	**5**
10.	Benzo (a) pyrene	ng/m^3	0.47	0.309	0.408	**1**
11.	Arsenic	ng/m^3	BLQ	BLQ	BLQ	**6**
12.	Nickle	ng/m^3	BLQ	BLQ	BLQ	**20**

Note: BLQ – Below Level of Quantification.

5.4 Surface Water Quality Monitoring

Grab surface water samples were collected from the stretch of the Bhogawati River which is located at downstream i.e. South direction from the solid waste processing facility and Applicant's agriculture lands, at an aerial distance of about of 794 m. During the inspection, continuous water flow was not observed.

One grab surface water sample was collected from Bhogawati River at an upstream location @ an aerial distance of about 970 m (as reference location) from the solid waste processing facility and Applicant's agricultural lands, to establish background concentration of surface water quality. Another surface water sample was collected from Bhogawati River at downstream location @ an aerial distance of about 700 m from solid waste processing facility and Applicant's agricultural lands, to assess the impact of activities undertaken by Respondent No.1.

The collected surface water samples were analyzed for physicochemical parameters i.e. general parameters and heavy metals, which are relevant & applicable in the present matter and as per the reference document on Identification, Inspection and Assessment

of Contaminated Sites, issued by CPCB in June, 2020. A Google earth image depicting the locations of surface water quality monitoring at u/s and d/s of solid waste processing facility and Applicant's agricultural lands is given in the **Image-7** below.



Image-7: Google earth image depicting the locations of surface water quality monitoring at u/s and d/s of solid waste processing facility and Applicant's agricultural lands

Analysis was carried out at the Regional Laboratory of MPCB at Navi Mumbai. Details of coordinates of the two surface water sampling locations and the analysis results are presented in **Table-6.** A copy of the analysis results submitted by MPCB dated 17/02/2026, is given at **Annexure-10**.

Table-6: Analysis results of surface water samples of Bhogawati River, collected at two different locations (upstream & downstream of solid waste processing facility and Applicant's agricultural lands)

S. No.	Parameters	Screening Level in mg/l	Coordinates of Reference Water Sampling Locations*	
			18°43'46.33"N, 73°08'18.9"E	18°43'58.14"N, 73°07'31.69"E
			SR-1 (Upstream location)	SR-2 (Downstream location)
1.	pH	**6.5 – 9**	7.8	7.7
2.	DO	**NS**	6.1	5.7
3.	TDS	**NS**	106	114
4.	EC	**NS**	134.5	127.5
5.	Color	**NS**	BDL	BDL
6.	Fluoride	**NS**	0.07	0.08
7.	Chloride	**120**	10	9
8.	Sulphate	**NS**	4.43	4.43
9.	Nitrate	**13**	0.75	0.36
10.	Phosphate	**NS**	BDL	BDL
11.	Total hardness	**NS**	54	72
12.	BOD	**NS**	3.2	4.8
13.	COD	**NS**	8	12
14.	Phenols	**NS**	0.1	0.08
15.	Arsenic	**0.005**	BDL	BDL
16.	Antimony	**NS**	BDL	BDL
17.	Chromium (Total)	**NS**	BDL	BDL
18.	Chromium (VI)	**0.001**	BDL	BDL
19.	Copper	**NS**	BDL	BDL
20.	Cobalt	**NS**	BDL	BDL
21.	Cadmium	**NS**	BDL	BDL
22.	Iron	**0.3**	**0.54**	**0.4**
23.	Lead	**NS**	BDL	BDL
24.	Manganese	**NS**	BDL	BDL
25.	Molybdenum	**0.073**	BDL	BDL
26.	Mercury	**0.000026**	BDL	BDL
27.	Nickle	**NS**	BDL	BDL
28.	Zinc	**0.03**	0.03	**0.04**

Note: BDL – Below Detectable Limit. NS – Not Specified. Concentration of all the monitored parameters are expressed in mg/l except pH and EC.

6.0 RESULTS AND DISCUSSION

6.1 Soil Quality Monitoring – Applicant's Agriculture Land (Survey No. 157)

Analysis results of soil quality monitoring are discussed only w.r.t. pollution related parameters and its comparison with the Screening Levels of Hazardous Substances as specified in the Schedule-I of the Environment Protection (Management of Contaminated Sites) Rules, 2025 for agriculture activity.

I. pH

- Grab soil samples collected from 03 out of 05 locations at a depth of 10 cm reveals that slightly acidic pH, not in the range as per Screening Level for Agricultural Activity (6 – 8), with recorded concentrations of 5.88, 5.72 and 5.65.

- Similarly, grab soil samples from 04 out of 05 locations at a depth of 100 cm showed pH values of 5.86, 5.73, 5.93 and 5.79, also outside the permissible range.

- Additionally, at 02 out of 05 locations, grab soil samples collected at both 10 cm and 100 cm depths showed acidic pH, with readings 5.72 and 5.93 at one location, and 5.65 and 5.79 at another location.

II. Total Chromium

- Grab soil samples from 03 out of 05 locations at a depth of 10 cm reveals concentration exceeding the Screening Level for Agricultural Activity of 64 mg/kg, with recorded concentrations of 78.79, 101.39 and 87.86 mg/kg.

- Similarly, grab soil samples from 04 out of 05 locations at a depth of 100 cm also exceeded the Screening Level with concentrations of 85.33, 65.75, 66.12 and 80.76 mg/kg.

- Additionally, at 02 out of 05 locations, grab soil samples collected at both 10 cm and 100 cm depths showed exceeding exceedance, with value of 101.39 and 65.75 mg/kg at one location, and 86.86 and 66.12 mg/kg at another location.

III. Copper

- Grab soil samples from all 05 locations at both 10 cm and 100 cm depths revealed concentration exceeding the Screening Level for Agricultural Activity of 63 mg/Kg, with corresponding recorded concentrations of 92.25 & 101.25; 119.46 & 83.21; 122.02 & 105.63; 110.52 & 83.84 and 95.06 & 76.20 mg/kg.

IV. Molybdenum and Mercury

- Grab soil samples from all 05 locations at both 10 cm and 100 cm depths revealed that Molybdenum and Mercury were below Level of Quantification. Accordingly, both parameters were found to be within the Screening Level for Agricultural Activity of 5 mg/kg and 6.6 mg/kg respectively.

V. Iron and Manganese

- Screening Levels for Agricultural Activity have not been specified for Iron and Manganese.

- Grab soil samples collected from all 05 locations at a depth of 10 cm revealed that Iron is in the range of 36,966 mg/kg to 53,160.71 mg/kg and Manganese is in the range of 734.52 mg/kg to 2,623.48 mg/kg.

- Similarly, grab soil samples collected from all 05 nos. of locations at a depth of 100 cm reveals that Iron is in the range of 36,044.46 mg/kg to 44,960 mg/kg and Manganese is in the range of 568.1 mg/kg to 1,628.76 mg/kg.

VI. Other Heavy Metals

- Concentrations of the remaining heavy metals viz. Arsenic, Antimony, Chromium (VI), Cobalt, Cadmium, Lead, Nickle, and Zinc at all 05 grab soil samples collected at both 10 cm & 100 cm depths were found to be within their respective Screening Levels for Agricultural Activity.

6.2 Soil Quality Monitoring – Applicant's Agriculture Land (Survey No. 158)

I. pH

- Grab soil samples collected from all 02 nos. of locations at a depth of 10 cm reveals that slightly acidic pH and not in the range as per Screening Level for Agricultural Activity (6 – 8), with recorded concentrations of 5.76 and 5.88.

- Similarly, grab soil samples from 01 out of 02 locations at a depth of 100 cm showed pH value of 5.85, slightly acidic, also outside the permissible range.

- Additionally, at 01 out of 02 locations, grab soil samples collected at both 10 cm and 100 cm depths showed acidic pH, with readings 5.76 and 5.85.

II. Total Chromium

- Grab soil samples from all 02 locations at both 10 cm and 100 cm depths reveals concentration exceeding the Screening Level for Agricultural Activity of 64 mg/kg, with recorded concentrations of 88.32 & 87.90 mg/kg and 93.28 & 65.64 mg/kg respectively.

III. Copper

- Grab soil samples collected from all 02 locations at both 10 cm and 100 cm depths revealed concentration exceeding the Screening Level for Agricultural Activity of 63 mg/kg, with corresponding recorded concentrations of 111.84 & 76.38 mg/kg and 77.76 & 68.96 mg/kg respectively.

IV. Molybdenum and Mercury

- Grab soil samples from all 02 locations at both 10 cm and 100 cm depths revealed that Molybdenum and Mercury were Below Level of Quantification. Accordingly, both parameters were found to be within the Screening Level for Agricultural Activity of 5 mg/kg and 6.6 mg/kg respectively.

V. Iron and Manganese

- Screening Levels for Agricultural Activity have not been specified for Iron and Manganese.

- Grab soil samples collected from all 02 locations at a depth of 10 cm revealed that Iron concentration is 53,270 mg/kg and 35,310 mg/kg and Manganese concentration is 520.9 mg/kg and 621.47 mg/kg.

- Similarly, grab soil samples collected from all 02 nos. of locations at a depth of 100 cm reveals that Iron concentration is 46,521 mg/kg and 29,169 mg/kg and Manganese is 510.56 mg/kg and 802.14 mg/kg.

VI. Other Heavy Metals

- Concentrations of the remaining heavy metals viz. Arsenic, Antimony, Chromium (VI), Cobalt, Cadmium, Lead, Nickle, and Zinc at all 05 grab soil samples collected at both 10 cm & 100 cm depths were found to be within their respective Screening Levels for Agricultural Activity.

6.3 SOIL QUALITY MONITORING – REFERENCE SOIL SAMPLES

6.3.1 Reference soil samples at upstream locations of solid waste processing facility and Applicant's agriculture lands

Composite soil sample (grab samples collected at 10 cm & 100 cm depths) collected from background locations (upstream locations) @ aerial distance of about 325 m and 510 m away from the solid waste processing facility of Respondent No.1 reveals that –

a) pH is slightly acidic at 01 out of 02 and not in the range as per Screening Level for Agricultural Activity (6 – 8), with recorded concentration of 5.97.

b) Total Chromium found to be exceeding the Screening Level for Agricultural Activity of 64 mg/Kg at all the locations, with corresponding recorded concentrations of 71.63 and 108.41 mg/Kg.

c) Copper found to be exceeding the Screening Level for Agricultural Activity of 63 mg/Kg at all the locations, with corresponding recorded concentrations of 91.28 and 128.71 mg/Kg.

d) Molybdenum, Mercury, Arsenic, and Cadmium found to be Below Level of Quantification and within the Screening Level for Agricultural Activity of 5 mg/kg, 6.6 mg/kg, 12 mg/kg and 1.4 mg/kg respectively at all the locations. Further, concentrations of the remaining heavy metals viz. Antimony, Chromium (VI), Cobalt, Lead, Nickle, and Zinc were also found to be within their respective Screening Levels for Agricultural Activity.

e) Screening Levels for Agricultural Activity have not been specified for Iron and Manganese. Concentration of Iron is 49,118.52 mg/kg and 45,014.27 mg/kg and concentration of Manganese is 1,043.52 mg/kg and 1,215.84 mg/kg at all the locations.

6.3.2 Reference soil samples at downstream locations of solid waste processing facility and Applicant's agriculture lands

Composite soil sample (grab samples collected at 10 cm & 100 cm depths) collected from background locations (downstream locations) @ aerial distance of about 205 m and 210 m away from the solid waste processing facility of Respondent No.1 reveals that –

a) pH found slightly acidic at all the locations and not in the range as per Screening Level for Agricultural Activity (6 – 8), with recorded concentrations of 5.79 and 5.94.

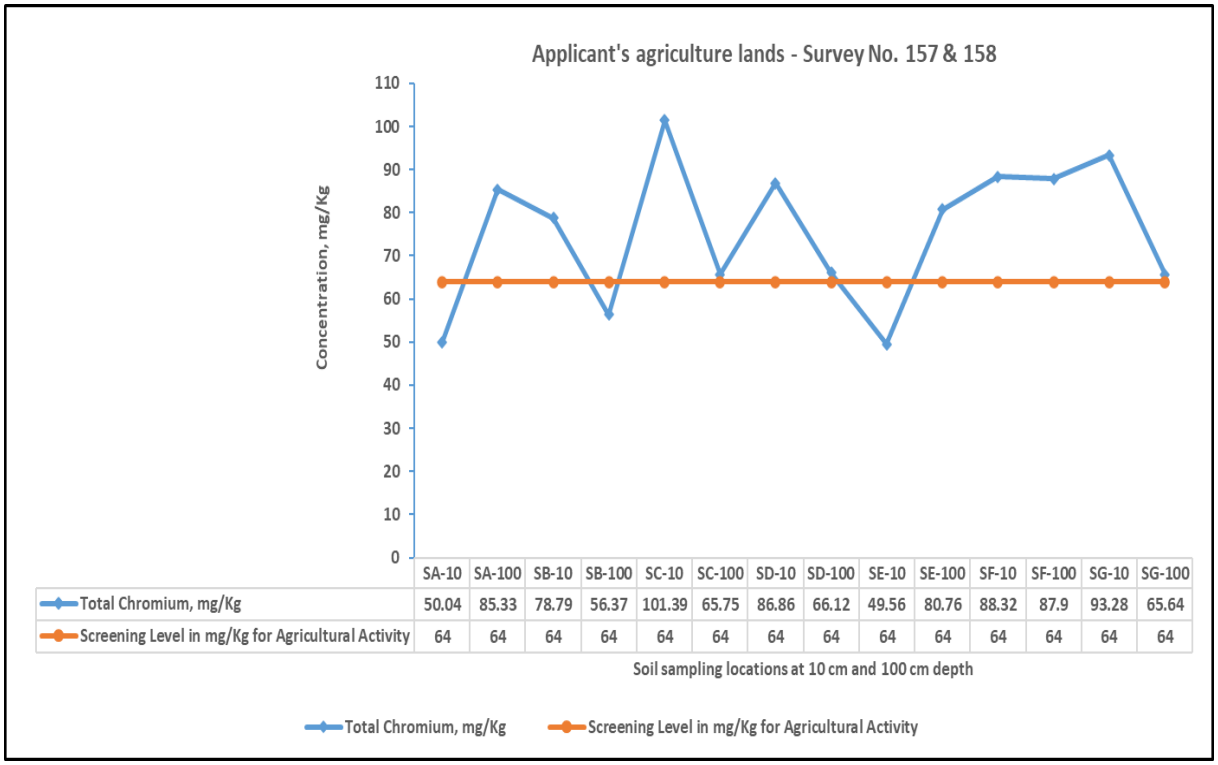
b) Total Chromium found to be exceeding the Screening Level for Agricultural Activity of 64 mg/kg at all the locations, with corresponding recorded concentrations of 105.23 and 97.67 mg/kg.

c) Copper found to be exceeding the Screening Level for Agricultural Activity of 63 mg/kg at all the locations, with corresponding recorded concentrations of 141.29 and 77.87 mg/kg.

d) Molybdenum, Mercury, Arsenic, and Cadmium found to be Below Level of Quantification and are therefore within the Screening Level for Agricultural Activity of 5 mg/kg, 6.6 mg/Kg, 12 mg/kg and 1.4 mg/kg respectively at all the locations. Further, concentrations of the remaining heavy metals viz. Antimony, Chromium (VI), Cobalt, Lead, Nickle, and Zinc are also found to be within their respective Screening Levels for Agricultural Activity.

e) Screening Levels for Agricultural Activity have not been specified for Iron and Manganese. Concentration of Iron is 59,663.46 mg/kg and 29,344.38 mg/kg. Concentration of Manganese is 1,383.85 mg/kg and 1,055.6 mg/kg at all the locations.

Graphs illustrating the variation in Total Chromium and Copper concentration along with their comparison to the respective Screening Levels for Agricultural Activity, are presented at **Image-8** and **Image-9** below. These graphs are based on soil samples collected from the Applicant's agricultural lands (Survey Nos. 157 & 158) and reference soil samples obtained from upstream and downstream locations of the solid waste processing facility, as well as from the Applicant's agricultural lands.



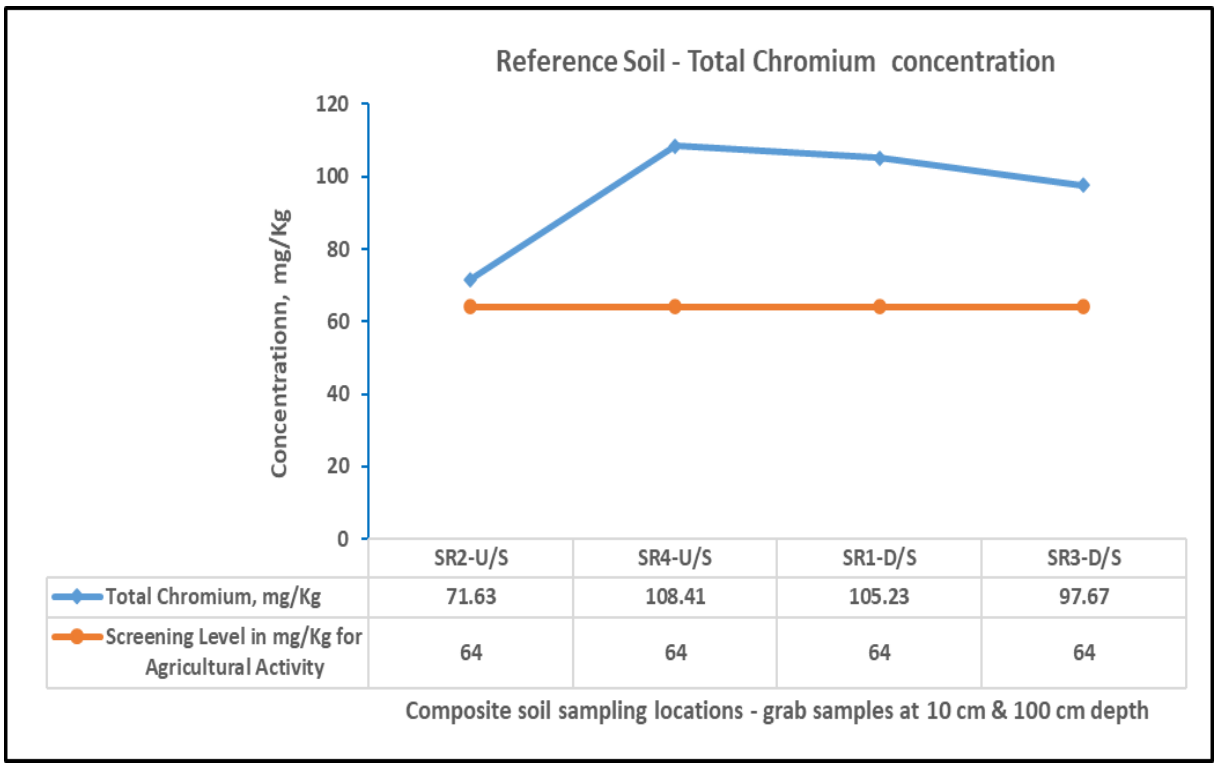
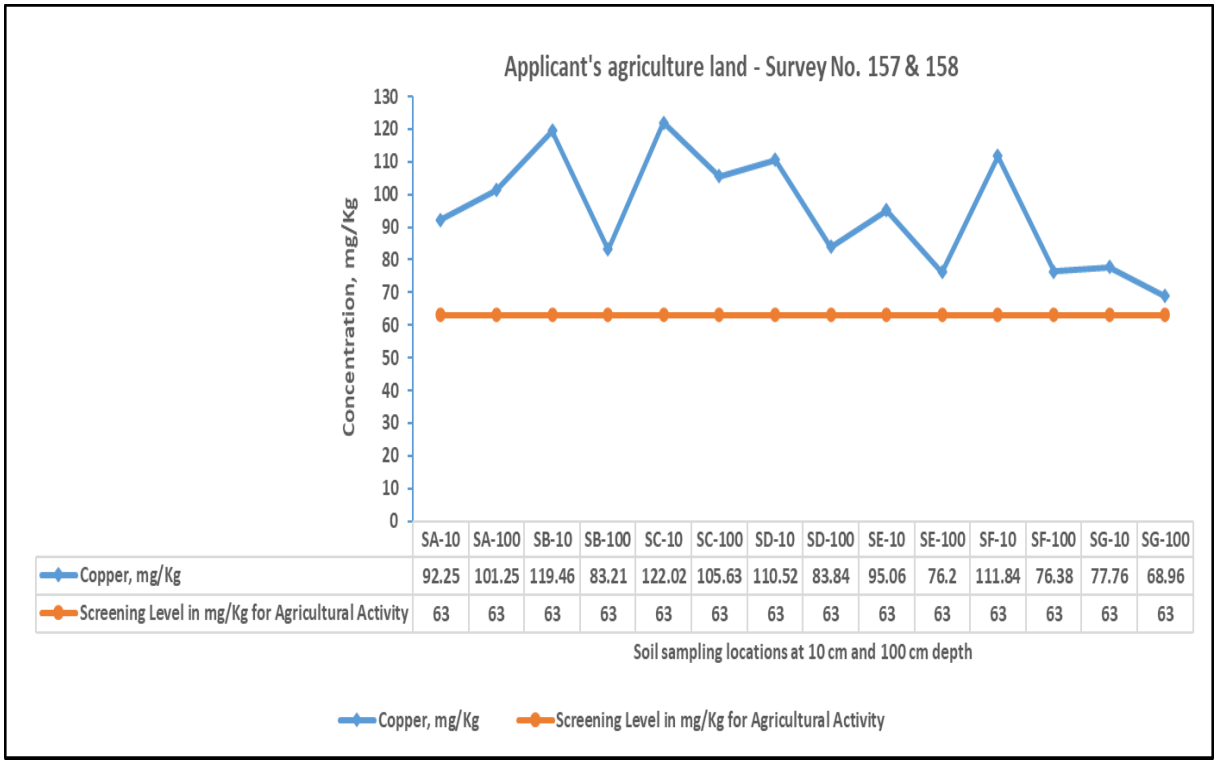


Image-8: Graph depicting the variation in Total Chromium concentration and its comparison to the Screening Level for Agricultural Activity in the soil samples collected from Applicant's agriculture lands and reference soil samples at upstream & downstream locations



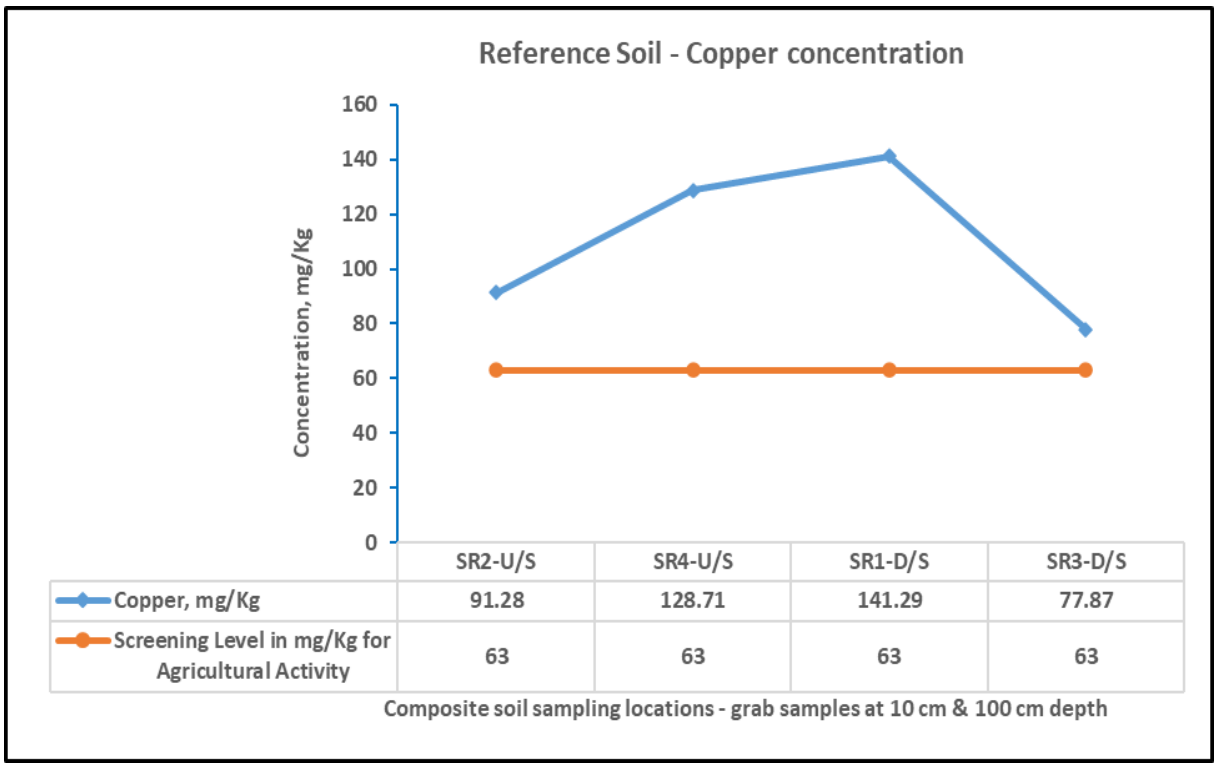


Image-9: Graph depicting the variation in Copper concentration and its comparison to the Screening Level for Agricultural Activity in the soil samples collected from Applicant's agriculture lands and reference soil samples at upstream & downstream locations

The Joint Committee attempted to correlate the observed exceedance of reported concentration of Total Chromium and Copper to the findings of Hydrogeological Survey carried-out through GSDA, Govt. of Maharashtra and from various studies published in the literatures. Accordingly, the following inferences are drawn and summarized below:

a) The soils of North Konkan (including Raigad District) are neutral to alkaline in reaction, clay in texture, calcareous in some places with higher CEC than the soils of south Konkan. This is probably due to predominance of smectite group of minerals as confirmed by X-ray diffraction studies. Also, it is reported that exceptionally higher Potassium content in North Konkan than other soils of the region. The acidic soils of Western Maharashtra i.e. the whole of Ratnagiri and Sindhudurg districts and some parts of Raigad. Satara, Pune, Nasik and Sangli Districts are developed from basalt (Deccan trap) under fairly high rainfall (1,905 to 3,886 mm) conditions. This environment leads to intense leaching, which removes

bases and often results in acidic soil characteristics. The acidity developed in these soils is generally positive correlation with high temperature (min. 15^0 C and max. 40^0 C) and rainfall 2,500-3,000 mm[1].

b) As per the findings of Hydrogeological survey, the geological formation of the area under consideration showed it is covered by Deccan trap basalt (Lower Cretaceous to Upper Eocene in age) and major part is compact fine garined black massive trap with limited jointing and fracture development.

c) There are two distinct belts in Maharashtra State along which bauxite and laterite deposits are formed. Most of these laterites, overlie the Deccan Trap basalt except in the southern coastal fringe, where laterite capping is seen on the Kaladgi sandstone or Dharwarian pebble beds. Geologically, the Maharashtra state is predominantly (about 82% of the total area) has Deccan trap basalts that are largely associated in the western Maharashtra. In western part of Maharashtra state, a total area of about 4,000 Km^2 is covered by laterite and it is widespread in the districts of Raigad, Ratnagiri, Sindhudurg, Kolhapur, Satara and Sangli. Out of these, the Raigad district itself constitutes a laterite cover an area of about 2,860 Km^{22}.

d) High Total Chromium in Deccan trap basalt-derived soils in Maharashtra arises from the weathering of mafic, iron-rich tholeiitic basalt, which acts as a parent material for black (vertisol) and reddish-brown soils. The tropical climate and high mobility of elements like Ca and Mg during weathering concentrate trace elements, including Cr and Ni, in the residual soil profiles, particularly in lateritic zones. Further, Chromium is one of the stable elements of lateritic weathering profile and normally gets enriched in bauxite as compared to corresponding parent rocks. It shows the progressive enrichment in the laterite profile from bottom to top horizon. The basalt contains 95 ppm, slightly enriched in weathered saprolite zone (110

[1] **Kokan Bulletin on "Problems Soils of Kokan and Their Management", 2018, published by Dr. Balasaheb Sawant Kokan Krishi Vidyapeeth, Govt. of Maharashtra**
[2] **Borges et al., 2002 and Nandi et al., 1999**

ppm), bauxite (354 ppm) and highly enriched in laterite (992 ppm). Further, it is revealed that enrichment of trace elements in laterite such as Copper, Lead, Magnesium, Nickel, Cadmium, Calcium, Cobalt, Zinc, etc[3].

e) Kokan soils of North Zone (including Raigad District) are medium black (Vertic Ustropepts), heavy clay (Vertic Ustropepts) coastal saline (Vertic Halaquepts) and Red brown (Lithic Ustorthents) types. The Raigad District has four soil orders viz. Entisols, Inceptisols, Vertisols and Alfisols, which are derived from the weathering of Deccan Trap basaltic rock. These soils are often associated with hilly, undulating landscapes and are characterized by high erosion rates. Soils derived from basaltic rocks in Maharashtra are generally rich in iron (Fe) and manganese (Mn) oxides, which act as sinks for heavy metals like Chromium, Nickel, and Cobalt. Also, characterized by high, often fertile, concentrations of metallic elements, specifically iron, aluminum, magnesium, and calcium[4].

f) It is inferred that Deccan basalt-derived soils in Maharashtra exhibit high copper concentrations, often averaging over 116 ppm, which is more than double the world average for flood basalts, with peak values exceeding 500 ppm in specific flows. This geogenic, high-background copper is primarily due to the enrichment in Deccan Trap basalt, often appearing as native copper or sulphides, with significant occurrences noted in the Western Ghats (Pune, Khandala, Koyna). Hence, the Deccan Trap exhibit significantly higher copper values than the average basaltic rocks[5].

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[3] **Bhukte et al., 2020, Geochemical, Mineralogical and Petrological Characteristics of Lateritic Bauxite Deposits formed on Deccan Trap Basalt with Reference to High-level and Coastal (Low Level) Deposits of Maharashtra**

[4] **Kokan Bulletin on "Problems Soils of Kokan and Their Management", 2018, published by Dr. Balasaheb Sawant Kokan Krishi Vidyapeeth, Govt. of Maharashtra and Bhattacharyya et al., 2020, Characteristics of Konkan Soils and their Potential for Carbon Sequestration**

[5] **Alexander and Thomas, 2011, Copper in Deccan Basalts (India): Review of the Abundance and Patterns of Distribution**

g) High iron concentration of soil is due to parent rock – predominantly tholeiitic basalt, rich in iron-titanium oxides and also soils generally contain manganese as a secondary mineral component derived from the weathering of pyroxenes and other Fe-Ti rich minerals in the parent basalt.

6.4 AMBIENT AIR QUALITY MONITORING

The analysis results of ambient air quality monitoring conducted at all the three locations namely, the upstream reference location as well as at impacted matrices i.e. Applicant's agriculture lands, reveals that PM_{10} concentration exceed the National Ambient Air Quality Standards of 100 µg/m^3, with corresponding recorded concentrations were 323, 256 and 142 µg/m^3 respectively. Similarly, $PM_{2.5}$ concentrations also exceed the National Ambient Air Quality Standards of 60 µg/m^3, with measurement level of 64 and 84 µg/m^3 respectively. Rest of the parameters viz. $PM_{2.5}$, SO_2, NO_2, Ozone, Lead, Carbon monoxide, Ammonia, Benzene, Benzo (a) pyrene, Arsenic, and Nickle are well within the National Ambient Air Quality Standards as per the Notification dated 18/11/2009, at all the three monitored locations.

6.5 SURFACE WATER QUALITY MONITORING

The analysis results of surface water quality monitoring at the upstream location of the solid waste processing facility and the Applicants agriculture lands reveals that the concentration of pH, Chloride, Nitrate, and Zinc are within the Surface Water Quality Screening Levels. Whereas, concentration of Iron found exceeding the Surface Water Quality Screening Levels i.e. 0.54 mg/L > 0.3 mg/L. The parameters of Color, Phosphate, Arsenic, Antimony, Chromium (Total), Chromium (VI), Copper, Cobalt, Cadmium, Lead, Manganese, Molybdenum, Mercury, and Nickle were found below Level of Quantification. The concertation of other parameters is as follows: Dissolved Oxygen (6.1 mg/l), TDS (106 mg/l), EC (134.5 µmos/cm), Fluoride (0.07 mg/l), Sulphate (4.43 mg/l), Total hardness (54 mg/l), BOD (3.2 mg/l), COD (8 mg/l), and Phenols (0.1 mg/l), for which Surface Water Quality Screening Levels are not stipulated.

Similarly, the analysis results of surface water quality monitoring at downstream location of the solid waste processing facility and Applicants agriculture lands reveals that concentration of pH, Chloride, Nitrate, and Zinc are within the Surface Water Quality Screening Levels. Whereas, concentration of Iron found exceeding the Surface Water Quality Screening Levels i.e. 0.4 mg/l > 0.3 mg/l. The parameters of Color, Phosphate, Arsenic, Antimony, Chromium (Total), Chromium (VI), Copper, Cobalt, Cadmium, Lead, Manganese, Molybdenum, Mercury, and Nickle were found below Level of Quantification. The concertation of other parameters is as follows Dissolved Oxygen (5.7 mg/l), TDS (114 mg/l), EC (127.5 µmos/cm), Fluoride (0.08 mg/l), Sulphate (4.43 mg/l), Total hardness (72 mg/l), BOD (4.8 mg/l), COD (12 mg/l), and Phenols (0.08 mg/l), for which Surface Water Quality Screening Levels are not stipulated.

7.0 ASSESSMENT OF DIRECT AND INDIRECT DAMAGES

The main contention in the present Original Application is alleged damage to agricultural lands caused by indiscriminate waste dumping by Respondent No.1. Based on site-specific conditions, direct and indirect damages were assessed using the General Framework by sampling at impacted matrices (agriculture lands) and comparing results with Screening Levels. The Joint Committee also obtained relevant data from various government agencies for reportable components such as health impacts, reduced agricultural yield, property damage, and resettlement, attributable to Respondent No. 1. For the remaining components, findings from field inspections were relied upon.

7.1 Assessment of Direct Damages w.r.t. Ecology

As per the information provided by Respondent No. 1, it is observed that the Collector Raigad-Alibagh during 2004 acquired land bearing Survey No. 156, admeasuring 1.05 ha, at Ambeghar, Tal. Pen, Dist. Raigad, for the purpose of establishing a solid waste processing facility and subsequently handed over the said land to Respondent No. 1 on 18/06/2007. Authorization for establishing a solid waste processing facility was granted following due inspection carried-out by the MPCB in 2004. Furthermore, the solid waste

processing activities are being carried-out within the premises of Respondent No. 1 and reportedly in accordance with the conditions of authorization issued by MPCB from time to time.

Based on the findings of the time-series satellite image analysis carried-out through MRSAC during the first joint committee inspection dated 24/09/2024 (carried-out in compliance with the previous Hon'ble NGT order, dated 30/04/2024), solid waste had been dumped on the Applicant's agricultural lands - Survey No. 157 (covering an area of 5,499 sq-m) & Survey No. 158 (covering an area of 1,558 sq-m), from 2019 onwards up to the date of aforesaid Joint Committee inspection. It was further observed that Respondent No. 1 had removed most of the dumped solid waste and stockpiled within its premises for processing.

Further, as on the date of second Joint Committee inspection, dated 21/11/2025 (carried-out in a phased manner, in compliance with the Hon'ble NGT order dated 27/06/2025), it was observed that Respondent No. 1 had completely removed the dumped solid waste and stockpiled within its premises for processing. Also, no flora and fauna is not observed in the alleged impacted matrices i.e. agriculture lands.

In view of the immediate corrective measures taken by Respondent No. 1 by removing all previously dumped solid waste from the Applicant's agricultural lands and subsequently stockpiling it within its premises for processing, stopping of the one-time accidental leachate overflow into the Applicant's agricultural land and recipient environment, construction of a 20-foot height concrete boundary walls along the common boundary, the Respondent No.1 has contained the dumping activity. Further, confirmation of "Geogenic influence" of soil characteristics through soil quality monitoring, the likelihood of direct damage to ecology including flora & fauna in the form of clearing/ fragmentation/ alteration/ destruction of native vegetation, animal habitats, pollution of watercourses and wetlands etc., as described in the General Framework Guidelines of 2022, is not applicable.

7.2 Assessment of Indirect Damages w.r.t. Agriculture Yield and Property Damage etc.

Based on the findings of the time-series satellite image analysis carried-out through MRSAC during the first Joint Committee inspection on 24/09/2024 (carried-out in compliance with the previous Hon'ble NGT order, dated 30/04/2024), it was established that solid waste had been dumped on the Applicant's agricultural lands - Survey No. 157 (covering an area of 5,499 sq-m) and Survey No. 158 (covering an area of 1,558 sq-m), from 2019 onwards up to the date of aforesaid Joint Committee inspection.

Subsequently, during the second Joint Committee inspection dated 21/11/2025 (carried-out in compliance with the Hon'ble NGT order, dated 27/06/2025), it was observed that Respondent No. 1 had completely removed the dumped solid waste and stockpiled it within its premises for processing.

It is a matter of fact that the aforesaid time-series satellite image analysis, conducted from 2011 up to the first Hon'ble NGT order dated 30/04/2024, revealed that **the land use pattern of the Applicant's agricultural lands, i.e. Survey Nos. 157 and 158, appeared to be agricultural land though without any standing crop**.

Further, as per Thalati records, Survey No. 156, i.e. the site of the solid waste processing facility of Respondent No.1, is shown as "PADDY" as the crop period spanning FY. 2003 - 2004 to FY 2020 - 2021. Similarly, as per Thalati records indicates that Survey Nos. 157 & 158, i.e. the Applicant's agricultural lands, are also shown as "PADDY" as the crop for period from 2003-04 to 2020-21. However, for the years 2021- 2022 and from 2024-25 onwards, the type of crop is not specified in the aforesaid Survey Nos.

This establishes that no agricultural activity was being carried out by the Applicant, and their claim of reduced agricultural productivity based on outdated Thalati records is unfounded.

As per the records, the Applicant had submitted a representation alleging property damage due to dumping of solid waste on their agricultural lands. In response and as per earlier directions of SDO-Pen, Respondent No. 1 removed the dumped solid waste and stockpiled it within its premises for processing. The reply of SDO-Pen (**Annexure-11**) further states that no property damage or resettlement issues resulted from the solid waste processing activities at Survey No. 156.

It is on record that in 2004, the Collector of Raigad–Alibagh acquired Survey No. 156 (1.05 ha) at Ambeghar, Tal. Pen, Dist. Raigad, for establishing a solid waste processing facility. As per MPCB records, Respondent No. 1 obtained authorization to operate the facility on 19/08/2004. Copy of the 1st Authorization issued by MPCB, dated 19/08/2004 to Respondent No. 1 is given at **Annexure-12**. However, the land was formally handed over and updated in records in favor of Respondent No. 1 on 18/06/2007. **Records further show that the Applicant purchased the adjoining agricultural lands – Survey Nos. 157 and 158 on 16/06/2007 and 05/06/2008, respectively. Thus, the Applicant acquired the said agriculture lands with knowledge of the existing solid waste processing facility**. The copies of extract from Govt. records w.r.t. change in ownership ("Pherphar") of Applicant's agriculture lands is given at **Annexure-13**.

The recent Thalati records of solid waste processing facility (Survey No. 156) and Applicant's agriculture lands (Survey No. 157 & 158) now classify the lands as "PRESENTLY UNCULTIVATED (चालू पड)" The copies of extract from Govt. records w.r.t. change in land use of aforesaid Survey Nos. is given at **Annexure-14**.

In view of the above, the assessment of indirect damage w.r.t. reduced agriculture yield and property damage to the Applicant's agriculture lands due to the activities of Respondent No.1 is not applicable. Further, it is inferred that the soil characteristics of the area are due to "Geogenic influence" rather than "Anthropogenic influence" due to dumping of solid waste by Respondent No.1.

[**Please refer Para No. 6.3.1 and 6.3.2, as above**]

7.3 Assessment of Indirect Damages w.r.t. Loss of Recreation and Drinking Water

As observed during the first Joint Committee inspection conducted on 24/09/2024 (carried-out in compliance with the Hon'ble NGT order dated 30/04/2024), the leachate generated from solid waste processing facility of Respondent No. 1 was being subjected to solar evaporation in a lined leachate collection pit of about 60 m^3 capacity within its premises.

During the aforesaid inspection, owing to the rainy season, it was observed that the leachate from the lined solar evaporation pit had overflowed and was being discharged outside the premises, without any treatment, into Applicant's agricultural lands, through a small opening/nalah. However, no further overflow into nearby recipient environment, such as any stream or surface water body, was observed.

Also, as per MPCB records, no such instances of surface water pollution due to leachate discharge by Respondent No.1 have been reported. It is further noted that the nearest stretch of surface water body (Bhogawati River) is located at about 456 m (towards South-East) and 794 m (towards South) of the alleged site, and is separated by NH 166D as well as sporadic private and commercial sheds/properties.

During the subsequent Joint Committee inspection conducted on 21/11/2025 (carried-out in compliance with the Hon'ble NGT order dated 27/06/2025), no discharge of leachate was observed from the premises of the Respondent No. 1 into the Applicant's agricultural lands. It was also observed that a 20-foot height concrete boundary wall has been constructed along the common boundary between the Applicant's agricultural land (Survey No. 157) and the land belonging to Respondent No.1 (Survey No. 156). Further, analysis results of surface water samples collected from Bhogawati River reveals that all monitored parameters are within their respective Surface Water Screening Levels, except Iron and Zinc, which marginally exceed the levels at both upstream and downstream locations and which cannot be linked to solid waste dumping

or leachate discharge, and may instead be attributable to “Geogenic influence” or upstream anthropogenic activities. Also, at the time of inspection, continuous flow of water was not observed.

In view of the above, the assessment of indirect damage w.r.t. loss of recreation and drinking water due to the activities of Respondent No.1 is not applicable.

7.4 Assessment of Indirect Damages w.r.t. Health, Injury, Loss of Life etc.

The Joint Committee requested the Primary Health Centre (PHC), Ambhegar, to provide details of any health impacts such as injuries or fatalities, reported in Ambeghar over the past five years due to particulate matter and gaseous emissions from the activities of Respondent No. 1. As per the reply submitted by the District Health Officer, health records from 2020 to 2023 are unavailable (**Annexure-15**). Subsequent records are currently maintained at PHC-Kamarli due to renovation work at PHC-Ambhegar. As per available records from PHC-Ambhegar and Dhamani, reported cases include 35 respiratory illnesses, 16 skin-related cases, and 11 digestive issues, respectively. However, as per the said letter of District Health Officer, these records do not establish any correlation between the reported illnesses and air pollution caused by the activities of Respondent No. 1. Some of the photographs taken during the Joint Committee inspection are given at **Annexure-16.**

In view of the above, the assessment of indirect damage w.r.t. health, injury, loss of life due to the activities of Respondent No.1 is not applicable.

8.0 CONCLUSIONS

i. As directed by the Hon’ble NGT in its order dated 27/06/2025, the Joint Committee carried-out an assessment of direct and indirect damages for estimating the Environmental Damage Cost (EDC) as per the “General Framework for Imposing Environmental Damage Compensation” issued by

CPCB in December, 2022. The allegations mentioned in the present Original Application pertain to indiscriminate dumping of solid, plastic, C&D, and other hazardous waste from its processing facility of Respondent No.1 onto the Applicant's adjoining agricultural lands, causing environmental damage.

Accordingly, assessment was carried-out with sampling at impacted matrices i.e. Applicant's agriculture lands for soil, ground water, air, etc. and comparing monitoring results with the prescribed Screening Levels for estimation of EDC, if any. A further survey, as per the 2022 Guidelines, was also undertook to identify additional direct and indirect damages resulting from the dumping of solid waste.

ii. As per the prevailing landscape, the solid waste processing facility and the Applicant's agriculture lands is situated at the foothills of a hillock with a gentle slope. The downstream reference soil sampling locations are situated in an undulating terrain with a raising slope, while the upstream reference soil sampling locations are also situated at a place having undulating terrain with gentle falling slope and a raising slope. Nevertheless, it is observed that a gradual falling slope is observed from the farthest point (accessible point) of reference soil sampling (upstream) location towards the solid waste processing facility and Applicant's agriculture lands. Further, the findings of Geophysical Survey indicate that the alleged area falls under foothills and runoff zone of the area under consideration.

iii. Based on the analysis results of soil samples, it is observed that the pH is slightly acidic and Total Chromium and Copper exceed Screening Levels at both upstream and downstream reference soil locations, as well as at the Applicant's agricultural lands. **Hence, it is inferred that the soil characteristics of the area are due to "Geogenic influence" rather than "Anthropogenic influence" arising from dumping of solid waste and leachate discharge by Respondent No.1.**

[**Please refer Para No. 6.3.1 and 6.3.2, as above**]

In view of the above, likelihood of soil quality damage to the Applicant's agriculture lands due to the dumping of solid waste and leachate discharge by Respondent No.1 is not applicable.

iv. As per the findings of **Hydrogeological Survey** carried-out through GSDA, Govt. of Maharashtra, the area is not feasible for installation of dug or bore well, as it is underlain by Deccan Trap basalt (Lower Cretaceous to Upper Eocene), which is predominantly compact, fine-grained, massive rock with limited joints and fractures. Also, Ambeghar village falls under the "**Ab Morpho Zone**" (**very poor recharge zone**), with low well density and mostly seasonal wells. Further, the **Geophysical Survey** of the area revealed an "A-Type" curve, indicating **poor to moderate groundwater potential** and also revealed **limited fracture zones with predominantly compact massive basalt** from 3 m to 60 m depth below the ground level.

Moreover, the one-time accidental leachate overflow into the Applicant's agricultural lands during the rainy season (as noted by the Joint Committee in its first inspection) has been contained, with no records of similar past incidents. The **soil characteristics of the area further indicate "Geogenic influence".** Considering the poor to moderate groundwater potential, limited fracture zones, and predominantly compact massive basalt formation, **the likelihood of groundwater quality damage to the Applicant's agriculture lands due to dumping of solid waste and leachate discharge by Respondent No. 1 appears remote**.

[**Please refer Para No. 5.2, as above**]

v. Exceedance in PM_{10} and $PM_{2.5}$ levels at both the background reference location and the Applicant's agricultural lands are likely due to dust resuspension from vehicular movement and sporadic land preparation activities in the vicinity. These exceedances are unlikely to be linked to solid waste processing activities, as key emissions typically associated with such activities like NH_3, SO_2, NO_2, CO, and

BaP, remain within the prescribed National Ambient Air Quality Standards and are more attributable to other anthropogenic sources, as above.

[**Please refer Para No. 5.3 and Para No. 6.4, as above**]

vi. During both the earlier and present Joint Committee inspections, no leachate overflow or discharge into nearby streams or surface water bodies was observed. MPCB records also reveals that no such instances of surface water pollution by Respondent No. 1. As a corrective measure, Respondent No. 1 subsequently constructed a 20-foot height concrete boundary wall along the common boundary with the Applicant's land.

The Joint Committee also collected surface water samples from Bhogawati River at upstream and downstream of solid waste processing facility of Respondent No. 1. The analysis of samples revealed that all monitored parameters are within their respective Surface Water Screening Levels, except for Iron and Zinc, which marginally exceeded the prescribed levels at both upstream and downstream locations i.e. concentration of iron is 0.54 & 0.4 mg/l, which is exceeding the Surface Water Quality Screening Levels of 0.3 mg/l and concentration of zinc is 0.3 & 0.4 mg/l, which is exceeding the Surface Water Quality Screening Levels of 0.3 mg/l. However, the said marginal exceedance in the upstream and downstream stretches of the Bhogawati River are unlikely to be linked to solid waste dumping or leachate discharge, and may instead be attributable to "Geogenic influence" or upstream anthropogenic activities.

In view of the above, likelihood of surface water quality damage and recreation loss of River due to the dumping of solid waste and leachate discharge by Respondent No.1 is not applicable.

[**Please refer Para No. 5.4 and Para No. 6.5, as above**]

vii. **In view of the above conclusions drawn based on sampling at the impacted matrices i.e. Applicant's agricultural lands, including recipient environment and comparison with prescribed Screening Levels, followed by collection of information from various Government agencies & analysis of records, findings from scientific & evidence based study, and confirmation of "Geogenic influence" of soil characteristics of the area through soil quality monitoring, there is no direct or indirect damage attributable to the solid waste dumping and leachate discharge by Respondent No. 1. Accordingly, the matter may not warrant further assessment for preparation of a restoration plan and estimation of Environmental Damage Compensation (EDC).**

[**Please refer Para No. 7.1, 7.2, 7.3, and 7.4, as above**]

viii. Rule 35 (2) (xviii) of Solid Waste Management Rules, 2026 (effective from 01/04/2026) stipulates that the Urban Development Department shall notify buffer zone for the existing solid waste processing and disposal facilities of more than five tons per day in consultation with the State Pollution Control Board. As per records, Respondent No. 1 obtained Authorization from MPCB on 19/08/2004 for establishment and operation of solid waste processing facility at Survey No. 156. Subsequently, the Applicant purchased the adjoining agricultural lands – Survey Nos. 157 and 158 on 16/06/2007 and 05/06/2008 respectively.

In view of the above, and considering the absence of a designated buffer zone around the solid waste processing facility, the Joint Committee, opined that MMRDA – being the designated Planning Authority for the area, may acquire the adjacent Applicant's agriculture lands for establishment of buffer zone, in compliance with the aforesaid provisions of the Rules.

The responsibility for notifying and establishing the buffer zone lies with the Urban Development Department in consultation with MPCB, and acquisition of the Applicant's adjoining lands by MMRDA may be considered for this purpose.

ix. The Respondent No. 1 may be directed to expeditiously implement the recommendations and submit a time-bound action plan as outlined by the Joint Committee in its earlier report dated 07/11/2024, which was submitted in compliance with the earlier Hon'ble NGT 's order dated 30/04/2024.

In view of the above, Respondent No.1 should be mandated to prepare and submit a detailed, time-bound action plan for implementation of the Joint Committee's recommendations, ensuring compliance with the directions of the Hon'ble NGT.

(Rutuja Bhalerao)
Sub-Regional Officer, MPCB,
Raigad-2

(Pravin Pawar)
Sub Divisional Magistrate,
Pen, as representative of
District Collector, Raigad

(Nishchal C.)
Scientist 'E',
CPCB, Regional Directorate,
Pune

*****

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Fw: Report of the Joint committee constituted by the Hon'ble National Green Tribunal in Original Application No. 88/2024 (wz)

Annexure-1

SR SRO Raigad 2 <sroraigad2@mpcb.gov.in>
Thu, 07 Nov 2024 4:24:01 PM +0530

To "NISHCHAL C" <nischal.cpcb@nic.in>, "SDO pen" <sdopen2013@gmail.com>

Sir,

There is some issue in E filing of the joint committee report.

Therefore, we have submitted report through the mail as trailing e-mail.

(Rutuja Bhalerao)
Sub Regional Officer, Raigad-2
Maharashtra Pollution Control Board.

From: SRO Raigad 2
Sent: Thursday, November 7, 2024 4:16:48 PM
To: ngt-pune@gov.in <ngt-pune@gov.in>
Cc: Dr. V. M. Motghare <jdair@mpcb.gov.in>; RO Raigad <roraigad@mpcb.gov.in>; Smita Madhav Khatavkar <lo1@mpcb.gov.in>; adv.manasi.joshi@outlook.com <adv.manasi.joshi@outlook.com>
Subject: Report of the Joint committee constituted by the Hon'ble National Green Tribunal in Original Application No. 88/2024 (wz)

Respected Sir,

Report of the Joint committee constituted in compliance of the orders dated 30/04/2024 and 21/08/2024 passed by the Hon'ble National Green Tribunal in Original Application No. 88/2024 (wz), Siddharth Ambaji Patil & Anr. Vs Pen Municipal Council & Ors is enclosed herewith.

As per directions of Hon'ble NGT, this office is trying to e-file the Joint Committee Report, however due to error, we are unable to submit it. Copy of the screenshot of the error is enclosed herewith.

The matter is listed for the next hearing on **08/11/2024 i.e. tomorrow.**

In view of the above, It is requested to kindly consider this report as submission to Hon'ble NGT.

We will also continue to try to e-file the report on Hon'ble NGT website again.

Thank you,

Regards,

(Rutuja Bhalerao)
Sub Regional Officer, Raigad-2
Maharashtra Pollution Control Board.

1222

2 Attachment(s) • Download as Zip • Add To ›

E-filing error.png
36.9 KB •

Pen Municipal Council Joint … .pdf
19.5 MB •

REPORT OF JOINT COMMITTEE CONSTITUTED IN COMPLIANCE OF THE ORDER DATED 21/08/2024 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL IN ORIGINAL APPLICATION NO. 88/2024 (WZ), SIDDHARTH AMBAJI PATIL & ANR. VS PEN MUNICIPAL COUNCIL & ORS

IN COMPLIANCE WITH ORDER OF HON'BLE NGT, WESTERN ZONE BENCH, PUNE, DATED 30.04.2024 and 21.08.2024

FOR SUBMISSION TO

HON'BLE NATIONAL GREEN TRIBUNAL,

WESTERN ZONE BENCH, PUNE

November 2024

Hon'ble NGT order dated 30.04.2024 and 21.08.2024 in

O. A. No. 88 of 2024

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3	Copy of the Minutes of the meeting	Annexure- 2	472-478
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5	Copy of the report received from MRSAC	Annexure- 4	489-492
6	The results of the soil sample	Annexure- 5	493-496
7	Copy of the various relevant documents from Pen Municipal Council as per the minutes of the meeting dtd. 27.06.2024 and 05.09.2024	Annexure- 6	497-518
8	Proposed Direction issued to Pen Municipal Council on 06.09.2024	Annexure- 7	519-526
9	Reply submitted by Pen Municipal Council on 24.10.2024 to Direction	Annexure- 8	527-553

REPORT OF THE JOINT COMMITTEE IN COMPLIANCE WITH ORDER DATED 30/04/2024 OF THE HON'BLE NATIONAL GREEN TRIBUNAL (NGT) IN THE MATTER OF OA NO. 88/2024 (WZ), SIDDHARTH AMBAJI PATIL & ANR. VS PEN MUNICIPAL COUNCIL & ORS.

1.0 Background

Original Application No. 88 of 2024 (WZ), titled Siddharth Ambaji Patil & Anr. Vs Pen Municipal Council & Ors. has been filed before the Hon'ble NGT with the prayers that the Respondent no.1 i.e. Pen Municipal Council be directed to provide relief and compensation for the environmental damage caused due to the indiscriminate dumping of mixed waste, garbage waste, plastic waste, construction waste and other hazardous waste on the Plot Nos.157 & 158 belonging to the Applicants; Respondent no.1 be directed to immediately construct/erect a 20 ft. high boundary wall separating Plot Nos.156 and 157 within a fixed time period, prior to the monsoon commencing in the first week of June; and Respondent no.1 be also prevented from any fresh dumping or spillage of waste into Plot No.157, which is owned by the Applicant No.1.

The Hon'ble NGT directed vide order dated 30/04/2024 (copy of Hon'ble NGT order, dated 30/04/2024 is given at **Annexure-1**) and relevant order is reproduced as below:

> *"…17. We deem it just and proper to constitute a Joint Committee comprising one Member each of:-*
>
> *(i) The Maharashtra State Pollution Control Board (MPCB);*
>
> *(ii) The District Collector, Raigad; and*
>
> *(iii) The Central Pollution Control Board (CPCB).*
>
> *18. The Maharashtra Pollution Control Board (MPCB) shall be the nodal agency for coordination and logistic support.*
>
> *19. The Committee is directed to visit the site in question after informing the applicants/applicants' counsel; assess the damage caused to the environment due to the activity of respondent No.1 and also to the lands belonging to the applicants; and submit a factual and action taken report with regard to the violation, if any, action taken thereon, within two month.*

20. The report in the matter be submitted by MPCB through e-filing by using portal of NGT in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF…"

2.0 Approach and methodology

In order to comply with the aforesaid Hon'ble NGT order, dated 30/04/2024, the Central Pollution Control Board (CPCB) vide email dated 27/05/2024 communicated the nominee details to the nodal agency i.e. Maharashtra Pollution Control Board (MPCB) with a request to provide background information, copy of the original application, and other relevant information for reference & deliberation in the aforesaid matter. Upon receipt of background information and inspection schedule from the nodal agency vide email dated 24/06/2024, the joint committee initially convened meeting at the solid waste processing facility of the Respondent no. 1 at S. no. 156, Vill. Ambeghar, Tal. Pen, Dist. Raigad. Subsequently, carried-out inspection of the solid waste facility of the Respondent no.1 and alleged lands at S. no. 157 & 158, belonging to the Applicants. Following joint committee members were present during the inspection.

i. Shri R. S. Kamat, Sub-Regional Officer, MPCB, Raigad-2
ii. Shri. Pravin Pawar, Sub Divisional Magistrate, Pen, as representative of District Collector, Raigad
iii. Nishchal C., Scientist 'E', CPCB, Regional Directorate, Pune

Also, Shri Rajesh Auti, Filed Officer from MPCB, Raigad-2 accompanied the joint committee during the inspection. Shri Jeevan Patil, Chief Officer, Pen Municipal Council, Pen, representative of the Respondent no.1 along with other officials from Pen Municipal Council were present during the joint committee meeting & inspection and provided the visit coordination and information about the solid waste processing facility & alleged issues.

As directed by the Hon'ble NGT vide order dated 30/04/2024, the joint committee through the nodal agency informed the Applicants vide email dated 25/06/2024 about the scheduled inspection of the joint committee with a request to associate with the joint committee during inspection. Copy of the email addressed to the Applicants is given at **Annexure-2**. Accordingly, the Applicants associated during the joint

committee inspection and provided the information about the alleged lands & issue of dumping of solid waste and various correspondences made to the Pen Municipal Council to address the issue of dumping of solid waste. The Respondent no. 1 also highlighted about the various corrective measures being taken to address the present issues, allegations made in the original application and area under reference.

The joint committee after reconnaissance survey & site visit and interaction with the Applicants, collected grab sample of the leachate, being discharged outside the solid waste processing facility. Upon detailed deliberation, the joint committee taken some important decisions for way forward & compliance of the Hon'ble NGT order, dated 30/04/2024. Copy of minutes of the meeting of the joint committee is given at **Annexure-3**. Some of the important decisions taken by the joint committee are:

- to engage Maharashtra Remote Sensing Applications Centre (MRSAC), an Autonomous body of Govt. of Maharashtra to study & evaluate the change in land use pattern based on the time-series satellite analysis and to determine the period of dumping of solid waste at the alleged lands belonging to the Applicants;
- to engage District Agriculture Office or Govt. Agriculture University/College for collection and analysis of soil samples from the alleged lands belonging to the Applicants; and
- to seek relevant information from the concerned agencies for way forward and compliance with the Hon'ble NGT order, dated 30/04/2024.

Thereafter, the matter was heard before the Hon'ble NGT on 21/08/2024, wherein the Hon'ble NGT based on the prayers submitted by the nodal agency, in respect of carrying-out the satellite-based time-series analysis through MRSAC and collection and analysis of soil samples through the District Agricultural Office or Govt. Agriculture University/College and compliance of Hon'ble NGT order, dated 30/04/2024, has granted additional six weeks' time to file the joint committee report.

The joint committee convened its second meeting on 05/09/2024 through video conference to discuss the progress on decisions taken during first meeting held on 27/06/2024 and also to discuss on the way forward & compliance of the Hon'ble NGT

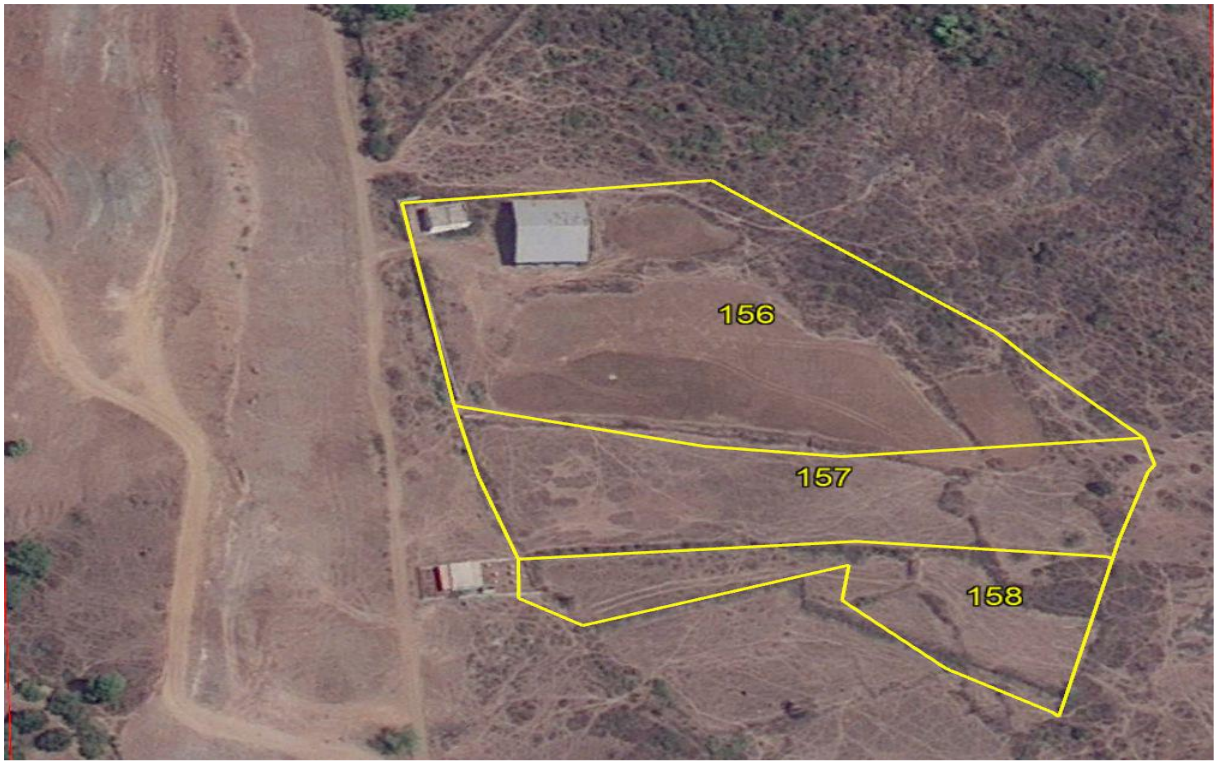
order dated 30/04/2024 & 21/08/2024. The representative from MRSAC presented the preliminary key findings of the satellite based time-series analysis for identifying the land use pattern and extent of MSW dumping from year 2011 to 2024. Upon detailed deliberation, the joint committee taken some important decisions for way forward & compliance of the Hon'ble NGT order, dated 30/04/2024 & 21/08/2024. Copy of minutes of the meeting of the joint committee dated 05/09/2024 is given at **Annexure-4.** Some of the important decisions taken by the joint committee are:

- to follow-up with the Agriculture Dept. for collection and analysis of soil samples from the alleged lands belonging to the Applicants as well as reference soil sample from the nearby location(s). As suggested by the expert agency i.e. Agriculture Dept., the inspection to be carried-out by the end of rainy season i.e. to ensure that the availability of soil samples in dried condition;
- Pen Municipal Council to complete the earmarking of plot boundary of the Applicant's land; and
- to schedule site inspection along with MRSAC and Agriculture Dept. for way forward & compliance of the decisions taken in previous meeting.

The joint committee along with representatives from MRSAC and Agriculture Dept., has carried-out inspection of the solid waste processing facility and alleged lands belonging to the Applicants on 24/09/2024. Also, collected representative soil samples in presence of the Applicants for analysis of soil quality of concern. Also, the joint committee reviewed the decisions taken during its previous meetings in respect of submission of relevant information/documents by the concerned agencies.

3.0 About the area and solid waste management by Pen Municipal Council

During 2007, Pen Municipal Council has identified a location at Survey no. 156, admeasuring 1.05 ha at Vill. Ambeghar, Tal. Pen, Dist. Raigad for setting up of solid waste facility. Applicant No.1 & 2 owns a piece of land at Survey no. 157 & 158, which are situated adjacent to the said solid waste facility, admeasuring 0.51 ha & 0.34 ha at Vill. Ambeghar, Tal. Pen, Dist. Raigad. As informed, the Applicants purchased the said land during 2008. Satellite image of 2011, depicting the location & boundary of solid waste processing facility and the alleged lands is given below.



Satellite image of 2011, depicting the location & boundary of solid waste facility and the alleged lands.

Pen Municipal Council is Class-III municipal council, located in the Raigad district of Western Maharashtra. As per the census data of 2011, the population of Pen Municipal Council is 37,852 and the current estimated population of Pen Municipal Council in 2024 is approximately 52,000.

As per the information provided by Pen Municipal Council, vide dated 03/09/2024, it is observed that the Collector Raigad-Alibagh acquired land at Survey no. 156, admeasuring 1.05 ha at Ambeghar, Tal. Pen, Dist. Raigad and subsequently handed over the said land of area of 1.05 ha to the Pen Municipal Council on 25/05/2007 for setting up a solid waste processing facility. However, the administrative approval has been granted to set-up the said solid waste processing facility during March, 2018 with a sanctioned amount of Rs. 2.53 crores under Swachh Bharat Mission 1.0, which includes procurement of solid waste collection vehicles, associated plant & machinery and establishment of office. Aforesaid works of the project has been completed during 2022. Apart from the plant & machinery procured under the aforesaid fund, Pen Municipal Council also procured additional plant & machinery (viz. additional 04 no. of

ghanta carts, organic waste convertor, incinerator, plastic crusher & plastic bailing machine) under Municipal fund & other special plan.

Subsequently, the Pen Municipal Council has engaged M/s Ashok Enterprises on 30/10/2018 and also engaged M/s Ratnaprabha Facility Service on 07/07/2023 for collection & transportation of solid waste for further processing at the solid waste processing facility established by Pen Municipal Council.

As per the information provided by Pen Municipal Council, at present the daily solid waste generation is about 15 MT/day (out of this, 9 MT/day is wet waste and 6 MT/day is dry waste), for which obtained the authorization from MPCB vide no. MPCB/ROR/MSWA/2109000005, dated 30/09/2021, and expired on 31/12/2023. The Pen Municipal Council has provided 14 small waste collection ghanta carts (2 ghanta carts are owned by the contractor) for collection of solid waste within its jurisdiction. Separate arrangements have been made for collection of wet and dry waste including household hazardous wastes in these ghanta carts.

The collected waste is transported to Hi-tech transfer station at Vishweshwar Crematorium. Wet & dry waste is separately compacted to reduce volume and moisture through compactor capsules and transported to the solid waste facility at Ambeghar for further processing. Organic manure is produced by windrow composting of wet waste and also using organic waste convertor. The dry waste is re-sorted and stored in MRF centers and bailed using bailing machine and then sent to industrial areas for reprocessing. Also, plastic is crushed by plastic crusher machine and given for recycling. Incinerator machines are used to dispose the household hazardous waste. Details of plant & machinery established at the solid waste facility is depicted in the below Table-1.

Table-1: Details of plant & machinery established at the solid waste facility

S. no.	Name of plant & machinery	No. & capacity
1.	Ghanta carts	14 (own: 12 & contractor: 2)
2.	Weighing bridge	1
3.	Waste receiving & sorting section	1, 16 MT/day
4.	Windrow platform	1, 46 x 22.5 m
5.	Screening machine	1, 16 MT/day
6.	Single Shaft Shredder Machine	1, 10 MT/day

7.	Backhoe loader	1
8.	Leachate holding tank	1, 60 m^3
9.	Organic waste convertor	1, 5 MT/day
10.	Incinerator	1, 0.25 m^3
11.	Plastic crushing machine	1, 500 Kg capacity
12.	Plastic bailing machine	1, 25 MT/day

4.0 Monitoring by the joint committee

The joint committee carried-out reconnaissance survey & inspection of the solid waste processing facility and alleged lands belonging to the Applicants. During the joint inspection cum monitoring, the joint committee collected the representative grab sample of the leachate, being discharged outside the solid waste processing facility i.e. into alleged lands belonging to the Applicants. The leachate sample collected during the inspection is sent to the laboratory established by the State Board under Section 17 of the Water (Prevention and Control of Pollution) Act, 1974 i.e. MPCB Central Laboratory at Navi Mumbai for analysis of parameters of concern. Also, collected representative soil samples from the alleged lands belonging to the Applicants. The representative soil samples collected during from the aforesaid locations are well mixed & equally divided into two portions. First half of the set of soil samples are submitted to Agriculture Dept., Govt. of Maharashtra for analysis of parameters of concern. Similarly, the second half of the set of soil samples are submitted to the laboratory established by the State Board under Section 17 of the Water (Prevention and Control of Pollution) Act, 1974 i.e. MPCB Central Laboratory at Navi Mumbai for analysis of parameters of concern. All the aforesaid samples are collected in presence of Applicants.

Also, the joint committee in order to evaluate the change in land use pattern and to determine the period of dumping of solid waste at the alleged lands belonging to the Applicants, satellite based time-series analysis is carried-out through MRSAC, an Autonomous body of Govt. of Maharashtra. Subsequently, the said time-series data is validated through field study during the visit on 24/09/2024.

4.1 Leachate quality monitoring

The joint committee collected the representative grab sample of the leachate, being discharged outside the solid waste facility i.e. into alleged lands belonging to the Applicants. Collected leachate sample during the joint committee inspection is sent to the laboratory established by the State Board under Section 17 of the Water (Prevention and Control of Pollution) Act, 1974 i.e. MPCB Central Laboratory at Navi Mumbai for analysis of parameters of concern, as stipulated in the MPCB Authorization and viz. pH, SS, TDS, Fluoride, BOD, COD, NH_3-N, TKN, phenols, total chromium, cadmium, copper, lead, nickel, zinc, and cyanide. Analysis results of the said leachate sample is depicted in the below Table-2 and copy of the analysis results of the same submitted by the State Board Analyst appointed under Sub-Section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act, 1974 vide email dated 28/10/2024 is given at **Annexure-5.**

Table-2: Monitoring results of the leachate quality, being discharged outside the facility

S. No.	Parameter	Result	Standards
1.	pH	6	**5.5 to 9.0**
2.	Suspended Solids (SS)	366	**200**
3.	Biochemical Oxygen Demand (BOD)	4200	**100**
4.	Chemical Oxygen Demand (COD)	12424	**250**
5.	Cadmium	0.01	**-**
6.	Copper	0.02	**-**
7.	Lead	BDL	**-**
8.	Nickel	0.17	**-**
9.	Zinc	0.25	**-**
10.	Total Dissolved Solids (TDS)	8385	**2100**
11.	Ammonical Nitrogen	83.2	**-**
12.	Cyanide	4.6	**0.2**
13.	Fluoride	0.09	**-**
14.	Total Kjeldahl Nitrogen (TKN)	229.6	**-**
15.	Chromium Total	BDL	**-**
16.	Phenol	4.8	**-**

4.2 Soil quality monitoring

The joint committee collected representative soil samples from the alleged lands belonging to the Applicants. The representative soil samples collected during from the aforesaid locations are well mixed & equally divided into two portions. First half of the set of soil samples are submitted to Agriculture Dept., Govt. of Maharashtra for analysis of parameters of concern viz. pH, electrical conductivity, organic carbon, nitrogen, phosphorous, potassium, sodium, physical properties (coarse sand, clay, silt,

fine sand, moisture, water holding capacity, density etc.), and micro nutrients (copper, iron, zinc and manganese). Similarly, the second half of the set of soil samples are submitted to the laboratory established by the State Board under Section 17 of the Water (Prevention and Control of Pollution) Act, 1974 i.e. MPCB Central Laboratory at Navi Mumbai for analysis of parameters of concern viz. heavy metals (total chromium, cadmium, copper, lead, nickle, zinc, and mercury). Analysis results of the said soil sample is depicted in the below Table-3 & 4 and copy of the analysis results of the same submitted by the Agriculture Dept., through MPCB vide email dated 22/10/2024 is given at **Annexure-6**.

Table-3: Monitoring results of the soil quality, collected from alleged lands belonging to the Applicants i.e. at Survey no. 157

S. No.	Parameter	Unit	Standard Range	Result	Remarks
1.	pH	--	6.5 – 7.5	7.53	Moderately alkaline
2.	EC	(mS/cm)	0-1	0.95	Normal
3.	Organic carbon (OC)	(%)	0.40-0.60	0.45	Medium
4.	Nitrogen (N)	(Kg/ha) (P)	280-420	0.00	Very low
5.	Phosphorus (P)	(Kg/ha) (K)	14-21	17.82	Medium
6.	Potash (K)	(Kg/ha) (K)	150-200	3,102.29	Very high
7.	$CaCO_3$	(%)	2.5-5.0	0.25	Free of limestone.
8.	Calcium (Ca)	(meq %)	4-9.99	35.38	High
9.	Magnesium (Mg)	(meq %)	0.50-3.99	87.16	High
10.	Sodium (Na)	(meq %)	5-15	0.53	Low
11.	Coarse sand	(%)	Nil	34.96	-
12.	Clay	(%)		9.05	-
13.	Silt	(%)		6.12	-
14.	Fine sand	(%)		17.48	-
15.	Moisture	(%)		6.51	-
16.	Water holding capacity	(%)		38.44	-
17.	Apparent density	(gm/cc)		1.22	-
18.	Specific density	(gm/cc)		2.13	-
19.	Pore space	(%)		50.03	-
20.	Volume expansion percent	(%)		6.20	-

S. No.	Parameter	Unit	Result
1.	Total chromium	mg/Kg	4.8
2.	Cadmium		0
3.	Copper		20
4.	Lead		1.8
5.	Nickle		6.8
6.	Zinc		2.8
7.	Mercury		0

Table-4: Monitoring results of the soil quality, collected from alleged lands belonging to the Applicants i.e. at Survey no. 158

S. No.	Parameter	Unit	Standard Range	Result	Remarks
1.	pH	--	6.5 – 7.5	6.22	Moderately acidic
2.	EC	(mS/cm)	0-1	0.21	Normal
3.	Organic carbon (OC)	(%)	0.40-0.60	0.63	Slightly high
4.	Nitrogen (N)	(Kg/ha) (P)	280-420	0.00	Very low
5.	Phosphorus (P)	(Kg/ha) (K)	14-21	21.98	Slightly high
6.	Potash (K)	(Kg/ha) (K)	150-200	1,170.12	Very high
7.	$CaCO_3$	(%)	2.5-5.0	5.50	High limestone.
8.	Calcium (Ca)	(meq %)	4-9.99	42.31	High
9.	Magnesium (Mg)	(meq %)	0.50-3.99	96.03	High
10.	Sodium (Na)	(meq %)	5-15	2.65	Low
11.	Coarse sand	(%)	Nil	16.45	-
12.	Clay	(%)		12.90	-
13.	Silt	(%)		10.48	-
14.	Fine sand	(%)		8.20	-
15.	Moisture	(%)		7.53	-
16.	Water holding capacity	(%)		40.93	-
17.	Apparent density	(gm/cc)		1.27	-
18.	Specific density	(gm/cc)		2.25	-
19.	Pore space	(%)		53.06	-
20.	Volume expansion percent	(%)		10.82	-

S. No.	Parameter	Unit	Result
1.	Total chromium	mg/Kg	13
2.	Cadmium		0
3.	Copper		15
4.	Lead		1.8
5.	Nickle		8.8
6.	Zinc		2.4
7.	Mercury		0

5.0 Observations & findings

i. In order to evaluate the change in land use pattern and to determine the period of dumping of solid waste at the alleged lands belonging to the Applicants, satellite based time-series analysis from April, 2011 to March, 2024 is carried out through MRSAC. The said time-series analysis is based on satellite data available with MRSAC. As deliberated during the joint committee meetings, it is informed that MRSAC is having satellite data w.e.f. 2011 onwards with better resolution. Accordingly, georeferenced cadastral boundaries of Survey no. 156, 157 and 158 were overlayed on satellite images to know the extent of study

area. Ground verification has been carried out during the joint committee inspection on 24/09/2024.

ii. In the satellite images of the April, 2011 (base reference year) the land use pattern of Survey no. 157 and 158 belonging to the Applicants, appears to be agricultural land without any standing crop. It also observed that no solid waste dumping was found in Survey no. 156, which is the site of solid waste processing facility of Pen Municipal Council. Subsequently, in January, 2013 the land use pattern in the aforesaid Survey nos. was similar that of April, 2011 (base reference year). The satellite images of January, 2014 shows the activity of dumping of solid waste at Survey no. 156, which is the site of solid waste processing facility of Pen Municipal Council and no dumping of solid waste is observed at Survey no. 157 and 158, belonging to the Applicants agricultural land.

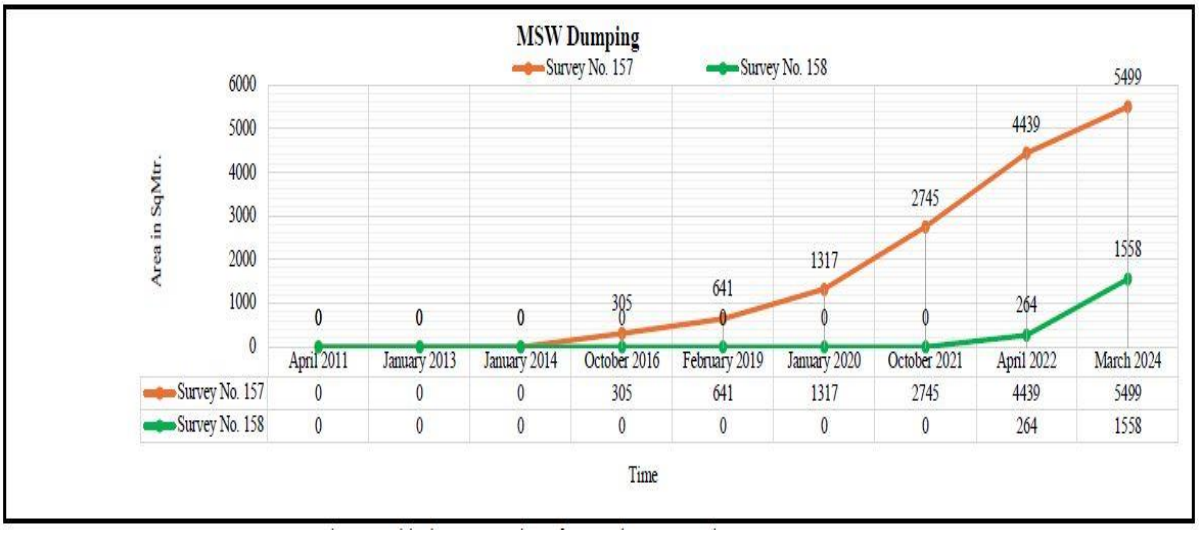
iii. However, during October, 2016 prominent dumping of solid waste is noticed at Survey no.156, which is the site of solid waste processing facility of Pen Municipal Council. Also, during October, 2016 the solid waste dump in Survey no. 156 has slightly entered into Survey no. 157, belonging to the Applicants agricultural land in North-West part. Similarly, during October, 2019 to October, 2021 gradual increase in dumping of solid waste is noticed only at Survey no. 157. The satellite images of April, 2022 shows that the dumping of solid waste has spread to Survey no. 158. It is observed that in March, 2024 the dumping of solid waste has occupied almost entire area of Survey no. 157 as well as northern part of Survey no. 158 belonging to the Applicants agricultural land. Details on area of solid waste dumping at Survey nos. 157 and 158 is depicted in the below Table-5.

Table-5: Details on area of solid waste dumping at Survey nos. 157 and 158

Satellite data availability Date	Area in sq-m	
	Survey No. 157	Survey No. 158
April, 2011	Nil	Nil
January, 2013	Nil	Nil
January, 2014	Nil	Nil
October, 2016	305	Nil
February, 2019	641	Nil

January, 2020	1,317	Nil
October, 2021	2,745	Nil
April, 2022	4,439	264
March, 2024	5,499	1,558

The graphical representation of solid waste dumping at Survey nos. 157 and 158 is depicted below. Copy of MRSAC report submitted through MPCB vide email dated 22/10/2024 is given at **Annexure-7**.



iv. As per Thalati records, the Survey no. 156 i.e. solid waste processing facility of Pen Municipal Council is shown as "Paddy" as the crop for period from 2003-04 to 2020-21. Whereas for year 2021-22 and 2024-25 onwards, the type of crop is not specified. Copy of the Thalati record of Survey no. 156 is given at **Annexure-8**.

v. Similarly, as per Thalati records, the Survey no. 157 & 158 i.e. Applicants agricultural land too shown as "Paddy" as the crop for period from 2003-04 to 2020-21. Whereas for year 2021-22 and 2024-25 onwards, the type of crop is not specified. Copy of the Thalati record of Survey no. 157 & 158 is given at **Annexure-9**.

vi. Collector Raigad-Alibagh acquired land at Survey no. 156, admeasuring 1.05 ha at Ambeghar, Tal. Pen, Dist. Raigad and subsequently handed over the said land of area of 1.05 ha to the Pen Municipal Council on 25/05/2007 for setting up a solid waste processing facility. Whereas, the administrative approval has

been granted to set-up the solid waste processing facility during March, 2018 with a sanctioned amount of Rs. 2.53 crores under Swachh Bharat Mission 1.0;

vii. Pen Municipal Council has obtained authorization under Solid Waste Management Rules, 2016 notified under the Environment (Protection) Act, 1986, for collection, storage, segregation, transportation, processing & disposal of solid waste of 15 MT/day. However, the solid waste processing facility has been operating with other processes/activities i.e. commissioned with new plant & machinery viz. organic waste convertor, domestic hazardous waste incinerator etc. during 2022 instead of such authorized treatment mode and thus, in violation of the said authorization. Further, the existing authorization is expired on 31/12/2023 and found operating without valid authorization. As per MPCB records, Pen Municipal Council has applied for renewal of authorization during January, 2024 and grant of renewal of authorization is pending before MPCB.

viii. Pen Municipal Council has commissioned & operated plant without Consent to establish and Consent to operate required under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981. Therefore, the solid waste processing facility is also in violation of the said Acts.

ix. As per the records of Pen Municipal Council, the solid waste processing activities were started during April, 2022.

x. As on the date of joint committee inspection, it is informed & also noted from the DPR of Pen Municipal Council that about 20,000 MT of legacy waste is stockpiled within the Survey no. 156 i.e. within solid waste processing facility of Pen Municipal Council.

xi. Most of ferrous and non-ferrous materials separated/segregated as by-product may fall under the category of hazardous or other waste as per the Hazardous Waste Management Rules, 2016 notified under the Environment (Protection) Act, 1986 and such wastes require to be stored, packaged, transported, offered

for sale, recycled or utilized or disposed to authorized occupier in accordance with the said rules. However, transportation in authorized vehicles, being selling/ handling over to authorized occupier, manifest documents there to, submitting annual returns to MPCB for such hazardous or other waste are not being followed as required under the said rules.

xii. The rejects generated during processing of solid waste is also stockpiled along with the legacy waste. Pen Municipal Council is not having proposal/not yet identified place for disposal of rejects generated during processing of solid waste.

xiii. A small lined leachate collection pit of reported capacity of 60 m^3 is provided for collection of leachate generated during processing of solid waste. No adequate treatment facility is provided for leachate and the leachate is being discharged outside the premises without any treatment into Survey no. 157 & 158 through a small opening/nalah.

xiv. It is observed that within 200 m distance from one of the boundary of solid waste processing facility i.e. towards South-West, few hutments & residential buildings have come-up. CPCB's "Guidelines on Buffer Zone around waste processing and disposal facilities in April, 2017" prepared after notification of SWM Rules, 2016 recommends that that ideally a distance of 500 m from the boundary of solid waste processing facility should be maintained as Buffer distance. There is no such provision is made for the buffer zone around the solid waste processing facility. Also, Pen Municipal Council has not provided green belt across periphery of the solid waste processing facility. However, on case to case basis a distance of minimum 200 meter from the solid waste processing and Disposal facility (sanitary landfill) can be considered subject to the condition that such facility meets the stipulated standards prescribed by State Pollution Control Board with respect to ambient air as well as for stack emissions.

xv. Many stray animals are found within the solid waste processing facility and feeding on the solid waste. Pen Municipal Council has not yet completely cleared the solid waste dumped on Survey no. 157, land belonging to the Applicants. Also, not yet constructed boundary wall with fencing around the solid waste processing facility.

xvi. Odor mist spraying machine for odor & fly control has not been installed within the solid waste processing facility, as a result odor & fly nuisance is noticed near the solid waste processing facility.

xvii. Fire clearance certificate/NOC has not been obtained from the concerned authority. Further, firefighting equipment were not found to be installed at facility.

xviii. MPCB has issued proposed directions under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, and u/s 15 of the Environment (Protection) Act, 1986 r/w Solid Waste Management Rules, 2016, dated 06/09/2024 for various non-compliances. Copy of the proposed directions dated 06/09/2024 is given at **Annexure-10**. Some of the photographs taken during the joint committee inspection is given at **Annexure-11**.

6.0 Approach methodology for assessing environmental compensation as damages for contravening mandatory provisions of environmental laws

CPCB's "Report of the CPCB In-house Committee on Methodology for Assessing Environmental Compensation and Action Plan to Utilize the Fund" outlines methodology for assessing environmental compensation to be levied on concerned industry, authority, individual etc. for the protection of environment. The said CPCB report also outlines Environmental Compensation to be levied on Concerned Individual/Authority for Improper Solid Waste Management under Para 3.4 of Chapter-III. The Environmental compensation regime fixed for industrial units, GRAP, sewage including solid waste etc. in the said CPCB report has also been accepted by the

Hon'ble NGT, Principal Bench, vide order dated 28/08/2019 as an interim measure in the matter of Paryavaran Suraksha Samiti & Anr. Versus Union of India & Ors.

As per the principles of SWM Rules, 2016 and PWM Rules 2016, as amended in 2018, the total cost of Municipal Solid Waste management in a city/town includes cost for door to door collection, cost of segregation at source, cost for transportation in segregated manner, cost for processing of MSW and disposal through facility like composting, biomethanation, recycling, co-processing in cement kilns etc.

In view of above, it is estimated that the total cost of processing and treatment of MSW for a city having population size of 1 lakh and generating approximately 50 tons/day of MSW is Rs.15.5 Crores, including capital cost (one time) and O & M cost for one year. The expenditure for subsequent years would be only Rs. 3.5 crores/annum.

it is estimated that solid waste generated in small, medium and large cities and towns is about 0.1 kg (Class-III), 0.3-0.4 kg (Class-II) and 0.5 kg (Class-I) per capita per day respectively. The committee opined that 0.6 kg/day, 0.5 kg/day and 0.4 kg/day per capita waste generation may be assumed for mega-cities, million-plus UAs/towns and Class-I UA/Towns respectively for calculation of environmental compensation purposes. Para 3.4 of the said report lays down Environment Compensation (EC) to be Levied on Concerned Individual/Authority for Improper Solid Waste Management. Based on these assumptions, Environmental Compensation to be levied on concerned ULB may be calculated with the following formula:

EC = Capital Cost Factor x Marginal Average Cost for Waste Management x (Per day waste generation-Per day waste disposed as per the Rules) + O&M Cost Factor x Marginal Average O&M Cost x (Per day waste generation-Per day waste disposed as per the Rules) x Number of days violation took place + Environmental Externality x N

Where;
Waste Quantity in tons per day (TPD)
N= Number of days from the date of direction of CPCB/SPCB/PCC till the required capacity systems are provided by the concerned authority

Simplifying;

EC (Lacs Rs.) = 2.4 (Waste Generation - Waste Disposed as per the Rules) + 0.02 (Waste Generation - Waste Disposed as per the Rules) x N + Marginal Cost of Environmental Externality x (Waste Generation - Waste Disposed as per the Rules) x N

For assessing the no. of days of violation, the joint committee considered various facts on record, which are delineated as follows:

i. Collector Raigad-Alibagh acquired land at Survey no. 156, admeasuring 1.05 ha at Ambeghar, Tal. Pen, Dist. Raigad and subsequently handed over the said land of area of 1.05 ha to the Pen Municipal Council on 25/05/2007 for setting up a solid waste processing facility;

ii. Whereas, the administrative approval has been granted to set-up the solid waste processing facility during March, 2018 with a sanctioned amount of Rs. 2.53 crores under Swachh Bharat Mission 1.0;

iii. The solid waste processing facility has started its operations during April, 2022;

iv. As on the date of joint committee inspection, it is informed & also noted from the survey report that about 20,000 MT of legacy waste is stockpiled within the Survey no. 156;

v. The time-series satellite analysis reveal that during January, 2011 to January, 2014 solid waste dump is not observed on the Survey no. 156, which is a reserved site for solid waste processing facility;

vi. From January, 2014 onwards the solid waste is being dumped on the Survey no. 156, without treatment and continued till April, 2022 when the solid waste processing facility has been set-up;

vii. The time-series satellite analysis images of April, 2011 reveals that the land use pattern of Survey no. 157 and 158 appears to be agricultural land without any standing crop;

viii. Similarly, in October, 2016 the solid waste dump in Survey no. 156 has slightly entered into Survey no. 157 i.e. over the agricultural land in North-West part and over the subsequent years, the solid waste has gradually spread over the entire Survey no. 157 and also partly spread over the Survey no. 158;

Accordingly, the total period of violation is worked-out as follows:

S. no.	Period of violation		No. of days of violation	Remarks
A.	01/01/2014 (date of dumping observed on Survey no. 156, site for setting up of solid waste processing facility)	22/04/2022 (date of commissioning of solid waste processing facility at Survey no. 156 by Pen Municipal Council)	3,033	Dumping of solid waste by Pen Municipal Council, without any treatment on Survey no. 156, site for setting up of solid waste processing facility
B.	01/10/2016 (date of dumping observed on Survey no. 156, site for setting up of solid waste processing facility and as well as dumping observed outside the processing facility i.e. on Survey no. 157 & 158)	24/09/2024 (date of 2nd visit of joint committee, where dumped solid waste is cleared from Survey no. 157 & 158	2,915* (886)	Dumping of solid waste by Pen Municipal Council, on Survey no. 157 & 158, (Applicants agricultural land) with partial treatment, as after the commissioning of solid waste processing facility, partly it is treated and partly disposed on Applicants agricultural land – evident from satellite images w.e.f. 01/10/2016 till 24/09/2024.
Total no. of days of violation			3,919	

The said period is partly reflected during the assessment period w.e.f. 01/01/2014 to 22/04/2022; 2,915 – 2,029 = 886 days.

In case of S. no. A, the following factors are considered for estimation of environmental compensation:

- Waste generation = 3.7852 MT/day (@ 0.1 Kg/capita/day & population of Pen Municipal Council as per 2011 is 37,852 nos.);
- Waste disposed as per Rules = 0 MT/day during 01/01/2024 to 22/04/2022, as the Pen Municipal Council has not yet commissioned the solid waste processing facility and untreated solid waste was dumped on Survey no. 156 and as well as on Survey no. 157 & 158;
- Marginal cost of environmental externality = 0.01 lacs/day (min) & 0.05 lacs/day (max). In this case, the marginal cost of environmental externality = 0.01 lacs/day; and
- Total no. of days of violation = 3,033 days w.e.f. 01/01/2024 to 22/04/2022, as the Pen Municipal Council has not yet commissioned the solid waste

processing facility and untreated solid waste was dumped on Survey no. 156 and as well as on Survey no. 157 & 158;

In case of S. no. B, the following factors are considered for estimation of environmental compensation:

- Waste generation = 3.7852 MT/day (@ 0.1 Kg/capita/day & population of Pen Municipal Council as per 2011 is 37,852 nos.);
- Waste disposed as per Rules = 1.8926 MT/day i.e. 50% treated & rest disposed during 22/04/2022 to 24/09/2024, as the Pen Municipal Council has commissioned the solid waste processing facility during 2022. Also, it is a fact on record that the time-series satellite images reveal during 01/10/2016 to 24/09/2024 that the Pen Municipal Council has partly dumped solid waste outside their premises on Survey no. 157 & 158 i.e. on Applicants agricultural lands. Hence, 50% solid waste treatment is considered as per Rules.
- Marginal cost of environmental externality = 0.01 lacs/day (min) & 0.05 lacs/day (max). In this case, the marginal cost of environmental externality = 0.01 lacs/day; and
- Total no. of days of violation = 886 days;

1. In view of the above, the Environmental Compensation as per S. no. A to be levied on concerned ULB i.e. Pen Municipal Council is worked-out to be Rs. 3,53,49,982.8/- (Three Crore Fifty-three Lakhs Forty-nine Thousand Nine Hundred Eighty-three Only).

2. Similarly, the Environmental Compensation as per S. no. B to be levied on concerned ULB i.e. Pen Municipal Council is worked-out to be Rs. 54,84,754.8/- (Fifty-four Lakhs Eighty-four Thousand Seven Hundred Fifty-five Only).

Further, as per the DPR submitted by the Pen Municipal Council during December, 2023, it is estimated that about 20,000 MT of legacy waste is being dumped within the Survey no. 156 i.e. solid waste processing facility.

The joint committee also considered the Hon'ble NGT matter in OA. No.606/2018 in re: "Compliance of Solid Waste Management Rules,20l6 and other environment issues", Hon'ble NGT (PB), New Delhi. Wherein, the Hon'ble NGT (PB) vide order dated 17/01/2020 & 25/02/2020 has directed that and relevant portion of the order is reproduced as below:

"…13. b. Legacy waste remediation was to 'commence' from 01.11.2019 in terms of order of this Tribunal dated 17.07.2019 in O.A. No. 519/2019 para 285 even though statutory timeline for 'completing' the said step is till 07.04.2021 (as per serial no. 11 in Rule 22), which direction remains unexecuted at most of the places. Continued failure of every Local Body on the subject of commencing the work of legacy waste sites remediation from 01.04.2020 till compliance will result in liability to pay compensation at the rate of Rs. 10 lakh per month per Local Body for population of above 10 lakhs, Rs. 5 lakh per month per Local Body for population between 5 lakhs and 10 lakhs and Rs. 1 lakh per month per other Local Body If the Local Bodies are unable to bear financial burden, the liability will be of the State Government with liberty to take remedial action against the erring Local Bodies. Apart from compensation, adverse entries must be made in the ACRs of the CEO of the said Local Bodies and other senior functionaries in Department of Urban Development etc. who are responsible for compliance of order of this Tribunal…"

- Accordingly, total no. of months for not commencing the work of legacy waste from 01/04/2020 till the date of joint committee inspection = 54 months.
- Environmental compensation = Rs. 1 lakh per month per other Local Body.

3. In view of the above, environmental compensation for not commencing the work of legacy waste site remediation from 01/04/2020 till the date of joint committee inspection is worked-out to be Rs. 54,00,000/- (Fifty-four Lakhs Only).

Hence, the total environmental compensation (as per S. no. 1 to 3, as above) to be levied on concerned ULB i.e. Pen Municipal Council is worked-out to be Rs.

4,62,34,737.6/- (Four Crore Sixty-two Lakhs Thirty-four Thousand Seven Hundred Thirty-eight Only).

7.0 Conclusions

i. This report is outcome containing factual and action taken report of the joint committee based on the preliminary information received from MPCB, concerned agencies followed by inspection, satellite analysis & monitoring, physical observations made in the impugned area and analysis results of leachate & soil quality, and information submitted by the Pen Municipal Council through MPCB and subsequent discussions of the joint committee. The agencies engaged have submitted relevant information to the joint committee through MPCB during 28/10/2024 to 05/11/2024.

ii. The satellite based time-series analysis of the Survey no. 156, solid waste processing facility of Pen Municipal Council, Survey no. 157 & 158, land belonging to the Applicants have been carried-out during April, 2011 onwards (base reference year) to evaluate the change in land use pattern and to determine the period of dumping of solid waste at the alleged lands. Based on the said study, the land use pattern of Survey no. 157 & 158, land belonging to the Applicants, appears to be agricultural land without any standing crop.

iii. Nevertheless, to mention that gradual dumping of solid waste is observed on Survey no. 157 during October, 2016 onwards and on Survey no. 158 during April, 2022 onwards. During March, 2024 the dumping of solid waste has occupied almost entire area of Survey no. 157 as well as northern part of Survey no. 158, belonging to the Applicants agricultural land. The said indiscriminate dumping of solid waste is done by Pen Municipal Council, violating the provisions of Solid Waste Management Rules, 2016 notified under the Environment (Protection) Act, 1986. Also, violating the conditions of authorization issued by MPCB.

iv. Solid waste was found spread across 5,499 sq-m & 1,558 sq-m area in Survey no. 157 & 158 i.e. Applicants agricultural land. Pen Municipal Council has lifted

most of the dumped solid waste and stockpiled within its premises. Whereas, Pen Municipal Council is yet to completely clear the solid waste dumped on Survey no. 157 & 158 including scrapping of upper soil strata. Also, not yet constructed boundary wall with fencing around the solid waste processing facility.

[Please refer S. no. i to iii of Para no. 5, as above]

v. As per Thalati records, the Survey no. 156 i.e. site for solid waste processing facility of Pen Municipal Council is shown as "Paddy" as the crop for period from 2003-04 to 2020-21. Similarly, as per Thalati records, the Survey no. 157 & 158 i.e. Applicants agricultural land too shown as "Paddy" as the crop for period from 2003-04 to 2020-21. Whereas for year 2021-22 and 2024-25 onwards, the type of crop is not specified in the aforesaid Survey nos.

vi. As per the additional affidavit filed by the Applicants vide dated 14/06/2024 to the Hon’ble NGT, it is mentioned that the Applicants have been cultivating paddy crop since 2007-08 up to 2013 and in batches up to 2017 in the impugned Survey no. 157 & 158. Nevertheless, it is to mention and a matter of fact on record that there are no standing crops shown in the time-series satellite images during 2011 onwards. Hence, the claims made by the Applicants w.r.t. cultivation of paddy and loss caused due to agricultural income from the impugned lands is baseless and false. Except, the Applicants relayed up on the Thalati records of Survey no. 157 & 158 which is shown as "Paddy" as the crop for period from 2003-04 to 2020-21. It is a matter of fact on record that the said Thalati records of Survey no. 156 i.e. site for solid waste processing facility of Pen Municipal Council too shown as "Paddy" as the crop for period from 2003-04 to 2020-21. Further, the Applicants has also not produced any documentary evidence in respect of cultivation of paddy and sale of agriculture produce since 2007-08 onwards.

vii. Pen Municipal Council has not provided treatment system for management of leachate generated during processing of solid waste. Since inception, untreated the leachate is being subjected to solar evaporation in a lined leachate collection pit and during rainy season, the leachate is being discharged outside

the premises without any treatment into Survey no. 157 & 158 i.e. Applicants agricultural land through a small opening/nalah. The leachate quality being discharged is found with concentration of SS: 366 > 200 mg/l; BOD: 4,200 > 100 mg/l; COD: 12,424 > 250 mg/l; TDS: 8,385 > 2,100 mg/l respectively, which are found to be more than the standards prescribed in the Schedule-II of Solid Waste Management Rules, 2016 for disposal on land and authorization issued by MPCB.

[Please refer Para no. 4.1, as above]

viii. The concentration of soil samples collected from Survey no. 157 & 158 reveals very high potassium content of 3,102 & 1,170 > desired range of 15 – 200 Kg/ha; and also found with heavy metals having concentration of total chromium: 4.8 & 13 mg/Kg; copper: 20 & 15 mg/Kg; lead: 1.8 mg/Kg; nickel: 6.8 & 8.8 mg/Kg and zinc: 2.8 & 2.4 mg/Kg respectively. The said high concentration maybe due to the dumping of untreated/processed solid waste by the Pen Municipal Council.

[Please refer Para no. 4.2, as above]

ix. The joint committee assessed the environmental compensation as damages for contravening mandatory provisions of environmental laws i.e. assessed the environmental compensation to be levied on concerned individual/authority for improper solid waste management. The methodology adopted for assessing the environmental compensation is based on the CPCBs “Report of the CPCB In-house Committee on Methodology for Assessing Environmental Compensation and Action Plan to Utilize the Fund”. As per assessment, the environmental compensation be levied on concerned ULB i.e. Pen Municipal Council for improper solid waste management is worked-out to be Rs. 4,08,34,737.6/-. Further, the joint committee also taken a note on stockpiling of legacy waste of about 20,000 MT by the Pen Municipal Council. Wherein, the Hon’ble NGT matter in OA. No.606/2018 in re: "Compliance of Solid Waste Management Rules,20l6 and other environment issues", Hon’ble NGT (PB), New Delhi vide order dated 17/01/2020 & 25/02/2020 has directed that the environmental compensation @ 1 lakh per month may be levied on ULB for not commencing the work of legacy waste site remediation from 01/04/2020.

Accordingly, the joint committee also estimated additional environmental compensation to be levied on ULB i.e. Pen Municipal Council. As per said order, the environmental compensation be levied on concerned ULB i.e. Pen Municipal Council for commencing the work of legacy waste site remediation is worked-out to be Rs. 54,00,000/-. Hence, the total environmental compensation, as above; to be levied on concerned ULB i.e. Pen Municipal Council is worked-out to be Rs. 4,62,34,737.6/- (Four Crore Sixty-two Lakhs Thirty-four Thousand Seven Hundred Thirty-eight Only).

[Please refer Para no. 6, as above]

x. MPCB has issued proposed directions under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, and u/s 15 of the Environment (Protection) Act, 1986 r/w Solid Waste Management Rules, 2016, dated 06/09/2024 for various non-compliances viz. installation of plant & machinery other than mentioned in the authorization; dumping of legacy waste; not provided adequate leachate treatment system etc. Further, directed to obtain valid authorization, to stop dumping of unsegregated solid waste, and to provide scientific treatment & disposal facility for the generated solid waste as per Solid Waste Management Rules, 2016.

8.0 Recommendations

a) <u>environmental compensation as damages for contravening mandatory provisions of environmental laws and non-compliance of the Hon'ble NGT matter in OA. No.606/2018 in re: "Compliance of Solid Waste Management Rules, 2016 and other environment issues", Hon'ble NGT (PB), New Delhi vide order dated 17/01/2020 & 25/02/2020</u>

in view of the aforesaid violations of:

i. for improper solid waste management since inception:

- Rs. 4,08,34,737.6/- (Four Crore Sixty-two Lakhs Thirty-four Thousand Seven Hundred Thirty-eight Only) may be levied on Pen Municipal Council;

ii. for not commencing the work of legacy waste site remediation from 01/04/2020:

- Rs. 54,00,000/- (Rupees Fifty-four Lakhs Only) may be levied on Pen Municipal Council;

iii. Hence, in view of the above, total Rs. 4,62,34,737.6/- (Four Crore Sixty-two Lakhs Thirty-four Thousand Seven Hundred Thirty-eight Only) as derived under Para no. 6 of this report, as deemed fit by the Hon'ble NGT, may be levied on Pen Municipal Council. Further, the said amount of Rs. 4,62,34,737.6/- may be used for remediation of the contaminated soil at impugned agriculture lands at Survey no. 157 & 158 & its restoration.

b) Pen Municipal Council may be directed to ensure the compliance of the Hon'ble NGT matter in OA. No.606/2018 in re: "Compliance of Solid Waste Management Rules,20l6 and other environment issues", Hon'ble NGT (PB), New Delhi vide order dated 17/01/2020 & 25/02/2020 w.r.t. to processing/bio-mining of legacy waste of about 20,000 MT.

c) The concentration of BOD, COD & TDS of untreated leachate reveals the concentration of BOD: 4,200 > 100 mg/l; COD: 12,424 > 250 mg/l; TDS: 8,385 > 2,100 mg/l respectively, which are found to be more than the standards prescribed in the Schedule-II of Solid Waste Management Rules, 2016 for disposal on land and authorization issued by MPCB

i. Pen Municipal Council may be directed to submit a detailed project report for establishing a sewage treatment plant for treatment of leachate in order to meet the standards prescribed in the Schedule-II of Solid Waste Management Rules, 2016 for disposal on land and or authorization issued by MPCB, whichever is stringent.

ii. Till such time, Pen Municipal Council to immediately stop/disconnect the drain/nalah discharging untreated leachate into Applicants land i.e. on Survey no. 157 & 158 and collect such leachate & transport to the nearby

ULB's STP through GPS mounted vehicle for treatment & disposal as per Rules.

d) The concentration of soil samples collected from Survey no. 157 & 158 reveals very high potassium content of 3,102 & 1,170 > desired range of 15 – 200 Kg/ha; and also found with heavy metals having concentration of total chromium: 4.8 & 13 mg/Kg; copper: 20 & 15 mg/Kg; lead: 1.8 mg/Kg; nickel: 6.8 & 8.8 mg/Kg and zinc: 2.8 & 2.4 mg/Kg respectively. There is need of carrying-out detailed study and take time-bound action plan to contain further impact, if any. The joint committee, therefore, recommends the following as immediate measures:
    i. Pen Municipal Council may be directed to carry-out a detailed study through reputed Govt. Agriculture Research Institutes/major Govt. Engineering Colleges/institutes to prepare detailed project report for remediation of the contaminated soil.

e) Pen Municipal Council may be directed to:
    i. apply for consent to establish and consent to operate as required under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981;
    ii. to obtain the renewed authorization including amendment for newly installed plant & machinery for processing of solid waste;
    iii. to commission an adequate sanitary landfill site by following due procedure for disposal of rejects generated during the processing of solid waste. Till such time, the rejects generated may be collected from time to time and disposed to the nearby sanitary landfill facility operated by any of the ULB;
    iv. completely clear the solid waste dumped on Survey no. 157 & 158 including scrapping of upper soil strata;
    v. compost so produced during processing of wet waste is to be sold after ensuring the specifications as per S. no. (i), A: Standards for Composting of Schedule-II of the Solid Waste Management Rules, 2016 and to maintain records of analysis results of compost & quantity sold;

vi. to dispose the end products/recyclables to the authorized vendors for recycling of such end products and to maintain the records;

vii. to construct boundary wall of adequate height with fencing around the solid waste processing facility, in order to prevent the entry of stray animals & unauthorized persons and to prevent sliding/dumping of solid waste into adjoining Survey no. 157 & 158 i.e. Applicants agriculture land;

viii. to establish an adequate buffer zone of around the solid waste processing facility as per CPCB's "Guidelines on Buffer Zone around waste processing and disposal facilities in April, 2017";

ix. to develop green belt across periphery of the solid waste processing facility;

x. to provide odor mist spraying machine for odor & fly control;

xi. to obtain Fire clearance certificate/NOC from the concerned authority;

(Rutuja Bhalerao)	**(Pravin Pawar)**	**(Nishchal C.)**
Sub-Regional Officer,	**Sub Divisional Magistrate,**	**Scientist 'E',**
MPCB, Raigad-2	**Pen, as representative of**	**CPCB, Regional**
	District Collector, Raigad	**Directorate, Pune**

*****

Annexure-1

Item No.1 (Pune Bench)

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)

Original Application No.88/2024(WZ)

Siddharth Ambaji Patil & Anr.

.....Applicant(s)

Versus

Pen Municipal Council & Ors.

....Respondent(s)

Date of hearing: 30.04.2024

CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER

Applicant : Mr. Zaman Ali, Advocate

ORDER

1. The present Original Application has been filed with the prayers that the respondent No.1- Pen Municipal Council be directed to provide relief and compensation for the environmental damage caused due to the indiscriminate dumping of mixed waste, garbage waste, plastic waste, construction waste and other hazardous waste on the Plot Nos.157 & 158 belonging to the Applicants; respondent No.1 be directed to immediately construct/erect a 20 ft. high boundary wall separating Plot Nos.156 and 157 within a fixed time period, prior to the monsoon commencing in the first week of June; and respondent No.1 be also prevented from any fresh dumping or spillage of waste into Plot No.157, which is owned by the Applicant No.1.

2. The applicants have submitted an information in this regard in Form- II as they are claiming personal compensation as well, wherein it is submitted that applicant No.1 and applicant No.2 (daughter of applicant

No.1), both are Doctors by professions. Applicant No.1 owns a piece of cultivable land admeasuring 0.51 Ha. (Or 51 Gunthas) bearing Gat/Survey No.157 at Village Ambeghar, Taluka Pen, District Raigad and Applicant No.2 owns a piece of cultivable land admeasuring 0.34 Ha. (Or 34.70 Gunthas) bearing Gat/Survey No.158 at the same Village since 2008.

3. It is further mentioned in this application that respondent No.1-Pen Municipal Council owns the adjacent plot at Gat/Survey No.156 and has been carrying out unscientific dumping of mixed waste, solid waste, construction waste, bio-medical waste and other hazardous waste, not only at its own land but also at the lands owned by the Applicants.

4. The learned counsel for applicants has drawn our attention to the Rights Record Sheet, which is annexed at page nos.42 to 44 of the paper book, showing ownership of these two Survey Numbers along-with the areas in the name of two applicants. He has also drawn our attention to page no.59 of the paper book, which is a Map of the site in question, wherein Survey Nos.156, 157 and 158 are shown, in which in Survey Nos.156 & 157, both are having huge garbage stacked there.

5. It is further mentioned in this application that sometime in 2017, Respondent No.1 had commenced unscientific dumping of garbage at its own land at Survey No.156. Thereafter by April 2018, Respondent No.1 also encroached upon the adjacent private agricultural lands of Applicant No.1 and commenced dumping of untreated garbage at the said survey number as well. In this regard, applicants made representation to the respondent No.1 on 13.06.2018 informing about the same but to no avail and respondent No.1 continued to illegally dump municipal garbage at the said site. A representation dated 31.05.2022 was also moved by the

applicants to the respondent No.1 seeking immediate halt to the dumping of garbage that had continued over the years with a further plea to construct boundary between the two plots, i.e. between Survey Nos.156 & 157 but also to no avail.

6. It is further mentioned in this application that the garbage piled on Plot No.156, that is in the land of respondent No. 1, is about 16-18 feet in height. The topography of the land of applicants i.e. Plot Nos.157 and 158 are on a lower level than Plot No.156. Hence during the ensuing monsoon, in the absence of a 20 foot strong boundary wall between Plot No.156 and Applicants' Plot Nos.157 & 158, the garbage from Plot No.156 would slide on to the Applicants' land. It is further submitted that on 21.03.2024, Respondent No.1, for the first time over the last 5 years, responded to the Applicants' letters and representations, admitting that the waste from respondent No.1's plot has entered into the Applicants' plot and the same would be cleaned. But the said letter states in a baseless manner that the Government of Maharashtra has sanctioned bio-mining of the garbage. It is further submitted that such a statement of the respondent No.1 defies any logic as bio-mining will pertain to the plot owned by the respondent No.1 and that no such bio-mining work of any kind can be undertaken at the plot of the Applicants without their consent (During argument, the learned counsel for applicants agrees that consent would certainly be given for such kind of bio-mining).

7. It is further mentioned in this application that over the last 5-6 years, a very high leachate content with toxic metals has already seeped into the soil, rendering the lands of the applicants unusable and unfit for any cultivation purpose. It is also mentioned that before assessing economic loss caused due to indiscriminate dumping of waste by the respondent No.1 on Applicants' lands, it would be necessary to assess the

adverse consequences of such dumping under the heads: (i) Loss of Crop Productivity of Crop Diversity; (ii) Increase in Soil PH levels; (iii) Increase in Electrical Conductivity of Soil along-with increase in toxicity due to Boron, Phosphorus and Carbon; (iv) Decrease in microbial activity; (v) Leachate discharge; (vi) Loss of farm income and a loss of agricultural property value; (vii) Loss of value of real estate in the contaminated area; and (viii) Groundwater contamination.

8. It is further mentioned in this application that Applicants had made a sincere attempt to quantify Environmental Damage Compensation, which the Respondent No.1 should be ordered to pay. This Tribunal may further direct scientific agencies to calculate the exact assessment. However, the Applicants have relied upon several scientific reports and guidelines framed by the CPCB, NEERI and the European Union (EU) for arriving at a provisional figure for the cost assessment of environmental damage caused to Applicants' lands, details of which are recorded in para no.12.17 from sub-para (i) to (iii); details of loss of Property Value are given by the applicants in para nos.12.19 to 12.20 of the present Original Application; and the figures with respect to the damage caused to the lands of applicant Nos.1 & 2 are calculated to be Rs.11,10,779/- and Rs.5,02,108/- respectively. The applicants have also assessed damage caused due to release of leachate into the ground and aesthetic loss to the tune of Rs.21.85 Cr. and Rs.14.56 Cr. respectively in respect of the lands belonging to the applicant Nos.1 & 2. The assessment with respect to loss caused to the agricultural income is also calculated to the tune of Rs.8,07,024/- in respect of the land belonging to applicant No.1 and to the tune of Rs.4,84,214/- in respect of the land belonging to applicant No.2. Total amount comes to Rs.29,04,125/-.

9. At this stage, we enquired from the learned counsel for applicants as to how applicants arrived on these figures of the loss caused to the agricultural crops because we do not find any figure of the previous five years, during which these losses are said to have been incurred, as to which crop was grown on the said lands and for how much income it fetched and now the said lands are not yielding any crops. Therefore, we would like the learned counsel for applicants to provide details in this regard so that the same may be treated as an evidence in support of the averments made by the applicants, within one month.

10. It is also apprised by the learned counsel for applicants that applicants have already paid @1% of the court fees on the total amount of Rs.29,04,125/- as per law. He further submits that this is a provisional amount, which is being claimed by the applicants and that to ascertain the actual loss caused to the crops of the applicants, it would be possible only when some Expert Committee may be appointed to assess the same.

11. We find *prima facie* case adversely impacting environment is made out, therefore, we deem it appropriate to admit this application and accordingly admit the same.

12. Registry is directed to issue Notice to the respondents, returnable within 04(four) weeks.

13. Applicants are directed to take necessary steps for service to the respondents by both ways (Dasti as well as by Registered Post) and also on available e-mail/WhatsApp and submit service affidavit within one week.

14. Applicants are also directed to provide copy of the application and relevant documents to the respondents within a week.

15. Respondents are directed to submit their reply affidavits within four weeks and also circulate the same to the applicants as also other respondents by available e-mail.

16. Rejoinder, if any, is directed to be submitted within one week thereafter.

17. We deem it just and proper to constitute a Joint Committee comprising one Member each of:-

(i) The Maharashtra State Pollution Control Board (MPCB);

(ii) The District Collector, Raigad; and

(iii) The Central Pollution Control Board (CPCB).

18. The Maharashtra Pollution Control Board (MPCB) shall be the nodal agency for coordination and logistic support.

19. The Committee is directed to visit the site in question after informing the applicants/applicants' counsel; assess the damage caused to the environment due to the activity of respondent No.1 and also to the lands belonging to the applicants; and submit a factual and action taken report with regard to the violation, if any, action taken thereon, within two month.

20. The report in the matter be submitted by MPCB through e-filing by using portal of NGT in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

21. Applicants are directed to supply the required documents and copy of the application to the Members of the Committee within three days from today.

22. A copy of this order be communicated to the above-mentioned Committee forth-with for compliance.

Put up this matter for further consideration on 21.08.2024

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

April 30, 2024
Original Application No.88/2024(WZ)
P.Kr

1259

Annexure-2

Outlook

Revised Joint Committee Members Visit dtd. 27.06.2024 w.r.t. O. A. No. 88/2024 (WZ).

From SRO Raigad 2 <sroraigad2@mpcb.gov.in>
Date Tue 25 Jun 2024 12:56 PM
To NISHCHAL C <nischal.cpcb@nic.in>; SDO pen <sdopen2013@gmail.com>; copenmc@gmail.com <copenmc@gmail.com>
Cc Dr. V. M. Motghare <jdair@mpcb.gov.in>; RO Raigad <roraigad@mpcb.gov.in>; Smita Madhav Khatavkar <lo1@mpcb.gov.in>; Prakash Bhaskar Jadhav <prakash.jadhav@mpcb.gov.in>; siddharthvaishnavi@gmail.com <siddharthvaishnavi@gmail.com>; zamanali1602@gmail.com <zamanali1602@gmail.com>

2 attachments (698 KB)
NGT Order dtd. 30.04.2024 Sidharth ambaji Patil.pdf; Joint Committee Letter.pdf;

Respected Sir,

Please ignore earlier mail.

As per the Hon'ble National Green Tribunal (WZ) Order dtd. 30.04.2024 w.r.t. O. A. No. 88/2024 (WZ) Joint Committee Members visit is scheduled on **27.06.2024 @ 10.30 am.** at Pen Site.

You are hereby requested to remain present during this visit along with all relevant documents.

This is submitted for information please.

Regards,

R. S. Kamat
Sub Regional Officer
Raigad-2

From: SRO Raigad 2 <sroraigad2@mpcb.gov.in>
Sent: Tuesday, June 25, 2024 12:46 PM
To: NISHCHAL C <nischal.cpcb@nic.in>; SDO pen <sdopen2013@gmail.com>; copenmc@gmail.com <copenmc@gmail.com>
Cc: Dr. V. M. Motghare <jdair@mpcb.gov.in>; RO Raigad <roraigad@mpcb.gov.in>; Smita Madhav Khatavkar <lo1@mpcb.gov.in>; Prakash Bhaskar Jadhav <prakash.jadhav@mpcb.gov.in>; siddharthvaishnavi@gmail.com <siddharthvaishnavi@gmail.com>; zamanali1602@gmail.com <zamanali1602@gmail.com>
Subject: Joint Committee Members Visit dtd. 27.06.2024 w.r.t. O. A. No. 88/2024 (WZ).

1260

Respected Sir,

As per the Hon'ble National Green Tribunal (WZ) Order dtd. 30.04.2024 w.r.t. O. A. No. 88/2024 (WZ) Joint Committee Members visit is scheduled on 27.06.2024 @ 10.30 am. at Pen Site.

You are hereby requested to remain present during this visit along with all relevant documents.

This is submitted for information please.

Regards,

R. S. Kamat
Sub Regional Officer
Raigad-2

From: SRO Raigad 2
Sent: Monday, June 24, 2024 6:46 PM
To: NISHCHAL C <nischal.cpcb@nic.in>; copenmc@gmail.com <copenmc@gmail.com>; SDO pen <sdopen2013@gmail.com>
Cc: RO Raigad <roraigad@mpcb.gov.in>
Subject: Joint Committee Members Visit dtd. 27.06.2024 w.r.t. O. A. No. 88/2024 (WZ).

Respected Sir,

As per the Hon'ble National Green Tribunal (WZ) Order dtd. 30.04.2024 w.r.t. O. A. No. 88/2024 (WZ) Joint Committee Members visit is scheduled on 27.06.2024 @ 10.30 am. at Pen Site.

You are hereby requested to remain present during this visit along with all relevant documents.

This is submitted for information please.

Regards,

R. S. Kamat
Sub Regional Officer
Raigad-2

1261

MAHARASHTRA POLLUTION CONTROL BOARD
SUB REGIONAL OFFICE, RAIGAD-2

Tel. No. 2757 2620
Fax No. 2756 2132
Email: sroraigad2@mpcb.gov.in
Visit us at: http://mpcb.gov.in

"Your Service is our Duty"

Raigad Bhavan, 6th Floor,
Sec-11, C.B.D. Belapur,
Navi Mumbai 400 614.

No. MPCB/SROR-2/ 240625-FTS-0083 Date: 25/06/2024

To,

1. Senior Environmental Engineer,
   Central Pollution Control Board,
   Regional Directorate - Pune, Maharashtra
   (Ministry of Environment, Forest & Climate Change, Govt. of India)
2. Sub Divisional Officer – Pen,
   Sub Divisional Office Pen, Tal. Pen, Dist. Raigad.
3. Chief Officer,
   Pen Municipal Council,
   Tal. Pen, Dist. Raigad.

Sub: - Constitution of Committee in O. A. No. 88/2024 (WZ) field before Hon'ble NGT Pune and schedule of Visit of Committee on 26.6.2024 am 10.30am

Ref: - Hon'ble NGT Order dated 30.04.2024 in OA No 88 of 2024 filed by Shri. Siddharth Ambaji Patil Vs Pen Municipal Corporation & Ors

.....

Sir,

The Hon'ble NGT has passed order on 30.04.2024 with reference to O. A. No. 88/2024 (WZ) filed by Shri. Siddharth Ambaji Patil Vs Pen Municipal Corporation & Ors. The Hon'ble NGT has directed to constitute a Joint Committee comprising one member each of: (i) Maharashtra Pollution Control Board, (ii) The District Collector Raigad and (iii) The Central Pollution Control Board.

The committee is directed to visit the site in question after informing the applicants / applicants council; to access the damage caused to the Environment due to the activity of respondent no. 1 and also to the lands belonging to the applicants; and submit factual and action taken report with regard to the violation, if any, action taken thereon, within two months.

In this context, the Joint Committee visit is scheduled on 26.06.2024 @ 10.30 am. I may request you to remain present for the said visit along with all relevant documents. A copy of Hon'ble NGT Order dated 30.4.2024 is enclosed for your ready reference.

This is submitted for your information please.

25/6/2024

(R. S. Kamat)
Sub-Regional Officer, Raigad-2

Copy submitted for information to: -

1. Shri. Siddharth Ambaji Patil, A-8, Nav-Sahajeevan CHS, Shivsrushti, Kurla (East), Mumbai – 400024.
2. Regional Officer-Raigad, M.P.C. Board, Navi Mumbai.

Fw: Minutes of meeting of the joint committee in the Hon'ble NGT matter in OA. No. 88/2024 (WZ), Siddharth Ambaji Patil & Anr. Vs Pen Municipal Council & Ors. - reg.

SR sroraigad2@mpcb.gov.in <sroraigad2@mpcb.gov.in>
Thu, 04 Jul 2024 6:12:14 PM +0530 •

To "sdopen2013" <sdopen2013@gmail.com>, "copenmc" <copenmc@gmail.com>

Cc "roraigad" <roraigad@mpcb.gov.in>, "NISHCHAL C" <nischal.cpcb@nic.in>

Sir,

Please find attached herewith the Minutes of Meeting of the Joint Committee visit to Pen Municipal Council MSW Site at Ambeghar w.r.t. OA No. 88/2024 for kind information and further needful.
This is for information and further compliance in the matter please.

Regards,

R. S. Kamat
Sub Regional Officer
Raigad-2

From: NISHCHAL C <nischal.cpcb@nic.in>
Sent: Thursday, July 4, 2024 11:54 AM
To: SRO Raigad 2 <sroraigad2@mpcb.gov.in>
Cc: RO Raigad <roraigad@mpcb.gov.in>; Dr. V. M. Motghare <jdair@mpcb.gov.in>
Subject: Minutes of meeting of the joint committee in the Hon'ble NGT matter in OA. No. 88/2024 (WZ), Siddharth Ambaji Patil & Anr. Vs Pen Municipal Council & Ors. - reg.

Sir,

This has reference to the joint committee inspection carried-out on 27/06/2024 in compliance to the Hon'ble NGT order, dated 30/04/2024 in the matter in OA. No. 88/2024 (WZ), Siddharth Ambaji Patil & Anr. Vs Pen Municipal Council & Ors. Based on the inspection and subsequent deliberation of the joint committee, it is decided to collect relevant information from the concerned agencies including collection & analysis of soil samples from the alleged survey nos. belonging to the applicants.

In this regard, please find attached herewith the minutes of meeting of the joint committee for kind information and further needful. It is requested to coordinate with the concerned agencies to expedite the decision taken by the joint committee.

Regards,

निश्चल सी. / Nishchal C.
वैज्ञानिक 'ई' / Scientist 'E'
केंद्रीय प्रदूषण नियंत्रण बोर्ड, क्षेत्रीय निदेशालय - पुणे, महाराष्ट्र
Central Pollution Control Board, Regional Directorate - Pune, Maharashtra
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
Mob: +91 97220 17220

From: sroraigad2@mpcb.gov.in
To: "NISHCHAL C" <nischal.cpcb@nic.in>, sdopen2013@gmail.com, copenmc@gmail.com
Cc: jdair@mpcb.gov.in, roraigad@mpcb.gov.in, lo1@mpcb.gov.in, "prakash jadhav" <prakash.jadhav@mpcb.gov.in>, siddharthvaishnavi@gmail.com, zamanali1602@gmail.com
Sent: Tuesday, June 25, 2024 12:56:16 PM
Subject: Revised Joint Committee Members Visit dtd. 27.06.2024 w.r.t. O. A. No. 88/2024 (WZ).

Respected Sir,

Please ignore earlier mail.

As per the Hon'ble National Green Tribunal (WZ) Order dtd. 30.04.2024 w.r.t. O. A. No. 88/2024 (WZ) Joint Committee Members visit is scheduled on **27.06.2024 @ 10.30 am.** at Pen Site.

You are hereby requested to remain present during this visit along with all relevant documents.

This is submitted for information please.

Regards,

R. S. Kamat
Sub Regional Officer
Raigad-2

From: SRO Raigad 2 <sroraigad2@mpcb.gov.in>
Sent: Tuesday, June 25, 2024 12:46 PM
To: NISHCHAL C <nischal.cpcb@nic.in>; SDO pen <sdopen2013@gmail.com>; copenmc@gmail.com <copenmc@gmail.com>
Cc: Dr. V. M. Motghare <jdair@mpcb.gov.in>; RO Raigad <roraigad@mpcb.gov.in>; Smita Madhav Khatavkar <lo1@mpcb.gov.in>; Prakash Bhaskar Jadhav <prakash.jadhav@mpcb.gov.in>; siddharthvaishnavi@gmail.com <siddharthvaishnavi@gmail.com>; zamanali1602@gmail.com <zamanali1602@gmail.com>
Subject: Joint Committee Members Visit dtd. 27.06.2024 w.r.t. O. A. No. 88/2024 (WZ).

Respected Sir,

As per the Hon'ble National Green Tribunal (WZ) Order dtd. 30.04.2024 w.r.t. O. A. No. 88/2024 (WZ) Joint Committee Members visit is scheduled on 27.06.2024 @ 10.30 am. at Pen Site.

You are hereby requested to remain present during this visit along with all relevant documents.

This is submitted for information please.

Regards,

R. S. Kamat
Sub Regional Officer
Raigad-2

From: SRO Raigad 2
Sent: Monday, June 24, 2024 6:46 PM
To: NISHCHAL C <nischal.cpcb@nic.in>; copenmc@gmail.com <copenmc@gmail.com>; SDO pen <sdopen2013@gmail.com>
Cc: RO Raigad <roraigad@mpcb.gov.in>
Subject: Joint Committee Members Visit dtd. 27.06.2024 w.r.t. O. A. No. 88/2024 (WZ).

Respected Sir,

As per the Hon'ble National Green Tribunal (WZ) Order dtd. 30.04.2024 w.r.t. O. A. No. 88/2024 (WZ) Joint Committee Members visit is scheduled on 27.06.2024 @ 10.30 am. at Pen Site.

You are hereby requested to remain present during this visit along with all relevant documents.

This is submitted for information please.

Regards,

R. S. Kamat
Sub Regional Officer
Raigad-2

1 Attachment(s) • Download as Zip

Minutes of Meeting_88 of 2024 (... .pdf
971.6 KB •

Annexure-3

MINUTES OF THE MEETING OF JOINT COMMITTEE CONSTITUTED IN COMPLIANCE OF THE ORDER DATED 30/04/2024 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL IN ORIGINAL APPLICATION NO. 88/2024 (WZ), SIDDHARTH AMBAJI PATIL & ANR. VS PEN MUNICIPAL COUNCIL & ORS.

The Hon'ble NGT vide order dated 30/04/2024 constituted a three-member joint committee comprising of Maharashtra Pollution Control Board (MPCB), District Collector, Raigad and Central Pollution Control Board (CPCB). The nodal agency for coordination and compliance is MPCB. Grievance in the original application are about prayers that the respondent No.1 i.e. Pen Municipal Council be directed to provide relief and compensation for the environmental damage caused due to the indiscriminate dumping of mixed waste, garbage waste, plastic waste, construction waste and other hazardous waste on the Plot Nos.157 & 158 belonging to the Applicants. Also, the respondent No.1 be directed to immediately construct/erect a 20 ft. high boundary wall separating Plot Nos.156 and 157 within a fixed time period, prior to the monsoon commencing in the first week of June; and respondent No.1 be also prevented from any fresh dumping or spillage of waste into Plot No.157, which is owned by the Applicant No.1. Copy of the order dated 30/04/2024 of Hon'ble NGT is given at **Annexure-I**. The operative directions of the Hon'ble NGT to the aforesaid joint committee in brief are as follows;

i. to assess the damage caused to the environment due to the activity of respondent No.1 and also to the lands belonging to the applicants and;
ii. to submit a factual and action taken report with regard to the violation, if any, action taken thereon.

In compliance to the aforesaid order of the Hon'ble NGT, the three-member joint committee is constituted by MPCB vide letter no. MPCB/SROR-2/240625-FTS-0083, dated 25/06/2024, comprising of following officials.

Maharashtra Pollution Control Board	Member
District Collector, Raigad	Member
Central Pollution Control Board	Member

Meeting of the joint committee was convened on 27/06/2024 at MSW facility, Village Ambeghar, Tal. Pen, Dist. Raigad. List of participants present in the aforesaid joint committee meeting is given in at **Annexure – II.**

Representative from MPCB welcomed the joint committee & participants present during the meeting, briefed about constitution of joint committee for compliance of the order dated 30/04/2024 passed by the Hon'ble NGT in Original Application No. 88/2024 (WZ) and also about the operative directions of the Hon'ble NGT. Representative from Pen Municipal Council briefed about the chronology of events in respect of establishment of solid waste facility, daily solid waste generation & collection mechanism being adopted by the Pen municipal council, treatment facility available at the aforesaid location, alleged issue w.r.t. dumping of solid waste at the land belonging to the Applicants, and corrective measures taken based on the grievance addressed by the Applicants.

Representative from CPCB, Pune deliberated in detail about the issues w.r.t. dumping of solid waste at the land belonging to the Applicants, way forward for compliance of the Hon'ble NGT order, dated 30/04/2024, requirement of relevant records from Pen municipal council, scientific & evidence based study in order to evaluate the change in land use pattern and to determine the period of dumping of solid waste at the alleged land belonging to the Applicants.

In compliance to the Hon'ble NGT order, dated 30/04/2024, the joint committee through the nodal agency has communicated the date of visit to the Applicants and also requested the

Applicants to associate with the joint committee during the visit. Accordingly, the Applicant(s) and the Applicant's counsel present during the joint committee visit and provided the information about the alleged land & issue of dumping of solid waste and various correspondences made to the Pen municipal council to address the issue of dumping of soild waste.

After the detailed deliberation, the joint committee along with the Applicant(s) & Applicants counsel and officials of Pen municipal council visited the alleged land and solid waste facility. The joint committee after reconnaissance survey & site visit and interaction with the Applicant(s) collected grab sample of the leachate, being discharged outside the solid waste facility and also decided to seek relevant information from the concerned agencies for way forward and compliance with the Hon'ble NGT order, dated 30/04/2024.

Decisions:

After detailed discussions, following decisions were taken by the joint committee;

i. MPCB shall analyse the collected leachate sample in its laboratory for the notified parameters stipulated in the Authorization.

ii. In order to evaluate the change in land use pattern and to determine the period of dumping of solid waste at the alleged lands belonging to the Applicants, satellite based time-series analysis shall be carried-out through the Maharashtra Remote Sensing Applications Centre (MRSAC), an Autonomous body of Govt. of Maharashtra.

iii. Engagement of District Agriculture Office or Govt. Agriculture University/College for collection and analysis of soil samples (parameters to be decided by the joint committee in consultation with the aforesaid agency) from the alleged lands belonging to the Applicants.

iv. MPCB through the District Collector, Raigad shall coordinate and follow-up with the aforesaid concerned agencies i.e. MRSAC & District Agriculture Office for their engagement.

v. MPCB is requested to coordinate and follow-up with the Pen municipal council for collection & compilation of following relevant information/records.
    a. Copy of MSW Authorization issued by MPCB to the facility.
    b. Copy of land acquisition letter dated 30/03/2007 for establishment of MSW site.
    c. District site selection committee approval letter for establishment of MSW site.
    d. Detailed note on MSW (generation, collection, treatment and disposal; daily record of collection of MSW: Jan to June, 2024, sale records of compost: Jan to June 2024 and details of infrastructure available at the MSW facility) along with electricity bills from Jan to June 2024.
    e. Copy of agreement with the outsourced agency for collection & transportation of MSW.
    f. Gav Nakasha (area map) along with KML file of the MSW facility, delineating the adjoining survey nos. of the MSW facility.
    g. New DP for management of legacy waste dumped at the existing MSW facility.
    h. Pik-Pani/Talathi Report of the alleged area under reference (2003 onwards).
    i. Details of crops grown on the alleged lands by the Applicants – report from Taluka Agriculture officer (2003 onwards).
    j. Details of bore well/open dug well in & around MSW facility and nearby to the applicants land.

vi. Upon engagement of aforesaid agencies at s. no. i & ii, as above; the joint committee in presence of Applicants shall collect soil samples from the alleged lands belonging to the Applicants and also collect ground water samples in & around the solid waste facility; if any.

*****

Annexure-I

Item No.1 (Pune Bench)

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)

Original Application No.88/2024(WZ)

Siddharth Ambaji Patil & Anr.

.....Applicant(s)

Versus

Pen Municipal Council & Ors.

....Respondent(s)

Date of hearing: 30.04.2024

CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER

Applicant : Mr. Zaman Ali, Advocate

ORDER

1. The present Original Application has been filed with the prayers that the respondent No.1- Pen Municipal Council be directed to provide relief and compensation for the environmental damage caused due to the indiscriminate dumping of mixed waste, garbage waste, plastic waste, construction waste and other hazardous waste on the Plot Nos.157 & 158 belonging to the Applicants; respondent No.1 be directed to immediately construct/erect a 20 ft. high boundary wall separating Plot Nos.156 and 157 within a fixed time period, prior to the monsoon commencing in the first week of June; and respondent No.1 be also prevented from any fresh dumping or spillage of waste into Plot No.157, which is owned by the Applicant No.1.

2. The applicants have submitted an information in this regard in Form- II as they are claiming personal compensation as well, wherein it is submitted that applicant No.1 and applicant No.2 (daughter of applicant

No.1), both are Doctors by professions. Applicant No.1 owns a piece of cultivable land admeasuring 0.51 Ha. (Or 51 Gunthas) bearing Gat/Survey No.157 at Village Ambeghar, Taluka Pen, District Raigad and Applicant No.2 owns a piece of cultivable land admeasuring 0.34 Ha. (Or 34.70 Gunthas) bearing Gat/Survey No.158 at the same Village since 2008.

3. It is further mentioned in this application that respondent No.1-Pen Municipal Council owns the adjacent plot at Gat/Survey No.156 and has been carrying out unscientific dumping of mixed waste, solid waste, construction waste, bio-medical waste and other hazardous waste, not only at its own land but also at the lands owned by the Applicants.

4. The learned counsel for applicants has drawn our attention to the Rights Record Sheet, which is annexed at page nos.42 to 44 of the paper book, showing ownership of these two Survey Numbers along-with the areas in the name of two applicants. He has also drawn our attention to page no.59 of the paper book, which is a Map of the site in question, wherein Survey Nos.156, 157 and 158 are shown, in which in Survey Nos.156 & 157, both are having huge garbage stacked there.

5. It is further mentioned in this application that sometime in 2017, Respondent No.1 had commenced unscientific dumping of garbage at its own land at Survey No.156. Thereafter by April 2018, Respondent No.1 also encroached upon the adjacent private agricultural lands of Applicant No.1 and commenced dumping of untreated garbage at the said survey number as well. In this regard, applicants made representation to the respondent No.1 on 13.06.2018 informing about the same but to no avail and respondent No.1 continued to illegally dump municipal garbage at the said site. A representation dated 31.05.2022 was also moved by the

applicants to the respondent No.1 seeking immediate halt to the dumping of garbage that had continued over the years with a further plea to construct boundary between the two plots, i.e. between Survey Nos.156 & 157 but also to no avail.

6. It is further mentioned in this application that the garbage piled on Plot No.156, that is in the land of respondent No. 1, is about 16-18 feet in height. The topography of the land of applicants i.e. Plot Nos.157 and 158 are on a lower level than Plot No.156. Hence during the ensuing monsoon, in the absence of a 20 foot strong boundary wall between Plot No.156 and Applicants' Plot Nos.157 & 158, the garbage from Plot No.156 would slide on to the Applicants' land. It is further submitted that on 21.03.2024, Respondent No.1, for the first time over the last 5 years, responded to the Applicants' letters and representations, admitting that the waste from respondent No.1's plot has entered into the Applicants' plot and the same would be cleaned. But the said letter states in a baseless manner that the Government of Maharashtra has sanctioned bio-mining of the garbage. It is further submitted that such a statement of the respondent No.1 defies any logic as bio-mining will pertain to the plot owned by the respondent No.1 and that no such bio-mining work of any kind can be undertaken at the plot of the Applicants without their consent (During argument, the learned counsel for applicants agrees that consent would certainly be given for such kind of bio-mining).

7. It is further mentioned in this application that over the last 5-6 years, a very high leachate content with toxic metals has already seeped into the soil, rendering the lands of the applicants unusable and unfit for any cultivation purpose. It is also mentioned that before assessing economic loss caused due to indiscriminate dumping of waste by the respondent No.1 on Applicants' lands, it would be necessary to assess the

adverse consequences of such dumping under the heads: (i) Loss of Crop Productivity of Crop Diversity; (ii) Increase in Soil PH levels; (iii) Increase in Electrical Conductivity of Soil along-with increase in toxicity due to Boron, Phosphorus and Carbon; (iv) Decrease in microbial activity; (v) Leachate discharge; (vi) Loss of farm income and a loss of agricultural property value; (vii) Loss of value of real estate in the contaminated area; and (viii) Groundwater contamination.

8. It is further mentioned in this application that Applicants had made a sincere attempt to quantify Environmental Damage Compensation, which the Respondent No.1 should be ordered to pay. This Tribunal may further direct scientific agencies to calculate the exact assessment. However, the Applicants have relied upon several scientific reports and guidelines framed by the CPCB, NEERI and the European Union (EU) for arriving at a provisional figure for the cost assessment of environmental damage caused to Applicants' lands, details of which are recorded in para no.12.17 from sub-para (i) to (iii); details of loss of Property Value are given by the applicants in para nos.12.19 to 12.20 of the present Original Application; and the figures with respect to the damage caused to the lands of applicant Nos.1 & 2 are calculated to be Rs.11,10,779/- and Rs.5,02,108/- respectively. The applicants have also assessed damage caused due to release of leachate into the ground and aesthetic loss to the tune of Rs.21.85 Cr. and Rs.14.56 Cr. respectively in respect of the lands belonging to the applicant Nos.1 & 2. The assessment with respect to loss caused to the agricultural income is also calculated to the tune of Rs.8,07,024/- in respect of the land belonging to applicant No.1 and to the tune of Rs.4,84,214/- in respect of the land belonging to applicant No.2. Total amount comes to Rs.29,04,125/-.

9. At this stage, we enquired from the learned counsel for applicants as to how applicants arrived on these figures of the loss caused to the agricultural crops because we do not find any figure of the previous five years, during which these losses are said to have been incurred, as to which crop was grown on the said lands and for how much income it fetched and now the said lands are not yielding any crops. Therefore, we would like the learned counsel for applicants to provide details in this regard so that the same may be treated as an evidence in support of the averments made by the applicants, within one month.

10. It is also apprised by the learned counsel for applicants that applicants have already paid @1% of the court fees on the total amount of Rs.29,04,125/- as per law. He further submits that this is a provisional amount, which is being claimed by the applicants and that to ascertain the actual loss caused to the crops of the applicants, it would be possible only when some Expert Committee may be appointed to assess the same.

11. We find *prima facie* case adversely impacting environment is made out, therefore, we deem it appropriate to admit this application and accordingly admit the same.

12. Registry is directed to issue Notice to the respondents, returnable within 04(four) weeks.

13. Applicants are directed to take necessary steps for service to the respondents by both ways (Dasti as well as by Registered Post) and also on available e-mail/WhatsApp and submit service affidavit within one week.

14. Applicants are also directed to provide copy of the application and relevant documents to the respondents within a week.

15. Respondents are directed to submit their reply affidavits within four weeks and also circulate the same to the applicants as also other respondents by available e-mail.

16. Rejoinder, if any, is directed to be submitted within one week thereafter.

17. We deem it just and proper to constitute a Joint Committee comprising one Member each of:-

(i) The Maharashtra State Pollution Control Board (MPCB);

(ii) The District Collector, Raigad; and

(iii) The Central Pollution Control Board (CPCB).

18. The Maharashtra Pollution Control Board (MPCB) shall be the nodal agency for coordination and logistic support.

19. The Committee is directed to visit the site in question after informing the applicants/applicants' counsel; assess the damage caused to the environment due to the activity of respondent No.1 and also to the lands belonging to the applicants; and submit a factual and action taken report with regard to the violation, if any, action taken thereon, within two month.

20. The report in the matter be submitted by MPCB through e-filing by using portal of NGT in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

21. Applicants are directed to supply the required documents and copy of the application to the Members of the Committee within three days from today.

22. A copy of this order be communicated to the above-mentioned Committee forth-with for compliance.

Put up this matter for further consideration on 21.08.2024

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

April 30, 2024
Original Application No.88/2024(WZ)
P.Kr

Annexure-II

Sr. No.	Name	Designation	Email ID
1.	Shri. Pravin Pawar	Sub Divisional Magistrate, Pen, as representative of District Collector, Raigad	sdopen2013@gmail.com
2.	Shri. Nishchal C.	Scientist 'E', CPCB, RD-Pune	nischal.cpcb@nic.in
3.	Shri. Raj S. Kamat	Sub Regional Officer, MPCB, Raigad	sroraigad2@mpcb.gov.in
4.	Shri. Jeevan Patil	Chief Officer, Pen Nagar Parishad, Pen	copenmc@gmail.com
5.	Shri. Suhas Kamble	City Engineer, Pen Nagar Parishad, Pen	suhas8672@gmail.com
6.	Shri. Shivaji Chavan	I/c Health Inspector, Pen Nagar Parishad, Pen	svchavan1221@gmail.com
7.	Dr. Rajesh G. Auti	Field Officer, MPCB, Raigad	rajesh.auti@mpcb.gov.in
8.	Mrs. Swapna Patil	Talathi, Ambeghar	patilswapna1760@gmail.com
9.	Dr. Siddharth Patil (Applicant)	Doctor	siddharthvaishnavi@gmail.com

Annexure-4

MINUTES OF THE SECOND MEETING OF JOINT COMMITTEE CONSTITUTED IN COMPLIANCE OF THE ORDER DATED 30/04/2024 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL IN ORIGINAL APPLICATION NO. 88/2024 (WZ), SIDDHARTH AMBAJI PATIL & ANR. VS PEN MUNICIPAL COUNCIL & ORS.

Second meeting of the joint committee was held on 05/09/2024 through video conference to discuss the progress on decisions taken during first meeting held on 27/06/2024 and also to discuss on the way forward & compliance of the Hon'ble NGT order dated 21/08/2024 Wherein, the Hon'ble NGT has further granted six weeks' time for the submission of the Joint Committee Report Copy of the order of the Hon'ble NGT dated 21/08/2024 is given at **Annexure-1**. List of participants present in the aforesaid joint committee meeting is given at **Annexure-2**.

Shri Sanjay Patil, Maharashtra Remote Sensing Applications Centre (MRSAC), was also present as an invitee member and presented the key findings on the time series analysis of satellite images of the area under consideration.

The Regional Officer- Raigad, MPCB welcomed the Joint Committee members and informed that the applicant has submitted additional affidavit to Hon'ble NGT, wherein the applicant has provided further data up to 2013 to demonstrate that alleged plots were used for cultivation of crops and has prayed that expected loss of agricultural income ought to be included in the overall compensation It was discussed that the submissions made by the applicant in the additional affidavit needs to be taken in to consideration for preparation of the Joint Committee report.

Thereafter, the Joint Committee deliberated on the decisions taken during its first meeting. Point wise status of the same is depicted in the below Table.

Sr No.	Decision taken	Responsible authority	Current status
i.	MPCB shall analyse the collected leachate sample in its laboratory for the notified parameters stipulated in the Authorization.	MPCB	Representative from MPCB informed to the Joint Committee that the collected leachate samples were analyzed for various physico chemical parameters.
ii.	In order to evaluate the change in land use pattern and to determine the period of dumping of solid waste at the alleged lands belonging to the Applicants, satellite-based time-series analysis shall be carried-out through the Maharashtra Remote Sensing Applications Centre	MPCB/ Pen Municipal Council	Representative from Maharashtra Remote Sensing Applications Centre (MRSAC) presented the preliminary key findings of the satellite-based time-series analysis study for identifying the land use pattern and extent of MSW dumping from year 2001 to 2024. It was informed that paddy crop was not sown in the alleged area under consideration since year 2006.

	(MRSAC), an Autonomous body of Govt. of Maharashtra.		Also, it was seen that the two plots belonging to the applicant, adjacent to the MSW dumping site of the Pen Municipal Corporation was found with spreading of MSW gradually from 2021 till January 2024, which was cleared in April 2024.
iii.	Engagement of District Agriculture Office or Govt. Agriculture University/College for collection and analysis of soil samples (parameters to be decided by the joint committee in consultation with the aforesaid agency) from the alleged lands belonging to the Applicants.	MPCB/ Pen Municipal Council	Representative from MPCB informed to the Joint Committee that various correspondence/communications/follow-ups were made with the Agriculture Dept. viz. Soil Science Department, Konkan Krishi Vidyapeeth, Dapoli; District Soil Survey and Soil Testing Officer Raigad, Alibaug (under National Soil Health Card Scheme); and BATU (Dr. Babasaheb Ambedkar Technological University, Lonere, Tal- Mangaon, Dist – Raigad.) for engagement to collect soil samples & its analysis. Based on the inputs received from the Agriculture Dept. that the soil samples shall be preferably in dry condition during the sampling for analysis of soil samples After due deliberation, it was decided that the following parameters shall be analysed 1) Organic Nitrogen; 2) Phosphorus P2O5 ;3) Potassium K2O; 4) pH; 5) Electric conductivity (EC) 6) Free CaCO3; 7) Calcium + Magnesium (Ca +Mg); 8) Calcium (Ca) ; 9) Percentage of moisture; 10) Texture of Soil (Silt /clay/ sand); 11) Water Holding Capacity (WHC); 12) Sodium (Na). In addition, heavy metals needs to be analyzed for leachate contamination. It was decided that the Joint Committee will conduct next site visit within in next 2 weeks along with the representatives of
iv.	MPCB through the District Collector, Raigad shall coordinate and follow-up with the aforesaid concerned agencies i.e. MRSAC & District Agriculture Office for their engagement.	MPCB through the District Collector	

			Maharashtra Remote Sensing Applications Centre (MRSAC) and one of the aforesaid institute/ department for collection of soil samples & its analysis
v.	MPCB is requested to coordinate and follow-up with the Pen municipal council for collection & compilation of following relevant information/records.		
a.	Copy of MSW Authorization issued by MPCB to the facility.	MPCB	Representative from MPCB informed that the relevant documents were submitted by the Pen Municipal Council and the same needs to be reviewed.
b.	Copy of land acquisition letter dated 30/03/2007 for establishment of MSW site.	Pen Municipal Council	1.
c.	District site selection committee approval letter for establishment of MSW site.		
d.	Detailed note on MSW (generation, collection, treatment and disposal; daily record of collection of MSW: Jan to June, 2024, sale records of compost: Jan to June 2024 and details of infrastructure available at the MSW facility) along with electricity bills from Jan to June 2024.		
e.	Copy of agreement with the outsourced agency for collection & transportation of MSW.		
f.	Gav Nakasha (area map) along with KML file of the MSW facility, delineating the adjoining survey nos. of the MSW facility.		
g.	New DP for management of legacy waste dumped at the existing MSW facility.		
h.	Pik-Pani/Talathi Report of the alleged area under reference (2003 onwards).		
i.	Details of crops grown on the alleged lands by the Applicants – report from		

	Taluka Agriculture officer (2003 onwards).		
j.	Details of bore well/open dug well in & around MSW facility and nearby to the applicants land.		
vi.	Upon engagement of aforesaid agencies at s. no. i & ii, as above; the joint committee in presence of Applicants shall collect soil samples from the alleged lands belonging to the Applicants and also collect ground water samples in & around the solid waste facility; if any.	Pen Municipal Council/ MPCB	It was informed by Pen Municipal Council that currently rainy season is ongoing in the area and therefore, it is not possible to collect dry soil sample as per the requirement of soil sampling for testing the parameters as specified in point no. (iii). It was decided that the Joint Committee will conduct next site visit within in next 2 weeks as specified in above point no. (iv).

Decisions:

After detailed discussions, following decisions were taken by the Joint Committee;

i. MPCB shall follow-up with the Agriculture Dept. for collection and analysis of soil samples (parameters to be decided by the joint committee in consultation with the aforesaid agency) from the alleged lands belonging to the Applicant as well as reference soil sample from the nearby location(s). The inspection shall be conducted by the end of September, 2024 (to ensure that the availability of soil samples in dried condition) and the inspection date shall be communicated well in advance.
ii. To collect another set of leachate samples from the MSW facility for analysis of various physicochemical parameters.
iii. Pen Municipal Council to submit the English translated copies of the documents.
iv. Pen Municipal Council to complete the earmarking of plot boundary of the Applicant's land.
v. MPCB to ensure that the concerned agencies are required to submit the reports i.e. Satellite based time series analysis report by MRSAC and soil quality monitoring report by the Agriculture Dept., by the third week of October, 2024.

The meeting ended with vote of thanks to the Joint Committee members.

"Your Service is our Duty"

MAHARASHTRA POLLUTION CONTROL BOARD
Central Laboratory.
Central Laboratory, Maharashtra Pollution Control Board, P-3, "Nirmal Bhavan", MIDC Industrial Area, Mahape, Navi Mumbai- 400 710, Tel : 022-67195031
e-mail : icclab@mpcb.gov.in
website : http://mpcb.gov.in

TC-11959

NABL Accreditation:- ISO/IEC 17025:2017, TC-11959	Issue Date: 24/07/2023 Validity: 23/07/2025
Certification Standards:- ISO 45001: 2018, 944015/r1-S-1	Issue Date: 26/02/2024 Validity: 25/02/2027
MoEF Recognition: Legal 42(3)/87	Issue Date: 17/05/2021 Validity: 16/05/2026

COA/Test Report No.: MPCB/CLab/JVS/24-25/08/17	**Date:** 14/08/2024 03:10 PM
ULR No.: TC-1195924000000139F	

Test Report-Water (JVS)

Field Sample ID		BR-0074797	Type of Industry	Local Bodies(STP/MSW)
Name & Address of the Industry		The Chief Officer Pen Municipal Council		
Industry Consent No./UAN No.		17320000	Type of Sample	Water
Sample collected by (Officer Name)		FO-Raigad II (Dr. Rajesh G. Auti) (SRO-Raigad II)	Location of sample collection	Leachate sample of MSW Site Pen
Seal No.:		161	Method of sample collection	Grab
Sample Collection	Date	27/06/2024	Total No. of Containers	1
	Time	04:30 PM	Nature/Description of Sample	-

Lab ID		**MPCB/CLab/JVS/24-25/1095**		
Received by lab	Date	28/06/2024	Anylysis Started On	02/07/2024 12:24 PM
	Time	05:55 PM	Anylysis Completed On	14/08/2024 03:10 PM
Sample recived by (Name & Designation)		Mr Kishor Gawankar (Senior Scientific Officer)		

Sr.No	Parameter	Results	Unit	Test Method	Permissible Limit
1	pH	6.0		APHA 23 rd Edition 4500-H+ B (Electrometric Method)	5.5 to 9.0
2	Suspended Solids (SS)	366.0	mg/l	APHA 23 rd Edition 2540 D (Gravimetric Method)	100

Sr.No	Parameter	Results	Unit	Test Method	Permissible Limit
3	Biochemical Oxygen Demand (BOD)	4200.0	mg/l	IS 3025 (Part 44)	30
4	Chloride	1199.63	mg/l	APHA 23rd Edition 4500-Cl-B (Argentometric Method)	1000
5	Chemical Oxygen Demand (COD)	12424.0	mg/l	APHA 23 rd Edition 5220 B (Open Reflux Method)	250
6	Cadmium	0.01	mg/l	APHA 23rd Edition 3111B (Direct Air-Acetylene Flame Method)	2
7	Copper	0.02	mg/l	APHA 23rd Edition 3111B (Direct Air-Acetylene Flame Method)	3
8	Lead	BDL	mg/l	APHA 23rd Edition 3111B (Direct Air-Acetylene Flame Method)	0.1
9	Nickel	0.17	mg/l	APHA 23rd Edition 3111B (Direct Air-Acetylene Flame Method)	3
10	Zinc	0.25	mg/l	APHA 23rd Edition 3111B (Direct Air-Acetylene Flame Method)	5

Remarks:

Approved & Reviewed By

Mr Kishor Gawankar
I/c Senior Scientific Officer,
Central Laboratory,
MPCB, Navi Mumbai.

Note :
1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.

MAHARASHTRA POLLUTION CONTROL BOARD
CENTRAL LABORATORY, MAHAPE, NAVI MUMBAI

Phone no. : 022-67195031
Visit us at : http://mpcb.gov.in
mail : icclab@mpcb.gov.in

"Your Service is our Duty"

Central Laboratory, Maharashtra Pollution Control Board, P-3, "Nirmal Bhavan", MIDC Industrial Area, Mahape, Navi Mumbai- 400 710

Test Report No.: MPCB/CLab/JVS/24-25/08/17	**Date:** 14/08/2024 03:10 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0074797		
Name & Address of the Industry	The Chief Officer Pen Municipal Council O38 Hotels (< 3 star) or hotels having > 20 rooms and less than 100 rooms.		
Sampling Location :	OTHERS (Leachate sample of MSW Site Pen)		
Lab code :	MPCB/CLab/JVS/24-25/1095		
Sampling Method(s) :		**Sample Details (Water/Air/HW) :**	Water
Sampling drawn by (Officer name):	FO-Raigad II (Dr. Rajesh G. Auti)	**Sample Volume Received :**	
Sample submitted by (Name) :	FO-Raigad II (Dr. Rajesh G. Auti) (SRO-Raigad II)	**Seal No. :**	161
Date of Sample Collection.(dd/mm/yyyy) :	27/06/2024 04:30 PM	**Date of Sample receipt to Laboratory (dd/mm/yyyy) :**	28/06/2024 05:55 PM
Analysis start Date (dd/mm/yyyy). :	02/07/2024 12:24 PM	**Analysis end Date (dd/mm/yyyy). :**	14/08/2024 03:10 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	Total Dissolved Solids(TDS)	8385.0	mg/l	APHA 23 rd Edition 2540 C
2	Ammonical Nitrogen	83.20	mg/l	
3	Cyanide	BDL	mg/l	
4	Fluoride	0.09	mg/l	
5	Total Kjeldahl Nitrogen (TKN)	229.60	mg/l	
6	Arsenic	0.01	mg/l	
7	Chromium Total	BDL	mg/l	
8	Mercury (Processing & Analysis)	BDL	mg/l	APHA 23rd Edition 3112 B

Sr.No	Parameter	Results	Unit	Method Adopted
9	Phenol	4.80	mg/l	

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scope.

Remarks:
Remark for Amended Report:
Remark: - Note: This test report refers only to the sample submitted for the testing.
Results Compiled by: Yamini Chachad
Results Approved by: Mr Kishor Gawankar
Results Reviewed by: Mr Kishor Gawankar

 # This is an Electronically generated report does not require signature

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Note :
1 . Results relate only to the sample/s tested, only in case of samples submitted by customer & not drawn by MPCB.
2. Samples will be preserved for a period 10 days from the delivery of Test Certificate.
3. Customer complaint register is available at laboratory.
4. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.
5. MU values will be reported on request.

Mr Kishor Gawankar
I/c Senior Scientific Officer,
Central Laboratory,
MPCB, Navi Mumbai.

End of The Report

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Re: Meeting of Joint committee w.r.t. O. A. No. 88/2024 (WZ) (Sidharth Patil Vs Pen Municipal Council)

Annexure-6

SR SRO Raigad 2 <sroraigad2@mpcb.gov.in>
Tue, 22 Oct 2024 11:26:09 AM +0530 •

To "NISHCHAL C" <nischal.cpcb@nic.in>

Cc "Dr. V. M. Motghare" <jdair@mpcb.gov.in>, "RO Raigad" <roraigad@mpcb.gov.in>, "SDO pen" <sdopen2013@gmail.com>, "Smita Madhav Khatavkar" <lo1@mpcb.gov.in>, "sa.patil@mrsac.gov.in" <sa.patil@mrsac.gov.in>, "copenmc@gmail.com" <copenmc@gmail.com>

Sir,

Please find attached herewith the -

1. Soil Analysis reports received from Agriculture Department and
2. Remote sensing analysis report received from MRSAC.

Kindly let us know if any suggestions from you.

Submitted for your perusal and further guidance please.

Regards,

(Rutuja Bhalerao)
Sub Regional Officer, Raigad-2
Maharashtra Pollution Control Board.

From: SRO Raigad 2 <sroraigad2@mpcb.gov.in>
Sent: Monday, 21 October 2024 12:29 pm
To: copenmc@gmail.com <copenmc@gmail.com>; sa.patil@mrsac.gov.in <sa.patil@mrsac.gov.in>
Cc: Dr. V. M. Motghare <jdair@mpcb.gov.in>; RO Raigad <roraigad@mpcb.gov.in>; SDO pen <sdopen2013@gmail.com>; Smita Madhav Khatavkar <lo1@mpcb.gov.in>; NISHCHAL C <nischal.cpcb@nic.in>
Subject: Re: Meeting of Joint committee w.r.t. O. A. No. 88/2024 (WZ) (Sidharth Patil Vs Pen Municipal Council)

Gentle reminder.

Chief Officer, Pen is requested to provide data requested (marathi) and soil report (valid for submission before Hon'ble NGT) as per earlier communication.

Shri S.A. Patil is requested to provide your remote sensing analysis report regarding the MSW site, for onward submission to Committee and Hon'ble NGT and your bills (travel etc.) incurred for the visit on 24/09/2024.

(Rutuja Bhalerao)
Sub Regional Officer, Raigad-2
Maharashtra Pollution Control Board.

From: SRO Raigad 2 <sroraigad2@mpcb.gov.in>
Sent: Monday, October 14, 2024 10:45:08 am
To: copenmc@gmail.com <copenmc@gmail.com>; sa.patil@mrsac.gov.in <sa.patil@mrsac.gov.in>
Cc: Dr. V. M. Motghare <jdair@mpcb.gov.in>; RO Raigad <roraigad@mpcb.gov.in>; SDO pen <sdopen2013@gmail.com>; Smita Madhav Khatavkar <lo1@mpcb.gov.in>; NISHCHAL C <nischal.cpcb@nic.in>
Subject: Re: Meeting of Joint committee w.r.t. O. A. No. 88/2024 (WZ) (Sidharth Patil Vs Pen Municipal Council)

Sir,

Please refer to the trailing email sent on 01/10/2024 reg. joint committee visit conducted on 24/09/2024.

Chief Officer, Pen is requested to provide soil analysis report by taking follow up with the Tehsil/ district agricultural office.

Shri S.A. Patil is requested to provide your remote sensing analysis report regarding the MSW site, for onward submission to Committee and Hon'ble NGT.

Regards,

(Rutuja Bhalerao)
Sub Regional Officer, Raigad-2
Maharashtra Pollution Control Board.

From: SRO Raigad 2 <sroraigad2@mpcb.gov.in>
Sent: Tuesday, 1 October 2024 1:24 pm
To: NISHCHAL C <nischal.cpcb@nic.in>; SDO pen <sdopen2013@gmail.com>; copenmc@gmail.com <copenmc@gmail.com>; sa.patil@mrsac.gov.in <sa.patil@mrsac.gov.in>
Cc: Dr. V. M. Motghare <jdair@mpcb.gov.in>; RO Raigad <roraigad@mpcb.gov.in>; Smita Madhav Khatavkar <lo1@mpcb.gov.in>
Subject: Re: Meeting of Joint committee w.r.t. O. A. No. 88/2024 (WZ) (Sidharth Patil Vs Pen Municipal Council)

Sir,

The joint committee visited the Pen Municipal Council MSW processing site on 24/09/2024.

Draft visit report is submitted herewith for your kind perusal and comments please.

Regards,

(Rutuja Bhalerao)
Sub Regional Officer, Raigad-2
Maharashtra Pollution Control Board.

From: SRO Raigad 2 <sroraigad2@mpcb.gov.in>
Sent: Thursday, 19 September 2024 1:09 pm
To: NISHCHAL C <nischal.cpcb@nic.in>; SDO pen <sdopen2013@gmail.com>; copenmc@gmail.com <copenmc@gmail.com>; sa.patil@mrsac.gov.in <sa.patil@mrsac.gov.in>
Cc: Dr. V. M. Motghare <jdair@mpcb.gov.in>; RO Raigad <roraigad@mpcb.gov.in>; Smita Madhav Khatavkar <lo1@mpcb.gov.in>
Subject: Fw: Meeting of Joint committee w.r.t. O. A. No. 88/2024 (WZ) (Sidharth Patil Vs Pen Municipal Council)

Sir,

Please find attached herewith the reviewed minutes of the online meeting conducted on 05/09/2024, for necessary action please.

Also, the next visit of the Joint Committee is scheduled at **10.30 AM on 24/09/2024 at the site of Pen Municipal Council.** You are requested to kindly attend the meeting along with relevant documents/ information.

Chief Officer, Pen is requested to arrange for the visit of the Committee, arrange for collection of soil sample with District Agriculture department officials and inform the applicants.

Regards,

(Rutuja Bhalerao)
Sub Regional Officer, Raigad-2
Maharashtra Pollution Control Board.

From: NISHCHAL C <nischal.cpcb@nic.in>
Sent: Tuesday, 17 September 2024 11:17 am
To: SRO Raigad 2 <sroraigad2@mpcb.gov.in>
Cc: RO Raigad <roraigad@mpcb.gov.in>
Subject: Re: Meeting of Joint committee w.r.t. O. A. No. 88/2024 (WZ) (Sidharth Patil Vs Pen Municipal Council)

Madam,

This has reference to the trailing email communication. Draft minutes of the meeting is reviewed and the same is attached herewith for kind information and further needful. It is requested to expedite the decisions taken during the second meeting and schedule the inspection date for collection of soil samples including the presence of representative from MRSAC.

Regards,

निश्चल सी. / Nishchal C.
वैज्ञानिक 'ई' / Scientist 'E'
केंद्रीय प्रदूषण नियंत्रण बोर्ड, क्षेत्रीय निदेशालय - पुणे, महाराष्ट्र
Central Pollution Control Board, Regional Directorate - Pune, Maharashtra
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
Mob: +91 97220 17220

---- On Wed, 11 Sep 2024 12:26:48 +0530 **<sroraigad2@mpcb.gov.in>** wrote ---

Sir,

Kindly find attached herewith the draft minutes of the Meeting of Joint committee w.r.t. O. A. No. 88/2024 (WZ) (Sidharth Patil Vs Pen Municipal Council), conducted on 11.09.2024.

Submitted for your perusal and suggestions please.

As per discussions in the meeting, the Chief Officer, Pen is requested to :

1. To submit the report in English language as well, as per directions of Hon'ble NGT.
2. To submit requisite documents/ information, which is available with the Council office, as mentioned in the letter.

Regards,

(Rutuja Bhalerao)
Sub Regional Officer, Raigad-2
Maharashtra Pollution Control Board.

From: SRO Raigad 2 <sroraigad2@mpcb.gov.in>
Sent: Monday, 2 September 2024 2:51 pm
To: RO Raigad <roraigad@mpcb.gov.in>; NISHCHAL C <nischal.cpcb@nic.in>; SDO pen <sdopen2013@gmail.com>; copenmc@gmail.com <copenmc@gmail.com>; sa.patil@mrsac.gov.in <sa.patil@mrsac.gov.in>
Subject: Meeting of Joint committee w.r.t. O. A. No. 88/2024 (WZ) (Sidharth Patil Vs Pen Municipal Council)
When: Thursday, 5 September 2024 12:00 pm-1:00 pm.
Where: Microsoft Teams Meeting

Respected Sir,

Online Meeting of Joint committee w.r.t. O. A. No. 88/2024 (WZ) (Sidharth Patil Vs Pen Municipal Council) is scheduled at 12.00 PM on 05/09/2024.

It is requested to attend the online meeting.

Shri Sanjay Patil from Maharashtra Remote Sensing Applications Centre (MRSAC) to conduct satellite-based time-series analysis is also requested to attend the meeting for discussions.

SDO Pen/ CO Pune are requested to kindly invite District Agricultural Office or Govt. Agriculture University/College to be engaged for collection and analysis of soil samples, to

attend this meeting for more discussions. 1288

Following documents are enclosed herewith for ready reference:

1. Copy of Hon'ble NGT order dtd. 21/08/2024
2. Additional affidavit filed by the applicant
3. Reply of Pen Municipal Council w.r.t. points in Minutes of meeting conducted on 27/06/2024.

Regards,

(Rutuja Bhalerao)
Sub Regional Officer, Raigad-2
Maharashtra Pollution Control Board.

Microsoft Teams Need help?

Join the meeting now

Meeting ID: 442 793 570 191

Passcode: 3FrJwY

For organizers: Meeting options

---

3 Attachment(s) • Download as Zip • Add To ›

Soil testing result_S.no-157.pdf
908.8 KB •

Soil testing result_So.No-158.pdf
998 KB •

MRSAC_remote sensing NG… .pdf

1.9 MB •

1290

महाराष्ट्र शासन कृषि विभाग

जमीन आरोग्य पत्रिका (सुपि.पातळी)

नमूना प्रकार	विशेष + सूक्ष्म	**जमीन आरोग्य पत्रिका क्रमांक**	2724052879000 157
प्रयोगशाळा नमूना क्रमांक	2718H202300001001	**गांव**	अंबेघर
शेतक-याचे नाव	पेण नगरपालिका	**तालुका**	पेण
सर्व्हे \ गट क्रमांक	157 **भ्रमणध्वनी** 0	**जिल्हा**	रायगड

तपासणी अहवाल

अ.क्र.	माती परीक्षणातील गुणधर्म	एकक	योग्य प्रमाण	परीक्षणातील मिळालेले प्रमाण	प्रमाणाचे विश्लेषण
1	सामु (pH)	सामु	6.5-7.5	7.53	मध्यम अल्कली
2	क्षारता (EC)	(मिसा/सेंमी)	0-1	0.95	साधारण
3	सेंद्रिय कार्बन (OC)	(टक्के)	0.40-0.60	0.45	मध्यम
4	नत्र (N)	(किलो/हे)	280-420	0.00	अत्यंत कमी
5	स्फुरद (P)	(किलो/हे)	14-21	17.82	मध्यम
6	पालाश (K)	(किलो/हे)	150-200	3,102.29	अत्यंत भरपूर
7	मुक्त चुना (CaCO3)	(टक्के)	2.5-5.0	0.25	चुनखडी विरहित
8	कॅल्शीअम (Ca)	(मिलीई %)	4-9.99	35.38	जास्त
9	मॅग्नेशिअम (Mg)	(मिलीई %)	0.50-3.99	87.16	जास्त
10	सोडिअम (Na)	(मिलीई %)	5-15	0.53	कमी
11	वाळु (Coarse sand)	(टक्के)		34.96	-
12	चिकण (Clay)	(टक्के)		9.05	-
13	पोयटा (Silt)	(टक्के)		6.12	-
14	बारीक वाळु (Fine Sand)	(टक्के)		17.48	-
15	आर्द्रतेचे प्रमाण (Moisture)	(टक्के)		6.51	-
16	जलधारणा शक्ति (WHC)	(टक्के)		38.44	-
17	आभासी घनता (AD)	(ग्रॅम/सीसी)		1.22	-
18	विशिष्ट घनता (SD)	(ग्रॅम/सीसी)		2.13	-
19	सच्छिद्रतेचे प्रमाण (PS)	(टक्के)		50.03	-
20	आकारमानातील वाढ (VEP)	(टक्के)		6.20	-

टिप - 1. सदरचा अहवाल कोर्टाच्या कामासाठी चालणार नाही.

2. विविध खतांचे संयोजन परिगणनेसाठी कृषिक ॲप मधील खत गणकयंत्राचा वापर करावा.

नायट्रोजन ॲनालाईजर हे उपकरण बंद असल्यामुळे नत्र या घटकाचे रिडिंग ० असे इंदोख आले आहे.

जिल्हा मृद सर्वेक्षण मृद चाचणी अधिकारी
रायगड-अलिबाग.
31-Mar-2024

पुढील पिक क्रमांक १	भात	पुढील पिक क्रमांक २	None
पीकाची जात	-	पीकाची जात	None

आवश्यक मात्रा (कि.ग्रा./हेक्टर)			आवश्यक मात्रा		
नत्र	स्फुरद	पालाश	नत्र	स्फुरद	पालाश
150	50	25			

रासायनिक खते देण्याच्या वेळा	खताची आवश्यक मात्रा (कि.ग्रा./हेक्टर)			रासायनिक खते देण्याच्या वेळा	खताची आवश्यक मात्रा		
	यूरिया	सिंगल सुपर फोस्फेट	म्यूरेट ऑफ़ पोटॅश		यूरिया	सिंगल सुपर फोस्फेट	म्यूरेट ऑफ़ पोटॅश
चिखलणीच्या वेळी	130	310	40				
फुटवे फुटण्याच्या वेळी	130	0	0				
फुलो-यात असताना	70	0	0				

*** युरिया ४५ किलो = एक बॅग, इतर खते ५० किलो = एक बॅग**

शिफारस

- रासायनिक खताच्या अतिरेकी वापरामुळे जमिनीचा कस कमी होवून सुपिकता खालावते,त्यामुळे जमिनीच्या माती परिक्षण अहवालानुसार ग्रामपंचायत कार्यालयात प्रदर्शित केलेल्या जमिन सुपिकता निर्देशांक फलकानुसार पिकनिहाय खत मात्रा देण्यात यावी.
- जिरायत/ कोरडवाहू क्षेत्रात 5 टन प्रती हेक्टर व बागायत क्षेत्रात 10 टन प्रती हेक्टर सेंद्रिय खत वापरावे.
- पेरणीच्यावेळी नत्राचा अर्धा हप्ता व स्फुरद व पालाश खताची संपुर्ण मात्रा देण्यात यावी. पीक वाढीच्या अवस्थेत असताना 1 महिन्याने उर्वरित नत्राची मात्रा दयावी.
- वापरलेल्या खताचा पाण्याद्वारे निचरा होवू नये म्हणून जमिनीस खत दिल्यानंतर नेहमी हलके पाणी दयावे.
- भात पिकामध्ये युरिया ब्रिकेटच्या वापरामुळे खताच्या वापरात 70% व खर्चात 45% बचत होते, त्यामुळे भात लागवडीत युरिया ब्रिकेटचा वापर करावा.
- रासायनिक खतांच्या कार्यक्षम वापरासाठी रासायनिक खतासोबतच शेणखत, कंपोस्ट खत, गांडुळ खत, हिरवळीचे खत तसेच जिवाणु खतांचा पीकनिहाय कृषि विद्यापिठाच्या शिफारसीप्रमाणे एकात्मिक रित्या वापर करावा.
- सूक्ष्म अन्नद्रव्ये व स्फुरदयुक्त सिंगल सुपर फॉस्फेट ही खते शक्यतो शेणखतात मिसळून द्यावीत.
- मुख्य पीक पेरणीपूर्वी ताग, धैंचा, चवळी या सारख्या हिरवळीच्या खतांची पेरणी करून पीक 50% फुलोऱ्यात आल्यावर जमीनीत गा
- बियाणांना अॅझोटोबॅक्टर, रायझोबीयम व स्फुरद विरघळणारे जिवाणू या जिवाणु संवर्धकाची बीज प्रक्रिया केल्याने खत मात्रेमध्ये बच होवून उत्पादनात वाढ होते. (बीज प्रक्रियेसाठी 10 किलो बियाण्यास 250 ग्रॅम जिवाणु खत वापरावे)
- पेरणीच्या वेळी खते व बियाणे दोन चाडी पाभरीने पेरून द्यावीत.
- रासायनिक खतांच्या कार्यक्षम वापराकरिता ठिबक सिंचनातुन विद्राव्य खतांचा वापर करावा.
- पिकांच्या फेरपालटीत कडधान्य पिकांचा समावेश करावा.
- युरिया खत वापरतांना झिंक कोटेट किंवा निम कोटेट युरिया वापरावा. अथवा युरियाबरोबर 5:1 प्रमाणात निंबोळी पेंडीचा वापर कराव
- ऊस पिकामध्ये सेंद्रिय कर्ब वाढविण्यासाठी एक हेक्टर क्षेत्रातील 10 टन ऊस पाचट जागेवर कुजविण्यासाठी विदयापीठाच्या शिफारशीनुसार युरिया 80 किलो, सिंगल सुपर फॉस्फेट 100 किलो व जिवाणु कल्चर 3 लिटर मात्रा वापरावी.
- क्षार/ विम्लयुक्त चे प्रमाण जास्त असलेल्या जमिनीमध्ये चर खोदून पाण्याच्या निचऱ्याची सोय करावी. त्याचप्रमाणे प्रती हेक्ट 5 ते 10 टन जिप्सम पूड शेणखतात मिसळून वापरावी.
- जस्त व लोह या सुक्ष्म मुलद्रव्यांची कमतरता असल्यास अनुक्रमे झिंक सल्फेट व फेरस सल्फेट या सुक्ष्म अन्नद्रव्ये खतांचा प्रत्येकी २५ ते ३० किलो प्रति हेक्टर याप्रमाणात पेरणीच्यावेळी जमिनीत वापरावे.
- तांबे या सुक्ष्म मुलद्रव्याची कमतरता असल्यास कॉपर सल्फेट या सुक्ष्म अन्नद्रव्ययुक्त खताचा १० ते १२ किलो प्रति हेक्टर याप्रम पेरणीच्यावेळी जमिनीत वापरावे.
- मंगल या सुक्ष्म मुलद्रव्याची कमतरता असल्यास मँगनीज सल्फेट या सुक्ष्म अन्नद्रव्ययुक्त खताचा १० ते २५ किलो प्रति हेक्टर याप्रमाणात पेरणीच्यावेळी जमिनीत वापरावे
- विविध खतांचे संयोजन परिगणनेसाठी कृषिक ॲप मधील खत गणकयंत्राचा वापर करावा.

टिप - सदर खतांच्या शिफारशी हया मृद नमुना विश्लेषण व कृषि विद्यापीठांच्या खतमात्रा शिफारशींच्या आधारे देण्यात आलेल्या आहेत.

महाराष्ट्र शासन कृषि विभाग

जमीन आरोग्य पत्रिका (सूपि.पातळी)

नमूना प्रकार विशेष + सूक्ष्म
जमीन आरोग्य पत्रिका क्रमांक 2724052879000157
प्रयोगशाळा नमूना क्रमांक 2718H202400001006
गांव अंबेघर
शेतक-याचे नाव पेण नगरपालिका
तालुका पेण
सर्व्हे \ गट क्रमांक 157
भ्रमणध्वनी 0
जिल्हा रायगड

अ.क्र.	माती परीक्षणातील गुणधर्म	परीक्षणातील मिळालेले प्रमाण	योग्य प्रमाण	प्रमाणाचे विश्लेषण	शिफारस
1	तांबे (Cu)	6.55 (पीपीएम)	0.20-99.99	पुरेसे	
2	लोह (Fe)	39.77 (पीपीएम)	4.5-99.99	पुरेसे	
3	जस्त (Zn)	2.99 (पीपीएम)	0.61-99.99	पुरेसे	
4	मंगल (Mn)	99.40 (पीपीएम)	2.0-99.99	पुरेसे	

टिप 1. सदरचा अहवाल कोर्टाच्या कामासाठी चालणार नाही.
2. विविध खतांचे संयोजन परिगणनेसाठी कृषिक ॲप मधील खत गणकयंत्राचा वापर करावा.

जिल्हा मृद सर्वेक्षण मृद चाचणी अधिकारी
रायगड-अलिबाग.
16-October-2024

महाराष्ट्र शासन कृषि विभाग

जमीन आरोग्य पत्रिका (सुपि.पातळी)

नमूना प्रकार	विशेष + सूक्ष्म	**जमीन आरोग्य पत्रिका क्रमांक**	2724052879000158
प्रयोगशाळा नमूना क्रमांक	2718H202300001002	**गांव**	अंबेघर
शेतक-याचे नाव	पेण नगरपालिका	**तालुका**	पेण
सर्व्हे \ गट क्रमांक	158 **भ्रमणध्वनी** 0	**जिल्हा**	रायगड

तपासणी अहवाल

अ.क्र.	माती परीक्षणातील गुणधर्म	एकक	योग्य प्रमाण	परीक्षणातील मिळालेले प्रमाण	प्रमाणाचे विश्लेषण
1	सामु (pH)	सामु	6.5-7.5	6.22	किंचित आम्ल
2	क्षारता (EC)	(मिसा/सेंमी)	0-1	0.21	साधारण
3	सेंद्रिय कार्बन (OC)	(टक्के)	0.40-0.60	0.63	साधारण भरपूर
4	नत्र (N)	(किलो/हे)	280-420	0.00	अत्यंत कमी
5	स्फुरद (P)	(किलो/हे)	14-21	21.98	साधारण भरपूर
6	पालाश (K)	(किलो/हे)	150-200	1,170.12	अत्यंत भरपूर
7	मुक्त चुना (CaCO3)	(टक्के)	2.5-5.0	5.50	जास्त चुनखडी
8	कॅल्शीअम (Ca)	(मिलीई %)	4-9.99	42.31	जास्त
9	मॅग्नेशिअम (Mg)	(मिलीई %)	0.50-3.99	96.03	जास्त
10	सोडिअम (Na)	(मिलीई %)	5-15	2.65	कमी
11	वाळु (Coarse sand)	(टक्के)		16.45	-
12	चिकण (Clay)	(टक्के)		12.90	-
13	पोयटा (Silt)	(टक्के)		10.48	-
14	बारीक वाळु (Fine Sand)	(टक्के)		8.20	-
15	आर्द्रतेचे प्रमाण (Moisture)	(टक्के)		7.53	-
16	जलधारणा शक्ति (WHC)	(टक्के)		40.93	-
17	आभासी घनता (AD)	(ग्रॅम/सीसी)		1.27	-
18	विशिष्ट घनता (SD)	(ग्रॅम/सीसी)		2.25	-
19	सच्छिद्रतेचे प्रमाण (PS)	(टक्के)		53.06	-
20	आकारमानातील वाढ (VEP)	(टक्के)		10.82	-

टिप - 1. सदरचा अहवाल कोर्टाच्या कामासाठी चालणार नाही.

2. विविध खतांचे संयोजन परिगणनेसाठी कृषिक ॲप मधील खत गणकयंत्राचा वापर करावा.

जिल्हा मृद सर्वेक्षण मृद चाचणी अधिकारी
रायगड-अलिबाग.
31-Mar-2024

या कार्यालयातील नायट्रोजन उपलब्धता हे उपकरण बंद असलेमुळे नत्र या घटकाचे प्रमाण 0 दाखविले आले आहे.

पुढील पिक क्रमांक १	भात	पुढील पिक क्रमांक २	None
पीकाची जात	-	पीकाची जात	None

आवश्यक मात्रा (कि.ग्रा./हेक्टर)			आवश्यक मात्रा		
नत्र	स्फुरद	पालाश	नत्र	स्फुरद	पालाश
150	45	25			

रासायनिक खते देण्याच्या वेळा	खताची आवश्यक मात्रा (कि.ग्रा./हेक्टर)			रासायनिक खते देण्याच्या वेळा	खताची आवश्यक मात्रा		
	यूरिया	सिंगल सुपर फोस्फेट	म्यूरेट ऑफ़ पोटॅश		यूरिया	सिंगल सुपर फोस्फेट	म्यूरेट ऑफ़ पोटॅश
चिखलणीच्या वेळी	130	280	40				
फुटवे फुटण्याच्या वेळी	130	0	0				
फुलो-यात असताना	70	0	0				

*** युरिया ४५ किलो = एक बॅग, इतर खते ५० किलो = एक बॅग**

शिफारस

- रासायनिक खताच्या अतिरेकी वापरामुळे जमिनीचा कस कमी होवून सुपिकता खालावते,त्यामुळे जमिनीच्या माती परिक्षण अहवालानुसार ग्रामपंचायत कार्यालयात प्रदर्शित केलेल्या जमिन सुपिकता निर्देशांक फलकानुसार पिकनिहाय खत मात्रा देण्यात यावी.
- जिरायत/ कोरडवाहू क्षेत्रात 5 टन प्रती हेक्टर व बागायत क्षेत्रात 10 टन प्रती हेक्टर सेंद्रिय खत वापरावे.
- पेरणीच्यावेळी नत्राचा अर्धा हप्ता व स्फुरद व पालाश खताची संपुर्ण मात्रा देण्यात यावी. पीक वाढीच्या अवस्थेत असताना 1 महिन्याने उर्वरित नत्राची मात्रा दयावी.
- वापरलेल्या खताचा पाण्याद्वारे निचरा होवू नये म्हणून जमिनीस खत दिल्यानंतर नेहमी हलके पाणी दयावे.
- भात पिकामध्ये युरिया ब्रिकेटच्या वापरामुळे खताच्या वापरात 70% व खर्चात 45% बचत होते, त्यामुळे भात लागवडीत युरिया ब्रिकेटचा वापर करावा.
- रासायनिक खतांच्या कार्यक्षम वापरासाठी रासायनिक खतासोबतच शेणखत, कंपोस्ट खत, गांडुळ खत, हिरवळीचे खत तसेच जिवाणु खतांचा पीकनिहाय कृषि विद्यापिठाच्या शिफारसीप्रमाणे एकात्मिक रित्या वापर करावा.
- सूक्ष्म अन्नद्रव्ये व स्फुरदयुक्त सिंगल सुपर फॉस्फेट ही खते शक्यतो शेणखतात मिसळून द्यावीत.
- मुख्य पीक पेरणीपूर्वी ताग, धेंचा, चवळी या सारख्या हिरवळीच्या खतांची पेरणी करून पीक 50% फुलोऱ्यात आल्यावर जमीनीत गा
- बियाणांना अँझोटोबॅक्टर, रायझोबीयम व स्फुरद विरघळणारे जिवाणू या जिवाणु संवर्धकाची बीज प्रक्रिया केल्याने खत मात्रेमध्ये बच होवून उत्पादनात वाढ होते. (बीज प्रक्रियेसाठी 10 किलो बियाण्यास 250 ग्रॅम जिवाणु खत वापरावे)
- पेरणीच्या वेळी खते व बियाणे दोन चाडी पाभरीने पेरून द्यावीत.
- रासायनिक खतांच्या कार्यक्षम वापराकरिता ठिबक सिंचनातुन विद्राव्य खतांचा वापर करावा.
- पिकांच्या फेरपालटीत कडधान्य पिकांचा समावेश करावा.
- युरिया खत वापरतांना झिंक कोटेट किंवा निम कोटेट युरिया वापरावा. अथवा युरियाबरोबर 5:1 प्रमाणात निंबोळी पेंडीचा वापर कराव
- ऊस पिकामध्ये सेंद्रिय कर्ब वाढविण्यासाठी एक हेक्टर क्षेत्रातील 10 टन ऊस पाचट जागेवर कुजविण्यासाठी विदयापीठाच्या शिफारशीनुसार यूरिया 80 किलो, सिंगल सुपर फॉस्फेट 100 किलो व जिवाणू कल्चर 3 लिटर मात्रा वापरावी.
- क्षार/ विम्लयुक्त चे प्रमाण जास्त असलेल्या जमिनीमध्ये चर खोदून पाण्याच्या निचऱ्याची सोय करावी. त्याचप्रमाणे प्रती हेक्ट 5 ते 10 टन जिप्सम पूड शेणखतात मिसळून वापरावी.
- जस्त व लोह या सुक्ष्म मुलद्रव्यांची कमतरता असल्यास अनुक्रमे झिंक सल्फेट व फेरस सल्फेट या सुक्ष्म अन्नद्रव्ये खतांचा प्रत्येकी २५ ते ३० किलो प्रति हेक्टर याप्रमाणात पेरणीच्यावेळी जमिनीत वापरावे.
- तांबे या सुक्ष्म मुलद्रव्याची कमतरता असल्यास कॉपर सल्फेट या सुक्ष्म अन्नद्रव्ययुक्त खताचा १० ते १२ किलो प्रति हेक्टर याप्रम पेरणीच्यावेळी जमिनीत वापरावे.
- मंगल या सुक्ष्म मुलद्रव्याची कमतरता असल्यास मँगनीज सल्फेट या सुक्ष्म अन्नद्रव्ययुक्त खताचा १० ते २५ किलो प्रति हेक्टर याप्रमाणात पेरणीच्यावेळी जमिनीत वापरावे
- विविध खतांचे संयोजन परिगणनेसाठी कृषिक ॲप मधील खत गणकयंत्राचा वापर करावा.

- सदर खतांच्या शिफारशी हया मृद नमुना विश्लेषण व [illegible] पाठांच्या खतमात्रा शिफारशींच्या आधारे देण्यात आलेल्या आहेत.

महाराष्ट्र शासन कृषि विभाग

जमीन आरोग्य पत्रिका (सूपि.पातळी)

नमूना प्रकार विशेष + सूक्ष्म
जमीन आरोग्य पत्रिका क्रमांक 2724052879000158
प्रयोगशाळा नमूना क्रमांक 2718H202400001002
गांव अंबेघर
शेतक-याचे नाव पेण नगरपालिका
तालुका पेण
सर्व्हे \ गट क्रमांक 158 **भ्रमणध्वनी** 0
जिल्हा रायगड

अ.क्र.	माती परीक्षणातील गुणधर्म	परीक्षणातील मिळालेले प्रमाण	योग्य प्रमाण	प्रमाणाचे विश्लेषण	शिफारस
1	तांबे (Cu)	5.26 (पीपीएम)	0.20-99.99	पुरेसे	
2	लोह (Fe)	49.06 (पीपीएम)	4.5-99.99	पुरेसे	
3	जस्त (Zn)	3.28 (पीपीएम)	0.61-99.99	पुरेसे	
4	मंगल (Mn)	56.22 (पीपीएम)	2.0-99.99	पुरेसे	

टिप 1. सदरचा अहवाल कोर्टाच्या कामासाठी चालणार नाही.
2. विविध खतांचे संयोजन परिगणनेसाठी कृषिक ॲप मधील खत गणकयंत्राचा वापर करावा.

जिल्हा मृद सर्वेक्षण मृद चाचणी अधिकारी
रायगड-अलिबाग.
16-October-2024

"Your Service is our Duty"

MAHARASHTRA POLLUTION CONTROL BOARD
Central Laboratory.
Central Laboratory, Maharashtra Pollution Control Board, P-3, "Nirmal Bhavan", MIDC Industrial Area, Mahape, Navi Mumbai- 400 710, Tel : 022-67195031
e-mail : icclab@mpcb.gov.in
website : http://mpcb.gov.in

TC-11959

NABL Accreditation:- ISO/IEC 17025:2017, TC-11959	Issue Date: 24/07/2023 Validity: 23/07/2025
Certification Standards:- ISO 45001: 2018, 944015/r1-S-1	Issue Date: 26/02/2024 Validity: 25/02/2027
MoEF Recognition: Legal 42(3)/87	Issue Date: 17/05/2021 Validity: 16/05/2026

Test Report No.: MPCB/CLab/Hazardous Waste/24-25/10/55-A	**Date:** 07/10/2024 02:01 PM
ULR No.: TC-1195924000000445F	

Test Report-Waste (Hazardous Waste)

Field Sample ID		BR-0081280	Type of Industry	Local Bodies(STP/MSW)
Name & Address of the Industry		Soil sample collected at Gut No. 157 near MSW site Pen, Ambeghar, Tal. Pen, Dist. Raigad		
Industry Consent No./UAN No.		MPCB-UNCONSENTED-0000031540	Type of Sample	Waste
Sample collected by (Officer Name)		FO-Raigad II (Dr. Rajesh G. Auti) (SRO-Raigad II)	Location of sample collection	Gut No. 157 near MSW site Pen, Ambeghar, Tal. Pen, Dist. Raigad
Seal No.:		161	Method of sample collection	Composite
Sample Collection	Date	24/09/2024	Total No. of Containers	N/A
	Time	11:35 AM	Nature/Description of Sample	-

Lab ID		**MPCB/CLab/HW/24-25/26**		
Received by lab	Date	26/09/2024	Anylysis Started On	26/09/2024 04:20 PM
	Time	02:57 PM	Anylysis Completed On	07/10/2024 01:57 PM
Sample recived by (Name & Designation)		Dr P D Khadkikar (Senior Scientific Officer)		

Sr.No	Parameter	Results	Unit	Test Method
1	Total Chromium	4.80	mg/kg	APHA 24th Edition 3111B (Direct Air-Acetylene Flame Method)

Remarks:

Approved & Reviewed By

Dr P D Khadkikar
Senior Scientific Officer,
I/c Central Laboratory,
MPCB, Navi Mumbai.

Note :
1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
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MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 022-67195031 Email : icclab@mpcb.gov.in Website : http://mpcb.gov.in	"Your Service is our Duty"	**Central Laboratory** Central Laboratory, Maharashtra Pollution Control Board, P-3, "Nirmal Bhavan", MIDC Industrial Area, Mahape, Navi Mumbai- 400 710

Repot Outward No.: MPCB/CLab/Hazardous Waste/24-25/10/55-B
Date: 07/10/2024 02:01 PM

Analysis Report-Waste (Hazardous Waste)

Client/Industry/location Name & Address
Soil sample collected at Gut No. 157 near MSW site Pen, Ambeghar, Tal. Pen, Dist. Raigad Local Body

Sample Details	
Field Sample ID :	BR-0081280
Laboratory Sample Code :	MPCB/CLab/HW/24-25/26
Sample Details (Water/Air/HW) :	Waste
Sample Volume Received :	
Sample Collected By :	FO-Raigad II (Dr. Rajesh G. Auti) (SRO-Raigad II)
Seal No. :	161
Type of Industry / Location details :	
Sample Collected On :	Sep 24 2024 11:35:00:000AM

Sr.No	Parameter	Result	Unit	Method of analysis
1	Cadmium and Cadmium Compounds (A4)	0.00	mg/kg	
2	Copper Compounds (B3)	20.00	mg/kg	
3	Lead and Lead Compounds (B4)	1.80	mg/kg	
4	Nickel Compounds (B6)	6.80	mg/kg	
5	Zinc Compounds (C14)	2.80	mg/kg	
6	Mercury and Mercury Compounds (A6)	0.00	mg/kg	
7	pH	5.60		

Report Type: final

Report generated on: 07/10/2024 01:57 PM

Complied by: D V Nehe

Approved by: Dr P D Khadkikar

Reviewed on Date: 07/10/2024 02:01 PM

Reviewed by: Dr P D Khadkikar

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Dr P D Khadkikar
Senior Scientific Officer,
I/c Central Laboratory,
MPCB, Navi Mumbai.

* Electronic report does not require signature

Note :
1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
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Central Laboratory.
Central Laboratory, Maharashtra Pollution Control Board, P-3, "Nirmal Bhavan", MIDC Industrial Area, Mahape, Navi Mumbai- 400 710, Tel : 022-67195031
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TC-11959

NABL Accreditation:- ISO/IEC 17025:2017, TC-11959	Issue Date: 24/07/2023 Validity: 23/07/2025
Certification Standards:- ISO 45001: 2018, 944015/r1-S-1	Issue Date: 26/02/2024 Validity: 25/02/2027
MoEF Recognition: Legal 42(3)/87	Issue Date: 17/05/2021 Validity: 16/05/2026

Test Report No.: MPCB/CLab/Hazardous Waste/24-25/10/56-A	**Date:** 07/10/2024 02:01 PM
ULR No.: TC-1195924000000445F	

Test Report-Waste (Hazardous Waste)

Field Sample ID		BR-0081281	Type of Industry	Local Bodies(STP/MSW)
Name & Address of the Industry		Soil sample collected at Gut No. 158 near MSW site Pen, Ambeghar, Tal. Pen, Dist. Raigad		
Industry Consent No./UAN No.		MPCB-UNCONSENTED-0000031541	Type of Sample	Waste
Sample collected by (Officer Name)		FO-Raigad II (Dr. Rajesh G. Auti) (SRO-Raigad II)	Location of sample collection	Gut No. 158 near MSW site Pen, Ambeghar, Tal. Pen, Dist. Raigad
Seal No.:		161	Method of sample collection	Composite
Sample Collection	Date	24/09/2024	Total No. of Containers	N/A
	Time	12:10 PM	Nature/Description of Sample	-

Lab ID		**MPCB/CLab/HW/24-25/27**		
Received by lab	Date	26/09/2024	Anylysis Started On	26/09/2024 04:20 PM
	Time	02:57 PM	Anylysis Completed On	07/10/2024 01:57 PM
Sample recived by (Name & Designation)		Dr P D Khadkikar (Senior Scientific Officer)		

Sr.No	Parameter	Results	Unit	Test Method
1	Total Chromium	13.00	mg/kg	APHA 24th Edition 3111B (Direct Air-Acetylene Flame Method)

Remarks:

Approved & Reviewed By

Dr P D Khadkikar
Senior Scientific Officer,
I/c Central Laboratory,
MPCB, Navi Mumbai.

Note :
1. The results refer to the samples and parameters requested for analysis.
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Repot Outward No.: MPCB/CLab/Hazardous Waste/24-25/10/56-B
Date: 07/10/2024 02:01 PM

Analysis Report-Waste (Hazardous Waste)

Client/Industry/location Name & Address
Soil sample collected at Gut No. 158 near MSW site Pen, Ambeghar, Tal. Pen, Dist. Raigad Local Body

Sample Details	
Field Sample ID :	BR-0081281
Laboratory Sample Code :	MPCB/CLab/HW/24-25/27
Sample Details (Water/Air/HW) :	Waste
Sample Volume Received :	
Sample Collected By :	FO-Raigad II (Dr. Rajesh G. Auti) (SRO-Raigad II)
Seal No. :	161
Type of Industry / Location details :	
Sample Collected On :	Sep 24 2024 12:10:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	Cadmium and Cadmium Compounds (A4)	0.00	mg/kg	
2	Copper Compounds (B3)	15.00	mg/kg	
3	Lead and Lead Compounds (B4)	1.80	mg/kg	
4	Nickel Compounds (B6)	8.80	mg/kg	
5	Zinc Compounds (C14)	2.40	mg/kg	
6	Mercury and Mercury Compounds (A6)	0.00	mg/kg	
7	pH	5.20		

Report Type: final

Report generated on: 07/10/2024 01:57 PM

Complied by: D V Nehe

Approved by: Dr P D Khadkikar

Reviewed on Date: 07/10/2024 02:01 PM

Reviewed by: Dr P D Khadkikar

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1305

Dr P D Khadkikar
Senior Scientific Officer,
I/c Central Laboratory,
MPCB, Navi Mumbai.

* Electronic report does not require signature

Note :
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Annexure-7

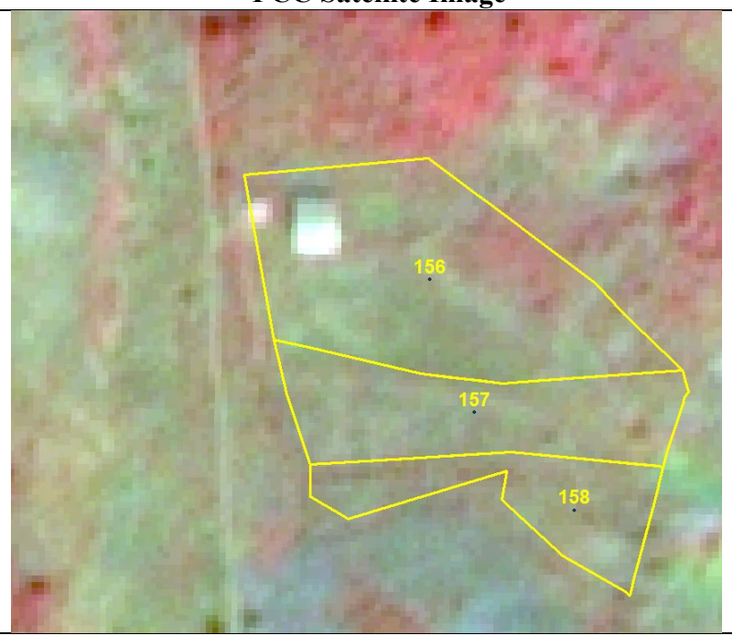
MRSAC REPORT

The National Green Tribunal in Original Application No. 88/2024 (WZ), Siddharth Ambaji Patil & ANR. VS Pen Municipal Council & ORS.

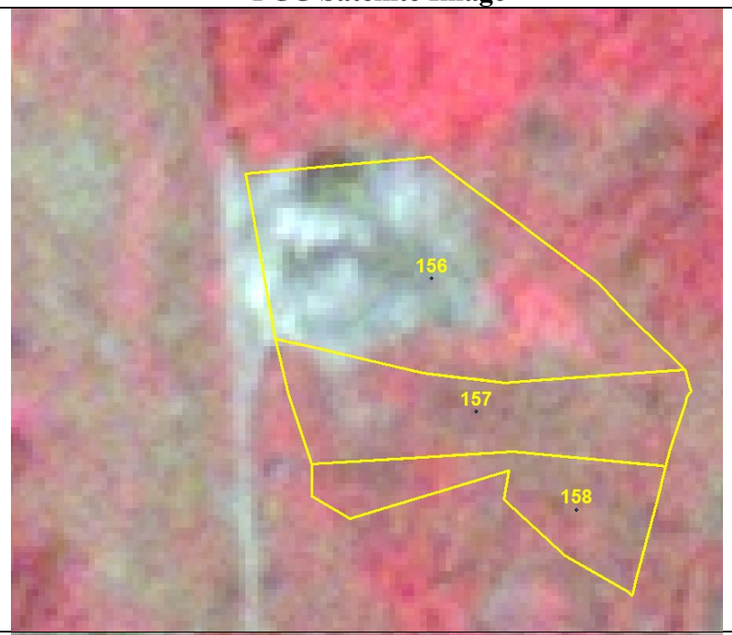
Representative of MRSAC, Autonomous body of Planning Department, Government of Maharashtra. has attended the third meeting of the joint committee held on 24-09-2024 in person at the MSW processing site, Plot No. 156, Ambeghar, Tehsil-Pen, District- Raigad. To evaluate the change in land use pattern and to determine the period of dumping of solid waste at the alleged lands belonging to the applicants. Satellite-based time series analysis from April 2011 to March 2024 has been carried out by MRSAC. This time serious analysis is based on satellite data available with MRSAC.

Georeferenced cadastral boundaries of plot no 156, 157 and 158 were overlayed on satellite images to know the extent of study area. Ground verification has been carried out on 24 September 2024 by field visit.

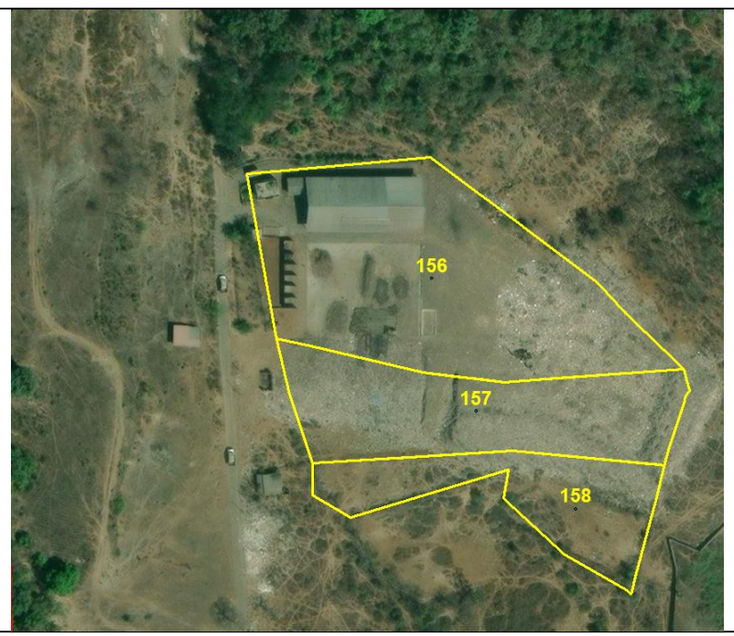
SATELLITE DATA TIME SERIES ANALYSIS.

<table>
<tr><th>Date</th><th>NCC Satellite Image</th><th>FCC Satellite Image</th><th>MSW (Area in Sq.mtr.)</th></tr>
<tr><td>April 2011</td><td> 
</td><td> 
</td><td>
<table>
<tr><th>Gat. No./ Survey No.</th><th>Dumping Area (Sq.mtr.)</th></tr>
<tr><td>157</td><td>Not Observed</td></tr>
<tr><td>158</td><td>Not Observed</td></tr>
</table>
</td></tr>
</table>

<table>
<tr><th>Date</th><th>NCC Satellite Image</th><th>FCC Satellite Image</th><th>MSW (Area in Sq.mtr.)</th></tr>
<tr><td>January
2013</td><td> 
</td><td></td><td>
<table>
<tr><th>Gat. No./
Survey No.</th><th>Dumping Area
(Sq.mtr.)</th></tr>
<tr><td>157</td><td>Not Observed</td></tr>
<tr><td>158</td><td>Not Observed</td></tr>
</table>
</td></tr>
<tr><td>January
2014</td><td> 
</td><td></td><td>
<table>
<tr><th>Gat. No./
Survey No.</th><th>Dumping Area
(Sq.mtr.)</th></tr>
<tr><td>157</td><td>Not Observed</td></tr>
<tr><td>158</td><td>Not Observed</td></tr>
</table>
</td></tr>
</table>

<table>
<tr><th>Date</th><th>NCC Satellite Image</th><th>FCC Satellite Image</th><th>MSW (Area in Sq.mtr.)</th></tr>
<tr><td>October 2016</td><td> 
</td><td> 
</td><td>
<table>
<tr><th>Gat. No./ Survey No.</th><th>Dumping Area (Sq.mtr.)</th></tr>
<tr><td>157</td><td>305</td></tr>
<tr><td>158</td><td>Not Observed</td></tr>
</table>
</td></tr>
<tr><td>February 2019</td><td> 
</td><td> 
</td><td>
<table>
<tr><th>Gat. No./ Survey No.</th><th>Dumping Area (Sq.mtr.)</th></tr>
<tr><td>157</td><td>641</td></tr>
<tr><td>158</td><td>Not Observed</td></tr>
</table>
</td></tr>
</table>

<table>
<tr><th>Date</th><th>NCC Satellite Image</th><th>FCC Satellite Image</th><th>MSW (Area in Sq.mtr.)</th></tr>
<tr><td>January 2020</td><td> 
</td><td> 
</td><td>
<table>
<tr><th>Gat. No./ Survey No.</th><th>Dumping Area (Sq.mtr.)</th></tr>
<tr><td>157</td><td>1317</td></tr>
<tr><td>158</td><td>Not Observed</td></tr>
</table>
</td></tr>
<tr><td>October 2021</td><td> 
</td><td> 
</td><td>
<table>
<tr><th>Gat. No./ Survey No.</th><th>Dumping Area (Sq.mtr.)</th></tr>
<tr><td>157</td><td>2745</td></tr>
<tr><td>158</td><td>Not Observed</td></tr>
</table>
</td></tr>
</table>

<table>
<tr><th>Date</th><th>NCC Satellite Image</th><th>FCC Satellite Image</th><th>MSW (Area in Sq.mtr.)</th></tr>
<tr><td>April 2022</td><td> 
</td><td></td><td>
<table>
<tr><th>Gat. No./ Survey No.</th><th>Dumping Area (Sq.mtr.)</th></tr>
<tr><td>157</td><td>4439</td></tr>
<tr><td>158</td><td>264</td></tr>
</table>
</td></tr>
<tr><td>March 2024</td><td> 
</td><td> 
</td><td>
<table>
<tr><th>Gat. No./ Survey No.</th><th>Dumping Area (Sq.mtr.)</th></tr>
<tr><td>157</td><td>5499</td></tr>
<tr><td>158</td><td>1558</td></tr>
</table>
</td></tr>
</table>

In the satellite image of the April 2011 area, land use under Plot No 157 and 158 appears to be agricultural land without any standing crop. It also observed that no solid west dump was found in plot no 156 which was the site for MSW. Subsequently, in January 2013 the land use pattern was similar that of April 2011. The satellite image of January 2014 shows agricultural land in plot no 157 and 158. However, prominent solid waste dump appeared in plot no 156. In October 2016 the MSW dump in Plot no 156 slightly entered plot no 157 over agricultural land in North-West part. The satellite image of February 2019 to October 2021 shows the gradual increase of MSW in plot no 157. In April 2022 it touched plot no 158. It is observed that in March 2024 MSW occupied almost entire area of plot no 157 as well as northern part of plot no 158.

The area details of MSW dump expansion based on time series satellite data for the above-mentioned dates for plot no 157 and 158 is given in Table-1. and fig.1.

Table.1 The area details of MSW dump expansion.

Satellite data availability Date	**Area in SqMtr**	
	Survey No. 157	**Survey No. 158**
April 2011	0	0
January 2013	0	0
January 2014	0	0
October 2016	305	0
February 2019	641	0
January 2020	1317	0
October 2021	2745	0
April 2022	4439	264
March 2024	5499	1558

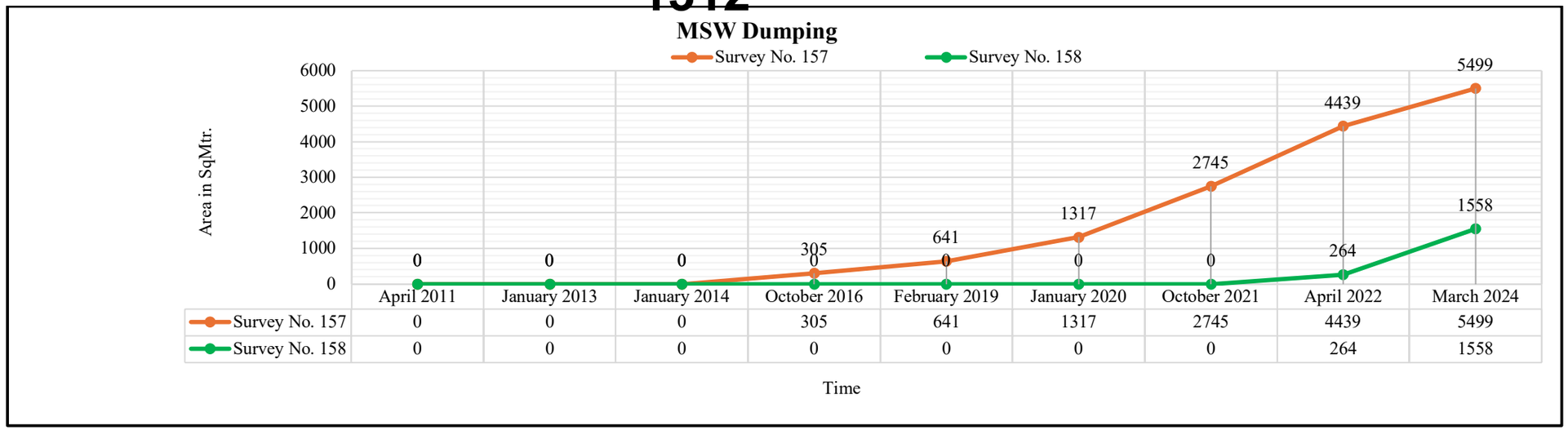
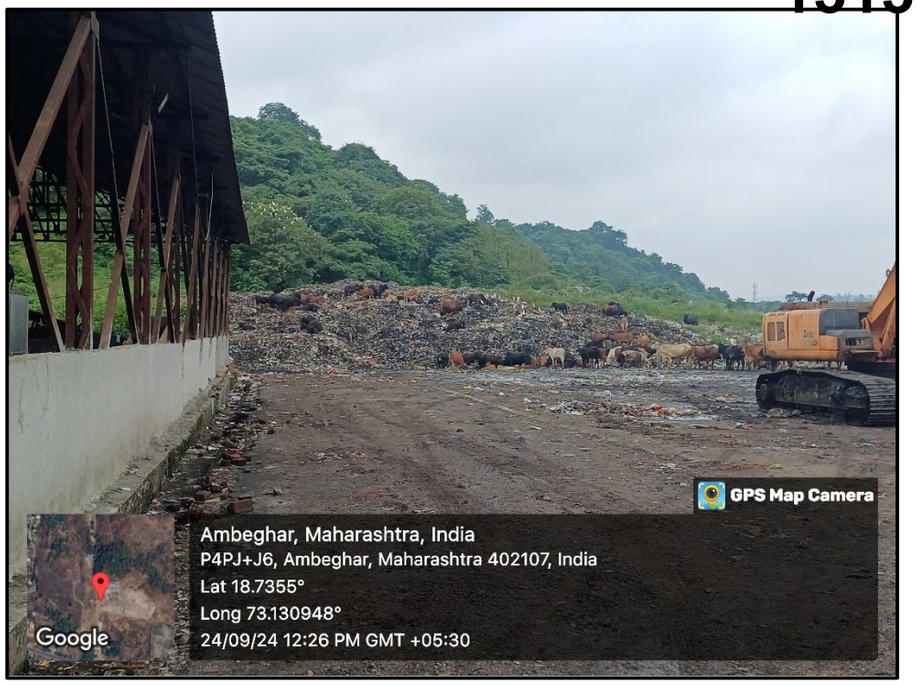


Fig.1 Graphical representation of MSW dump expansion.

Field visit Photographs.









Conclusion: -

The satellite-based time series analysis of the plot no 156, 157 and 158 has been carried out based on satellite data available with MRSAC. The analysis indicates that Plot no. 157 and 158 belonging to applicants is an agricultural land however satellite image doesn't show any standing crop or paddy on the date of satellite data pass used in for this study. Satellite image of March 2024 shows that MSW has occupied almost entire area of plot no 157 as well as northern part of plot no 158. At the time of field visit on the date of 24 September 2024 it was observed that the MSW on plot no 157 has been taken away by the municipal authorities.

Annexure-8

Fw: Regarding S.No. 156 talathi report

SR SRO Raigad 2 <sroraigad2@mpcb.gov.in>
Tue, 29 Oct 2024 6:16:41 PM +0530 •

To "NISHCHAL C" <nischal.cpcb@nic.in>

Cc "RO Raigad" <roraigad@mpcb.gov.in>, "SDO pen" <sdopen2013@gmail.com>

Sir,

Talathi report for plot no 156 (MSW site) is enclosed herewith.

(Rutuja Bhalerao)
Sub Regional Officer, Raigad-2
Maharashtra Pollution Control Board.

From: Pen Municipal Council, Pen <copenmc@gmail.com>
Sent: Tuesday, October 29, 2024 6:01:46 PM
To: SRO Raigad 2 <sroraigad2@mpcb.gov.in>
Subject: Regarding S.No. 156 talathi report

Respected sir
Below Attachment is related to Talathi's Report of Survey No. 156 on Crops taken from 2003 to 2024
Kindly check below Attachment

1 Attachment(s) • Download as Zip

DOC-20241029-WA0029.pdf
703.8 KB •

J.R. R.D. No. 10022 24 of 18-10-60
Pr. No. Desk VI/1582 dt. 4-7-86 From D. G. P. & S. Bombay. R V 24 m

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३, ४, ६ आणि ७]

गाव [illegible] तालुका पेण

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	धारणा पद्धती
७५६	०	१
गावाचे स्थानिक नाव		

भोगवटादाराचे नाव
५) [illegible] (नगरपालिका पेण) यांची
१९९८
नगरपालिका पेण
(१६२७)

सातबारा क्रमांक ४३ ००००१३
फाळयाचे नाव [illegible] पेण

इतर अधिकार को. कलम ४(३) प्रमाणे
मूळसंपादनात खालीलप्रमाणे क्षेत्र १-०५-२

	हेक्टर	आर
नागवडीयोग्य क्षेत्र	०-८९	३
.....	०-०५	००
.....		
एकूण ..	०-९४	३
पोटखराब (नागवडीयोग्य नसलेले)–		
वर्ग (अ) ..	०-१०	९
वर्ग (ब) ..		
एकूण ..	१-०५	२
..	रुपये	पैसे
आकारणी	१५	३६
पूर्ती किंवा विशेष आकारणी ..		

सीमा आणि भूमापन चिन्हे हेटवणे मध्यम प्रकल्पाच्या लाभ क्षेत्रामध्ये समाविष्ट
(१५६)

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्भेळ पिकाखालील क्षेत्र							
					घटक पिके व प्रत्येकाखालील क्षेत्र										
		मिश्रणाचा संकेत क्रमांक	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र			
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
२००३ / २००४								सुमारे	०-९४	३				रयत	
२००४ / २००५								सुमारे	०-९४	३				खुद्द	
२००५ / २००६								सुमारे	०-९४	३				खुद्द	
२००६ / २००७								सुमारे	०-९४	३				रयतदार	
२००७ / २००८															
२००८ / २००९	रब							सुमारे	०-९४	३				खुद्द	
२००९ / २०१०	रब							सुमारे	०-९४	३				खुद्द	
२०१० / २०११	रब							सुमारे	०-९४	३				खुद्द	

7

Scanned with CamScanner

गाव नमुना बारा -- बारा

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. चौ.		हे. आ.	हे. चौ.		हे. आ.	हे. चौ.		हे. चौ.			
२०१७/१८								सु.प.	०-८०-०					सुद्ध	
२०१७	१२:४							चालू	०-६४-३					२४/६५	
२०१२	१३७							शुल्लक	०-१४-३					यादेद	

०९/१०/२०१८
तलाठी सजा आंबेघर
ता.पेण,जि.रायगड

Scanned with CamScanner

1317

अहवाल दिनांक : 08/10/2024

महाराष्ट्र शासन
गाव नमुना सात (अधिकार अभिलेख पत्रक)

| महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३,५,६ आणि ७ |

गाव :- **आंबेघर (553909)** तालुका :- **पेण** जिल्हा :- **रायगड**

PU-ID : **20876832247** गट क्रमांक व उपविभाग : **156**

20876832247

भू-धारणा पध्दती : **भोगवटादार वर्ग -1** शेताचे स्थानिक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नांव	क्षेत्र	आकार	पो.ख.	फे.फा.	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक हे.आर.चौ.मी	304	नगर पालिका पेण	0.94.30	0.10.90		(2842)	कुळाचे नाव व खंड
अ) लागवड योग्य क्षेत्र जिरायत 0.89.30 बागायत - इतर 0.05.00							इतर अधिकार इतर **कायदा कलम 4(1) प्रमाणे भुसंपादनात समाविष्ट क्षेत्र 1.05.2 (1)** इतर **हेटवणे मध्यम प्रकल्पाच्या लाभ क्षेत्रात समाविष्ट (1716)**
एकुण ला.यो. क्षेत्र 0.94.30							
ब) पोट-खराब क्षेत्र (लागवड अयोग्य) (अ) 0.10.90 (ब) -							प्रलंबित फेरफार : नाही.
एकुण पो.ख. 0.10.90							
एकुण क्षेत्र (अ+ब) 1.05.20							शेवटचा फेरफार क्रमांक : 2842 व दिनांक : 28/06/2023
आकारणी 0.00							
जुडी किंवा विशेष आकारणी -							
जुने फेरफार क्र (1)(868)(1377)(1716)(1727)(2372)(2842)							सीमा आणि भूमापन चिन्हे :

गाव नमुना बारा (पिकांची नोंदवही)

| महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम,१९७१ यातील नियम २९ |

गाव :- **आंबेघर (553909)** तालुका :- **पेण** जिल्हा :- **रायगड**

गट क्रमांक व उपविभाग : **156**

			पिकाखालील क्षेत्राचा तपशील					लागवडीसाठी उपलब्ध नसलेली जमीन		शेरा
वर्ष	हंगाम	खाता क्रमांक	पिकाचा प्रकार	पिकाचे नाव	जल सिंचित	अजल सिंचित	जल सिंचनाचे साधन	स्वरूप	क्षेत्र	
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)
					हे.आर. चौ.मी	हे.आर. चौ.मी			हे.आर. चौ.मी	
2015-16	खरीप		निभेळ	भात		0.9430				
2016-17	खरीप		निभेळ	भात		0.9430				
2017-18	खरीप		निभेळ	भात		0.9430				
2018-19	खरीप		निभेळ	भात		0.9430				
2019-20	खरीप		निभेळ	भात		0.9430				
2020-21	खरीप		निभेळ	भात		0.9430				
2021-22	संपूर्ण वर्ष	304						चालू पड	0.9430	
2024-25	खरीप	304*						चालू पड	1.0520	

टीप : * सदरची नोंद मोबाइल ॲप द्वारें घेणेत आलेली आहे

तलाठी सजा आंबेघर
ता.पेण,जि.रायगड

Copy of crop cultivation Report from Talathi (2003-04 to 2012-13) (8)

1318

गाव नमुना सात (महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवही (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३, ४ व ५ पहा)

गाव — तालुका — 000015

Annexure-9

भूमापन क्रमांक / उपविभाग	भूधारणा पद्धती

खातेदाराचे नाव

(9 9248)

करेश चंद्रकांत शाह
सौ० उज्वला चंद्रकांत शाह

[मनाली मदेर्ड सुपे] (9605)

[सिद्धार्थ आबासो पाटील] (9619)

खाते क्रमांक

कुळाचे नाव

इतर अधिकार

	क्षेत्र	आर
	०	८ ० ०
	०	६ ४ ०
	०	८ ४ ०
	०	५ ९ ०
	०	० ० ०
	रुपये	पैसे
	८	९३

सीमा आणि भूमापन चिन्हे हटवणे मध्यम प्रकल्पाच्या लाभ क्षेत्रामध्ये समाविष्ट

(1605)

गाव नमुना बारा (पिकांची नोंदवही)

(महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवही (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २५)

वर्ष	हंगाम	पोटखराबा क्षेत्राचा तपशील: जिरायत पिकाखालील क्षेत्र			बागायत पिकाखालील क्षेत्र: भात पिकाखालील क्षेत्र			भागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	कमाल कराकारणाचा कब्जा	शेरा

गाव नमुना बारा – चालू

000019

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५
			ई. आ.	ई. आ.		ई. आ.	ई. आ.		ई. आ.	ई. आ.		ई. आ.		
४०५/१२८														
१८-४८								५३१७	०	३८	८	-		असुदा
८०५३								२७१७	८	३०	८			असुदा

अ.सलाती राजा ओव्हर
ता.पेठ,जि.सातारा
दि. 31/01/2024

पहाण्ट वर्षात घडून आलेला आमलबद्दल आणि जाहीरनामा (तोयार करण्यात आलेला) दिनांक १९८१ चालीस तलाठी, ८ ९ कलम ३१

तालुका

गाव

प्रमाण क्षेत्र	भूमापन क्रमांकाचे उपविभाग	भूधारणा पद्धती	भोगवटादाराचे नाव
३४	०	१	[illegible]

धारा क्रमांक ८३

कायदे आकार रु. 000017

[illegible]

1320

गाव नमुना बारा – चालू

000016

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.		
								सुधारित	०.६४	०.-				२५६
								सुधारित	०.४५	०-				२६५५
								सुधारित	०.२०	०-०				७६६

श्री.लालो खजा आंधेवर
ता.पेण,जि.रायगड
दि. 21/01/2028

(महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नकलाकार (तयार करणे व सुस्थितीत ठेवणे) नियम, १९५१ यातील नियम ३, ४ व ६ अाणि ७)

तालुका पेण

गाव [illegible]

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती	भोगवटादाराचे नाव	साल क्रमांक २५.०	000017
२	३	४	५	कुलधर नाव	६

1321

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुधारित ठेवणे) नियम, १९७१ यातील नियम ३ ( ) पहा.]

गाव ____ तालुका ____

	रुपये	आर
एकूण		
एकूण		

रुपये	पैसे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुधारित ठेवणे) नियम, १९७१ यातील नियम २९]

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५

प्र.तलाठी सजा ओबेघर
ता.पेण, जि.रायगड
दि. २६/७/२०२४

Copy of Crop cultivation Report from Talathi (8)

1322

(2015-16 to 2021-22)

दाखला दिनांक : 06/06/2024

महाराष्ट्र शासन

पीक नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहा (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- आबेघर (553909) तालुका :- पेण जिल्हा :- रायगड

PU-ID : 25670244013 गट क्रमांक व उपविभाग : 157 25670244013

भू-धारणा पध्दती : भोगवटादार वर्ग -1 शेताचे स्थानिक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नाव	कूळ	आकार	पो.ख.	पे.पा.	कूळ, खंड व इतर अधिकार
क्षेत्राचे एकक : हे.आर.चौ.मी	64	विनायक जयराम पाटील		0.47.00	8.94	0.04.00 (1719)	कूळाचे नाव व पत्ता
अ) लागवड योग्य क्षेत्र							इतर अधिकार
आकार 0.47.00							इतर
मालकी -							हेटवणे मध्यम प्रकल्पाच्या लाभ क्षेत्रामध्ये समाविष्ट (1716)
एकूण लागवड योग्य क्षेत्र 0.47.00							पडीक क्षेत्राचा : नाही.
ब) पोट-खराब क्षेत्र (लागवड अयोग्य)							शेतसारा पेन्शन प्रमाणक : --- व दिनांक : ---
पो.ख.(अ) 0.04.00							
पो.ख.(ब) -							
एकूण पो.ख. 0.04.00							
एकूण क्षेत्र (अ+ब) 0.51.00							
आकारणी 8.94							
मुळ किंमत -							
विशेष आकारणी							
इतर फेरफार क्र. (1)(1284)(1608)							रोपा आणि भूकर दिनांक :

पीक नमुना सात (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहा (तयार करणे व सुस्थितीत ठेवणे) नियम,१९७१ यातील नियम २९]

गाव :- आबेघर (553909) तालुका :- पेण जिल्हा :- रायगड

गट क्रमांक व उपविभाग : 157

पिकाखालील क्षेत्राचा तपशील								लागवडीसाठी उपलब्ध नसलेली जमीन		शेरा
वर्ष	हंगाम	खाता क्रमांक	पिकाचा प्रकार	पिकाचे नाव	जल सिंचित	अजल सिंचित	जल सिंचनाचे साधन	स्वरूप	क्षेत्र	
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)
					हे.आर. चौ.मी	हे.आर. चौ.मी			हे.आर. चौ.मी	
2015-16	खरीप		विनंक	भात		0.4700				
2016-17	खरीप		विनंक	भात		0.4700				
2017-18	खरीप		विनंक	भात		0.4700				
2018-19	खरीप		विनंक	भात		0.4700				
2019-20	खरीप		विनंक	भात		0.4700				
2020-21	खरीप		विनंक	भात		0.4700				
2021-22	संपूर्ण वर्ष	64						पालू पड	0.4700	

तलाठी सजा आबेघर
ता.पेण,जि.रायगड

1323

अद्यावत दिनांक : 06/06/2024

महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवही (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- आंबेपर (553909) तालुका :- पेण जिल्हा :- रायगड

PU-ID : 32517262392 गट क्रमांक व उपविभाग : 158 32517262392

भू-धारणा पध्दती : भोगवटादार वर्ग -1 शेताचे स्थानिक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फे.फा.	कूळ, खंड व इतर अधिकार
आवार एकक हे.आर.चौ.मी	217	विजयश्री सिताराम पाटील	0.30.60	4.25	0.04.10	(1776)	कूळाचे नाव व खंड
अ) लागवड योग्य क्षेत्र							इतर अधिकार
जिरायत 0.21.50							इतर
बागायत -							हटवणे मध्यम प्रकल्पाच्या लाभ क्षेत्रामध्ये समाविष्ट (1716)
पोट 0.09.10							
एकूण ला.यो. क्षेत्र 0.30.60							प्रलंबित फेरफार : नाही.
ब) पोट-खराब क्षेत्र (लागवड अयोग्य)							शेवटचा फेरफार क्रमांक : — व दिनांक : —
वर्ग (अ) 0.04.10							
वर्ग (ब) -							
एकूण पो.ख. 0.04.10							
एकूण क्षेत्र (अ+ब) 0.34.70							
आकारणी 4.25							
मुद्दे किंवा विशेष आकारणी -							
इतर फेरफार क्र. (1)(866)(1007)(1522)(1701)(1722)							सोबत असलेले भूनकाशे नियम :

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवही (तयार करणे व सुस्थितीत ठेवणे) नियम,१९७१ यातील नियम २१]

गाव :- आंबेपर (553909) तालुका :- पेण जिल्हा :- रायगड

गट क्रमांक व उपविभाग : 158

			पिकाखालील क्षेत्राचा तपशील					लागवडीसाठी उपलब्ध नसलेली जमीन		शेरा
वर्ष	हंगाम	खाता क्रमांक	पिकाचा प्रकार	पिकाचे नाव	जल सिंचित	अजल सिंचित	जल सिंचनाचे साधन	स्वरूप	क्षेत्र	
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)
					हे.आर. चौ.मी	हे.आर. चौ.मी			हे.आर. चौ.मी	
2015-16	खरीप		निरंक	भात		0.3060				
2016-17	खरीप		निरंक	भात		0.3060				
2017-18	खरीप		निरंक	भात		0.3060				
2018-19	खरीप		निरंक	भात		0.3060				
2019-20	खरीप		निरंक	भात		0.3060				
2020-21	खरीप		निरंक	भात		0.3060				
2021-22	संपूर्ण वर्ष	217						भात पड	0.3060	

प्रांताधिकारी पेण / सहायक संचालक
तालुका पेण, जिल्हा रायगड

Annexure-10

MAHARASHTRA POLLUTION CONTROL BOARD

Regional Office, Raigad

Phone: - (022) - 2757 2620
Fax.: - (022) - 2756 2132
E-mail: - roraigad@mpcb.gov.in
Website: - http//mpcb.gov.in

Raigad Bhavan, 6th Floor,
Sec-11, C.B.D. Belapur,
Navi Mumbai 400 614.

"Your Service is our Duty"

No. MPCB/ROR/TB/PD-2409060001 **Dated: 06 / 09/ 2024**

To,
The Chief Officer,
Pen Municipal Council,
Survey No. 156, At. Ambeghar, Po. Kamarli,
Tal. Pen, Dist. Raigad.

Sub:- **Proposed Directions under the Water (Prevention & Control of Pollution) Act, 1974, of the Air (Prevention & Control of Pollution) Act, 1981 under section 15 of the Environment (Protection) Act, 1986 read with Solid Waste Management Rules 2016.**

Ref:-
1. Authorization granted by the Board dtd. 30.09.2021 which is valid up to 31.12.2023, applied for renewal.
2. The order passed by the Hon'ble NGT on 30.04.2024 in the O. A. No. 88/2024 (WZ).
3. Joint Committee visit on 27.06.2024.
4. Proposal submitted by SRO Raigad-II through legal module vide No. MPCB–Legal-Action-280624012 dtd. 28.06.2024.

WHEREAS, the Ministry of Environment, Forests and Climate Change, Government of India has notified the Solid Wastes Management Rules, 2016 vide Notification No. S.O. 1357 (E), dated 8/4/2016. **AND WHEREAS,** the responsibility of the Municipal Authorities is specified under the provisions of the said Rules.

AND WHEREAS, it is mandatory to provide necessary infrastructure for implementation of these rules shall be created by the local bodies & other concerned authorities, as the case may be, on their town, by directly or engaging agencies within the time frame specified in Rule 22 of the said Rules.

AND WHEREAS, the Board had issued direction for non-compliance of Hon'ble NGT dtd. 02.07.2020 in O.A. No-606/2018. In the said direction, Hon'ble NGT has directed to ensure 100% collection, segregation, treatment, and disposal of Solid waste including legacy waste and liquid waste and in default to pay compensation. **AND WHEREAS,** the timeline was specified for bioremediation work of legacy waste is 07.04.2021 and you have not completed bioremediation work within stipulated time period and communicate the reason thereof, also not paid the compensation charges imposed by Board.

AND WHEREAS, it is obligatory on your part, waste collection, segregation, treatment, and disposal from the municipal council area of Pen Municipal Council

jurisdiction in compliance of the Solid Waste Management Rules, 2016 at a designated site which has been approved by the competent authorities and not to dispose off /dump solid waste at unauthorized sites.

AND WHEREAS, vide above ref No- (2), Order passed by the Hon'ble NGT, West Zone dtd. 30.04.2024 in its Original Application No. 88/2024 (WZ), wherein the Joint Committee has been constituted with a representative of CPCB, representative of Hon'ble District Collector, Raigad-Alibag and representatives of State Pollution Control Board.

AND WHEREAS, the Joint Committee has been visited to you MSW processing site along with representatives of Pen Municipal Council and complainant vide above ref No- (3), on 27.06.2024 and during the Joint Committee visit, following non-compliance observed...

1. You have installed Organic Waste Convertor (OWC) & Incinerator machine in the said premises in year Dec. 2022 & 2023 respectively, However, the same was not included in existing MSW authorization.
2. You have dumped the Huge quantity of unsegregated mixed (Legacy) MSW waste in open area in unscientific manner.
3. You have not submitted time bound action plan for the treatment and disposal of unsegregated (Legacy) MSW waste.
4. You have not provided compound wall around the periphery of MSW site.
5. You have not submitted short term & long-term measure w.r.t. EMP & DMP.
6. You have not provided adequate collection treatment & disposal facility for leachate generated from MSW site. During the visit, same was found flowing outside the MSW site premises.
7. During visit stray animals were noticed within MSW premises
8. During the visit odor is experienced in and around the premises of MSW site.

AND WHEREAS, it has been observed that you have failed to comply with the conditions stipulated in the Authorization granted by the Board.

AND WHEREAS, the Board has already given you sufficient & reasonable opportunity to improve the segregation and treatment of the MSW generation from your jurisdiction. However, even after lapse of years, you are not serious about said issue and yet not started the bioremediation work of legacy waste.

NOW THEREFORE, in view of above stated facts and in exercise of the power conferred upon me by Board under section 33A of the Water (P & CP) Act, 1981 and 31A of the Air (P & CP) Act, 1981, following directions are proposed to be issued.

1. You should obtain Authorization from the Board under Solid Waste Management, Rule-2016 by incorporating all the treatment.
2. You should stop the unscientific dumping of generated Municipal Solid waste at above mentioned location.
3. You should ensure that, the generated Municipal Solid waste shall be segregated at source with 100 % door to door collection through dedicated vehicles.

4. You should provide scientific treatment and disposal facility for the generated MSW as per Solid Waste Management, Rule-2016.

Your reply to the said direction shall reach this office within a period of 7 days from the date of receipt of this notice, failing which, further legal action shall be initiated against your Council without giving you further opportunity, which may be please noted.

This is issued with the approval of the Competent Authority of the Board.

For and on behalf of
Maharashtra Pollution Control Board,

(Sanjay R. Bhosale)
Regional Officer, Raigad.

Copy submitted for favor of information to:-

1. PS to Hon'ble Member Secretary, MPC Board, Mumbai.

Copy to:

1. The Joint Director (APC), MPC Board, Mumbai.
2. The Regional Officer (HQ), MPC Board, Mumbai.
3. The Law Officer, MPC Board, Mumbai.

Copy for information & necessary follow-up action to.

1. The Sub-Regional Officer, MPC Board, Raigad-II.
   -You are directed to serve this direction to above keep the follow-up and report the compliance.

पेण नगरपरिषद,पेण
जि. रायगड
Email:copenmc@gmail.com कार्यालय :-०२१४३-२५२०२३
पत्ता:- शरद पवार भवन,दुसरा मजला,भाई कोतवाल चौक,पेण,ता.पेण,जि.रायगड

जा.क्र.पेनप/का.५/आवि/२०२४/२१०८ दिनांक: २३/१०/२०२४

प्रति,
मा.श्री.संजय भोसले,
महाराष्ट्र प्रदुषण नियंत्रण मंडळ,
विभागीय कार्यालय रायगड भवन,
बेलापूर- सिबिडी,
नवी मुंबई

विषय - पेण नगरपरिषदेच्या आंबेघर येथिल घनकचरा व्यवस्थापन प्रकल्पामध्ये जल वायु पर्यावरण प्रदुषण प्रतिबंध व नियंत्रण नियमांचे घनकचरा व्यवस्थापन नियम २०१६ अन्वये अंमलबजावणी करणेत येत असलेबाबत.

संदर्भ - १. आपले संदर्भिय पत्र क्रमांक MPCB /ROR/TB/PD-2409060001 दिनांक ०६/०९/२०२४ चे पत्र
२. संयुक्त कमिटी यांची दिनांक २७/०६/२०२४ रोजीचा स्थळपाहणी बाबत पुर्तता, त्रुटींबाबत मागविलेबाबत.
३. मा.हरित लवाद यांचे निर्देशानुसार तज्ञांची संयुक्त समिती नेमणुक दिनांक ३०/०४/२०२४ यांची संयुक्त कमिटीची स्थापना.
४. महाराष्ट्र स्वच्छ अभियान संचालनालय नागरी अंतर्गत प्रमा.दिनांक ०१/०३/२०२१८ अन्वये कचरा खत निर्मिती जैविक पध्दतीने करणेस मान्यता.
५. पेण नगरपरिषदेस घनकचरा व्यवस्थापन कृती आराखडा प्रकल्प अहवालास दिनांक २८ जानेवारी २००८ अन्वयेची प्रमान्यता.
६. घनकचरा व्यवस्थापनासाठी जागा भूसंपादन दिनांक २५/०५/२००७

मा.महोदय,

आपले संदर्भिय क्रमांक १ चे पत्र या कार्यालयास प्राप्त झाले आहे. या पत्रानुसार पेण नगरपरिषदेने आंबेघर येथिल घनकचरा व्यवस्थापन प्रकल्पाबाबत भारत सरकाराच्या पर्यावरण वने व हवामान बदल मंत्रालयाचे घनकचरा व्यवस्थापन नियम २०१८ ची अधिसूचना क्र. S.O.1357(E) दिनांक ०८/०४/२०१६ अन्वये निश्चित केलेल्या तरतुदीनुसार व या नियमातील नियम क्र.२२ मध्ये निर्दिष्ट केलेल्या कालमर्यादेमध्ये पायाभूत सोईसुविधा उपलब्ध करून देणेची बाब निदर्शनास आणून देणेत आली आहे व त्यानुसार पुरातन कचऱ्याची विल्हेवाट दिनांक ०७/०४/२०२१ पर्यंत बायोरिमेडिएशन पध्दतीने करणेबाबत कळवून या कालावधीत सदरचे काम विहित कालमर्यादेमध्ये न केलेबाबत योग्य तो खुलासा न केलेस दंडात्मक शास्ती लावणेत येतील असे कळविले आहे. याबाबत सविस्तर म्हणणे पुढीलप्रमाणे सादर करणेत येत आहे.

महोदय, पेण नगरपरिषदेचा घनकचरा व्यवस्थापन प्रकल्प आंबेघर येथील स.नं.१५६ या जागेत शासनाने भूसंपादनाची विहित कार्यपध्दती अनुसरून, नगरपरिषदेस जमिनीचा ताबा दिनांक २५/०५/२००७ अन्वये दिला आहे. कचऱ्याचे व्यवस्थापन शास्त्रीय पध्दतीने करणेकरीता प्रथम कृती आराखडा तयार करणेत आला. त्यास मा.जिल्हाधिकारी यांचे संदर्भ क्र. ५ अन्वये प्रशासकीय मान्यता मंजुर करण्यात आली होती. यानुसार खालीलप्रमाणे घनकचरा व्यवस्थापन केंद्रात सुविधांचा विकास करण्यात आला.

१. क्षेपणभुमीच्या रस्त्याकडील बाजूला गेट व संरक्षक भिंतीचे बांधकाम करणे
२. क्षेपणभुमीच्या इतर सर्व बाजूना बारबेड चेनलिंक फेसिंगचे बांधकाम करणे
३. अंतर्गत रस्ते विकसित करणे
४. प्रयोगशाळा, भांडारगृह व कार्यालयीन तपासणी कक्ष बांधकाम करणे.
५. क्षेपणभुमी शेडचे बांधकाम करणे.
६. विंधन विहिर खोदणे
७. सौर उर्जा संचलित पथदिप दिवे बसविणे
८. मिश्र कचरा सेग्रीकेशन करून जैविक व शास्त्रोक्त पध्दतीने कचऱ्यापासून खत निर्मिती प्रकल्प.

वरील प्रमाणे सुनियोजित घनकचरा व्यवस्थापन प्रकल्पाचा विकास करून पेण शहरातील कचऱ्याचे शास्त्रीय पध्दतीने निर्मुलन करणेस सुरूवात करणेत आली.

त्यानंतर भारत सरकारच्या पर्यावरण वने व हवामान बदल मंत्रालयाने घनकचरा व्यवस्थापन नियम २०१६ ची अधिसूचना क्र.S.O.1357(E) दिनांक ०८/०४/२०१६ अन्वये

प्रसिध्द करून नगरपरिषदांना घनकचरा व्यवस्थापन नियमावली नुसार कामे करणेचे निर्देश शासन स्तरावरून वेळोवेळी प्राप्त झाले व आपल्या विभागाकडून याबाबतच्या सविस्तर सुचना नगरपरिषदेस वेळोवेळी प्राप्त झालेनुसार शास्त्रोक्त कार्यवाही त्यानुसार हाती घेणेत आली आहे.

यानुसार ओला व सुका कचऱ्यावर शास्त्रोक्त व जैविक पध्दतीने प्रक्रिया करुन सेंद्रीय खत निर्मिती करणेसाठी महाराष्ट्र शासन नगर विकास अभियान संचालनालय महाराष्ट्र (नागरी) अंतर्गत शासन नगर विकास विभागाकडील शासन निर्णय क्रमांक स्वमअ-२०१८/प्र.क्र.२८/नावि-३४/दिनांक ०१/०३/२०२१८ अन्वये प्रशासकीय मान्यता प्राप्त झाली. त्या अनुषंगाने आंबेघर घनकचरा प्रकल्प येथे खालीलप्रमाणे मशिनरी लावणेत आली.

१. शहरातील ओला व सुका कचरा स्पॉट सॅग्रीगेशन करून कलेक्शन करणेसाठी ४ घंटागाडी खरेदी करण्यात आल्या.
२. २ DX जे.सी.बी. खरेदी करण्यात आली.
३. स्क्रिनिंग मशीन खरेदी करण्यात आली.
४. प्लास्टीक क्रशर मशीन खरेदी करणेत आली.
५. ओला कचरा श्रेडर मशीन खरेदी करणेत आली.
६. सॉलिड वेस्ट कंपोस्टींग मशीन कार्यान्वीत करणेत आली.
७. धोकादायक घटक जाळणेसाठी इनसेनिरेटर मशीन प्रकल्पावर घेणेत आली.

वरील सर्व शास्त्रोक्त व जैविक पध्दतीच्या उपाययोजना कार्यक्षमपणे घनकचरा व्यवस्थापन केंद्र येथे राबविणेत
आल्या आहेत व आजही निरंतर सुरू आहेत.

दरम्यानच्या कालावधीमध्ये कोविड १९ या जागतिक महामारीने जगभर थैमान घातल्याने याचा फार मोठया प्रमाणात फटका पेण नगरपरिषदेस भोगावा लागला आहे. नगरपरिषदेचे सफाई कामगार व ठेकेदार सफाई कामगार यांना करोना +Ve चा प्रार्दुभाव मोठया प्रमाणात झाल्याने कचरा व्यवस्थापन प्रश्न जटील बनला होता. सुमारे २ वर्षे करोना प्रार्दुभावामुळे कचऱ्याचे नियोजन नगरपरिषद सफाई कर्मचारी व ठेकेदार सफाई कामगार यांच्या अपूऱ्या पुरवठयामूळे व भयावह परिस्थिती निर्माण झाल्यामुळे भितीदायक परिस्थितीत उपलब्ध कामगारांकडून काम करून घेणेवर मर्यादा आलेल्या होत्या. नागरीकांकडूनही त्यावेळी सेग्रीगेशनचा कचरा घंटागाडीमध्ये देण्याचा कल कमी होता व कचऱ्याचे नविन ढिगारे निर्माण करणेवर होता. या परिस्थितीत निर्माण झालेल्या कचरा सेग्रीगेशन विरहित असल्याने कमी मनुष्यबळावर त्याचा त्राण वाढलेला होता व अशा परिस्थितीत कचऱ्याचे निर्माण झालेले ढिग हे नियंत्रणाबाहेर व व्यवस्थापन मर्यादे बाहेर गेले होते. तथापी मंजूर

आराखडयातील कर्मचारी वर्ग मिश्र कचऱ्याचे सेग्रीकेशन करणेस अपुरे पडल्याने घनकचरा व्यवस्थापन कोलमडून गेले. यामधून निर्माण झालेला वाढीव कचरा लगतच्या जागेमध्ये जाणेस कारणीभूत ठरलेला आहे.

याबाबत तक्रारदार व लगतचे जागा मालक डॉ.सिध्दार्थ पाटील यांनी याबाबत केलेल्या तक्रारीच्या अनुषंगाने नगरपरिषदेने त्यांना वाटाघाटीसाठी बोलाविले होते. मात्र सदरच्या वाटाघाटीतून त्यांची आवास्तव मागणी नगरपरिषदेला आर्थिक बाजूने न पेलवणारी ठरल्याने वाटाघाटीतून तक्रारदार यांच्या तक्रारीचे समाधान निघणे शक्य झाले नाही. याबाबत तक्रारदार यांनी NGT येथे नगरपरिषदे विरोधात दावा दाखल केल्यानुसार मा.हरीत लवादने संयुक्त तज्ञ समिती नेमून अहवाल मागविला आहे. यानुसार संदर्भिय क्र. ३ अन्वये संयुक्त कमिटीची स्थापना होवून या समितीने दि.२७/०६/२०२४ रोजी प्रत्यक्ष स्थळ पाहणी केली व समितीने १ ते ८ मुद्दयांचे कम्प्लायन्स करणेच्या सुचना सदर स्थळ पाहणीच्या अनुषंगाने नगरपरिषदेला दिलेल्या आहेत. त्याबाबतच्या पुर्तता पुढील प्रमाणे आहेत.

मुद्दा क्र.१	
You have installed Organic Waste Convertor (OWC) & Incinerator machine in the said premises in year Dec. २०२२ & २०२३ respectively, However, the same was not included in existing MSW authorization. ऑरगॅनिक वेस्ट कन्व्हरटर व इनसेनिरेटर मशीनरी सॉलीड वेस्ट मॅनेजमेंट मध्ये मान्यता प्राप्त नसतानाही डिसेंबर २०२२ व २३ मध्ये लावलेले आहेत.	महाराष्ट्र प्रदुषण नियंत्रण मंडळ यांचे पत्र क्र.MPCB/ROR/TB/PD १२२३ दिनांक ३०/०५/२०२१८ चे पत्र लाह्स ग्रीन इंडिया प्रा.लि.यांना देणेत आल्याची माहिती सदर यंत्रणेने पेण नगरपरिषदेस कळविलेनंतर त्यानुसार कार्यवाही हाती घेणेसाठी शासनाचे वैशिष्टयपुर्ण योजनेअंतर्गत शासन निर्णय क्रमांक नपावै-२०२२/प्र.क्र.५३/नावि-१६ दिनांक ११ मार्च २०२२अन्वये प्राप्त निधी मंजूरीबाबत, शासन निर्णयानूसार कामाचे सविस्तर अंदाजपत्रक महाराष्ट्र जिवन प्राधिकरण पनवेल यांजकडून तांत्रिक मान्यता प्राप्त करून मा.जिल्हाधिकारी, यांजकडून दिनांक २२/०४/२०२२ रोजी प्रशासकीय मान्यता मंजूरी घेणेत आली आहे व GEM पोर्टलवरून सर्वात कमी दराची निविदा स्विकारून ५ टन क्षमतेची Organic Waste Convertor मशीन घनकचरा व्यवस्थापन केंद्र आंबेघर येथे बसविण्यात आले आहे. त्या बसविण्यामुळे नगरपरिषदेचा सुमारे ५ टन ओला कचरा यशस्वीपणे व्यवस्थापन करण्यात येत असून त्यापासून निर्मिती होणारे सेंद्रीय खत शेतकरी यांना माफक दराने पुरविले जात आहे. या मशीनमुळे पेण नगरपरिषदेच्या ओल्या कचऱ्याचे नियोजनावरील ताण मोठया प्रमाणात कमी झाला आहे. तरी घनकचरा व्यवस्थापन आराखडयामध्ये मंजूर नसलेली बाब बसविणेचे प्रयोजन वरील प्रमाणे आहे.

मुद्दा क्र. १	
You have dumped the Huge quantity of unsegregated mixed (Legacy) MSW waste in open area in unscientific manner. मोठ्या प्रमाणात मिश्र कचरा डंप केलेची कारणे	सन २०१९ साली कोविड -१९ या जागतिक महामारीमुळे सर्व शासकीय यंत्रणांचा कारभार पूर्ण कोलमडला होता. महामारीमुळे कमी मनुष्यबळ व काममार वर्ग, यामुळे प्राप्त होणाऱ्या कचऱ्यावर, सीमीगेशन कार्यवाही करणे अशक्यप्राय झाले होते. घरोघरी प्राप्त होणारा कचरा स्वीट सीमीगेशनने मिळत नव्हता. तर रहिवाशी यंत्रणेपासून लपून कचऱ्याचे विंग करण्याच्या मानसिकतेच्या झाले होते. कारण कोविड विषाणूंचा संसर्ग होण्याची भिती नागरीकांमध्ये पसरली असल्याने मिश्रीत कचरा मोठ्या प्रमाणात वाढला व त्याचे नियोजन ढासळल्याने कचरा प्रकल्पावर कचऱ्याचे प्रमाण वाढलेले दिसते व ते सेमीगेट झालेले नसल्याने कचरा वाढीस कारण कारणीभूत ठरले आहे. सदर कचऱ्याचे आद्यापर्यंत बायोमायनिंग झालेले नसल्याने मिश्र कचऱ्याचे प्रमाण साईटवर दिसून येत आहे.
मुद्दा क्र.२	
You have not submitted time bound action plan for the treatment and disposal of unsegregated (Legacy) MSW waste. जुन्या पुरातन कचऱ्याचे व्यवस्थापन आराखडा न सादर केल्याबाबत.	पेण नगरपरिषदेच्या लिगसी वेस्ट पुरातन कचऱ्याचे शास्त्रीय पध्दतीने व्यवस्थापन करण्याच्या टाईमबॉन्ड सुचना ७ एप्रिल २०२१ पर्यंत पुर्ण करणेच्या होत्या. तथापी मागील सुमारे २ वर्ष सन २०१९ ते २०२० व २०२० ते २०२१ ही वर्ष कोविड-१९ जागतिक महामारीने प्रभावित काळ हा कोणतेही नियोजनात्मक काम करणेस अयोग्य असा कालावधी होता. त्यामुळे पुरातन कचऱ्याचे व्यवस्थापन शास्त्रीय पध्दतीने करणेकरीता आवश्यक शासकीय निधी बायोमायनिं करणेसाठी पेण नगरपरिषदेस प्राप्त झाला नाही. तरोच मागील दोन वर्षाच्या कालावधीत नागरीकांचा कर भरणा हा जवळजवळ ५० ते ६० % इतका कमी झाल्याने नगरपरिषदेच्या नियमित कामकाजावर पाणीपुरवठा, वीज बिले व दिवाबत्ती विज बिले व कोविड नियंत्रण कार्यवाही साठी लाभलेला अतिरीक्त खर्च यामुळे नगरपरिषदेस पुरातन कचरा व्यवस्थापन बायोमायनिंग करणेसाठी पुरेसा निधी न.पा. फंडातून खर्च करणे अशक्यप्राय झाले असल्याने शासनाच्या निर्देशित गाईडलाईन नूसार पुरातन कचऱ्याचे बायोमायनिंग ७ एप्रिल २०२१ पर्यंत करणे शक्य झालेले नाही. सदरची बाब शासनाच्या निदर्शनास आणून देणेत आली आहे. तथापी नव्याने घनकचरा व्यवस्थापन डी.पी.आर. मंजूरीमध्येही शासनाने बायोमायनिंग साठी निधी मंजूर केलेना नाही. तथापी MPCB चे निर्देश विचारात घेता व कामाची निवड लक्षात घेता शासन निधी ऐवजी न.प.फंडातून खर्च करण्याचे नव्याने नियोजनात्मक लक्ष पेण नगरपरिषदेने ठेवले आहे. तरी येणाऱ्या बजेटमध्ये त्याबाबत योग्य ती आर्थिक तरतुद करून बायोमायनिंगचे नियोजन करण्यात येणार आहे व येणाऱ्या मे २०२५ अखेरपुर्ण पुरातन कचऱ्याचे बायोमायनिंगचे व्यवस्थापन हाती घेण्यात येणार आहे.

मुद्दा क्र. ४	
You have not provided compound wall around the periphery of MSW site. कंपाऊंड वॉलचे बांधकाम न केले बाबत	पेण नगरपरिषदेच्या घनकचरा व्यवस्थापन कृती आराखडा प्रकल्प अहवालास पत्र क्र.घ.क.व्य./पेण/२००८/४३ दि.२८ जानेवारी २००८ अन्वये प्रशासकीय मान्यता मा.जिल्हाधिकारी यांनी प्रदान केलेनूसार प्राथमिक टप्प्यामध्ये घनकचरा व्यवस्थापन क्षेपणभूमीच्या जागेत संरक्षक भिंत बांधणे नियोजीत होते. त्यानूसार मुख्य रस्त्याशेजारील संरक्षक भिंतीचे बांधकाम काळया दगडामध्ये बांधण्याचे नियोजित करण्यात आले आहे व मुख्य गेटचे नियोजन मुख्य रस्त्यापासून प्रवेशासाठी ठेवण्यात आले. कृती आराखडा मंजूरीतील आर्थिक तरतूदीचा विचार करून करण्यात आलेल्या अंदाजपत्रकानूसार घनकचरा व्यवस्थापन जागेच्या हद्दीतील सर्व बाजूंना बारबेड कंपाऊंड/ चेनलिंक फेनसिंग चे नियोजन करण्यात आले. त्यानूसार सर्व व उर्वरीत बाजूंना २००८ साली चेनलिंक फेसिंग करण्यात आले. सदर पध्दतीचे चेनलिंक फेसिंग कालांतराने कमकुवत झाले. घनकचरा व्यवस्थापन साईटवर प्रत्यक्ष कचरा वाहतूक सन २०१३ पासून सुरूवात केल्यानंतर कचऱ्याचे प्रमाण जसे वाढत गेले तसे फेसिंग तारेचे कुंपण कोसळण्याचा प्रकार त्यावर पडलेल्या वजनामुळे वाढीस लागला. त्यामुळे कालांतराने कचरा खाण्यासाठी वन्यप्राण्यांचा संचार वाढणेस सुरूवात झाली. लगतच वन विभागाचे संरक्षित जंगल असल्याने रानटी डुक्कर वैगेरे प्राणी यांचा वावर वाढल्याने तारांचे कुंपण कालांतराने जमीनदोस्त झाले. त्यामूळे तेथे प्रथमदर्शनी कुंपण घातलेले नाही असे दिसून येत आहे. मात्र प्रत्यक्षात नगरपरिषदेने मंजूर कृती आराखडयानूसार तारेचे कुंपण उर्वरीत सर्व बाजूंना घातलेले होते व सद्यस्थितीत दगडी बांधकामाचा रस्त्यालगतचे कुंपण दगडी मजबुतीमूळे जमीनीवर दिसून येते. मात्र सद्यस्थितीत जंगली श्वापदे व प्राणी व रानटी जनावरे यांचे प्रमाण वाढल्याने कचरा अस्ताव्यस्त होण्याचे प्रमाण वाढले व त्यामुळे कचरा लगतच्या जागा मालकांच्या जागेत हळूहळू सरकत गेला व कालांतराने सदर जागेत जेसीबी व स्प्रेडर कचरा Culture टाकणेकरीता पसरावा लागतो. त्यामुळे अकुशल कामगारांच्या नगरपरिषद हद्द लक्षात आली नाही व कुंपण कचऱ्याखाली दाबून कचरा शेजारील जागेत पसरत गेला. सदरचा कचरा नगरपरिषदेने जाणीवपुर्वक लगतच्या जागेत टाकला नसून नजरचुकीने कचरा

	पुढे सरकत गेला. ही बाब लगत जागा मालक यांचे लक्षात आली तेव्हा त्यांनी त्यांचे जागेला संरक्षक भिंत बांधणे आवश्यक होते. मात्र जागामालक यांनी जाणीवपूर्वक जागेला कंपाऊंड वॉल न बांधून त्यांचे जागेचे संरक्षण केलेले नाही असे दिसून येते. मात्र सध्या पसरलेला कचरा त्यांचे जागेतून मशीनरी लावून साफ केला आहे व डॉ.सिध्दांत पाटील यांचे जागेलगत तातडीने आरसीसी संरक्षक भिंत बांधणेसाठी सविस्तर अंदाजपत्रक तयार करून मा.अधिक्षक अभियंता म.जी.प्रा.मंडळ पनवेल यांचेकडे तांत्रिक मंजुरीसाठी प्रस्तावित केले आहे. सदरचे अंदाजपत्रक रक्कम रूपये ३.५२ कोटी मात्रचे असून अंदाजपत्रकास त्यांचे कार्या.जा.क्र.अ.अ/मजीप्रामप/तांशा-३/१७३६/सन २०२४ दिनांक ०९/१०/२०२४ अन्वये तांत्रिक मंजूरी प्राप्त झाली आहे. तरी याकामी शासनाच्या योजनेअंतर्गत निधीसाठी प्रस्ताव करून निधी मंजूर झालेस शासकीय योजनेतून अन्यथा डॉ.पाटील यांचे जागेलगतचे भागश: भागाचे काम नगरपरिषदेच्या अर्थिक बजेट मधुन मे २०२५ अखेर पर्यत करणेचे नियोजन आहे.
मुद्दा क्र. ५	
You have not submitted short term & long term measure w.r.t. EMP & DMP. लॉंग टर्म शॉर्ट टर्म नियोजन	पेण नगरपरिषद घनकचरा व्यवस्थापन प्रक्रिया केंद्रामध्ये पर्यावरणाचे संतुलन राखणेसाठीच्या उपाययोजना हाती घेतल्या असून तातडीच्या उपाययोजने अंतर्गत कचऱ्याचे १००% सेग्रीगेशन स्पॉट सेग्रीगेशन कार्यप्रणाली अंतर्गत करण्याच्या सूचना संबधित ठेकेदार यांना सक्तीने करण्याचे निर्देश दिलेले आहेत.यामुळे ओल्या कचऱ्याचे १०० % नियोजन करणे शक्य होणार आहे. सद्यस्थितीत ऑरगॅनिक वेस्ट कनव्हर्टरचा वापर करून नियोजन केले जात आहे. मात्र शासनाने नव्याने मंजूर केलेल्या घनकचरा व्यवस्थापन डिपीआर मध्ये लिचेट मॅनेजमेंट व वेस्ट मॅनेजमेंट कंपोस्टींग पध्दतीने नियोजन केले आहे. यामुळे कंपोस्टींग प्रक्रियेतून ओल्या कचऱ्याचे प्राथमिक नियोजन करणे १००% शक्य होणार आहे. यामुळे हवेचे व पर्यावरणाचे कोणतेही प्रदुषण टाळणे शक्य होणार आहे. यातून दुरगामी पर्यावरणाचा ऱ्हास होण्याचे टाळले जाईल. शॉर्ट टर्म नियोजनामध्ये जो पुरातुन कचरा साचलेला आहे त्याचे उपरोक्त मुद्दयांमध्ये विश्लेशन केलेनुसार तातडीने बायोमायनिंग चे काम हाती घेण्यात येईल व जागा कचरामुक्त करुन नव्याने सांयटिफिक लँडफिल साईट विकसित करण्याचे नियोजन हाती घेण्यात येणार आहे.

मुद्दा क्र.६	
You have not provided adequate collection treatment & disposal facility for leachate generated from MSW site. During the visit, same was found flowing outside the MSW site premises. लिचेड व्यवस्थापनातील त्रुटीबाबत	पेण नगरपरिषदेच्या घनकचरा व्यवस्थापन केंद्र येथील लिचेट पीट हे सुमारे १५ वर्षपूर्वी बांधलेले आहे. व पावसाळी दिवसांमध्ये पावसाच्या पाण्याने भरुन ते वाहताना दिसून आले ही बाब संयुक्त समितीच्या निदर्शनास आलेली आहे ही बाब प्रथमदर्शनी दिसून येत असली तरी पेण नगरपरिषदेचा सुमारे १० ते ११ टन ओला कचरा डुअर टू डूअर कलेक्शन नंतर डायरेक्ट कचरा प्रकल्पावर आणला जात नसून तो या साईटवर आणणेपूर्वी सदरचा सर्व ओला कचरा नगरपरिषदेच्या स्मशानभूमी जवळ विकसति केलेल्या FSTP केंद्रावर आणला जातो. तेथे सर्व ओला कचरा Compactor च्या प्रक्रियेने Compact केला जातो. त्यातील सर्व ओलावा कमी केला जातो. व ड्राय करुन तो पुन्हा कचरा गाडीत ओला कचरा compartment मध्ये ठेवला जातो. FSTP येथे कचऱ्याचे लिचेट एकत्रित जमा केले जाते व ते FSTP येथे सोडण्यात येते व त्यावर पुढील शास्त्रीय उपाययोजना FSTP च्या संरचने प्रमाणे करण्यात येते. तथापि वाहतूक करुन पुढील ओला कचरा सेग्रिकेशन शेड येथे टाकणेत येतो व शेडींग करुन OWC मशीन मधून टाकला जातो. तिथे त्याचे सेंद्रीय खत निर्मिती प्रोसेस अंती केले जाते.व सुका कचरा सेग्रिकेशन ने प्लास्टीक वैगरे MRF वितरण प्रणाली विविध प्रकारामध्ये वितरण केले जाते. गटारमधील साफसफाई, रॅबिट कचरा Concrete Windrow Platform येथे टाकला जातो. त्यातील बाहेर पडणारे नाममात्र लिचेट हे नगरपरिषदेच्या एमटीयर गाडीने उचलुन FSTP येथे टाकण्यात येते. तथापि लिचेट मॅनेजमेंट बाबतीत सुचविणेत आलेले सुचना नगरपरिषद गार्भिर्याने घेत असून नव्याने मंजूर डिपीआर मधील तरतुदीनुसार लिचेट पिट नव्याने बांधून त्याचे फिल्टर मिडीया तेथील जागेवर बांधून लिचेट पासून निर्मिती होणारे harmfull ingradient नियंत्रणात आणून पर्यावणाचे संरक्षण करण्याचे नियोजन करण्यात येणार आहे. सदरची बाब मंजूर नविन डिपीआर प्रमाणे कार्यवाहिसाठी हाती घेण्यात येणार आहे.
मुद्दा क्र.७	
During visit stray animals were noticed within MSW premises.	पेण नगरपरिषदेने सुमारे १५ वर्षापुर्वी बांधलेल तारेचे कुंपण कोसळलेली बाब उपरोक्त मुद्दयामध्ये सविस्तर देण्यात आली आहे. तथापी करणेत नियोजनाची माहिती वरील मुद्दयांमध्ये देणेत आलेली आहे. तरी मे २०२५ अखेरपर्यंत

भटकी जनावरे घनकचरा साईटवर आढळली	आरसीसी संरक्षण भिंतीचे काम पूर्णत्वास नेणेचे नियोजन नगरपरिषदेने केले आहे. सुमारे ३.५२ कोटी मात्रचे अंदाजपत्रकास नगरपरिषदेने तांत्रिक मंजूरी प्राप्त केली आहे. तरी तातडीची बाब विचारात घेवून कार्यवाही हाती घेणेत येणार आहे. तरी यानंतर कोणत्याही स्थितीत जंगली व भटकी जनावरे प्रिमायसेस मध्ये येणार नाहीत याचे नियोजन काटेकोरपणे करणेत येईल.
मुद्दा क्र. ८	
During the visit odor is experienced in and around the premises of MSWsite. दुर्गंधी बाबत	प्रत्यक्ष स्थळपाहणी करणेत आली तेव्हा सर्व कचरा पावसामूळे भिजलेला होता. ओला कचरा गॅस निर्मितीस कारणीभूत होत असल्याने दुर्गंधी चे प्रमाण दिसून आले नगरपरिषद हानिकारण दुर्गंधी येऊ नये म्हणून वेळोवेळी कल्चर फवारणी करीत असते. पावसामुळे, तसेच लगत जागा मालकाच्या जागेतील कचरा नगरपालिकेच्या जागेत उचलुन टाकल्यामुळे, जुन्या कचऱ्याच्या सडण्याच्या प्रक्रियेचा वास दुर्गंधी येण्यास कारणीभूत ठरले. तथापि नगरपरिषदेने जुन्या कचऱ्याचे बायोरिमोडिरेशन वायोमायनिंग शास्त्रोक्त पद्धतीने करण्याचे नियोजन हाती घेण्याचे ठरविले असून शासन निधी प्राप्त झाला नसला तरी नगरपरिषद फंडातून मे २०२५ अखेरपर्यंत वायोमायनिंग चे काम पुर्णत्वास नेण्यात येईल. व कचऱ्यापासून निघणारा वास नियंत्रणात येईल. नव्याने सांटिफिकल लँडफिल साईट विकसित करण्यात येईल. यामुळे कचऱ्याचे ढीग होणार नसल्याने वासाचे प्रमाण नगण्य असेल यासाठी कार्यक्षमपणे उपाययोजना आखण्यात येणार आहेत.

तरी पेण नगरपरिषदेवर जलप्रदुषण, हवाप्रदुषण असे पर्यावरणास प्रदुषित करणाऱ्या सर्व कारणांवर शास्त्रोक्त पद्धतीने उपाययोजनांची अमंलबजावणी करणार आहे भविष्यात पेण नगरपरिषद घनकचरा व्यवस्थापन केंद्रामुळे लगतच्या जागामालक यांना कोणताही त्रास होऊ नये यासाठी उपाययोजना हाती घेत आहे. तरी आपण अपेक्षित केलेला सर्व मुद्दयांवर, ज्या ज्या उपाययोजना व अंमलबजावणी करणेचे नियोजन नगरपरिषदेने हाती घेतले आहे, याची माहिती सविस्तरपणे सादर करणेत येत आहे.

MUNICIPAL COUNCIL पेण नगरपरिषद पेण रायगड RAIGAD

मुख्याधिकारी,
पेण नगरपरिषद, पेण

Annexure-11



Photograph-1: Solid waste dumping into the Survey no. 157, land belonging to the Applicant.



Photograph-2: Legacy waste stockpiled within the Survey no. 156 and solid waste processing facility without fencing around the boundary to prevent spillages of solid waste and entry of unauthorized persons & stray animals.



Photograph-3: Compost pad for processing of wet waste.



Photograph-4: Organic waste convertor installed for processing of wet waste.



Photograph-5: Screening machine of organic waste convertor installed for processing of wet waste.



Photograph-6: Domestic hazardous waste incinerator installed for processing of domestic hazardous waste.



Photograph-7: Sorted dry waste (recyclables) for disposal to vendors.



Photograph-8: Lined leachate collection pit for management of leachate.



Photograph-9: Soil sample collection at Survey no. 157 & 158.



Photograph-10: Soil samples collected at Survey no. 157 & 158.

Annexure-2

Item No.11 (Pune Bench)

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

[THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)]

ORIGINAL APPLICATION NO. 88 of 2024 (WZ)

Siddharth Ambaji Patil & Anr. .....**Applicant**

Versus

Pen Municipal Council & Ors. ....**Respondents**

Date of hearing: 27.06.2025

CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER

Applicants : Mr. Zaman Ali, Advocate along with Applicant No.1

Respondents : Mr. Preshit Surve, Advocate for R-1/Pen Municipal Council
Ms. Manasi Joshi, Advocate for R-2 and R-3 – MPCB
Mr. Aniruddha Kulkarni, Advocate for R-5/Environment Deptt.
R-6/Urban Development Deptt and R-7/CPCB
Mr. A.J. Pathak, Advocate for R-8/Central Ground Water Board

ORDER

1. From the side of the applicants, learned counsel Mr. Zaman Ali has appeared along with applicant No.1.

2. Today, this application is listed for final argument. But before we proceed to hear the final arguments, learned counsel for the applicants has raised an issue that this Tribunal should first consider the Joint Committee report because the same suffers from various infirmities. It is submitted that several components have not been taken into consideration by the Joint Committee, which are very essential in this regard. Learned counsel drew our attention to the Joint Committee report filed in November, 2024, annexed at pages 436

to 553 of the paper-book and at page 448, it is recorded that in October, 2016, prominent dumping of solid waste was noticed at Survey No.156, which is a site of solid waste processing facility of Pen Municipal Council. In the said year, the solid waste dumped at Survey No.156 has slightly entered into Survey No.157, belonged to the applicants and spread upto Survey No.158, which too belong to the applicants. These two survey numbers are agricultural lands where paddy crops are shown to have grown during the period from 2003-2004 to 2020-21. Further it is mentioned in this report that Pen Municipal Council had obtained authorization under Solid Waste Management Rules, 2016, which expired on 31.12.2023 and that respondent No.1 Council has commissioned and operated the plant without Consent to Establish and Consent to Operate. The contamination of soil contained ferrous and non-ferrous material, which was segregated as by-product may fall under the category of hazardous or other waste as per the Hazardous Waste Management Rules, 2016. A small lined leachate collection pit of reported capacity of 60 m3 is also provided for collection of leachate generated during processing of solid waste, but no adequate treatment facility is provided for leachate and the leachate is being discharged outside the premises without any treatment, into Survey No.157 and 158 through a small opening/nalah. All this has contaminated the said land as well as water of the applicants' land.

3. At this stage, learned counsel for the applicants was directed to point out as to what are the infirmities from which this report suffers from. He drew our attention to the "General Framework for Imposing

Environmental Damage Compensation", issued by CPCB in December, 2022, which is annexed at pages 175 to 212 of the paper-book and pointed out therein at point Nos.1.2.1 and 1.2.2, relating to Direct Damages and Indirect Damages, respectively and at point No.1.3, Scope of EDC and Standard Flow Model for estimating EDC is provided. Point No.1.3.3 is related to identification of direct and indirect EDC liabilities, in which it is recorded that direct liabilities will be applicable for assessment and restoration. Direct liabilities include soil and sediment contamination, groundwater contamination, contamination of surface bodies and damages to eco-systems. Indirect damages would include, amongst others, damages to private property, local claims including cost of restoration on account of any harm or damage to environment including pollution of soil, air, water, land and eco-systems.

4. Having drawn our attention to above, it is submitted by the learned counsel that the Joint Committee report has not taken into consideration any of these facts i.e. direct and indirect EDC liabilities and it has submitted its report cursorily. Learned counsel has also drawn our attention to the checklists of directly impacted environmental components and checklist – applicable compensations for indirect impacts, which are annexed with these guidelines/ framework as Appendix-II and Appendix-III, respectively.

5. Learned counsel Mr. Aniruddha Kulkarni, representing CPCB did acknowledge that it was the responsibility of CPCB, which was one of the members of the Joint Committee to work out EDC as per the guidelines, which have been issued by the CPCB in December, 2022,

cited above and undertakes that this would be done within four weeks and that he would submit a detailed report in this regard.

6. Till now, the MPCB was the nodal agency of the Joint Committee, but now onwards, the Joint Committee would be headed by the CPCB and the report of the objections raised by the applicants shall be submitted by the CPCB after the rains are over and the site inspection shall be conducted only when the rainy season is over, because the contamination of the soil would be possible to be identified only when there are no rains. The report of the Joint Committee shall be submitted by the CPCB before the next date.

7. Put up this matter for further consideration on 04.11.2025.

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

June 27, 2025
ORIGINAL APPLICATION NO.88 OF 2024 (WZ)
npj

Annexure-3

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 88/2024 (WZ)

IN THE MATTER OF: -

SIDDHARTH AMBAJI PATIL & ANR. **APPLICANT(S)**

VERSUS

PEN MUNICIPAL COUNCIL & ORS. **RESPONDENT(S)**

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1.	Short Submission on Behalf of Central Pollution Control Board (CPCB)- Nodal Agency of Committee in the matter vide order dated 27/06/2025	

(Pratik D. Bharne)
Regional Director

Place: Pune
Date: 31/10/2025

प्रतिक भरणे / Pratik Bharne
क्षेत्रीय निदेशक / Regional Director
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
M/o Envt. Forest & Climate Change, Govt. Of India
सर्वे नं. ११०, हीराबाई धनकुडे हॉल, बानेर रोड, बानेर, पुणे - ४११ ०४५
Sr. No. 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune - 411 045

SHORT SUBMISSION BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (NGT) IN COMPLIANCE TO THE ORDER DATED 27/06/2025 IN THE MATTER OF OA. NO. 88 OF 2024 (WZ), TITLED SIDDHARTH AMBAJI PATIL & ANR. VS PEN MUNICIPAL COUNCIL & ORS.

Grievance in the Original Application. No. 88 of 2024 (WZ), titled Siddharth Ambaji Patil & Anr. Vs Pen Municipal Council & Ors. as per the earlier Hon'ble NGT order dated 30/04/2024 are about the Applicants allegations that Pen Municipal Council (PMC) (Respondent No.1) was indiscriminately dumping Solid, Plastic, and C&D Waste from its processing facility onto their adjoining agricultural lands, causing environmental damage and also sought compensation.

In compliance to the aforesaid order, the joint committee comprising of Maharashtra Pollution Control Board (MPCB), the District Collector-Raigad, and Central Pollution Control Board (CPCB), carried-out inspection cum monitoring of the solid waste processing facility and the alleged agricultural lands of the Applicants. The joint committee also involved Govt. Agricultural Department, Govt. of Maharashtra for soil sampling & analysis and Maharashtra Remote Sensing Applications Centre (MRSAC), Govt. of Maharashtra to study the time-series analysis of satellite images to assess the alleged dumping of solid waste on the agricultural lands, which confirmed gradual dumping of solid waste on agricultural lands and further revealed that the agricultural lands are observed to be barren lands without any standing crop.

The committee found violations by the Pen Municipal Council (PMC), including dumping of unprocessed waste, untreated leachate discharge, and failure to address legacy waste. Based on CPCB Guidelines (Report of the CPCB In-House Committee on Methodology for Assessing Environmental Compensation and Action Plan to Utilize the Fund), environmental compensation was calculated as ₹4,08,34,737.6/- for improper waste management, with an additional amount of ₹54,00,000/- for not initiating legacy waste remediation in compliance of earlier Hon'ble NGT orders. The report dated 07/11/2024, along with a time-bound action plan, was submitted to the Hon'ble NGT through the earlier nodal agency in the matter i.e. MPCB.

Thereafter, the Hon'ble NGT vide its order dated 27/06/2025 directed that now onwards the joint committee would be headed by CPCB and further directed to submit report on the objections raised by the Applicants i.e. to assess direct and indirect damages for estimating the environmental damage cost (EDC). Further, the Hon'ble NGT directed that the site inspection shall be conducted only when the rainy season is over, in order to identify the contamination of the soil in the alleged areas belonging to the Applicants.

The joint committee convened its meeting through video conference on 15/10/2025 and discussed about the operative directions of the Hon'ble NGT and way forward for compliance of the said order i.e. to carry-out a preliminary survey for collection & analysis of soil samples and groundwater to assess the direct and indirect damages for estimating the EDC if any, besides examination of rainfall data of India Meteorological Department (IMD).

Representative from Agriculture Dept., Govt. of Maharashtra, Raigad-Alibag expressed that soil samples should be collected for analysis only after the post-monsoon season preferably during 3rd week of November, 2025 onwards, as the predominant surface moisture present in the soil shall act as a limiting factor in order to get the representative soil samples. Similarly, groundwater samples also to be collected parallelly during soil sampling, subject to preliminary site visit under consideration. Copy of the minutes of the meeting of the joint committee is given at **Annexure-1**. The decisions taken during the said meeting are summarized as below:

i. In the absence of piezometric wells in & around the alleged areas, the District Collector-Raigad-Alibag is requested to extend the support for installation of piezometric wells preferably at upstream and downstream locations in the alleged areas for collection of groundwater samples for analysis of parameters of concern.

ii. Soil samples shall be collected under the supervision Agriculture Dept., Govt. of Maharashtra, Raigad- Alibag. Analysis of soil samples for parameters of concern shall be carried-out at E(P)A & NABL approved laboratory. Analysis of groundwater samples for parameters of concern

shall be carried-out at the laboratory established by the State Board under Section 17 of the Water (Prevention and Control of Pollution) Act, 1974.

iii. The joint committee opined that preliminary survey for collection of soil samples and groundwater samples etc. shall be carried-out preferably after two months of the post-monsoon season so as to obtain the representative soil & groundwater samples i.e. in order to identify the contamination of the soil & groundwater if any; in the alleged areas belonging to the Applicants due to the activities of the Respondent No. 1 i.e. Pen Municipal Council.

In view of the quantum of works to be completed by the way of collection of representative soil & groundwater samples etc. (preferably after post-monsoon), the joint committee humbly prays that the Hon'ble NGT may kindly grant extension of time period of three months i.e. three months w.e.f. the scheduled date of collection of soil & groundwater samples (i.e. from 3rd week of November, 2025), to the joint committee for submission of report in compliance with aforesaid order dated 27/06/2025.

*****

प्रतिक भरणे / Pratik Bharne
क्षेत्रीय निदेशक / Regional Director
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
M/o Envt. Forest & Climate Change, Govt. Of India
सर्वे न. ११०, हीराबाई धनकुडे हॉल, बानेर रोड, बानेर, पुणे - ४११ ०४५
Sr. No. 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune - 411 045

1349

Minutes of the VC meeting convened on 15/10/2025 in compliance with the Hon'ble NGT order dated 27/06/2025 in OA. No. 88 of 2024 (WZ), Siddharth Ambaji Patil & Anr. Vs Pen Municipal Council & Ors. - reg.

Annexure-1

NISHCHAL C < nischal.cpcb@nic.in >

Thu, 16 Oct 2025 12:27:48 PM +0530

To "dcraigad"<dcraigad@gmail.com>,"rdcraigad"<rdcraigad@gmail.com>,"SDO pen"<sdopen2013@gmail.com>,"sroraigad2"<sroraigad2@mpcb.gov.in>

Cc "Pratik Bharne"<pratik.cpcb@gov.in>,"PRASOON GARGAVA" <prasoon.cpcb@nic.in>,"NGTZB, CPCB"<ngtzb.cpcb@gov.in>,"roraigad" <roraigad@mpcb.gov.in>,"jdair"<jdair@mpcb.gov.in>,"SHAILENDRA BANSAL" <shailendra.cpcb@gov.in>,"soilraigad"<soilraigad@gmail.com>

Sir/Madam,

This has reference to the trailing email communication. Please find attached herewith the copy of minutes of the VC meeting convened on 15/10/2025 in compliance with the Hon'ble NGT order dated 27/06/2025 in OA. No. 88 of 2024 (WZ), Siddharth Ambaji Patil & Anr. Vs Pen Municipal Council & Ors.for your kind information and needful.

Regards,

निश्चल सी. / Nishchal C.
वैज्ञानिक 'ई' / Scientist 'E'
केंद्रीय प्रदूषण नियंत्रण बोर्ड, क्षेत्रीय निदेशालय - पुणे, महाराष्ट्र
Central Pollution Control Board, Regional Directorate - Pune, Maharashtra
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
Mob: +91 97220 17220

========== Forwarded message ==========
From: SHAILENDRA BANSAL <shailendra.cpcb@gov.in>
To: "sroraigad2"<sroraigad2@mpcb.gov.in>, "sdopen"<sdopen@gmail.com>
Cc: "roraigad"<roraigad@mpcb.gov.in>, "jdair"<jdair@mpcb.gov.in>, "Pratik Bharne" <pratik.cpcb@gov.in>, "NISHCHAL C"<nischal.cpcb@nic.in>, "PRASOON GARGAVA" <prasoon.cpcb@nic.in>, "NGTZB, CPCB"<ngtzb.cpcb@gov.in>
Date: Tue, 14 Oct 2025 11:33:17 +0530
Subject: माननीय एनजीटी के मामले ओए संख्या 88/2024 (डब्ल्यूजेड) "सिद्धार्थ अंबाजी पाटिल एवं अन्य बनाम पेन नगर परिषद एवं अन्य " में दिनांक 27/06/2025 के आदेश के अनुपालन के संबंध में वीडियो कॉन्फ्रेंसिंग बैठक/ VC Meeting Regarding compliance of the Hon'ble NGT order, dated 27/06/2025 in the matter in OA. No. 88 of 2024 (WZ): "Siddharth Ambaji Patil & Anr. Vs Pen Municipal Council & Ors."-reg.
========== Forwarded message ==========

महोदया/Madam,

1350

यह माननीय एनजीटी के मामले ओए संख्या 88/2024 (डब्ल्यूजेड) "सिद्धार्थ अंबाजी पाटिल एवं अन्य बनाम पेन नगर परिषद एवं अन्य " से संबंधित है। यह मामला प्रतिवादी संख्या 1, अर्थात् पेन नगर परिषद द्वारा अपने ठोस अपशिष्ट प्रसंस्करण संयंत्र से आवेदकों की निकटवर्ती कृषि भूमि पर ठोस अपशिष्ट, प्लास्टिक अपशिष्ट, सीएंडडी अपशिष्ट के अंधाधुंध डंपिंग से संबंधित है। दिनांक 30/04/2024 के पूर्व आदेश के अनुपालन में, संयुक्त समिति ने पूर्ववर्ती नोडल एजेंसी, अर्थात् एमपीसीबी के माध्यम से माननीय एनजीटी को अपनी रिपोर्ट प्रस्तुत की थी।
This has reference to the Hon'ble NGT matter in OA. No. 88 of 2024 (WZ): "Siddharth Ambaji Patil & Anr. Vs Pen Municipal Council & Ors." The matter is related to indiscriminate dumping of solid waste, plastic waste, C&D waste by the Respondent No. 1 i.e. Pen Municipal Council from its solid waste processing facility on the adjoining agricultural lands of the Applicants. In compliance to the earlier order, dated 30/04/2024 the joint committee had filed its report to the Hon'ble NGT through the earlier nodal agency i.e. MPCB.

माननीय एनजीटी (डब्ल्यूजेड) ने दिनांक 27/06/2025 के आदेश के तहत संयुक्त समिति को आवेदकों द्वारा उठाई गई आपत्तियों पर विचार करने का निर्देश दिया, अर्थात सीपीसीबी दिशानिर्देश, 2022 के अनुसार प्रत्यक्ष और अप्रत्यक्ष नुकसान और संबंधित पर्यावरणीय क्षति लागत का आकलन करने का निर्देश दिया और समिति को बरसात के मौसम के समाप्त होने के बाद साइट का निरीक्षण करने और एक रिपोर्ट प्रस्तुत करने का निर्देश दिया। यह भी निर्देश दिया जाता है कि सीपीसीबी माननीय एनजीटी आदेश के अनुपालन के लिए नोडल एजेंसी है। माननीय एनजीटी (डब्ल्यूजेड) के दिनांक 27/06/2025 के आदेश की प्रति तत्काल संदर्भ के लिए संलग्न है।
The Hon'ble NGT (WZ) vide order dated 27/06/2025, directed the joint committee to consider the objections raised by the Applicants i.e. to assess the direct & indirect damages and associated environment damage cost as per the CPCB guidelines, 2022 and directed the committee to carry-out the site inspection after the rainy season is over and to submit a report. It is also directed that CPCB is the nodal agency for compliance of the Hon'ble NGT order. Copy of Hon'ble NGT (WZ) order dated 27/06/2025 is attached herewith for ready reference.

टेलीफोन पर चर्चा के दौरान यह पता चला है कि अक्टूबर, 2025 के पहले सप्ताह में बारिश समाप्त हो जाएगी। इस संबंध में, माननीय एनजीटी आदेश, दिनांक 27/06/2025 के अनुपालन और आगे की रणनीति पर चर्चा करने के लिए 15/10/2025 को सुबह 11:00 बजे एक वर्चुअल बैठक (वीसी) निर्धारित है। बैठक का एजेंडा सीपीसीबी दिशानिर्देश, 2022 के अनुसार प्रत्यक्ष एवं अप्रत्यक्ष क्षति और उससे संबंधित पर्यावरणीय क्षति लागत के आकलन पर विचार-विमर्श करना, मृदा नमूनाकरण एवं विश्लेषण हेतु एजेंसी की नियुक्ति सहित स्थल निरीक्षण की तिथि को अंतिम रूप देना और संबंधित मुद्दों पर विचार-विमर्श करना है।
It is gathered during telephonic discussion that rains are over during the first week of October, 2025. In this regard, a Virtual Meeting (VC) is scheduled on 15/10/2025 at 11:00 AM to discuss the way forward and compliance of the Hon'ble NGT order, dated 27/06/2025. Agenda of the meeting is to deliberate on the assessment of direct & indirect damages and associated environment damage cost as per the CPCB guidelines, 2022 and to finalize the date for site inspection, including engagement of agency for soil sampling & analysis and to deliberate on related issues.

आपसे अनुरोध है कि कृपया समिति के अन्य सदस्यों और संबंधित स्थानीय एजेंसियों/विभागों के साथ समन्वय स्थापित कर वीडियो कॉन्फ्रेंस बैठक में उनकी भागीदारी सुनिश्चित करें। यह भी अनुरोध है कि कृषि विभाग, महाराष्ट्र सरकार, रायगढ़-अलीबाग, जो मृदा नमूनाकरण एवं विश्लेषण हेतु संयुक्त समिति के साथ पहले भी जुड़े रहे हैं, को वीडियो कॉन्फ्रेंस बैठक में विचार-विमर्श हेतु आमंत्रित करें। बैठक का विवरण नीचे दिया गया है।
You are requested to kindly coordinate with other Committee members and concerned local agencies/departments to ensure their participation in the VC meeting. It is also requested to invite the Agriculture Dept., Government of Maharashtra, Raigad-Alibag, who had associated earlier with the joint committee for soil sampling & analysis to attend the VC meeting for deliberation. Details of the meeting is given below.

Join from the meeting link
https://meet1611.webex.com/meet1611/j.php?MTID=m162d8d82241344b728eba96cc732a2ff

Join by meeting number
Meeting number (access code): 2643 281 4190
Meeting password: qgG4Yniay83 (74449642 when dialing from a video system)

Join by phone
Use VoIP only

1351

सादर / Regards
शैलेन्द्र बंसल / Shailendra Bansal
सहायक विधि अधिकारी / Assistant law Officer
क्षेत्रीय निदेशालय, पुणे / Regional directorate, Pune
केंद्रीय प्रदूषण नियंत्रण बोर्ड / Central Pollution Control Board

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1 Attachment(s)

Minutes of the Meeting_OA. N…
1 MB

MINUTES OF THE MEETING OF THE COMMITTEE CONSTITUTED BY THE HON'BLE NATIONAL GREEN TRIBUNAL (NGT) IN THE MATTER OF OA. NO. 88 OF 2024 (WZ), TITLED SIDDHARTH AMBAJI PATIL & ANR. VS PEN MUNICIPAL COUNCIL & ORS.

The Hon'ble NGT in the aforesaid matter vide order dated 27/06/2025 considered the earlier report prepared by the joint committee comprising of Maharashtra Pollution Control Board (MPCB), the District Collector-Raigad, and Central Pollution Control Board (CPCB), which was filed in compliance to the earlier order of the Hon'ble NGT vide dated 30/04/2025. Also, the Hon'ble NGT considered the objections made by the Applicant's counsel to the aforesaid report of the joint committee. The objections raised by the Applicant's counsel are about that the joint committee has not assessed direct and indirect damages for estimating the environmental damage cost (EDC) as per the "General Framework for Imposing Environmental Damage Compensation", issued by CPCB in December, 2022. Copy of the said order dated 27/06/2025 of Hon'ble NGT is given at **Annexure-I**. The operative directions of the Hon'ble NGT to the aforesaid joint committee in brief are as follows;

- To submit the report of the objections raised by the Applicants i.e. to assess direct and indirect damages for estimating the environmental damage cost (EDC) as per the "General Framework for Imposing Environmental Damage Compensation", issued by CPCB in December, 2022.

Further, the Hon'ble NGT directed that the site inspection shall be conducted only when the rainy season is over, in order to identify the contamination of the soil in the alleged areas belonging to the Applicants.

In compliance to the aforesaid Hon'ble NGT order, the earlier constituted three-member joint committee comprising of Maharashtra Pollution Control Board (MPCB), the District Collector-Raigad, and Central Pollution Control Board (CPCB), convened its meeting through video conference on 15/10/2025. The joint committee earlier had engaged Agriculture Dept., Govt. of Maharashtra, Raigad-Alibag for collection & analysis of soil samples from the alleged areas belonging to the Applicants. Accordingly, the Agriculture Dept., Govt. of Maharashtra, Raigad-Alibag was also invited to participate in the meeting. List of participants present in the aforesaid joint committee meeting is given at **Annexure-II**.

Representative from CPCB, Regional Directorate-Pune, welcomed the members of the joint committee and invitee participants. He briefed that agenda of the meeting has already been circulated to all members of the committee. He briefed about the operative directions of the Hon'ble NGT and way forward for compliance of the said order i.e. to carry-out a preliminary survey for collection & analysis of soil samples and groundwater

samples etc. to assess the direct and indirect damages for estimating the EDC if any; as per the “General Framework for Imposing Environmental Damage Compensation”, issued by CPCB in December, 2022. Further, mentioned that the no. of samples and analysis of parameters of concern for soil, ground water quality monitoring etc. shall be decided and intimated in due course of time.

Representative from MPCB, Regional Office-Raigad expressed that they don’t have infrastructure facility to analyze the soil samples. Also, informed that no bore wells/ piezometric wells are located in & around the alleged areas. Representative from District Collector, informed to the joint committee that apparently rains have stopped w.e.f. 1st week of October, 2025.

The joint committee relied on the rainfall statement available in the India Meteorological Department for the month of October, 2025[1], based on which it is observed that rainfall had occurred up to 6th October, 2025 in Pen, Dist. Raigad. As per the said rainfall statement of October, 2025 (data up to 12/10/2025), total rainfall occurred in Pen, Dist. Raigad is 59 mm. Further, based on the Circle-wise rainfall data for Raigad District of Konkan Division (as on 15/10/2025) total rainfall occurred w.e.f. June, 2025 to September, 2025 in Pen, Dist. Raigad is 2,998 mm against the taluka normal rainfall of 2,714.2 mm (110.5% to Normal i.e. actual amount of rainfall received is 10.5% more than the average (normal) rainfall for a specific region and time period). Copy of the Circle-wise rainfall data for Raigad District of Konkan Division (as on 15/10/2025) received from Sub Divisional Office, Pen, dated 16/10/2025 is given at **Annexure-III**.

Representative from Agriculture Dept., Govt. of Maharashtra, Raigad-Alibag expressed that they have the infrastructure facility to analyze parameters viz. pH, electrical conductivity, organic carbon, nitrogen, phosphorous, potassium, sodium, physical properties (coarse sand, clay, silt, fine sand, moisture, water holding capacity, density etc.), and micro nutrients (copper, iron, zinc and manganese) and doesn’t have the infrastructure facility for analysis of other major heavy metals of concern viz. (total chromium, cadmium, copper, lead, nickle, zinc, and mercury etc.). Further, he expressed that soil samples should be collected for analysis only after the post-monsoon season preferably during 3rd week of November, 2025 onwards in order to get the representative samples including groundwater.

[1] https://mausam.imd.gov.in/mumbai/mcdata/state_rain.pdf

Decisions:
After detailed discussions, following decisions were taken by the committee:

i. In the absence of piezometric wells in & around the alleged areas, the District Collector-Raigad is requested to extend the support for installation of piezometric wells preferably at upstream and downstream locations in the alleged areas in order to collect groundwater samples for analysis of parameters of concern. The upstream and downstream locations shall be identified & communicated in due course of time based on the ground water flow direction in the alleged areas.

ii. Soil samples shall be collected under the supervision Agriculture Dept., Govt. of Maharashtra, Raigad-Alibag and analysis of soil samples for parameters of concern shall be carried-out at the E(P)A & NABL approved laboratory. MPCB to identify the E(P)A & NABL approved laboratory, coordinate & also facilitate for analysis of soil samples.

iii. Analysis of groundwater samples for parameters of concern shall be carried-out at the laboratory established by the State Board under Section 17 of the Water (Prevention and Control of Pollution) Act, 1974 i.e. MPCB Central or Regional Laboratory.

iv. The joint committee opined that preliminary survey for collection of soil samples and groundwater samples etc. shall be carried-out preferably after two months of post-monsoon season in order to obtain the representative soil & groundwater samples i.e. in order to identify the contamination of the soil & groundwater if any; in the alleged areas due to the activities of the Respondent No. 1 i.e. Pen Municipal Council. In the meantime, preparatory activities for identification & installation of piezometric wells and other activities shall be carried-out.
In view of the above, the joint committee collectively opined that a prayer may be made to the Hon'ble NGT to grant extension of time period of three months to the joint committee for submitting its report in compliance with aforesaid order dated 27/06/2025.

The meeting ended with vote of thanks.

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Annexure-I

Item No.11 (Pune Bench)

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

[THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)]

ORIGINAL APPLICATION NO. 88 of 2024 (WZ)

Siddharth Ambaji Patil & Anr. .....**Applicant**

Versus

Pen Municipal Council & Ors. ....**Respondents**

Date of hearing: 27.06.2025

CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER

Applicants : Mr. Zaman Ali, Advocate along with Applicant No.1

Respondents : Mr. Preshit Surve, Advocate for R-1/Pen Municipal Council
Ms. Manasi Joshi, Advocate for R-2 and R-3 – MPCB
Mr. Aniruddha Kulkarni, Advocate for R-5/Environment Deptt.
R-6/Urban Development Deptt and R-7/CPCB
Mr. A.J. Pathak, Advocate for R-8/Central Ground Water Board

ORDER

1. From the side of the applicants, learned counsel Mr. Zaman Ali has appeared along with applicant No.1.

2. Today, this application is listed for final argument. But before we proceed to hear the final arguments, learned counsel for the applicants has raised an issue that this Tribunal should first consider the Joint Committee report because the same suffers from various infirmities. It is submitted that several components have not been taken into consideration by the Joint Committee, which are very essential in this regard. Learned counsel drew our attention to the Joint Committee report filed in November, 2024, annexed at pages 436

to 553 of the paper-book and at page 448, it is recorded that in October, 2016, prominent dumping of solid waste was noticed at Survey No.156, which is a site of solid waste processing facility of Pen Municipal Council. In the said year, the solid waste dumped at Survey No.156 has slightly entered into Survey No.157, belonged to the applicants and spread upto Survey No.158, which too belong to the applicants. These two survey numbers are agricultural lands where paddy crops are shown to have grown during the period from 2003-2004 to 2020-21. Further it is mentioned in this report that Pen Municipal Council had obtained authorization under Solid Waste Management Rules, 2016, which expired on 31.12.2023 and that respondent No.1 Council has commissioned and operated the plant without Consent to Establish and Consent to Operate. The contamination of soil contained ferrous and non-ferrous material, which was segregated as by-product may fall under the category of hazardous or other waste as per the Hazardous Waste Management Rules, 2016. A small lined leachate collection pit of reported capacity of 60 m3 is also provided for collection of leachate generated during processing of solid waste, but no adequate treatment facility is provided for leachate and the leachate is being discharged outside the premises without any treatment, into Survey No.157 and 158 through a small opening/nalah. All this has contaminated the said land as well as water of the applicants' land.

3. At this stage, learned counsel for the applicants was directed to point out as to what are the infirmities from which this report suffers from. He drew our attention to the "General Framework for Imposing

Environmental Damage Compensation", issued by CPCB in December, 2022, which is annexed at pages 175 to 212 of the paper-book and pointed out therein at point Nos.1.2.1 and 1.2.2, relating to Direct Damages and Indirect Damages, respectively and at point No.1.3, Scope of EDC and Standard Flow Model for estimating EDC is provided. Point No.1.3.3 is related to identification of direct and indirect EDC liabilities, in which it is recorded that direct liabilities will be applicable for assessment and restoration. Direct liabilities include soil and sediment contamination, groundwater contamination, contamination of surface bodies and damages to eco-systems. Indirect damages would include, amongst others, damages to private property, local claims including cost of restoration on account of any harm or damage to environment including pollution of soil, air, water, land and eco-systems.

4. Having drawn our attention to above, it is submitted by the learned counsel that the Joint Committee report has not taken into consideration any of these facts i.e. direct and indirect EDC liabilities and it has submitted its report cursorily. Learned counsel has also drawn our attention to the checklists of directly impacted environmental components and checklist – applicable compensations for indirect impacts, which are annexed with these guidelines/ framework as Appendix-II and Appendix-III, respectively.

5. Learned counsel Mr. Aniruddha Kulkarni, representing CPCB did acknowledge that it was the responsibility of CPCB, which was one of the members of the Joint Committee to work out EDC as per the guidelines, which have been issued by the CPCB in December, 2022,

cited above and undertakes that this would be done within four weeks and that he would submit a detailed report in this regard.

6. Till now, the MPCB was the nodal agency of the Joint Committee, but now onwards, the Joint Committee would be headed by the CPCB and the report of the objections raised by the applicants shall be submitted by the CPCB after the rains are over and the site inspection shall be conducted only when the rainy season is over, because the contamination of the soil would be possible to be identified only when there are no rains. The report of the Joint Committee shall be submitted by the CPCB before the next date.

7. Put up this matter for further consideration on 04.11.2025.

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

June 27, 2025
ORIGINAL APPLICATION NO.88 OF 2024 (WZ)
npj

Annexure-II

S. no.	Name of the participants	Department
1.	Ms. Rutuja Bhalerao, Sub-Regional Officer	MPCB, Raigad-2
2.	Shri Pravin Pawar, Sub Divisional Magistrate, Pen, as representative of District Collector, Raigad-Alibag	Sub Divisional Magistrate, Govt. of Maharashtra, Raigad-Alibag
3.	Shri Nishchal C., Scientist 'E'	CPCB, Regional Directorate - Pune
4.	Shri Shailendra Bansal, Asst. Law Officer	CPCB, Regional Directorate - Pune
5.	Shri Rushikesh Waykule, District Soil Testing Officer	Agriculture Dept., Govt. of Maharashtra, Raigad-Alibag

Annexure-III

Circlewise rainfall data of Raigad district as on 15 October 2025

SDO PEN < sdopen2013@gmail.com >

Thu, 16 Oct 2025 12:02:40 PM +0530

To "nischal.cpcb"<nischal.cpcb@nic.in>

In yesterday's meeting as per our discussion I have herewith attached the data of circlewise rainfall data of Raigad district as on 15 th October 2025

Regards
Pravin Pawar
SDO Pen

1 Attachment(s)

Circles_wise_rainfall_for_distri…
119.6 KB

Rainfall Recording & Analysis

Circles wise rainfall for district **Raigadh** of division **Konkan** (as on 15-10-2025)

Generated At: 15-October-2025 01:11 PM (Rainfall in mm)

Sr	Circles/Taluka	Jun-Jul-Aug-Sept			Oct					Jun Onwards		
		Taluka Normal Rainfall	Actual Rainfall	% To Normal	Taluka Normal Rainfall	Till Previous Day	On Day of Report	Progressive Total	% To Normal	Taluka Normal Rainfall	Actual Rainfall	% To Normal
1	Alibag	2128.5	2344.8	110.2	41.1	29.7	0.0	29.7	72.3	2169.6	2374.5	109.4
2	Poynad	2128.5	2536.8	119.2	41.1	39.1	0.0	39.1	95.1	2169.6	2575.9	118.7
3	Kihim	2128.5	2338.7	109.9	41.1	24.3	0.0	24.3	59.1	2169.6	2363.0	108.9
4	Saral	2128.5	2249.6	105.7	41.1	20.7	0.0	20.7	50.4	2169.6	2270.3	104.6
5	Chari	2128.5	2505.5	117.7	41.1	30.6	0.0	30.6	74.5	2169.6	2536.1	116.9
6	Chaul	2128.5	2323.0	109.1	41.1	46.5	0.0	46.5	113.1	2169.6	2369.5	109.2
7	Ramraj	2128.5	2350.0	110.4	41.1	45.7	0.0	45.7	111.2	2169.6	2395.7	110.4
8	Nagaon	2128.5	2328.0	109.4	41.1	39.0	0.0	39.0	94.9	2169.6	2367.0	109.1
	Alibag	**2128.5**	**2372.9**	**111.5**	**41.1**	**34.6**	**0.0**	**34.6**	**84.1**	**2169.6**	**2407.5**	**111.0**
1	Panvel	2685.8	2506.4	93.3	48.0	10.5	0.0	10.5	21.9	2733.8	2516.9	92.1
2	Poyanje	2685.8	2503.8	93.2	48.0	9.3	-	-	-	2733.8	2503.8	91.6
3	Owale	2685.8	2441.0	90.9	48.0	9.8	0.0	9.8	20.4	2733.8	2450.8	89.6
4	Karnala	2685.8	2435.5	90.7	48.0	9.8	0.0	9.8	20.4	2733.8	2445.3	89.4
5	Taloje	2685.8	2657.9	99.0	48.0	15.9	0.0	15.9	33.1	2733.8	2673.8	97.8
6	Morabe	2685.8	2406.2	89.6	48.0	9.8	0.0	9.8	20.4	2733.8	2416.0	88.4
7	Nere	2685.8	2517.4	93.7	48.0	9.8	0.0	9.8	20.4	2733.8	2527.2	92.4
	Panwel	**2685.8**	**2495.8**	**92.9**	**48.0**	**10.6**	**0.0**	**10.6**	**22.1**	**2733.8**	**2506.4**	**91.7**
1	Karjat	3258.6	2916.4	89.5	48.9	29.7	0.0	29.7	60.7	3307.5	2946.1	89.1
2	Neral	3258.6	2538.5	77.9	48.9	59.1	-	-	-	3307.5	2538.5	76.7
3	Kadav	3258.6	2201.7	67.6	48.9	65.8	0.0	65.8	134.6	3307.5	2267.5	68.6
4	Kalamb	3258.6	2258.8	69.3	48.9	66.9	-	-	-	3307.5	2258.8	68.3
5	Kashele	3258.6	2187.1	67.1	48.9	97.7	-	-	-	3307.5	2187.1	66.1
6	Chinchwali	3258.6	2476.1	76.0	48.9	61.9	0.0	61.9	126.6	3307.5	2538.0	76.7
7	Pathraj	3258.6	2316.3	71.1	48.9	75.8	0.0	75.8	155.0	3307.5	2392.1	72.3

Sr	Circles/Taluka	Jun-Jul-Aug-Sept			Oct					Jun Onwards		
		Taluka Normal Rainfall	Actual Rainfall	% To Normal	Taluka Normal Rainfall	Till Previous Day	On Day of Report	Progressive Total	% To Normal	Taluka Normal Rainfall	Actual Rainfall	% To Normal
	Karjat	**3258.6**	**2413.6**	**74.1**	**48.9**	**65.3**	**0.0**	**65.3**	**133.5**	**3307.5**	**2478.9**	**74.9**
1	Chouk	3285.5	3124.5	95.1	66.6	9.5	0.0	9.5	14.3	3352.1	3134.0	93.5
2	Wavoshi	3285.5	3459.2	105.3	66.6	14.1	0.0	14.1	21.2	3352.1	3473.3	103.6
3	Khopoli	3285.5	2629.8	80.0	66.6	21.7	0.0	21.7	32.6	3352.1	2651.5	79.1
4	Vasambe	3285.5	2609.9	79.4	66.6	10.8	0.0	10.8	16.2	3352.1	2620.7	78.2
	Khalapur	**3285.5**	**2957.5**	**90.0**	**66.6**	**14.1**	**0.0**	**14.1**	**21.2**	**3352.1**	**2971.6**	**88.6**
1	Uran	2041.3	2501.5	122.5	23.3	18.2	0.0	18.2	78.1	2064.6	2519.7	122.0
2	Koproli	2041.3	2367.9	116.0	23.3	17.4	0.0	17.4	74.7	2064.6	2385.3	115.5
3	Jasai	2041.3	2292.3	112.3	23.3	12.8	0.3	13.1	56.2	2064.6	2305.4	111.7
	Uran	**2041.3**	**2386.5**	**116.9**	**23.3**	**16.1**	**0.1**	**16.2**	**69.4**	**2064.6**	**2402.7**	**116.4**
1	Pali	3548.4	2995.7	84.4	62.5	33.4	0.0	33.4	53.4	3610.9	3029.1	83.9
2	Aatone	3548.4	2578.6	72.7	62.5	26.3	0.0	26.3	42.1	3610.9	2604.9	72.1
3	Jambulpada	3548.4	3039.3	85.7	62.5	17.7	0.0	17.7	28.3	3610.9	3057.0	84.7
	Sudhagad	**3548.4**	**2871.0**	**80.9**	**62.5**	**25.8**	**0.0**	**25.8**	**41.3**	**3610.9**	**2896.8**	**80.2**
1	Pen	2714.2	2998.0	110.5	50.3	15.6	0.0	15.6	31.0	2764.5	3013.6	109.0
2	Hamarapur	2714.2	2568.9	94.6	50.3	15.8	0.0	15.8	31.4	2764.5	2584.7	93.5
3	Washi	2714.2	2588.5	95.4	50.3	24.7	0.0	24.7	49.1	2764.5	2613.2	94.5
4	Kasu	2714.2	2600.5	95.8	50.3	31.3	0.0	31.3	62.2	2764.5	2631.8	95.2
5	Kamarli	2714.2	3045.0	112.2	50.3	14.6	0.0	14.6	29.0	2764.5	3059.6	110.7
	Pen	**2714.2**	**2759.7**	**101.7**	**50.3**	**20.4**	**0.0**	**20.4**	**40.6**	**2764.5**	**2780.1**	**100.6**
1	Mahad	3257.1	2603.4	79.9	53.5	48.5	0.0	48.5	90.7	3310.6	2651.9	80.1
2	Birwadi	3257.1	2686.3	82.5	53.5	50.4	0.0	50.4	94.2	3310.6	2736.7	82.7
3	Karanjwadi	3257.1	2838.4	87.1	53.5	53.0	0.0	53.0	99.1	3310.6	2891.4	87.3
4	Nate	3257.1	2641.6	81.1	53.5	44.7	0.0	44.7	83.6	3310.6	2686.3	81.1
5	Kharwali	3257.1	2658.6	81.6	53.5	50.9	-	-	-	3310.6	2658.6	80.3
6	Tudil	3257.1	2745.8	84.3	53.5	28.4	0.0	28.4	53.1	3310.6	2774.2	83.8
7	Manghrun	3257.1	2767.2	85.0	53.5	80.0	0.0	80.0	149.5	3310.6	2847.2	86.0
	Mahad	**3257.1**	**2706.0**	**83.1**	**53.5**	**50.7**	**0.0**	**50.7**	**94.7**	**3310.6**	**2756.7**	**83.3**
1	Mangaon	3185.3	2590.5	81.3	67.6	33.4	0.0	33.4	49.4	3252.9	2623.9	80.7
2	Indapur	3185.3	2354.8	73.9	67.6	31.0	0.0	31.0	45.9	3252.9	2385.8	73.3
3	Goregaon	3185.3	2723.1	85.5	67.6	46.8	0.0	46.8	69.2	3252.9	2769.9	85.2

Sr	Circles/Taluka	Jun-Jul-Aug-Sept			Oct					Jun Onwards		
		Taluka Normal Rainfall	Actual Rainfall	% To Normal	Taluka Normal Rainfall	Till Previous Day	On Day of Report	Progressive Total	% To Normal	Taluka Normal Rainfall	Actual Rainfall	% To Normal
4	Lonere	3185.3	2574.5	80.8	67.6	48.9	0.0	48.9	72.3	3252.9	2623.4	80.6
5	Nizampur	3185.3	2556.7	80.3	67.6	31.6	0.0	31.6	46.7	3252.9	2588.3	79.6
	Mangaon	**3185.3**	**2559.6**	**80.4**	**67.6**	**38.4**	**0.0**	**38.4**	**56.8**	**3252.9**	**2598.0**	**79.9**
1	Roha	3172.2	3078.1	97.0	48.7	54.3	0.0	54.3	111.5	3220.9	3132.4	97.3
2	Nagothane	3172.2	2661.1	83.9	48.7	52.7	0.0	52.7	108.2	3220.9	2713.8	84.3
3	Chanera	3172.2	2515.3	79.3	48.7	48.8	0.0	48.8	100.2	3220.9	2564.1	79.6
4	Kolad	3172.2	3621.1	114.2	48.7	49.0	0.0	49.0	100.6	3220.9	3670.1	113.9
5	Ghosale	3172.2	2985.1	94.1	48.7	48.1	0.0	48.1	98.8	3220.9	3033.2	94.2
	Roha	**3172.2**	**2971.9**	**93.7**	**48.7**	**50.6**	**0.0**	**50.6**	**103.9**	**3220.9**	**3022.5**	**93.8**
1	Poladpur	3481.9	2615.5	75.1	66.4	51.3	0.0	51.3	77.3	3548.3	2666.8	75.2
2	Kondvi	3481.9	2496.4	71.7	66.4	49.7	0.0	49.7	74.8	3548.3	2546.1	71.8
3	Wakan	3481.9	2491.6	71.6	66.4	49.2	0.0	49.2	74.1	3548.3	2540.8	71.6
	Poladpur	**3481.9**	**2534.7**	**72.8**	**66.4**	**50.1**	**0.0**	**50.1**	**75.5**	**3548.3**	**2584.8**	**72.8**
1	Murud	2315.2	2490.1	107.6	41.3	43.7	0.0	43.7	105.8	2356.5	2533.8	107.5
2	Nandgaon	2315.2	2595.5	112.1	41.3	85.7	0.0	85.7	207.5	2356.5	2681.2	113.8
3	Borli	2315.2	2313.0	99.9	41.3	47.9	0.0	47.9	116.0	2356.5	2360.9	100.2
	Murud	**2315.2**	**2466.4**	**106.5**	**41.3**	**59.1**	**0.0**	**59.1**	**143.0**	**2356.5**	**2525.5**	**107.2**
1	Shriwardhan	2622.4	2674.6	102.0	43.1	110.0	0.0	110.0	255.2	2665.5	2784.6	104.5
2	Walvati	2622.4	2664.3	101.6	43.1	100.2	0.0	100.2	232.5	2665.5	2764.5	103.7
3	Borlipanchatan	2622.4	2081.2	79.4	43.1	65.7	0.0	65.7	152.4	2665.5	2146.9	80.5
	Shriwardhan	**2622.4**	**2473.1**	**94.3**	**43.1**	**92.0**	**0.0**	**92.0**	**213.4**	**2665.5**	**2565.1**	**96.2**
1	Mhasala	3310.2	3039.3	91.8	43.5	55.0	0.0	55.0	126.4	3353.7	3094.3	92.3
2	Khamgaon	3310.2	3414.1	103.1	43.5	66.9	-	-	-	3353.7	3414.1	101.8
3	Mendali	3310.2	2847.9	86.0	43.5	55.7	0.0	55.7	128.0	3353.7	2903.6	86.6
	Mahasala	**3310.2**	**3100.8**	**93.7**	**43.5**	**59.1**	**0.0**	**59.1**	**135.9**	**3353.7**	**3159.9**	**94.2**
1	Tala	3343.7	3044.2	91.0	54.7	48.2	0.0	48.2	88.1	3398.4	3092.4	91.0
2	Sonsade	3343.7	3169.2	94.8	54.7	42.6	0.0	42.6	77.9	3398.4	3211.8	94.5
	Tala	**3343.7**	**3109.9**	**93.0**	**54.7**	**45.5**	**0.0**	**45.5**	**83.2**	**3398.4**	**3155.4**	**92.8**
	District-Raigadh	**3148.6**	**2636.6**	**83.7**	**51.7**	**40.8**	**0.0**	**40.8**	**78.9**	**3200.3**	**2677.4**	**83.7**
	Division-Konkan	**2868.1**	**2766.4**	**96.5**	**52.5**	**40.7**	**0.0**	**40.7**	**77.5**	**2920.6**	**2807.1**	**96.1**

* The data subject to change within 3 days due to late reception of data and/or it is will adopted from the nearest circle in the case of missing data.

Minutes of the 2nd VC meeting convened on 14/11/2025 in compliance with the Hon'ble NGT order dated 27/06/2025 in OA. No. 88 of 2024 (WZ), Siddharth Ambaji Patil & Anr. Vs Pen Municipal Council & Ors. - reg.

Annexure-4

NISHCHAL C < nischal.cpcb@nic.in >

Tue, 18 Nov 2025 5:23:51 PM +0530

To "dcraigad"<dcraigad@gmail.com>,"SDO pen" <sdopen2013@gmail.com>,"sroraigad2"<sroraigad2@mpcb.gov.in>

Cc "Pratik Bharne"<pratik.cpcb@gov.in>,"jdair"<jdair@mpcb.gov.in>,"roraigad" <roraigad@mpcb.gov.in>,"Tapas Ukil"<tapas.cpcb@gov.in>,"SHAILENDRA BANSAL"<shailendra.cpcb@gov.in>,"gsdaraigad" <gsdaraigad@gmail.com>,"soilraigad"<soilraigad@gmail.com>

Sir/Madam,

This has reference to the aforementioned subject. Please find attached herewith the copy of the 2nd minutes of the VC meeting convened on 14/11/2025 in compliance with the Hon'ble NGT order dated 27/06/2025 in OA. No. 88 of 2024 (WZ), Siddharth Ambaji Patil & Anr. Vs Pen Municipal Council & Ors.for your kind information and needful. The preliminary site visit may be scheduled on 20/11/2025 (Thursday) and it is requested to kindly coordinate with the other committee members including GSDA and Agriculture Dept., GoM.

Regards,

निश्चल सी. / Nishchal C.

वैज्ञानिक 'ई' / Scientist 'E'

केंद्रीय प्रदूषण नियंत्रण बोर्ड, क्षेत्रीय निदेशालय - पुणे, महाराष्ट्र

Central Pollution Control Board, Regional Directorate - Pune, Maharashtra

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(M/o Environment, Forest & Climate Change, Govt. of India)

Mob: +91 97220 17220

1 Attachment(s)

Minutes of the Second Meetin…
1.3 MB

1365

MINUTES OF THE 2nd MEETING OF THE COMMITTEE CONSTITUTED BY THE HON'BLE NATIONAL GREEN TRIBUNAL (NGT) IN THE MATTER OF OA. NO. 88 OF 2024 (WZ), TITLED SIDDHARTH AMBAJI PATIL & ANR. VS PEN MUNICIPAL COUNCIL & ORS.

The Hon'ble NGT, in the aforesaid matter vide order dated 27/06/2025, has directed the joint committee to assess the direct and indirect damages required for estimating the Environmental Damage Cost (EDC) as per the "General Framework for Imposing Environmental Damage Compensation" (CPCB, December 2022). Further, directed that the site inspection be conducted after the monsoon**,** in order to identify the contamination of the soil in the alleged areas belonging to the Applicants.

The joint committee convened its 1st meeting on 15/10/2025, wherein, the decisions taken during the meeting are re-produced as below:

"…Decisions

i. *In the absence of piezometric wells in & around the alleged areas, the District Collector-Raigad is requested to extend the support for installation of piezometric wells preferably at upstream and downstream locations in the alleged areas in order to collect groundwater samples for analysis of parameters of concern. The upstream and downstream locations shall be identified & communicated in due course of time based on the ground water flow direction in the alleged areas.*

ii. *Soil samples shall be collected under the supervision Agriculture Dept., Govt. of Maharashtra, Raigad-Alibag and analysis of soil samples for parameters of concern shall be carried-out at the E(P)A & NABL approved laboratory. MPCB to identify the E(P)A & NABL approved laboratory, coordinate & also facilitate for analysis of soil samples.*

iii. *Analysis of groundwater samples for parameters of concern shall be carried-out at the laboratory established by the State Board under Section 17 of the Water (Prevention and Control of Pollution) Act, 1974 i.e. MPCB Central or Regional Laboratory.*

iv. *The joint committee opined that preliminary survey for collection of soil samples and groundwater samples etc. shall be carried-out preferably after two months of post-monsoon season in order to obtain the representative soil & groundwater samples i.e. in order to identify the contamination of the soil & groundwater if any; in the alleged areas due to the activities of the Respondent No. 1 i.e. Pen Municipal Council. In the meantime, preparatory activities for identification & installation of piezometric wells and other activities shall be carried-out.*

In view of the above, the joint committee collectively opined that a prayer may be made to the Hon'ble NGT to grant extension of time period of three months to the joint committee for submitting its report in compliance with aforesaid order dated 27/06/2025…"

Accordingly, as follow up to the earlier meeting, a meeting of the joint committee was convened through video conference on 14/11/2025. Also, as a follow-up action, a letter vide dated 13/11/2025 was addressed to the Sub-Divisional Officer, Pen, Dist. Raigad (as

representative of the District Collector in the joint committee) with a request to expedite the decision taken during first meeting. Copy of letter is given at **Annexure-I**. As a result, expert member i.e. representative from the Groundwater Surveys & Development Agency (GSDA), Water Supply and Sanitation Department, Government of Maharashtra (GoM) was participated in the meeting to assist the joint committee to study the ground water flow pattern in the alleged area. List of participants present in the aforesaid joint committee meeting is given at **Annexure-II**.

Representative from CPCB, Regional Directorate-Pune, welcomed the members of the joint committee and invitee participant. He briefed about the decisions taken during last VC meeting and appraised the members about the filing of short submission made by the nodal agency i.e. CPCB to the Hon'ble NGT for seeking time extension for submission of its report. Further, he briefed about the works to be initiated to comply with the aforesaid order of the Hon'ble NGT with special reference on the geophysical study and associated ground water flow pattern in the alleged area.

The representative from the GSDA was informed about the operative directions and joint committee's plan to collect groundwater samples from the alleged area. The GSDA representative stated that they have the required expertise and would need to conduct a field visit to survey the area's geophysical conditions to determine ground water flow pattern. Also, informed about the existing ground water monitoring network around the alleged area. In this regard, she further shared the GoM's GR stating the associated fees for the survey and study. Copy of GoM's GR is given at **Annexure-III**.

Decisions:
After detailed discussions, following decisions were taken by the committee:

i. The joint committee members along with the representative from the GSDA and Agriculture Dept., Govt. of Maharashtra, Raigad-Alibag shall conduct a preliminary field visit of the alleged area, in the subsequent week, for geophysical survey and to determine ground water flow pattern.

ii. GSDA shall carry out its assessment study and submit a report about the ground water flow pattern to the joint committee.

iii. MPCB shall coordinate the overall logistic for the field survey, and shall follow-up with GSDA for timely collection of the result of the aforesaid geophysical survey and study, including payment of applicable fees to GSDA as per the aforesaid GoM's GR.

The meeting ended with vote of thanks.

*****

Annexure-I

To provide piezometric wells as per Minutes of Meeting.

SRO Raigad 2 < sroraigad2@mpcb.gov.in >

Thu, 13 Nov 2025 1:02:03 PM +0530

To "SDO pen"<sdopen2013@gmail.com>

Cc "NISHCHAL C"<nischal.cpcb@nic.in>,"RO Raigad"<roraigad@mpcb.gov.in>

Sir,

Submitting herewith letter regarding installation of 2 nos. of piezometric wells near MSW site at Ambeghar, Tal. Pen. On the basis of discussion during the committee members constituted as per the direction of Hon'ble NGT. Copy of the Minutes is enclosed herewith.

You are requested to kindly extend support for the installation of the said piezometric wells, in coordination with the Groundwater Survey and Development Agency (GSDA), to facilitate submission of a compliance affidavit before the Hon’ble NGT. This is submitted for your information and necessary action, please.

Regards,

(Rutuja Bhalerao)
Sub Regional Officer, Raigad-2
Maharashtra Pollution Control Board.

2 Attachment(s)

Letter to SDO Pen dtd. 13.11.2… 348.5 KB

Minutes of the Meeting_OA. N… 1 MB

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MAHARASHTRA POLLUTION CONTROL BOARD

SUB REGIONAL OFFICE, RAIGAD-2

Tel. No. 2757 2620
Fax No. 2756 2132
Email: sroraigad2@mpcb.gov.in
Visit us at: http://mpcb.gov.in

"Your Service is our Duty"

Raigad Bhavan, 6th Floor,
Sec-11, C.B.D. Belapur,
Navi Mumbai 400 614.

No. MPCB/SROR-2/ 251113-FTS-0024 Date: 13/11/2025

To,
Sub Divisional Officer – Pen,
Pen, Tal. Pen, Dist. Raigad.

Sub: - To provide piezometric wells as per Minutes of Meeting.
Ref: - Minutes of meeting of committee constituted as per direction of Hon'ble National Green Tribunal in matter of O. A. No. 88 of 2024.

Sir,

The Hon'ble National Green Tribunal (NGT), in the matter of O.A. No. 88/2024 (WZ), vide order dated 27.06.2025, considered the compliance report filed in pursuance of its earlier order dated 30.04.2025.

In accordance with the directions of the Hon'ble National Green Tribunal (NGT), a meeting of the committee was held on 15.10.2025 to discuss issues on the aforesaid order in detail. During the discussion, it was decided that the Hon'ble Collector, Raigad, be requested to extend necessary support for the installation/ provision of two piezometric wells, preferably at upstream and downstream locations in the alleged area (Survey Nos. 156, 157, and 158, Vill. Ambeghar, Tal. Pen, Dist. Raigad) for the purpose of collecting groundwater samples and assessing potential groundwater contamination in the surrounding area to enable submission of a complete and factual report before the Hon'ble National Green Tribunal (NGT). A copy of the Minutes of the Meeting dated 15.10.2025 is enclosed herewith for ready reference.

You are therefore requested to kindly extend support for the installation of the said piezometric wells, in coordination with the Groundwater Survey and Development Agency (GSDA), to facilitate submission of a compliance affidavit before the Hon'ble NGT. This is submitted for your information and necessary action, please.

(Rutuja Bhalerao)
Sub-Regional Officer, Raigad-2

Copy submitted for information to: -

1. The Regional Officer, M.P.C. Board, Raigad.
2. Central Pollution Control Board, Regional Directorate – Pune, M/o Environment, Forest & Climate Change, Govt. of India.

Annexure-II

S. no.	Name of the participants	Department
1.	Ms. Rutuja Bhalerao, Sub-Regional Officer	MPCB, Raigad-2
2.	Shri Pravin Pawar, Sub Divisional Magistrate, Pen, as representative of District Collector, Raigad-Alibag	Sub Divisional Magistrate, Govt. of Maharashtra, Raigad-Alibag
3.	Shri Nishchal C., Scientist 'E'	CPCB, Regional Directorate - Pune
4.	Shri Tapas Ukil, Scientist 'B'	CPCB, Regional Directorate - Pune
5.	Ms. Sujata Hingole, Senior Geologist	GSDA, Govt. of Maharashtra, Raigad-Alibag

Annexure-III

भूवैज्ञानिक/भूभौतिकतज्ञ यांच्या मार्फत सर्वेक्षणाचे शुल्क सुधारित करण्याबाबत

महाराष्ट्र शासन
पाणी पुरवठा व स्वच्छता विभाग
शासन निर्णय क्रमांकः संकीर्ण ०११९/प्र.क्र.६५/पापु-१५

७ वा मजला, गोकुळदास तेजपाल रुग्णालय इमारत, क्रॉफर्ड मार्केट जवळ, नवीन मंत्रालय,
लोकमान्य टिळक मार्ग, मुंबई - ४०० ००१
तारीख: २४ जानेवारी, २०२२.

वाचा-

शासन निर्णय क्रमांकः आपना-१०९७/प्र.क्र.१४७/पापु-१५ दि.३० जून, १९९९

प्रस्तावना

दिनांक ३० जून, १९९९ रोजीच्या संदर्भाधीन शासन निर्णयान्वये भूजल सर्वेक्षणाकरिता व भूभौतिक सर्वेक्षणाकरिता अनुक्रमे रु.१००० व १५०० शुल्क निश्चित केले होते. सदरील सर्वेक्षणाच्या शुल्कात दिर्घकाळ कोणतीही वाढ करण्यात आली नसल्याने सर्वेक्षण शुल्कात वाढ करण्याची व आवक चाचणीसाठी देखील शुल्क निश्चित करण्याचे विचाराधीन होते. भूजल सर्वेक्षण आणि विकास यंत्रणेच्या भूवैज्ञानिक/भूभौतिकतज्ञ यांच्या मार्फत अथवा खाजगी सेवा पुरवठादारामार्फत सर्वेक्षणाकरिता शुल्क विहित करण्याचे विचाराधीन होते. भूजल सर्वेक्षण आणि विकास यंत्रणेतील मर्यादित मनुष्यबळ विचारात घेता खाजगी अथवा अन्य विभागाच्या शासकीय योजनांकरिता भूजल सर्वेक्षण तातडीने पूर्ण करण्यास मर्यादा येतात ही बाब विचारात घेऊन गरजेनुसार तातडीच्या प्रसंगी भूजल सर्वेक्षण करण्यासाठी सुविधा उपलब्ध होण्याच्या दृष्टीने खाजगी सेवा पुरवठादार यांच्या सेवा उपलब्धतेसंदर्भात सूचना देण्याची बाब विचाराधीन होती.

शासन निर्णय-

०२. दिनांक ३० जून, १९९९ शासन निर्णयान्वये विहित शुल्क सुधारीत करण्यात येत असून भूजल सर्वेक्षण आणि विकास यंत्रणेच्या भूवैज्ञानिक/भूभौतिकतज्ञ यांच्यामार्फत सर्वेक्षणाकरिता सुधारित शुल्क खालील प्रमाणे राहील.

अ.क्र	बाब	प्रमाण	शुल्क कमाल) (रुपयात) (मर्यादा
१	खाजगी प्रकरणी सिंचन अथवा औद्योगिक	प्रति प्रकरण	२५००/-

अ.क्र	बाब	प्रमाण	शुल्क कमाल) (रुपयात) (मर्यादा
	विहिरीचे(केवळ Dug well व Tube well करिता) स्थळ निश्चितीकरिता भूजल सर्वेक्षण (यामध्ये पर्जन्य/भूजलाबाबतच्या माहितीचे संकलन तसेच नजिकच्या परिसरातील पिण्याच्या पाण्याच्या, औद्योगिक व शेतीच्या वापरातील किमान पाच विहिरींचे अंर्तभुत आहे)		
२	पाणी पुरवठा विहिर अथवा हातपंपाचे (Dug well/Bore well/Tube well) स्थळ निश्चितीकरिता भूजल सर्वेक्षण (यामध्ये पर्जन्य/भूजलाबाबतच्या माहितीचे संकलन तसेच नजिकच्या परिसरातील पिण्याच्या पाण्याच्या व शेतीच्या वापरातील किमान पाच विहिरींचे सर्वेक्षण अंर्तभुत आहे.	प्रति गाव/वाडी/वस्ती	२५००/-
३	भूभौतिक सर्वेक्षण (यामध्ये किमान ३ निरीक्षणांचा (VES) अंतर्भाव आहे)	प्रति प्रकरण	५०००/-
४	भूजलधारक क्षमता चाचणी (Aquifer Pump test) विहिर/विंधन विहिर/कूनलनलीका क्षमता (आवक) चाचणी	प्रति प्रकरण	५०००/-

०३. भूजल सर्वेक्षण आणि विकास यंत्रणेच्या भूवैज्ञानिक/भूभौतिकतज्ञामार्फत करण्यात येणाऱ्या भूजल सर्वक्षणापोटी प्राप्त शुल्काचा भरणा त्रैमासिक स्वरुपात विहित लेखाशिर्षाखाली शासनास करण्यात यावा.

०४. भूजल सर्वेक्षणासाठी खाजगी सेवा पुरवठादारांची यादी प्रमाणीत करण्याची जबाबदारी आयुक्त,भूजल सर्वेक्षण आणि विकास यंत्रणा यांची राहील.

०५. भूजल सर्वेक्षणाकरिता खाजगी सेवा पुरवठादारांची सेवा घेण्याबाबत तद्नुषंगीक जबाबदाऱ्या संबंधीत योजना राबविणाऱ्या यंत्रणेच्या राहतील.

०६. खाजगी/वैयक्तीक स्वरुपाच्या अथवा अन्य प्रशासकीय विभागामार्फत राबविण्यात येणाऱ्या योजनांसाठी खाजगी सेवा पुरवठादारांच्या सेवा घेता येतील. तथापि, याबाबतचा निर्णय संबंधित प्रशासकीय विभागामार्फत/अंमलबजावणी यंत्रणामार्फत घेण्यात यावा. खाजगी सेवा पुरवठादारांच्या सेवांकरिता केवळ सेवा उपलब्धतेच्या दृष्टीने उक्त शुल्क संरचना दार्शनिक स्वरुपात लागु राहील..

पृष्ठ **३** पैकी **२**

०७. सदर शासन निर्णय महाराष्ट्र शासनाच्या www.maharashtra.gov.in या संकेतस्थळावर उपलब्ध करण्यात आला असून त्याचा संकेताक २०२२०१२४१६४०१६४२२८ असा आहे. हा आदेश डिजीटल स्वाक्षरीने साक्षांकित करुन काढण्यात येत आहे.

महाराष्ट्राचे राज्यपाल यांच्या आदेशानुसार व नावाने.

(गणेश पवार)
अवर सचिव,महाराष्ट्र शासन

प्रत,

१. मा.राज्यपाल महोदयांचे सचिव,राजभवन, मुंबई.
२. मा.मुख्यमंत्री महोदयांचे प्रधान सचिव, मंत्रालय, मुंबई
३. मा.मंत्री, पाणी पुरवठा व स्वच्छता,यांचे खाजगी सचिव, मंत्रालय, मुंबई
४. मा.राज्यमंत्री, पाणी पुरवठा व स्वच्छता,यांचे खाजगी सचिव, मंत्रालय, मुंबई
५. अप्पर मुख्य सचिव, पाणी पुरवठा व स्वच्छता विभाग, मंत्रालय,मुंबई.
६. आयुक्त, भूजल सर्वेक्षण आणि विकास यंत्रणा,पुणे.
७. महालेखाकार, (लेखा व अनुज्ञेयता) नागपूर.
८. वित्त विभाग(व्यय-३)
९. नियोजन विभाग (का-१४१८)
१०.निवडनस्ती (पापु-१५)

(7) The Central Board shall submit a plan, with the estimation of the cost, for utilisation of funds collected under environmental compensation for the purposes specified under sub-rule (6), to the Central Government.

(8) The Central Government on being satisfied with the plan and the estimation submitted under sub-rule (7), may issue an order for disbursement of amount to the Central Board.

(9) The State Board shall submit a plan for purposes specified under sub-rule (6), to the Central Government through Central Board for seeking funds.

(10) The Central Board, on receipt of the plan from the State Board under sub-rule (9), shall forward its recommendation on the plan to the Central Government within 30 days from the date of receipt of the plan from State Board.

(11) The Central Government on being satisfied with the plan submitted under sub-rule (9), may issue an order for disbursement of amount to the Central Board which in turn will disburse the fund to the concerned State Board.

[F. No. 12/4/2024 -HSM]

NEELESH KUMAR SAH, Jt. Secy.

Schedule I
[see rules 3 (e) (o) and (q)]

Response and Screening Levels of Hazardous Substances

S. No.	Chemical Name	Chemical Groups	Soil/Sediment					Ground water quality (Screening levels) (in mg/L)	Surface water quality (Screening levels) (in µg/L)
			Response levels (RL) (in mg/kg)	Screening Levels (SL) (in mg/kg)					
				Agricultural	Residential	Commercial	Industrial		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	1,1,1-Trichloroethane (TCA)	Halogenated aliphatic compounds	50	0.1	5	50	50	-	-
2.	1,1,2,2- Tetrachloroethene (PCE)	Halogenated aliphatic compounds	8.8	0.1	0.2	0.5	0.6	0.03	110
3.	1,1,2,2-Tetrachlorethane	Halogenated aliphatic compounds	50	0.1	5	50	50	-	-
4.	1,1,2-Trichloroethane	Halogenated aliphatic compounds	50	0.1	5	50	50	-	-
5.	1,1,2-Trichloroethene (TCE)	Halogenated aliphatic compounds	2.5	0.01	0.01	0.01	0.01	0.005	21
6.	1,1-Dichloroethane	Halogenated aliphatic compounds	50	0.1	5	50	50	-	-
7.	1,1-Dichloroethene	Halogenated aliphatic compounds	50	0.1	5	50	50	0.014	-
8.	1,2,3,4-Tetrachlorobenzene	Halogenated aromatic compounds	10	0.05	2	10	10	-	1.8
9.	1,2,3,5-Tetrachlorobenzene	Halogenated aromatic compounds	10	0.05	2	10	10	-	-
10.	1,2,3-Trichlorobenzene	Halogenated aromatic compounds	11	0.05	2	10	10	-	8
11.	1,2,4,5-Tetrachlorobenzene	Halogenated aromatic compounds	10	0.05	2	10	10	-	-
12.	1,2,4-Trichlorobenzene	Halogenated aromatic compounds	11	0.05	2	10	10	-	24
13.	1,2-Dichlorobenzene	Halogenated aromatic compounds	19	0.1	1	10	10	0.005	0.7
14.	1,2-Dichloroethane	Halogenated aliphatic compounds	50	0.1	5	50	50	0.005	100
15.	1,2-Dichloroethene	Halogenated aliphatic compounds	50	0.1	5	50	50	0.05	-
16.	1,2-Dichloropropane	Halogenated aliphatic compounds	50	0.1	5	50	50	-	-
17.	1,2-Dichloropropene (cis a	Halogenated aliphatic	50	0.1	5	50	50	-	-

	nd trans)	compounds							
18.	1,3,5-Trichlorobenzene	Halogenated aromatic compounds	11	0.05	2	10	10	-	-
19.	1,3-Dichlorobenzene	Halogenated aromatic compounds	19	0.1	1	10	10	-	150
20.	1,4-Dichlorobenzene	Halogenated aromatic compounds	19	0.1	1	10	10	0.005	26
21.	1,4-Dioxane	Heterocyclic organic compound	-	-	-	-	-	0.05	-
22.	2,3,4,6-Tetrachlorophenol	Halogenated aromatic compounds	21	0.05	0.5	5	5	0.1	-
23.	2,4,6-Trichlorophenol	Halogenated aromatic compounds	22	0.05	0.5	5	5	0.005	-
24.	2,4-Dichlorophenol	Halogenated aromatic compounds	5	0.05	0.5	5	5	0.9	-
25.	2,4-Dichlorophenoxyacetic acid (2,4-D)	Pesticides (Phenoxy herbicide)	-	-	-	-	-	0.1	-
26.	3-Iodo-2-propynyl butyl ca rbamate	Pesticides, Carbamate	-	-	-	-	-	-	1.9
27.	Acenaphthene	Polycyclic aromatic hy drocarbons (PAH)	10	0.1	1	10	10	-	5.8
28.	Acenaphthylene	Polycyclic aromatic hy drocarbons (PAH)	10	0.1	1	10	10	-	-
29.	Acridine	Polycyclic aromatic hy drocarbons (PAH)	10	0.1	1	10	10	-	4.4
30.	Aldicarb	Pesticides, Carbamate	-	-	-	-	-	0.009	1
31.	Aldrin	Pesticides, Organochlo rine	0.32	-	-	-	-	0.0007	0.004
32.	Aliphaticsnonchlorinated (each)	Non-halogenated aliph atic compounds	0.3	0.3	-	-	-	-	-
33.	Aluminium	Metal		-	-	-	-	2.9	-
34.	Ammonia (total)	Inorganic	-	-	-	-	-	0.5	-
35.	Ammonia (un-ionized)	Inorganic	-	-	-	-	-	-	19
36.	Aniline	Organic	-	-	-	-	-	-	2.2
37.	Anthracene	Polycyclic aromatic hy drocarbons (PAH)	10	0.1	1	10	10	-	0.012
38.	Antimony (metallic)	Inorganic	40	20	20	40	40	0.006	-
39.	Arsenic	Metal	76	12	12	12	12	0.01	5
40.	Asbestos		100					-	-
41.	Atrazine	Pesticides, Triazine	0.71					0.005	1.8
42.	Barium	Inorganic	2000	750	500	2000	2000	2	-
43.	Benzene	Monocyclic aromatic c ompounds	5	0.05	0.5	5	5	0.005	370
44.	Benzo(a) anthracen	Polycyclic aromatic hy drocarbons (PAH)	10	0.1	1	10	10	-	0.018
45.	Benzo(a) pyrene	Polycyclic aromatic hy drocarbons (PAH)	10	0.1	1	10	10	0.00004	0.015
46.	Benzo(b) fluoranthene	Polycyclic aromatic hy drocarbons (PAH)	10	0.1	1	10	10	-	-
47.	Benzo(k)fluoranthene	Polycyclic aromatic hy drocarbons (PAH)	10	0.1	1	10	10	-	-
48.	Beryllium	Inorganic	8	4	4	8	8	-	-
49.	Boron	Inorganic	2	2	-	-	-	5	0.0015
50.	Bromacil	Pesticides	-	-	-	-	-	-	5
51.	Bromoxynil	Pesticides, Benzonitrile		-	-	-	-	0.03	5
52.	Cadmium	Metal	22	1.4	10	22	22	0.007	-
53.	Calcium	Inorganic	-	-	-	-	-	75	-
54.	Captan	Pesticides	-	-	-	-	-	-	1.3
55.	Carbaryl	Pesticides, Carbamate	0.45					-	0.2
56.	Carbofuran	Pesticides, Carbamate	0.017					0.09	1.8

57.	Chlordane	Pesticides, Organochlorine	4					0.0002	0.006
58.	Chloride	Inorganic	-	-	-	-	-	250	120000
59.	Chlorothalonil	Pesticides	-	-	-	-	-	-	0.18
60.	Chlorpyrifos	Pesticides, Organophosphorus	-	-	-	-	-	0.09	0.002
61.	Chromium (total)	Metal	87	64	64	87	87	0.05	-
62.	Chromium, hexavalent (Cr(VI))	Metal	78	0.4	0.4	1.4	1.4	-	1
63.	Chromium, trivalent (Cr(III))	Metal	180					-	8.9
64.	Chrysene	Polycyclic aromatic hydrocarbons (PAH)	10	0.1	1	10	10	-	-
65.	Cobalt	Inorganic	300	40	50	300	300	-	-
66.	Coliforms, fecal (Escherichia coli)	Biological	-	-	-	-	-	Shall not be detectable in any 100 ml sample	-
67.	Coliforms, total	Biological	-	-	-	-	-	-	-
68.	Colour	Physical	-	-	-	-	-	5 Hazen Units (IS)	-
69.	Conductivity	Physical	4 dS/m	2 dS/m	2 dS/m	4 dS/m	4 dS/m	-	-
70.	Copper	Metal	190	63	63	91	91	2	
71.	Cyanazine	Pesticides, Triazine	-	-	-	-	-	0.01	2
72.	Cyanide	Inorganic	50	0.9	0.9	8	8	0.2	5
73.	Cyanobacterial Toxins	Biological	-	-	-	-	-	0.0015	-
74.	DDD (Dichlorodiphenyldichloroethane,2,2-Bis (p-chlorophenyl)-1,1-dichloroethane)	Pesticides, Organochlorine	34					-	-
75.	DDE (Dichlorodiphenyl ethylene,1,1-Dichloro-2,2-bis(p-chlorophenyl) -ethene)	Pesticides, Organochlorine	2.3					-	-
76.	DDT (Dichlorodiphenyltrichloroethane;2,2-Bis(p-chlorophenyl)-1,1,1-trichloroethane)	Pesticides, Organochlorine	1.7					1	-
77.	DDT Total (Dichloro diphenyl trichloroethane; 2,2-Bis(p- chlorophenyl)-1,1,1-trichloroethane)	Pesticides, Organochlorine	12	0.7	0.7	12	12	-	0.001
78.	Deltamethrin	Pesticides	-	-	-	-	-	-	0.0004
79.	Di(2-ethylhexyl) phthalate	Phthalate esters	-	-	-	-	-	-	16
80.	Dibenz(a,h)anthracene	Polycyclic aromatic hydrocarbons (PAH)	10	0.1	1	10	10	-	-
81.	Dibromochloromethane	Halogenated methanes	-	-	-	-	-	0.1	-
82.	Dicamba	Pesticides, Aromatic Carboxylic Acid	-	-	-	-	-	0.11	10
83.	Dichlorobromomethane	Halogenated methanes	-	-	-	-	-	-	-
84.	Dichloromethane (Methylene chloride)	Halogenated aliphatic compounds	50	0.1	5	50	50	0.05	98.1
85.	Dichlorophenols	Chlorinated phenols	22	0.05	0.5	5	5	0.9	0.2
86.	Diclofop-methyl	Pesticides	-	-	-	-	-	-	6.1
87.	Didecyldimethylammoniumchloride	Pesticides	-	-	-	-	-	-	1.5
88.	Diisopropanolamine	Organic	180	180	180	180	180	-	1600
89.	Dimethoate	Pesticides, Organophosphorus	-	-	-	-	-	0.02	6.2
90.	Di-n-butyl phthalate	Phthalate esters	-	-	-	-	-	-	19
91.	Dinoseb	Pesticides	-	-	-	-	-	0.01	0.05
92.	Endosulfan	Pesticides, Organochlo	4					0.4	0.003

		rine							
93.	Endrin	Pesticides, Organochlorine	-	-	-	-	-	0.0006	0.0023
94.	Ethylbenzene	Monocyclic aromatic compounds	110	0.1	5	50	50	0.14	90
95.	Ethylene glycol	Glycols	960	960	960	960	960	-	192000
96.	Exchangeable Sodium Percentage (ESP)		15	10				-	
97.	Fluoranthene	Polycyclic aromatic hydrocarbons (PAH)	10	0.1	1	10	10	-	0.04
98.	Fluorene	Polycyclic aromatic hydrocarbons (PAH)	10	0.1	1	10	10	-	3
99.	Fluoride	Inorganic	2000	200	400	2000	2000	1.5	120
100.	Glyphosate	Pesticides, Organophosphorus	-	-	-	-	-	0.28	800
101.	Heptachlor	Pesticides, Organochlorine	4					-	0.01
102.	Hexachlorobenzene	Halogenated aromatic compounds	10	0.05	2	10	10	-	-
103.	Hexachlorobutadiene	Halogenated aliphatic compounds	-	-	-	-	-	0.0006	1.3
104.	Hexachlorocyclohexane (alfa HCH)	Pesticides, Organochlorine	17	17	17	17	17	0.01	-
105.	Hexachlorocyclohexane (delta HCH)	Pesticides, Organochlorine	-	-	-	-	-	0.04	-
106.	Hexachlorocyclohexane (HCH)	Pesticides, Organochlorine	0.01	0.01	-	-	-	-	0.01
107.	Hexachlorocyclohexane (beta HCH)	Pesticides, Organochlorine	1.6					0.04	-
108.	Imidacloprid		-	-	-	-	-	0.23	-
109.	Indeno(1,2,3-c,d)pyrene	Polycyclic aromatic hydrocarbons (PAH)	10	0.1	1	10	10	-	-
110.	Iron	Inorganic	-	-	-	-	-	0.3	300
111.	Lead	Metal	600	70	140	260	600	0.005	-
112.	Lindane (gamma HCH)	Pesticides, Organochlorine	1.2					0.002	-
113.	Linuron	Pesticides	-	-	-	-	-	-	7
114.	Lithium	Inorganic	-	-	-	-	-	-	-
115.	Magnesium	Inorganic	-	-	-		-	30	-
116.	Malathione	Pesticide, Organophosphorus	-	-	-	-	-	0.29	-
117.	Manganese	Inorganic		-	-	-	-	0.12	-
118.	MCPA (Methylchlorophenoxyaceticacid(4-Chloro-2-methylphenoxyaceticacid;2-Methyl-4-chlorophenoxyaceticacid)	Pesticides	4					0.1	2.6
119.	Mercury (inorganic)	Metal	50	6.6	6.6	24	50	0.001	0.026
120.	Methoprene		-	-	-	-	-	1	-
121.	Methylmercury	Organic	4	-	-	-	-	-	0.004
122.	Methyltertiary-butyl ether (MTBE)	Aliphaticether	-	-	-	-	-	-	10000
123.	Metolachlor	Pesticide, Organophosphorus	-	-	-	-	-	0.05	7.8
124.	Metribuzin	Pesticides, Triazine	-	-	-	-	-	0.08	1
125.	Molybdenum	Inorganic	190	5	10	40	40	0.07	73
126.	Monochlorobenzene	Halogenated aromatic compounds	15	0.1	1	10	10	0.08	1.3
127.	Monochlorophenols	Chlorinatedphenols	5.4	0.05	0.5	5	5	-	7
128.	Naphthalene	Polycyclic aromatic hydrocarbons (PAH)	10	0.1	1	10	10	-	1.1
129.	n-hexane	Aliphatichydrocarbon	21	6.5	6.5	21	21	-	-

130.	Nickel	Metal	100	45	45	50	89	0.02	-
131.	Nitrate	Inorganic nitrogen compounds	-	-	-	-	-	45	13mg/L
132.	Nitrite	Inorganic nitrogen compounds	-	-	-	-	-	-	60
133.	Nonylphenolandits ethoxylates	Nonylphenol and its ethoxylates	14	5.7	5.7	14	14	-	1
134.	PCBs (Polychlorinatedbiphenyls)	Polychlorinated biphenyls	33	0.5	1.3	33	33	-	0.001
135.	Pentachlorobenzene	Halogenated aromatic compounds	10	0.05	2	10	10	-	6
136.	Pentachlorophenol	Halogenated aromatic compounds	12	7.6	7.6	7.6	7.6	0.06	0.5
137.	Permethrin	Pesticides, Organochlorine compounds	-	-	-	-	-	-	0.004
138.	pH	Inorganic Acidity, alkalinity and pH	6 to 8	6 to 8	6 to 8	6 to 8	6 to 8	6.5-8.5	6.5to 9.0
139.	Phenanthrene	Polycyclic aromatic hydrocarbons (PAH)	10	0.1	1	10	10	-	0.4
140.	Phenolic compounds (as C6H5OH)	compounds	14	0.1	1	10	10	0.001	-
141.	Phenols (mono-& dihydric)	Aromatic hydroxyl compounds	3.8	3.6	3.8	3.8	3.8	-	4
142.	Phenoxy herbicides	Pesticides	-	-	-	-	-	-	4
143.	Phthalicacid esters (each)	Phthalateesters	30	30	-	-	-	-	-
144.	Picloram	Pesticides	-	-	-	-	-	-	29
145.	Poly chlorinated dibenzo-p-dioxins/dibenzofurans	Polychlorinated dioxins and furans	4 ngTEQ.kg^{-1}	4 ngTEQ.kg^{-1}	4 ngTEQ.kg^{-1}	4 ngTEQ.kg^{-1}	4 ngTEQ.kg^{-1}	-	-
146.	Polycyclic Hydrocarbon (PAH)	Polycyclic aromatic hydrocarbons (PAH)	40					0.0001	-
147.	Propylene glycol	Glycols	-	-	-	-	-	-	500000
148.	Pyrene	Polycyclic aromatic hydrocarbons (PAH)	10	0.1	1	10	10	-	0.025
149.	Quinoline	Polycyclic aromatic hydrocarbons (PAH)	10	0.1	1	10	10	-	3.4
150.	Reactive Chlorine Species	Inorganic Reactive chlorine compounds	-	-	-	-	-	-	0.5
151.	Selenium	Inorganic	2.9	1	1	2.9	2.9	0.05	1
152.	Silver	Inorganic	40	20	20	40	40	0.1	0,1
153.	Simazine	Pesticides, Triazine	-	-	-	-	-	0.01	10
154.	Sodium	Inorganic	-	-	-		-	50	-
155.	Sodium adsorption ratio (SAR)		12	5	5	12	12	-	-
156.	Styrene	Monocyclic aromatic compounds	86	0.1	5	50	50	0.02 (C)	72
157.	Sulfolane	Organic sulphur compound	0.8	0.8	0.8	0.8	0.8	-	50000
158.	Sulphate	Inorganic sulphur compounds	-	-	-	-	-	200	-
159.	Sulphur(elemental)	Inorganic sulphur compounds	500	500	-	-	-	-	-
160.	Tebuthiuron	Pesticides	-	-	-	-	-	-	1.6
161.	Tetrachloromethane	Halogenated aliphatic compounds	50	0.1	5	50	50	-	13.3
162.	Tetrachlorophenols	Halogenated aromatic compounds	21	0.05	0.5	5	5	0.1	1
163.	Thallium	Inorganic	1	1	1	1	1	-	0.8
164.	Thiophene	Miscellaneous organic compound	0.1	0.1	-	-	-	-	-
165.	Tin (inorganic)	Inorganic	300	5	50	300	300	-	-
166.	Toluene	Monocyclic aromatic compounds	32	0.1	3	30	30	0.06	2
167.	Total dissolved solids (TD	solids	-	-	-	-	-	500	-

	S)								
168.	Total hydrocarbons (TPH) (mineral oil)	Aromatic Hydrocarbons	5000					0.01	-
169.	Toxaphene	Pesticides, Organochlorine	-	-	-	-	-	-	0.008
170.	Triallate	Pesticides, Carbamate	-	-	-	-	-	-	0.24
171.	Tribromomethane	Halogenated aliphatic compounds	75					-	-
172.	Tributyltin	Organotin compounds	-	-	-	-	-	-	0.008
173.	Trichlorfon		-	-	-	-	-	-	0.009
174.	Trichloromethane (chloroform)	Halogenated aliphatic compounds	50	0.1	5	50	50	0.3	1.8
175.	Trichlorophenols	Halogenated aromatic compounds	22	0.05	0.5	5	5	0.005	18
176.	Tricyclohexyltin	Organotin compounds	-	-	-	-	-	-	-
177.	Trifluralin	Pesticides, Dinitroaniline	-	-	-	-	-	0.02	0.2
178.	Triphenyltin	Organotin compounds	-	-	-	-	-	-	0.022
179.	Turbidity	solids total particulate matter	-	-	-	-	-	0.1-1.0NTU	-
180.	Uranium	Inorganic	300	23	23	33	300	0.02	15
181.	Vanadium	Inorganic	130	130	130	130	130	-	-
182.	Vinylchloride	Halogenated aliphatic compounds	0.1					0.002	-
183.	Xylene	Monocyclic aromatic compounds	17	2.4	2.4	2.4	2.4	0.09	-
184.	Zinc	Metal	720	250	250	360	410	5	30
185.	HFPO-DA (commonly known as Gen X Chemicals)	Organofluorine compounds						0.000004	
186.	PFHxS	Organofluorine compounds						0.000001	
187.	PFNA	Organofluorine compounds						0.000001	
188.	PFOA	Organofluorine compounds						0.000001	
189.	PFOS	Organofluorine compounds						1	

Schedule II
[see rule 7(1)]
Criteria for Selection of Reference Organisations

For carrying out preliminary assessment detailed assessment and preparation of remediation plan of contaminated sites:

a. The Reference Organisation should have minimum of 5 years of experience in assessment of contamination of hazardous substances and chemicals and preparation of remediation plan.

b. The Reference Organisation must have undertaken at least 3 projects in regard to assessment of contamination of hazardous substances or chemicals and preparation of remediation plan, out of which 1 project in preparation of remediation plan.

c. The Reference Organisation shall have employed at least 10 personnel having the following qualifications and experience:

- At least 5 persons having M.Tech in Environmental Engineering /Civil Engineering /Chemical Engineering/ Geotechnical Engineering or M.Sc. in Environmental Science/ Chemistry / Hydrogeology/ Geology/ Geophysics, with at least 5 years of relevant work experience, of which the project manager shall have at least 10 years of relevant work experience

Re: Test Report_Maharashtra Pollution Control Board- Sub Regional Office Raigad-1

3 emails

Annexure-6

< pune@envirocare.co.in >
Fri, 27 Feb 2026 10:01:07 AM +0530

To "sroraigad2@mpcb.gov.in"<sroraigad2@mpcb.gov.in>

Cc "dcraigad"<dcraigad@gmail.com>,"SDO pen"<sdopen2013@gmail.com>,"RO Raigad" <roraigad@mpcb.gov.in>,"NISHCHAL C"<nischal.cpcb@nic.in>,"Pen" <copenmc@gmail.com>,"Bhalchandra Daundkar" <bhalchandra.d@envirocare.co.in>,"Bhakti Palande" <bhakti.p@envirocare.co.in>,"Tejashri Lokare"<tejashri.l@envirocare.co.in>,"Pravin Mandavgane"<sampling.pune@envirocare.co.in>

Tags Not in Contacts

Dear Ma'am,

Greetings from Envirocare Labs!

Please find the attached test reports (Set III) for your reference.

Thanks, and Best Regards,



Renuka Deshmukh
Customer Support Executive
+91 9167232046
pune@envirocare.co.in

envirocare labs
Test with Trust

www.envirocarelabs.com
Enviro House, A7-A8, MIDC Main Road, Wagle Estate, Thane Maharashtra, India 400604
CIN : U99999MH1988PTC045938

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From: Envirocare - Pune <pune@envirocare.co.in>
Sent: Friday, February 27, 2026 9:56 AM
To: sroraigad2@mpcb.gov.in <sroraigad2@mpcb.gov.in>
Cc: dcraigad <dcraigad@gmail.com>; SDO pen <sdopen2013@gmail.com>; RO Raigad <roraigad@mpcb.gov.in>; NISHCHAL C <nischal.cpcb@nic.in>; Pen <copenmc@gmail.com>; Bhalchandra Daundkar <bhalchandra.d@envirocare.co.in>; Bhakti Palande <bhakti.p@envirocare.co.in>; Tejashri Lokare <tejashri.l@envirocare.co.in>; Pravin Mandavgane <sampling.pune@envirocare.co.in>
Subject: Re: Test Report_Maharashtra Pollution Control Board- Sub Regional Office Raigad-1

Dear Ma'am,

Greetings from Envirocare Labs!

Please find the attached test reports (Set II) for your reference.

Thanks, and Best Regards,



Renuka Deshmukh
Customer Support Executive
+91 9167232046
pune@envirocare.co.in

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CIN : U99999MH1988PTC045938

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From: Envirocare - Pune <pune@envirocare.co.in>
Sent: Friday, February 27, 2026 9:54 AM
To: sroraigad2@mpcb.gov.in <sroraigad2@mpcb.gov.in>
Cc: dcraigad <dcraigad@gmail.com>; SDO pen <sdopen2013@gmail.com>; RO Raigad <roraigad@mpcb.gov.in>; NISHCHAL C <nischal.cpcb@nic.in>; Pen <copenmc@gmail.com>; Bhalchandra Daundkar <bhalchandra.d@envirocare.co.in>; Bhakti Palande <bhakti.p@envirocare.co.in>; Tejashri Lokare <tejashri.l@envirocare.co.in>; Pravin Mandavgane <sampling.pune@envirocare.co.in>
Subject: Test Report_Maharashtra Pollution Control Board- Sub Regional Office Raigad-1

Dear Ma'am,

Greetings from Envirocare Labs!

Please find the attached test reports (Set I) for your reference.

Thanks, and Best Regards,



Renuka Deshmukh
Customer Support Executive
+91 9167232046
pune@envirocare.co.in

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5 Attachment(s)

ETHEN2529463-Ambient Air.pdf 906.3 KB	ETHEN2529464-Ambient Air.pdf 907 KB
ETHEN2529465-Ambient Air.pdf 906.9 KB	ETHEN2530100-Soil Sample -… 1.1 MB

ETHEN2530101-Soil Sample -…
1.1 MB

< pune@envirocare.co.in >
Fri, 27 Feb 2026 9:58:44 AM +0530

To "sroraigad2@mpcb.gov.in"<sroraigad2@mpcb.gov.in>

Cc "dcraigad"<dcraigad@gmail.com>,"SDO pen"<sdopen2013@gmail.com>,"RO Raigad" <roraigad@mpcb.gov.in>,"NISHCHAL C"<nischal.cpcb@nic.in>,"Pen" <copenmc@gmail.com>,"Bhalchandra Daundkar" <bhalchandra.d@envirocare.co.in>,"Bhakti Palande" <bhakti.p@envirocare.co.in>,"Tejashri Lokare"<tejashri.l@envirocare.co.in>,"Pravin Mandavgane"<sampling.pune@envirocare.co.in>

Tags Not in Contacts

Dear Ma'am,

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Thanks, and Best Regards,



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8 Attachment(s)

ETHEN2526583-Soil - SA10.pdf
1.1 MB

ETHEN2526584-Soil - SA100.…
1.1 MB

ETHEN2526585-Soil - SB10.pdf
1.1 MB

ETHEN2526586-Soil - SB100.…
1.1 MB

ETHEN2526587-Soil - SC10.pdf
1.1 MB

ETHEN2526588-Soil - SC100.…
1.1 MB

ETHEN2526589-Soil - SD10.pdf
1.1 MB

ETHEN2526590-Soil - SD100....
1.1 MB

< pune@envirocare.co.in >
Fri, 27 Feb 2026 9:57:28 AM +0530

To "sroraigad2@mpcb.gov.in"<sroraigad2@mpcb.gov.in>

Cc "dcraigad"<dcraigad@gmail.com>,"SDO pen"<sdopen2013@gmail.com>,"RO Raigad" <roraigad@mpcb.gov.in>,"NISHCHAL C"<nischal.cpcb@nic.in>,"Pen" <copenmc@gmail.com>,"Bhalchandra Daundkar" <bhalchandra.d@envirocare.co.in>,"Bhakti Palande" <bhakti.p@envirocare.co.in>,"Tejashri Lokare"<tejashri.l@envirocare.co.in>,"Pravin Mandavgane"<sampling.pune@envirocare.co.in>

Tags Not in Contacts

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Greetings from Envirocare Labs!

Please find the attached test reports (Set II) for your reference.

Thanks, and Best Regards,



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CIN : U99999MH1988PTC045938

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To: sroraigad2@mpcb.gov.in <sroraigad2@mpcb.gov.in>
Cc: dcraigad <dcraigad@gmail.com>; SDO pen <sdopen2013@gmail.com>; RO Raigad <roraigad@mpcb.gov.in>; NISHCHAL C <nischal.cpcb@nic.in>; Pen <copenmc@gmail.com>; Bhalchandra Daundkar <bhalchandra.d@envirocare.co.in>; Bhakti Palande <bhakti.p@envirocare.co.in>; Tejashri Lokare <tejashri.l@envirocare.co.in>; Pravin Mandavgane <sampling.pune@envirocare.co.in>
Subject: Test Report_Maharashtra Pollution Control Board- Sub Regional Office Raigad-1

Dear Ma'am,

Greetings from Envirocare Labs!

Please find the attached test reports (Set I) for your reference.

Thanks, and Best Regards,



Renuka Deshmukh
Customer Support Executive
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pune@envirocare.co.in

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CIN : U99999MH1988PTC045938

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8 Attachment(s)

ETHEN2526591-Soil - SE10.pdf 1.1 MB	ETHEN2526592-Soil - SE100.... 1.1 MB
ETHEN2526593-Soil - SF10.pdf 1.1 MB	ETHEN2526594-Soil - SF100.pdf 1.1 MB
ETHEN2526595-Soil - SG10.pdf 1.1 MB	ETHEN2526596-Soil - SG100.... 1.1 MB
ETHEN2526597-Soil - SRD-1.... 1.1 MB	ETHEN2526598-Soil - SRD-2.... 1.1 MB

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CIN: U99999MH1988PTC045938
TC-8284
NABL Scope

TEST REPORT

Test Report No.	01/ETHEN2526583	**Issue Date**	24 Jan 2026	**ULR No.**	TC0828426000008132F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614
Order/Reference	As Per TRF Dated 19.01.2025
Specification	NA
Information as provided by customer:	
Sample Name	Soil - SA10
Sample Nature	Soil/Sediments
Sampling Details :	
Sample Drawn	By Customer
Sample Details :	
Discipline	Chemical
Group	Pollution and Environment

Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	10.86	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	8.09	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	6.09	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	1.75	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	0.61	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	6595.10	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	50.04	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
9	Cobalt (as Co)	20.73	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
10	Copper (as Cu)	92.25	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
11	Iron (as Fe)	37025.00	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Refer to the last page for terms & condition

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TC-8284
NABL Scope

TEST REPORT

Test Report No.	01/ETHEN2526583	Issue Date	24 Jan 2026	ULR No.	TC0828426000008132F

Sr. No.	Parameters	Results	LOQ	Unit	Method
12	Lead (as Pb)	8.22	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
13	Manganese (as Mn)	1238.85	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
14	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
15	Nickel (as Ni)	25.34	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Potassium (as K)	1270.44	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Sodium (as Na)	520.86	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
18	Zinc (as Zn)	68.96	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks	BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

Scan to authenticate this report

----------End of Test Report----------

This report issue and to be read in conjunction with report no. 02/ETHEN2526583

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TEST REPORT

Test Report No.	02/ETHEN2526583	**Issue Date**	24 Jan 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 19.01.2025		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil - SA10		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Customer		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	11.93	--	meq/100gm	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	0.81	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

Scan to authenticate this report

----------End of Test Report----------

This report issue and to be read in conjunction with report no. 01/ETHEN2526583

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9167720911 - 14
info@envirocare.co.in
CIN: U99999MH1988PTC045938
TC-8284
NABL Scope

TEST REPORT

Test Report No.	01/ETHEN2526584	**Issue Date**	24 Jan 2026	**ULR No.**	TC0828426000008133F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614
Order/Reference	As Per TRF Dated 19.01.2025
Specification	NA
Information as provided by customer:	
Sample Name	Soil - SA100
Sample Nature	Soil/Sediments
Sampling Details :	
Sample Drawn	By Customer
Sample Details :	
Discipline	Chemical
Group	Pollution and Environment

Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	15.89	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	6.81	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	5.86	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	1.83	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	0.94	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	5097.10	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	85.33	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
9	Cobalt (as Co)	24.17	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
10	Copper (as Cu)	101.25	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
11	Iron (as Fe)	37720.00	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

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TC-8284
NABL Scope

TEST REPORT

Test Report No.	01/ETHEN2526584	Issue Date	24 Jan 2026	ULR No.	TC0828426000008133F

Sr. No.	Parameters	Results	LOQ	Unit	Method
12	Lead (as Pb)	3.88	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
13	Manganese (as Mn)	1438.10	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
14	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
15	Nickel (as Ni)	35.74	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Potassium (as K)	891.24	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Sodium (as Na)	596.15	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
18	Zinc (as Zn)	61.96	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks	BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

Scan to authenticate this report

----------End of Test Report----------

This report issue and to be read in conjunction with report no. 02/ETHEN2526584

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TEST REPORT

Test Report No.	02/ETHEN2526584	**Issue Date**	24 Jan 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 19.01.2025		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil - SA100		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Customer		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	9.71	--	meq/l	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	4.21	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TEST REPORT

Test Report No.	01/ETHEN2526585	**Issue Date**	24 Jan 2026	**ULR No.**	TC0828426000008134F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 19.01.2025		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil - SB10		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Customer		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	14.5	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	4.49	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	5.88	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	1.62	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	9821.07	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	78.79	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
9	Cobalt (as Co)	21.29	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
10	Copper (as Cu)	119.46	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
11	Iron (as Fe)	53160.71	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

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TEST REPORT

Test Report No.	01/ETHEN2526585	Issue Date	24 Jan 2026	ULR No.	TC0828426000008134F

Sr. No.	Parameters	Results	LOQ	Unit	Method
12	Lead (as Pb)	11.16	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
13	Manganese (as Mn)	2623.48	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
14	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
15	Nickel (as Ni)	42.17	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Potassium (as K)	1224.7	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Sodium (as Na)	906.95	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
18	Zinc (as Zn)	66.76	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks	BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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----------End of Test Report----------

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TEST REPORT

Test Report No.	02/ETHEN2526585	**Issue Date**	24 Jan 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 19.01.2025		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil - SB10		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Customer		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	9.19	--	meq/l	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	2.13	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TEST REPORT

Test Report No.	01/ETHEN2526586	**Issue Date**	24 Jan 2026	**ULR No.**	TC0828426000008135F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614
Order/Reference	As Per TRF Dated 19.01.2025
Specification	NA
Information as provided by customer:	
Sample Name	Soil - SB100
Sample Nature	Soil/Sediments
Sampling Details :	
Sample Drawn	By Customer
Sample Details :	
Discipline	Chemical
Group	Pollution and Environment

Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	24.45	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	6.58	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	6.15	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	6854.46	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	56.37	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
9	Cobalt (as Co)	15.00	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
10	Copper (as Cu)	83.21	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
11	Iron (as Fe)	36044.64	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

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TC-8284
NABL Scope

TEST REPORT

Test Report No.	01/ETHEN2526586	Issue Date	24 Jan 2026	ULR No.	TC0828426000008135F

Sr. No.	Parameters	Results	LOQ	Unit	Method
12	Lead (as Pb)	3.62	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
13	Manganese (as Mn)	1627.86	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
14	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
15	Nickel (as Ni)	38.85	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Potassium (as K)	272.73	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Sodium (as Na)	368.84	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
18	Zinc (as Zn)	30.53	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks	BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TEST REPORT

Test Report No.	02/ETHEN2526586	**Issue Date**	24 Jan 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 19.01.2025		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil - SB100		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Customer		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	10.36	--	meq/l	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	2.18	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

Scan to authenticate this report

----------End of Test Report----------

This report issue and to be read in conjunction with report no. 01/ETHEN2526586

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TC-8284
NABL Scope

TEST REPORT

Test Report No.	01/ETHEN2526587	**Issue Date**	24 Jan 2026	**ULR No.**	TC0828426000008136F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614
Order/Reference	As Per TRF Dated 19.01.2025
Specification	NA
Information as provided by customer:	
Sample Name	Soil - SC10
Sample Nature	Soil/Sediments
Sampling Details :	
Sample Drawn	By Customer
Sample Details :	
Discipline	Chemical
Group	Pollution and Environment

Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	9.43	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	8.15	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	6.05	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	1.23	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	0.6	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	6455.00	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	101.39	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
9	Cobalt (as Co)	15.55	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
10	Copper (as Cu)	122.02	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
11	Iron (as Fe)	38663.46	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

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TEST REPORT

Test Report No.	01/ETHEN2526587	Issue Date	24 Jan 2026	ULR No.	TC0828426000008136F

Sr. No.	Parameters	Results	LOQ	Unit	Method
12	Lead (as Pb)	11.76	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
13	Manganese (as Mn)	1305.87	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
14	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
15	Nickel (as Ni)	42.45	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Potassium (as K)	1748.45	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Sodium (as Na)	596.54	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
18	Zinc (as Zn)	112.03	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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----------End of Test Report----------

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TEST REPORT

Test Report No.	02/ETHEN2526587	**Issue Date**	24 Jan 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 19.01.2025		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil - SC10		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Customer		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	6.41	--	meq/l	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	3.44	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TEST REPORT

Test Report No.	01/ETHEN2526588	**Issue Date**	24 Jan 2026	**ULR No.**	TC0828426000008137F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614
Order/Reference	As Per TRF Dated 19.01.2025
Specification	NA
Information as provided by customer:	
Sample Name	Soil - SC100
Sample Nature	Soil/Sediments
Sampling Details :	
Sample Drawn	By Customer
Sample Details :	
Discipline	Chemical
Group	Pollution and Environment

Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	11.73	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	6.35	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	5.73	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	0.64	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	3898.3	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	65.75	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
9	Cobalt (as Co)	16.14	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
10	Copper (as Cu)	105.63	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
11	Iron (as Fe)	42165	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

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TEST REPORT

Test Report No.	01/ETHEN2526588	Issue Date	24 Jan 2026	ULR No.	TC0828426000008137F

Sr. No.	Parameters	Results	LOQ	Unit	Method
12	Lead (as Pb)	7.14	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
13	Manganese (as Mn)	1193.4	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
14	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
15	Nickel (as Ni)	41.27	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Potassium (as K)	1037.66	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Sodium (as Na)	699.90	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
18	Zinc (as Zn)	67.72	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks	BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TEST REPORT

Test Report No.	02/ETHEN2526588	**Issue Date**	24 Jan 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 19.01.2025		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil - SC100		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Customer		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	13.16	--	meq/l	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	1.53	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TEST REPORT

Test Report No.	01/ETHEN2526589	**Issue Date**	24 Jan 2026	**ULR No.**	TC0828426000008138F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614
Order/Reference	As Per TRF Dated 19.01.2025
Specification	NA
Information as provided by customer:	
Sample Name	Soil - SD10
Sample Nature	Soil/Sediments
Sampling Details :	
Sample Drawn	By Customer
Sample Details :	
Discipline	Chemical
Group	Pollution and Environment

Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	12.46	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	6.60	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	5.72	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	0.68	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	5603.80	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	86.86	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
9	Cobalt (as Co)	18.66	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
10	Copper (as Cu)	110.52	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
11	Iron (as Fe)	38537.04	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

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TEST REPORT

Test Report No.	01/ETHEN2526589	Issue Date	24 Jan 2026	ULR No.	TC0828426000008138F

Sr. No.	Parameters	Results	LOQ	Unit	Method
12	Lead (as Pb)	7.65	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
13	Manganese (as Mn)	897.87	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
14	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
15	Nickel (as Ni)	34.56	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Potassium (as K)	894.71	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Sodium (as Na)	453.60	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
18	Zinc (as Zn)	74.63	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks	BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

Scan to authenticate this report

----------End of Test Report----------

This report issue and to be read in conjunction with report no. 02/ETHEN2526589

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TEST REPORT

Test Report No.	02/ETHEN2526589	**Issue Date**	24 Jan 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 19.01.2025		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil - SD10		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Customer		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	5.03	--	meq/l	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	0.89	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

Scan to authenticate this report

----------End of Test Report----------

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TEST REPORT

Test Report No.	01/ETHEN2526590	**Issue Date**	24 Jan 2026	**ULR No.**	TC0828426000008139F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614
Order/Reference	As Per TRF Dated 19.01.2025
Specification	NA
Information as provided by customer:	
Sample Name	Soil - SD100
Sample Nature	Soil/Sediments
Sampling Details :	
Sample Drawn	By Customer
Sample Details :	
Discipline	Chemical
Group	Pollution and Environment

Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	19.15	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	5.26	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	5.93	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	0.79	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	4226.83	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	66.12	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
9	Cobalt (as Co)	18.18	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
10	Copper (as Cu)	83.84	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
11	Iron (as Fe)	42206.73	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

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TEST REPORT

Test Report No.	01/ETHEN2526590	Issue Date	24 Jan 2026	ULR No.	TC0828426000008139F

Sr. No.	Parameters	Results	LOQ	Unit	Method
12	Lead (as Pb)	3.77	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
13	Manganese (as Mn)	1116.25	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
14	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
15	Nickel (as Ni)	35.35	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Potassium (as K)	267.52	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Sodium (as Na)	287.08	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
18	Zinc (as Zn)	47.36	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks	BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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----------End of Test Report----------

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TEST REPORT

Test Report No.	02/ETHEN2526590	**Issue Date**	24 Jan 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 19.01.2025		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil - SD100		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Customer		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	5.01	--	meq/l	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	0.63	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TEST REPORT

Test Report No.	01/ETHEN2526591	**Issue Date**	24 Jan 2026	**ULR No.**	TC0828426000008140F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614
Order/Reference	As Per TRF Dated 19.01.2025
Specification	NA
Information as provided by customer:	
Sample Name	Soil - SE10
Sample Nature	Soil/Sediments
Sampling Details :	
Sample Drawn	By Customer
Sample Details :	
Discipline	Chemical
Group	Pollution and Environment

Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	21.55	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	6.80	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	5.65	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	2.83	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	1.13	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	6285.38	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	49.56	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
9	Cobalt (as Co)	13.21	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
10	Copper (as Cu)	95.06	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
11	Iron (as Fe)	36966.35	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

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TEST REPORT

Test Report No.	01/ETHEN2526591	Issue Date	24 Jan 2026	ULR No.	TC0828426000008140F

Sr. No.	Parameters	Results	LOQ	Unit	Method
12	Lead (as Pb)	10.24	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
13	Manganese (as Mn)	734.52	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
14	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
15	Nickel (as Ni)	24.83	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Potassium (as K)	1690.78	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Sodium (as Na)	946.03	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
18	Zinc (as Zn)	95.83	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks	BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TEST REPORT

Test Report No.	02/ETHEN2526591	**Issue Date**	24 Jan 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 19.01.2025		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil - SE10		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Customer		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	19.05	--	meq/l	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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CIN: U99999MH1988PTC045938
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NABL Scope

TEST REPORT

Test Report No.	01/ETHEN2526592	**Issue Date**	24 Jan 2026	**ULR No.**	TC0828426000008141F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614
Order/Reference	As Per TRF Dated 19.01.2025
Specification	NA
Information as provided by customer:	
Sample Name	Soil - SE100
Sample Nature	Soil/Sediments
Sampling Details :	
Sample Drawn	By Customer
Sample Details :	
Discipline	Chemical
Group	Pollution and Environment

Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	16.72	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	5.73	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	5.79	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	0.89	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	5000.60	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	80.76	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
9	Cobalt (as Co)	12.14	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
10	Copper (as Cu)	76.20	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
11	Iron (as Fe)	44960.00	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

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TC-8284
NABL Scope

TEST REPORT

Test Report No.	01/ETHEN2526592	Issue Date	24 Jan 2026	ULR No.	TC0828426000008141F

Sr. No.	Parameters	Results	LOQ	Unit	Method
12	Lead (as Pb)	7.49	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
13	Manganese (as Mn)	568.10	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
14	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
15	Nickel (as Ni)	26.99	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Potassium (as K)	467.03	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Sodium (as Na)	463.17	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
18	Zinc (as Zn)	56.59	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks	BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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----------End of Test Report----------

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TEST REPORT

Test Report No.	02/ETHEN2526592	**Issue Date**	24 Jan 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 19.01.2025		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil - SE100		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Customer		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	5.30	--	meq/l	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	1.51	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TC-8284
NABL Scope

TEST REPORT

Test Report No.	01/ETHEN2526593	**Issue Date**	24 Jan 2026	**ULR No.**	TC0828426000008142F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614
Order/Reference	As Per TRF Dated 19.01.2025
Specification	NA
Information as provided by customer:	
Sample Name	Soil - SF10
Sample Nature	Soil/Sediments
Sampling Details :	
Sample Drawn	By Customer
Sample Details :	
Discipline	Chemical
Group	Pollution and Environment

Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	14.35	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	8.09	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	5.76	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	0.91	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	5223.3	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	88.32	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
9	Cobalt (as Co)	15.27	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
10	Copper (as Cu)	111.84	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
11	Iron (as Fe)	53270.00	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

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TEST REPORT

Test Report No.	01/ETHEN2526593	Issue Date	24 Jan 2026	ULR No.	TC0828426000008142F

Sr. No.	Parameters	Results	LOQ	Unit	Method
12	Lead (as Pb)	13.07	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
13	Manganese (as Mn)	520.90	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
14	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
15	Nickel (as Ni)	34.96	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Potassium (as K)	643.46	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Sodium (as Na)	295.82	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
18	Zinc (as Zn)	114.10	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks	BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TEST REPORT

Test Report No.	02/ETHEN2526593	**Issue Date**	24 Jan 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 19.01.2025		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil - SF10		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Customer		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	3.10	--	meq/l	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TEST REPORT

Test Report No.	01/ETHEN2526594	**Issue Date**	24 Jan 2026	**ULR No.**	TC0828426000008143F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614
Order/Reference	As Per TRF Dated 19.01.2025
Specification	NA
Information as provided by customer:	
Sample Name	Soil - SF100
Sample Nature	Soil/Sediments
Sampling Details :	
Sample Drawn	By Customer
Sample Details :	
Discipline	Chemical
Group	Pollution and Environment

Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	17.54	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	8.48	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	5.85	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	0.69	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	0.51	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	6107.68	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	87.89	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
9	Cobalt (as Co)	11.96	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
10	Copper (as Cu)	76.38	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
11	Iron (as Fe)	46521.30	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

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TC-8284
NABL Scope

TEST REPORT

Test Report No.	01/ETHEN2526594	Issue Date	24 Jan 2026	ULR No.	TC0828426000008143F

Sr. No.	Parameters	Results	LOQ	Unit	Method
12	Lead (as Pb)	4.0	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
13	Manganese (as Mn)	510.56	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
14	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
15	Nickel (as Ni)	29.06	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Potassium (as K)	286.26	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Sodium (as Na)	295.18	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
18	Zinc (as Zn)	51.45	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks	BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TEST REPORT

Test Report No.	02/ETHEN2526594	**Issue Date**	24 Jan 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 19.01.2025		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil - SF100		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Customer		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	5.22	--	meq/l	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	1.39	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

Scan to authenticate this report

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This report issue and to be read in conjunction with report no. 01/ETHEN2526594

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CIN: U99999MH1988PTC045938
TC-8284
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TEST REPORT

Test Report No.	01/ETHEN2526595	**Issue Date**	24 Jan 2026	**ULR No.**	TC0828426000008144F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614
Order/Reference	As Per TRF Dated 19.01.2025
Specification	NA
Information as provided by customer:	
Sample Name	Soil - SG10
Sample Nature	Soil/Sediments
Sampling Details :	
Sample Drawn	By Customer
Sample Details :	
Discipline	Chemical
Group	Pollution and Environment

Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	15.96	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	8.78	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	5.88	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	4.37	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	0.94	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	5224.40	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	93.28	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
9	Cobalt (as Co)	14.29	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
10	Copper (as Cu)	77.76	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
11	Iron (as Fe)	35310.34	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

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TEST REPORT

Test Report No.	01/ETHEN2526595	Issue Date	24 Jan 2026	ULR No.	TC0828426000008144F

Sr. No.	Parameters	Results	LOQ	Unit	Method
12	Lead (as Pb)	5.41	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
13	Manganese (as Mn)	621.47	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
14	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
15	Nickel (as Ni)	29.65	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Potassium (as K)	484.03	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Sodium (as Na)	802.78	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
18	Zinc (as Zn)	59.02	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks	BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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----------End of Test Report----------

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TEST REPORT

Test Report No.	02/ETHEN2526595	**Issue Date**	24 Jan 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 19.01.2025		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil - SG10		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Customer		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	12.07	--	meq/l	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	1.76	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TEST REPORT

Test Report No.	01/ETHEN2526596	**Issue Date**	24 Jan 2026	**ULR No.**	TC0828426000008145F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614
Order/Reference	As Per TRF Dated 19.01.2025
Specification	NA
Information as provided by customer:	
Sample Name	Soil - SG100
Sample Nature	Soil/Sediments
Sampling Details :	
Sample Drawn	By Customer
Sample Details :	
Discipline	Chemical
Group	Pollution and Environment

Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	13.36	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	4.96	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	6.15	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	0.72	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	2974.29	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	65.64	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
9	Cobalt (as Co)	13.77	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
10	Copper (as Cu)	68.96	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
11	Iron (as Fe)	29169.64	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

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TEST REPORT

Test Report No.	01/ETHEN2526596	Issue Date	24 Jan 2026	ULR No.	TC0828426000008145F

Sr. No.	Parameters	Results	LOQ	Unit	Method
12	Lead (as Pb)	3.76	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
13	Manganese (as Mn)	802.14	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
14	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
15	Nickel (as Ni)	27.70	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Potassium (as K)	567.62	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Sodium (as Na)	522.23	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
18	Zinc (as Zn)	43.03	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks	BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TEST REPORT

Test Report No.	02/ETHEN2526596	**Issue Date**	24 Jan 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 19.01.2025		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil - SG100		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Customer		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	9.34	--	meq/l	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	2.45	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TEST REPORT

Test Report No.	01/ETHEN2526597	**Issue Date**	24 Jan 2026	**ULR No.**	TC0828426000008146F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614
Order/Reference	As Per TRF Dated 19.01.2025
Specification	NA
Information as provided by customer:	
Sample Name	Soil - SRD-1
Sample Nature	Soil/Sediments
Sampling Details :	
Sample Drawn	By Customer
Sample Details :	
Discipline	Chemical
Group	Pollution and Environment

Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	20.27	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	6.99	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	5.79	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	7922.25	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	105.23	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
9	Cobalt (as Co)	19.79	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
10	Copper (as Cu)	141.29	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
11	Iron (as Fe)	59663.46	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

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TEST REPORT

Test Report No.	01/ETHEN2526597	Issue Date	24 Jan 2026	ULR No.	TC0828426000008146F

Sr. No.	Parameters	Results	LOQ	Unit	Method
12	Lead (as Pb)	7.82	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
13	Manganese (as Mn)	1383.85	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
14	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
15	Nickel (as Ni)	44.67	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Potassium (as K)	682.88	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Sodium (as Na)	728.17	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
18	Zinc (as Zn)	74.62	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks	BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

Scan to authenticate this report

----------End of Test Report----------

This report issue and to be read in conjunction with report no. 02/ETHEN2526597

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TEST REPORT

Test Report No.	02/ETHEN2526597	**Issue Date**	24 Jan 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 19.01.2025		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil - SRD-1		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Customer		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	2.24	--	meq/l	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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----------End of Test Report----------

This report issue and to be read in conjunction with report no. 01/ETHEN2526597

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TEST REPORT

Test Report No.	01/ETHEN2526598	**Issue Date**	24 Jan 2026	**ULR No.**	TC0828426000008147F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614
Order/Reference	As Per TRF Dated 19.01.2025
Specification	NA
Information as provided by customer:	
Sample Name	Soil - SRD-2
Sample Nature	Soil/Sediments
Sampling Details :	
Sample Drawn	By Customer
Sample Details :	
Discipline	Chemical
Group	Pollution and Environment

Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	18.31	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	5.97	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	5.97	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	3837.59	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	71.63	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
9	Cobalt (as Co)	15.52	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
10	Copper (as Cu)	91.28	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
11	Iron (as Fe)	49118.52	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

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TEST REPORT

Test Report No.	01/ETHEN2526598	Issue Date	24 Jan 2026	ULR No.	TC0828426000008147F

Sr. No.	Parameters	Results	LOQ	Unit	Method
12	Lead (as Pb)	5.54	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
13	Manganese (as Mn)	1043.52	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
14	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
15	Nickel (as Ni)	28.53	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Potassium (as K)	249.25	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Sodium (as Na)	188.23	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
18	Zinc (as Zn)	48.31	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks	BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TEST REPORT

Test Report No.	02/ETHEN2526598	**Issue Date**	24 Jan 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 19.01.2025		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil - SRD-2		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Customer		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	19 Jan 2026	Start of Analysis	20 Jan 2026
End of Analysis	24 Jan 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	2.04	--	meq/l	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TEST REPORT

Test Report No.	01/ETHEN2530100	**Issue Date**	26 Feb 2026	**ULR No.**	TC0828426000014097F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614
Order/Reference	As Per TRF Dated 21.02.2026
Specification	NA
Information as provided by customer:	
Sample Name	Soil Sample - SR-3
Sample Nature	Soil/Sediments
Sampling Details :	
Sample Drawn	By Envirocare
Sampler's Name	Vijay Sakpal
Date of Sampling	21.02.2026
Sample Details :	
Discipline	Chemical
Group	Pollution and Environment

Sample Received On	21 Feb 2026	Start of Analysis	23 Feb 2026
End of Analysis	26 Feb 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	19.24	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	7.14	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	5.94	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	1106.10	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	97.67	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Cobalt (as Co)	13.69	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
9	Copper (as Cu)	77.87	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

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TEST REPORT

Test Report No.	01/ETHEN2530100	Issue Date	26 Feb 2026	ULR No.	TC0828426000014097F

Sr. No.	Parameters	Results	LOQ	Unit	Method
10	Iron (as Fe)	29344.38	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
11	Lead (as Pb)	3.03	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
12	Manganese (as Mn)	1055.60	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
13	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
14	Nickel (as Ni)	35.70	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
15	Potassium (as K)	426.22	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Sodium (as Na)	88.68	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Zinc (as Zn)	47.53	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks	BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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TEST REPORT

Test Report No.	02/ETHEN2530100	**Issue Date**	26 Feb 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 21.02.2026		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil Sample - SR-3		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Envirocare		
Sampler's Name	Vijay Sakpal		
Date of Sampling	21.02.2026		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	21 Feb 2026	Start of Analysis	23 Feb 2026
End of Analysis	26 Feb 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	2.50	--	meq/100gm	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	3.18	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
4	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

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CIN: U99999MH1988PTC045938
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TEST REPORT

Test Report No.	01/ETHEN2530101	**Issue Date**	26 Feb 2026	**ULR No.**	TC0828426000014098F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614
Order/Reference	As Per TRF Dated 21.02.2026
Specification	NA
Information as provided by customer:	
Sample Name	Soil Sample - SR-4
Sample Nature	Soil/Sediments
Sampling Details :	
Sample Drawn	By Envirocare
Sampler's Name	Vijay Sakpal
Date of Sampling	21.02.2026
Sample Details :	
Discipline	Chemical
Group	Pollution and Environment

Sample Received On	21 Feb 2026	Start of Analysis	23 Feb 2026
End of Analysis	26 Feb 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Moisture	17.51	0.05	%	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
2	Organic Matter	7.44	0.05	%	Soil Chemical Analysis, M. L. Jackson Chapter 11
3	pH	6.29	1.0	--	Soil Testing Manual, Ministry of Agriculture, Govt of India: 2011
Metals					
4	Arsenic (as As)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
5	Cadmium (as Cd)	BLQ	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
6	Calcium (as Ca)	2011.24	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
7	Chromium (as Cr)	108.41	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
8	Cobalt (as Co)	18.46	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
9	Copper (as Cu)	128.71	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Refer to the last page for terms & condition

envirocare labs® pvt. ltd.
Analysis and Beyond...

Enviro House,
A7-A8, MIDC, Wagle Industrial Estate,
Main Road, Thane - 400604, India
9167720911 - 14
info@envirocare.co.in
CIN: U99999MH1988PTC045938

TC-8284
NABL Scope

TEST REPORT

Test Report No.	01/ETHEN2530101	Issue Date	26 Feb 2026	ULR No.	TC0828426000014098F

Sr. No.	Parameters	Results	LOQ	Unit	Method
10	Iron (as Fe)	45014.27	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
11	Lead (as Pb)	3.07	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
12	Manganese (as Mn)	1215.84	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023
13	Mercury (as Hg)	BLQ	0.5	mg/kg	USEPA 1311/ USEPA 6010 D: 2017
14	Nickel (as Ni)	52.40	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
15	Potassium (as K)	248.27	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
16	Sodium (as Na)	152.00	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
17	Zinc (as Zn)	45.02	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017

Remarks	BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

Scan to authenticate this report

----------End of Test Report----------

This report issue and to be read in conjunction with report no. 02/ETHEN2530101

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Main Road, Thane - 400604, India
9167720911 - 14
info@envirocare.co.in
CIN: U99999MH1988PTC045938

43+ Years... Test with trUSt

TEST REPORT

Test Report No.	02/ETHEN2530101	**Issue Date**	26 Feb 2026
Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated 21.02.2026		
Specification	NA		
Information as provided by customer:			
Sample Name	Soil Sample - SR-4		
Sample Nature	Soil/Sediments		
Sampling Details :			
Sample Drawn	By Envirocare		
Sampler's Name	Vijay Sakpal		
Date of Sampling	21.02.2026		
Sample Details :			
Discipline	Chemical		
Group	Pollution and Environment		
Sample Received On	21 Feb 2026	Start of Analysis	23 Feb 2026
End of Analysis	26 Feb 2026	Sample Condition on receipt	Satisfactory
Sample Packaging	Plastic Bag	Sample Quantity	1 kg

Sr. No.	Parameters	Results	LOQ	Unit	Method
Chemical Parameters					
1	Cation Exchange Capacity	3.10	--	meq/100gm	Soil Chemical Analysis, M. L. Jackson Chapter 4
Metals					
2	Antimony (as Sb)	3.92	0.5	mg/kg	APHA 3120 B, 23rd Edition: 2017
3	Chromium (VI)	<0.05	0.05	mg/kg	APHA 3500 Cr B, 23rd Edition: 2017
4	Molybdenum	BLQ	0.5	mg/kg	APHA 3120 B, 24th Edition: 2023

Remarks: BLQ =Below Limit of Quantification

Authorised signatory
Shweta Malwankar
Assistant Manager

Authorised signatory
Poonam More
Assistant Manager

Scan to authenticate this report

----------End of Test Report----------

This report issue and to be read in conjunction with report no. 01/ETHEN2530101

Terms & conditions: Envirocare Labs Private Limited ("**Envirocare Labs**") does not accept any liability for the collection and handling of samples prior to submission of the sample to Envirocare Labs. The sample(s) to which the findings recorded herein ("**Findings**") relate, were drawn and provided by the client or by a third party authorised by the client. The Findings relate only to the samples tested and only to the standards or procedures indicated in this report. The Laboratory accepts no liability with regard to the origin or source from which the samples(s) is/are said to be drawn. The Laboratory accepts no liability for any deterioration of sample(s) or deviation of sample(s) quantity or quality during the transit or due to nature of product. Every reasonable care is taken to ensure that the reports are accurate, however, Envirocare Labs does not accept liability for any claims, penalties, matters or consequences arising from further use of this report. Envirocare Labs shall have no liability for any indirect, special or consequential loss including loss of profits arising from further use of this report by the client. Envirocare Labs does not accept any liability whatsoever for the tampering or any unauthorized alteration of this report. The client agrees to indemnify, defend and holds Envirocare Labs harmless from and against all losses, expenses, damages and costs, arising out of or relating to any misuse of this report. Except the Findings, this report does not provide any assurance, representation or warranty in relation to the samples or their attributes or qualities. Unless otherwise stated, the samples (except perishable samples) provided in relation to this report are retained for 15 days from the date of issue of this report or for such additional period prescribed by any Regulator. Envirocare Labs's liability towards the client in respect of any claims for loss, damage of whatsoever nature arising due to the proven negligence of Envirocare Labs, shall in no circumstances exceed an amount equivalent to the fee payable in respect of this report. Envirocare Labs has a complaint redressal system at https://www.envirocarelabs.com. where the client can register its complaints, concerns or dispute with respect to this report within 7 days from the date of issue of this report. The report will be deemed to be accepted by the client if no complaint is registered by the client within the aforesaid 7 days. This Disclaimer is to be read along with the General Terms and Conditions available at https://envirocarelabs.com/terms-and-conditions or available on request. This report cannot be reproduced expect in full or parts, without prior written approval of Envirocare Labs. Authenticity of this report can be verified by writing to Envirocare Labs.

Fw: भूजलीय आणि भूभौतिक सर्वेक्षण - पेण नगरपरिषद घनकचरा प्रकल्प, आंबेघर ता.- पेण जिल्हा- रायगड

Annexure-7

SRO Raigad 2 < sroraigad2@mpcb.gov.in >
Wed, 31 Dec 2025 5:21:28 PM +0530

To "NISHCHAL C"<nischal.cpcb@nic.in>
Cc "RO Raigad"<roraigad@mpcb.gov.in>,"GSDA RAIGAD" <gsdaraigad@gmail.com>

Sir,

Kindly find attached herewith report of GSDA as per the survey conducted regarding Pen Municipal Council's MSW processing site at Ambeghar.

Regards,

(Rutuja Bhalerao)
Sub Regional Officer, Raigad-2
Maharashtra Pollution Control Board.

From: GSDA RAIGAD <gsdaraigad@gmail.com>
Sent: Wednesday, December 31, 2025 5:18 PM
To: SRO Raigad 2 <sroraigad2@mpcb.gov.in>
Subject: भूजलीय आणि भूभौतिक सर्वेक्षण - पेण नगरपरिषद घनकचरा प्रकल्प, आंबेघर ता.- पेण जिल्हा- रायगड

महोदय / महोदया ,
सोबत जोडलेले पत्र कृपया पहावे.
पाणी अडवा पाणी जिरवा ....

सुजाता हिंगोले ,
वरिष्ठ भूवैज्ञानिक ,
भूजल सर्वेक्षण आणि विकास यंत्रणा ,
अलिबाग - रायगड ४०२२०१

2 Attachment(s)

पेण नगरपरिषद घनकचरा प्रकल्प.pdf
618.9 KB

Pen_MSW_Site_ Geophysical…
3.6 MB

महाराष्ट्र शासन
पाणी पुरवठा व स्वच्छता विभाग
वरिष्ठ भूवैज्ञानिक, यांचे कार्यालय,
भूजल सर्वेक्षण आणि विकास यंत्रणा, रायगड
२ रा मजला, अलिबाग नगरपरिषद नवीन प्रशासकीय इमारत अलिबाग, ता./ जि.- रायगड
दूरध्वनी क्र. ०२१४१-२२२१७८ ई-मेल- gsdaraigad@gmail.com

जा.क्र./भूसवियं/रायगड/तां./स्थाभूस-१५२५/भूभौस/ ९३१ /२०२५ दिनांक - २९/१२/२०२५

प्रति,

उपविभागीय अधिकारी रायगड २
महाराष्ट्र प्रदुषण नियंत्रण मंडळ,
रायगड भवन, ६ वा मजला, सेक्टर-११,
सीबीडी बेलापूर, नवी मुंबई ४००६१४

विषय : भूजलीय आणि भूभौतिक सर्वेक्षण
पेण नगरपरिषद घनकचरा प्रकल्प, आंबेघर ता.- पेण जिल्हा- रायगड

संदर्भ : १. आपले कार्यालयीन ई-मेल दिनांक २६.११.२०२५
२. सर्वेक्षण फी प्राप्त- चलन क्र. १९९ दिनांक २७.११.२०२५
३. मा. उपसंचालक, भूजल सर्वेक्षण आणि विकास यंत्रणा, कोंकण विभाग, नवी मुंबई यांचे पत्र क्र. उपसंको/तां.भूभौतिक सर्वे/१३६९/२०२५ दिनांक २३.१२.२०२५

उपरोक्त विषय आणि संदर्भ क्र. १ व २ चे अनुषंगाने, आंबेघर ता. पेण जिल्हा रायगड येथील पेण नगरपरिषद घनकचरा प्रकल्प परिसरामध्ये भूजलीय आणि भूभौतिक सर्वेक्षण करणेबाबत आपणाकडून कळविण्यात आले आहे. त्यानुसार दिनांक २१.११.२०२५ रोजी भूजलीय सर्वेक्षण आणि दिनांक १६.१२.२०२५ रोजी भूभौतीक सर्वेक्षण करण्यात आले आहे. भूभौतिक सर्वेक्षण अहवाल संदर्भि पत्र क्र. ३ ने या कार्यालयास प्राप्त झालेला असून सदर अहवाल सोबत पाठविण्यात येत आहे. तसेच भूजलीय सर्वेक्षण अहवाल सोबत देण्यात येत आहे.

आपले माहिती व पुढील कार्यवाहीस्तव .

सहपत्र- भूजलीय आणि भूभौतिक सर्वेक्षण अहवाल

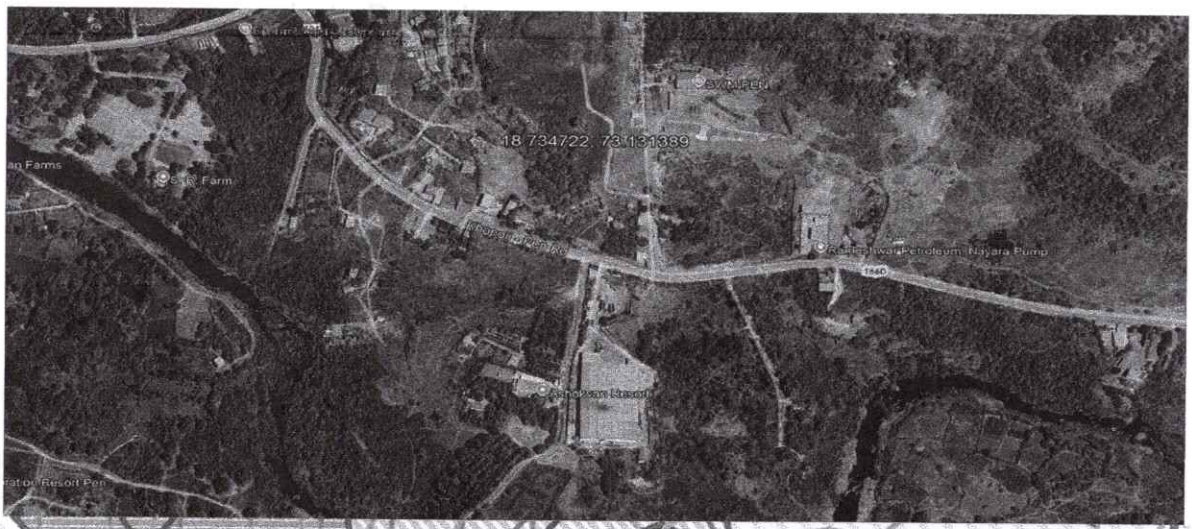
(सुजाता हिंगोले)
वरिष्ठ भूवैज्ञानिक,
भूजल सर्वेक्षण आणि विकास यंत्रणा,
रायगड- अलिबाग.

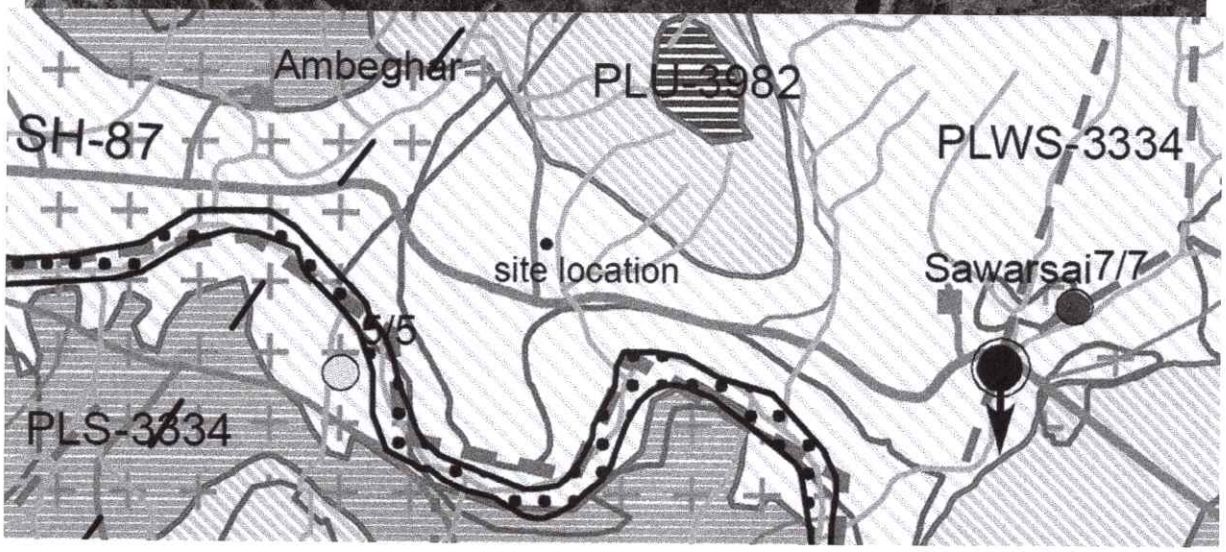
Hydrogeological Survey Report

Pen Municipal Solid Wate site at Ambeghar Tal- Pen

Brief information of the village-

Location	: At- Ambeghar, Taluka- Pen, District-Raigad
Survey of India Topo-sheet no	: 47- F/1
Quadrant	: B - 1
Co-Ordinates	: 18.734722, 73.131389 18°44'05.0"N 73°07'53.0"E
Watershed No	: BHT-57
Stage of Development/Category	: Safe
Morpho -Zone	: Ab
Rock Type	: Massive Basalt
Aquifer	: Shallow Aquifer (Poorly Weathered Massive Trap)
Average Rainfall [mm]	: 2714.18 mm.
Average S W L range [mtr]	: Post monsoon – 1.00 to 1.50mt. : Pre monsoon - 5.00 to 7.00 mt.





Hydro-geological Survey: The topography of the proposed site i.e. upstream & downstream of Pen Municipal Solid Wate site at Ambeghar is undulating with gentle slop. The area is drained by Patalganga river. Surface geology shows the area is covered by Deccan trap lava flows of lower createaous to upper eocene in age. The major part is compact fine grained] black massive trap. The jointing is not very commonly observed.

As The village is classified in Ab Morpho Zone, The recharge is very poor. The density of the well are very poor & mostly are seasonal. Nearby the site, there is no existing dug well or bore well.

Recommendations: Based on field observations, hydro-geological condition, geological setup, existing structures, Groundwater Prospects Map, dug well observations & considering average annual rainfall, the site seems not feasible for groundwater availability i.e. not feasible for Dug Well/ Bore Well.

(Sujata Hingole)
Senior Geologist
Groundwater Surveys and Development Agency,
Raigad -Alibag

Fw: भूजलीय आणि भूभौतिक सर्वेक्षण - पेण नगरपरिषद घनकचरा प्रकल्प, आंबेघर ता.- पेण जिल्हा- रायगड

Annexure-8

SRO Raigad 2 < sroraigad2@mpcb.gov.in >
Wed, 31 Dec 2025 5:21:28 PM +0530

To "NISHCHAL C"<nischal.cpcb@nic.in>
Cc "RO Raigad"<roraigad@mpcb.gov.in>,"GSDA RAIGAD" <gsdaraigad@gmail.com>

Sir,

Kindly find attached herewith report of GSDA as per the survey conducted regarding Pen Municipal Council's MSW processing site at Ambeghar.

Regards,

(Rutuja Bhalerao)
Sub Regional Officer, Raigad-2
Maharashtra Pollution Control Board.

From: GSDA RAIGAD <gsdaraigad@gmail.com>
Sent: Wednesday, December 31, 2025 5:18 PM
To: SRO Raigad 2 <sroraigad2@mpcb.gov.in>
Subject: भूजलीय आणि भूभौतिक सर्वेक्षण - पेण नगरपरिषद घनकचरा प्रकल्प, आंबेघर ता.- पेण जिल्हा- रायगड

महोदय / महोदया ,
सोबत जोडलेले पत्र कृपया पहावे.
पाणी अडवा पाणी जिरवा ....

सुजाता हिंगोले ,
वरिष्ठ भूवैज्ञानिक ,
भूजल सर्वेक्षण आणि विकास यंत्रणा ,
अलिबाग - रायगड ४०२२०१

2 Attachment(s)

पेण नगरपरिषद घनकचरा प्रकल्प.pdf
618.9 KB

Pen_MSW_Site_ Geophysical…
3.6 MB

1445

महाराष्ट्र शासन
उपसंचालक यांचे कार्यालय,
भूजल सर्वेक्षण आणि विकास यंत्रणा, कोंकण विभाग,
खोली क्र. ७०९, ७ वा मजला, कोकण भवन सी.बी. डी. बेलापुर, नवी मुंबई
दुरध्वनी क्र. 022-27578712 email- ddgsdakonkan@gmail.com,

कॅच द रेन

जा.क्र.उपसंको/तां/भूभौतिक सर्वे/ १३६९ /२०२५ दि.२३/१२/२०२५

प्रति,

वरिष्ठ भूवैज्ञानिक
भूजल सर्वेक्षण आणि विकास यंत्रणा
रायगड.

विषय- भूभौतिक सर्वेक्षण अहवाल
पेण नगरपरिषद घनकचरा प्रकल्प, आंबेघर, ता.-पेण, जिल्हा -रायगड
संदर्भ- आपले कार्यालयीन पत्र क्र. भूसवियं/रायगड/तां/स्थाभूस-१५२५/भूभौस/८९०/२०२५, दिनांक ९/१२/२०२५

उपरोक्त संदर्भीय पत्रान्वये मा. राष्ट्रीय हरित लवाद यांचेकडील मूळ अर्ज क्र. ८८/२०२४ मधील निर्देशानुसार, आंबेघर ता. पेण जिल्हा रायगड येथील पेण नगरपरिषद घनकचरा प्रकल्पामुळे भूजलावर होणाऱ्या परिणामाचा अभ्यास करणेकरिता पिझोमीटर खोदाईसाठी भूभौतिक सर्वेक्षण करून मिळणेबाबत अर्ज प्राप्त झालेला आहे. त्यानुसार रायगड जिल्हयातील मौजे आंबेघर ता. पेण येथील दिनांक १६.१२.२०२५ रोजी केलेल्या भूभौतिक सर्वेक्षण कामाचा अहवाल सोबत पाठविण्यात येत आहे.

सोबत- वरीलप्रमाणे

(श्री. निलीन पु. दहिकर)
उपसंचालक
भूजल सर्वेक्षण आणि विकास यंत्रणा
कोकण विभाग , नवी मुंबई

Scanned with OKEN Scanner

1446

A Report

On

Geophysical Survey Work done
Pen Municipal Council & MPCB
In the Premises of Solid Waste Management Project,
Village: Ambeghar, Taluka-Pen, District-Raigad

Office of the Deputy Director
Groundwater Survey and Development Agency,
Konkan Region, Navi Mumbai.

Scanned with OKEN Scanner

GEOPHYSICAL SURVEY REPORT

Name of the Party	: Pen Municipal Council and MPCB
Location of the Site	: Solid Waste Management, Village: Ambeghar
Date of Survey	: 16th December 2025.
Toposheet No	: 47 F/2 and Quadrant No. B-1
Groundwater Prospects Map	: Sheet No.47 F/2
Purpose of the Survey	: Bore well/Dug well for Drinking water

Location of the study Area

The study area falls in the survey of India toposheet no 47 F/2 and quadrant B-1.

Groundwater Prospect Map

The study area falls in the Groundwater Prospects Map sheet no 47 F/2. The hydromorphic unit of the investigated area is PLWS-3334. (Plateau weathered shallow Dissected). Geological Sequence/Rock type of the area is Unconsolidated mixed traps, Undulated foothills dominant and mixed compact, massive, vesicular traps in the area. The yield range of wells is 15-20 lpm/day. Homogeneity in the unit and success rate of wells is Poor to moderate. Moderate Yields may vary with thickness and texture of rocks. Groundwater is suitable for seasonal sources only. Groundwater prospects are good along lineaments. Recharge structures would create more sustained yield.

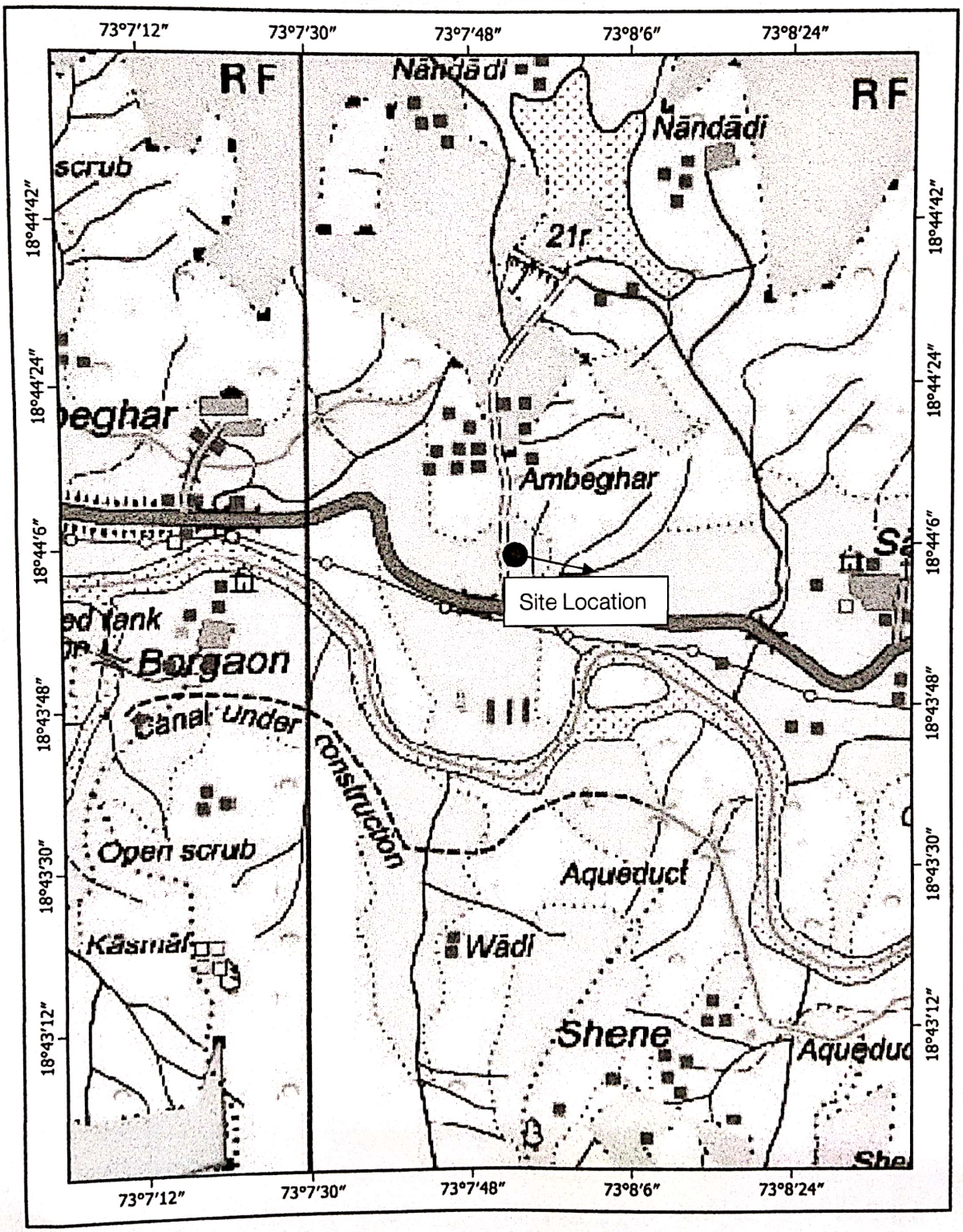
Scanned with OKEN Scanner

Location Map.

Toposheet No.47 F/2 Quadrant B-1

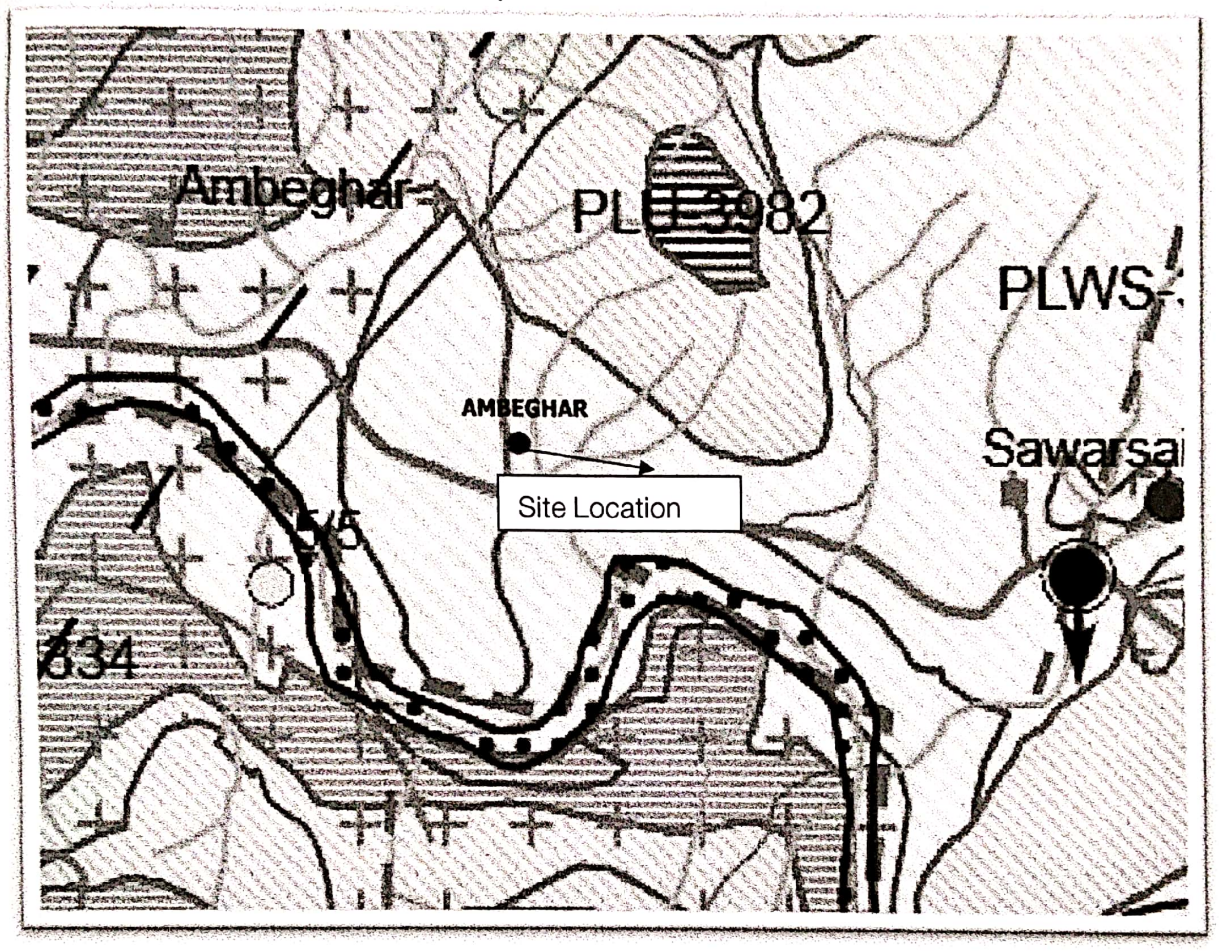
TOPOGRAPHIC MAP

VILLAGE - AMBEGHAR, TALUKA - PEN
DISTRICT - RAIGAD



GROUND WATER PROSPECTS MAP

Map sheet No 47 F/2.



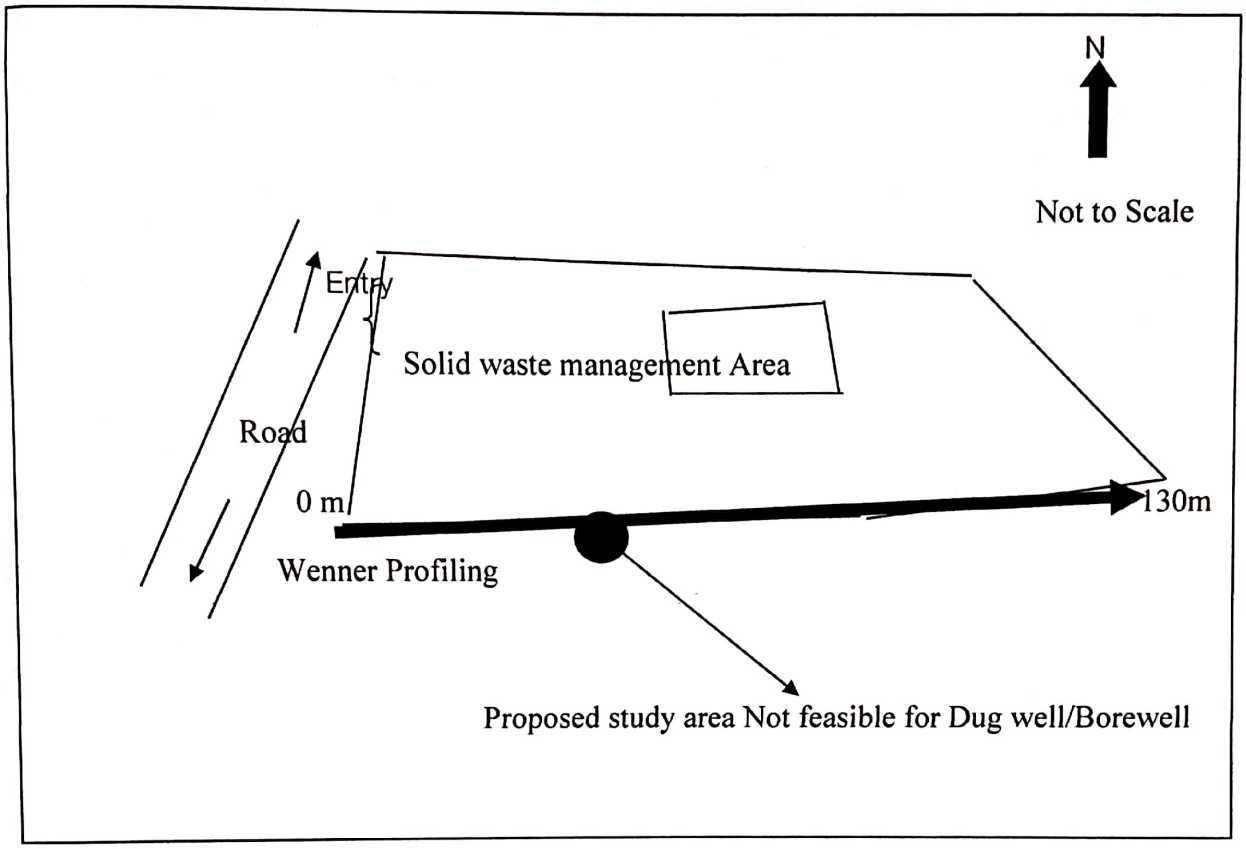
Geophysical Survey Work done.

Geophysical survey namely Electrical Resistivity (VES) survey, was carried out in the area. Wenner Profiling was taken in and around the dumping area. One Vertical Electrical Sounding (VES) was conducted in the study area. The VES location is shown in the sketch below. The Schlumbeger configuration was used during the survey up to (AB/2) Current electrode spread is 90m.

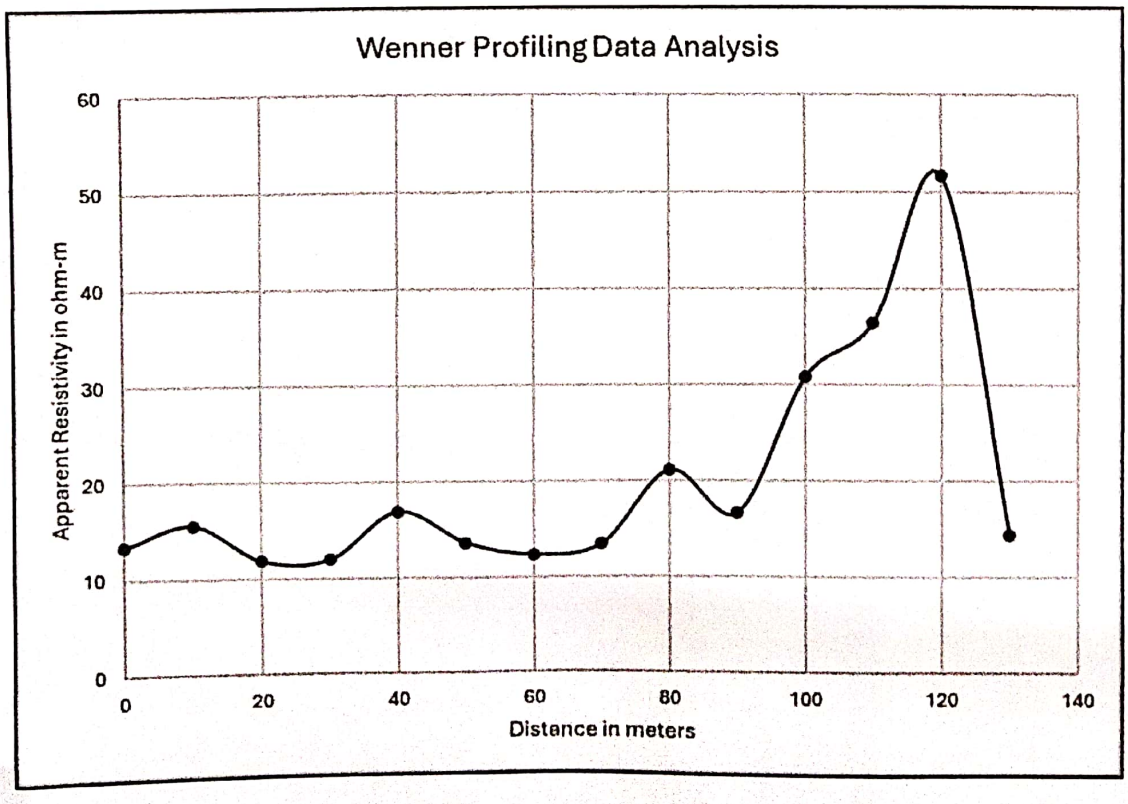
VES No	Location	GPS Co-ordinates	
		Latitude	Longitude
1	Retaining wall Downside	18°44'05" N;	73°07'53" E

Scanned with OKEN Scanner

Geophysical Survey Sketch Map

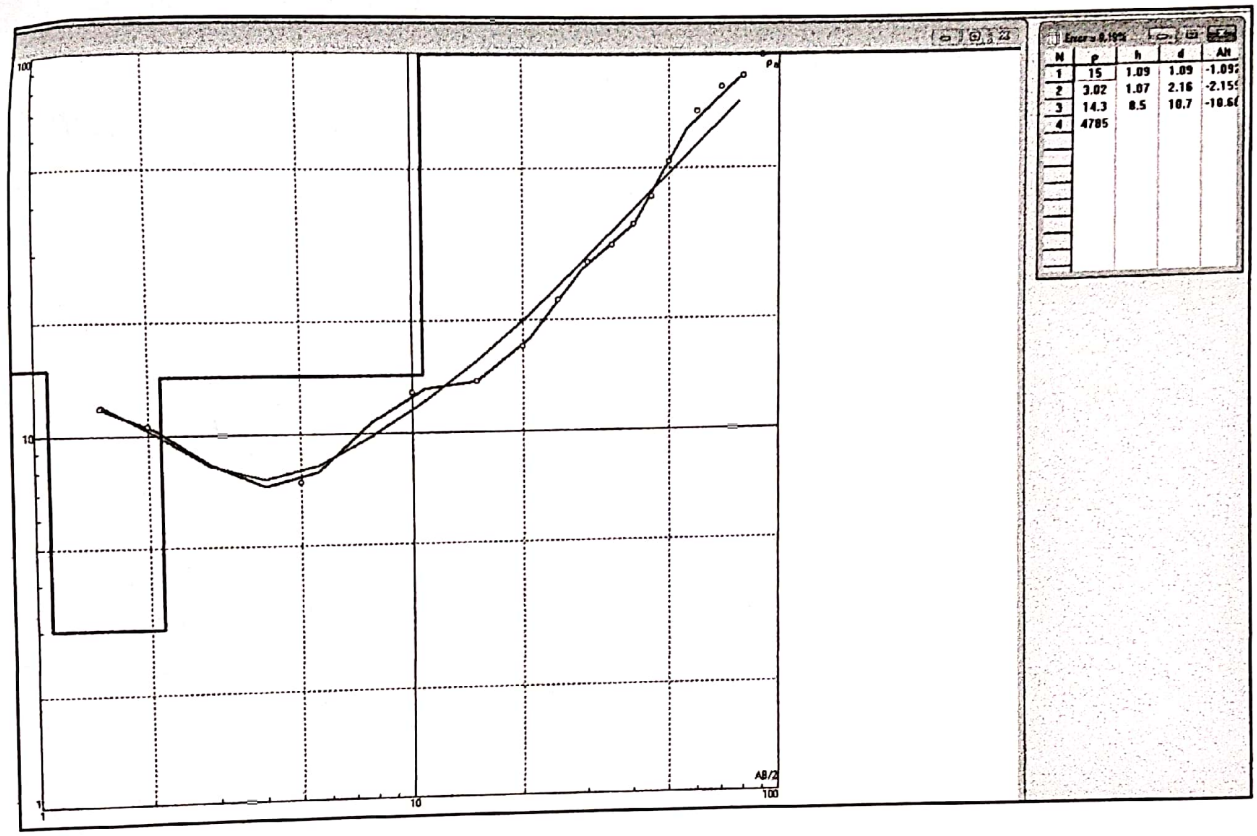


Wenner profiling Data:



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VES-1 Retaining wall Downside Area:



VES Data Acquisition Anticipated Lithology As shown table:

Depth from Ground level in meters	Thickness in (m)	True Resistivity in (Ohm-m)	Probable Lithology
0 m-2.0 m	2.0	15	Topsoil/clay
2.0-8 m	6	48	Poorly Weathered rock
Below 8.0 m	Infinity depth	285	Hard compact Massive Basalt

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Interpretation and Findings:

Based on the analysis of the obtained Geophysical data, the following are the findings and conclusions.

(i) Based on VES Data interpretation A Type curve shown in the area. A type of curve indicates Poor to Moderate groundwater potential. The VES Data Analysis identified limited fractures and hard compact massive basalt 3m to 60m below ground level area.

(ii) The Proposed study area seems to be not feasible for Dug well/Bore well. It falls under foothills and runoff zone in the area.

Senior Geophysicist
Groundwater Survey and Development Agency
Konkan Region, Navi Mumbai.

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Re: Test Report_Maharashtra Pollution Control Board- Sub Regional Office Raigad-1

3 emails

Annexure-9

< pune@envirocare.co.in >
Fri, 27 Feb 2026 10:01:07 AM +0530

To "sroraigad2@mpcb.gov.in"<sroraigad2@mpcb.gov.in>

Cc "dcraigad"<dcraigad@gmail.com>,"SDO pen"<sdopen2013@gmail.com>,"RO Raigad" <roraigad@mpcb.gov.in>,"NISHCHAL C"<nischal.cpcb@nic.in>,"Pen" <copenmc@gmail.com>,"Bhalchandra Daundkar" <bhalchandra.d@envirocare.co.in>,"Bhakti Palande" <bhakti.p@envirocare.co.in>,"Tejashri Lokare"<tejashri.l@envirocare.co.in>,"Pravin Mandavgane"<sampling.pune@envirocare.co.in>

Tags Not in Contacts

Dear Ma'am,

Greetings from Envirocare Labs!

Please find the attached test reports (Set III) for your reference.

Thanks, and Best Regards,



Renuka Deshmukh
Customer Support Executive
+91 9167232046
pune@envirocare.co.in

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Enviro House, A7-A8, MIDC Main Road, Wagle Estate, Thane Maharashtra, India 400604
CIN : U99999MH1988PTC045938

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From: Envirocare - Pune <pune@envirocare.co.in>
Sent: Friday, February 27, 2026 9:56 AM
To: sroraigad2@mpcb.gov.in <sroraigad2@mpcb.gov.in>
Cc: dcraigad <dcraigad@gmail.com>; SDO pen <sdopen2013@gmail.com>; RO Raigad <roraigad@mpcb.gov.in>; NISHCHAL C <nischal.cpcb@nic.in>; Pen <copenmc@gmail.com>; Bhalchandra Daundkar <bhalchandra.d@envirocare.co.in>; Bhakti Palande <bhakti.p@envirocare.co.in>; Tejashri Lokare <tejashri.l@envirocare.co.in>; Pravin Mandavgane <sampling.pune@envirocare.co.in>
Subject: Re: Test Report_Maharashtra Pollution Control Board- Sub Regional Office Raigad-1

Dear Ma'am,

Greetings from Envirocare Labs!

Please find the attached test reports (Set II) for your reference.

Thanks, and Best Regards,



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Customer Support Executive
+91 9167232046
pune@envirocare.co.in

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From: Envirocare - Pune <pune@envirocare.co.in>
Sent: Friday, February 27, 2026 9:54 AM
To: sroraigad2@mpcb.gov.in <sroraigad2@mpcb.gov.in>
Cc: dcraigad <dcraigad@gmail.com>; SDO pen <sdopen2013@gmail.com>; RO Raigad <roraigad@mpcb.gov.in>; NISHCHAL C <nischal.cpcb@nic.in>; Pen <copenmc@gmail.com>; Bhalchandra Daundkar <bhalchandra.d@envirocare.co.in>; Bhakti Palande <bhakti.p@envirocare.co.in>; Tejashri Lokare <tejashri.l@envirocare.co.in>; Pravin Mandavgane <sampling.pune@envirocare.co.in>
Subject: Test Report_Maharashtra Pollution Control Board- Sub Regional Office Raigad-1

Dear Ma'am,

Greetings from Envirocare Labs!

Please find the attached test reports (Set I) for your reference.

Thanks, and Best Regards,



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5 Attachment(s)

ETHEN2529463-Ambient Air.pdf 906.3 KB	ETHEN2529464-Ambient Air.pdf 907 KB
ETHEN2529465-Ambient Air.pdf 906.9 KB	ETHEN2530100-Soil Sample -… 1.1 MB

ETHEN2530101-Soil Sample -…
1.1 MB

< pune@envirocare.co.in >
Fri, 27 Feb 2026 9:58:44 AM +0530

To "sroraigad2@mpcb.gov.in"<sroraigad2@mpcb.gov.in>

Cc "dcraigad"<dcraigad@gmail.com>,"SDO pen"<sdopen2013@gmail.com>,"RO Raigad" <roraigad@mpcb.gov.in>,"NISHCHAL C"<nischal.cpcb@nic.in>,"Pen" <copenmc@gmail.com>,"Bhalchandra Daundkar" <bhalchandra.d@envirocare.co.in>,"Bhakti Palande" <bhakti.p@envirocare.co.in>,"Tejashri Lokare"<tejashri.l@envirocare.co.in>,"Pravin Mandavgane"<sampling.pune@envirocare.co.in>

Tags Not in Contacts

Dear Ma'am,

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Thanks, and Best Regards,



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8 Attachment(s)

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1.1 MB

ETHEN2526584-Soil - SA100.…
1.1 MB

ETHEN2526585-Soil - SB10.pdf
1.1 MB

ETHEN2526586-Soil - SB100.…
1.1 MB

ETHEN2526587-Soil - SC10.pdf
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ETHEN2526588-Soil - SC100.…
1.1 MB

ETHEN2526589-Soil - SD10.pdf
1.1 MB

ETHEN2526590-Soil - SD100....
1.1 MB

< pune@envirocare.co.in >
Fri, 27 Feb 2026 9:57:28 AM +0530

To "sroraigad2@mpcb.gov.in"<sroraigad2@mpcb.gov.in>

Cc "dcraigad"<dcraigad@gmail.com>,"SDO pen"<sdopen2013@gmail.com>,"RO Raigad" <roraigad@mpcb.gov.in>,"NISHCHAL C"<nischal.cpcb@nic.in>,"Pen" <copenmc@gmail.com>,"Bhalchandra Daundkar" <bhalchandra.d@envirocare.co.in>,"Bhakti Palande" <bhakti.p@envirocare.co.in>,"Tejashri Lokare"<tejashri.l@envirocare.co.in>,"Pravin Mandavgane"<sampling.pune@envirocare.co.in>

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Dear Ma'am,

Greetings from Envirocare Labs!

Please find the attached test reports (Set II) for your reference.

Thanks, and Best Regards,



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To: sroraigad2@mpcb.gov.in <sroraigad2@mpcb.gov.in>
Cc: dcraigad <dcraigad@gmail.com>; SDO pen <sdopen2013@gmail.com>; RO Raigad <roraigad@mpcb.gov.in>; NISHCHAL C <nischal.cpcb@nic.in>; Pen <copenmc@gmail.com>; Bhalchandra Daundkar <bhalchandra.d@envirocare.co.in>; Bhakti Palande <bhakti.p@envirocare.co.in>; Tejashri Lokare <tejashri.l@envirocare.co.in>; Pravin Mandavgane <sampling.pune@envirocare.co.in>
Subject: Test Report_Maharashtra Pollution Control Board- Sub Regional Office Raigad-1

Dear Ma'am,

Greetings from Envirocare Labs!

Please find the attached test reports (Set I) for your reference.

Thanks, and Best Regards,



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Customer Support Executive
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pune@envirocare.co.in

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CIN : U99999MH1988PTC045938

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8 Attachment(s)

ETHEN2526591-Soil - SE10.pdf 1.1 MB	ETHEN2526592-Soil - SE100.... 1.1 MB
ETHEN2526593-Soil - SF10.pdf 1.1 MB	ETHEN2526594-Soil - SF100.pdf 1.1 MB
ETHEN2526595-Soil - SG10.pdf 1.1 MB	ETHEN2526596-Soil - SG100.... 1.1 MB
ETHEN2526597-Soil - SRD-1.... 1.1 MB	ETHEN2526598-Soil - SRD-2.... 1.1 MB

1458

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9167720911 - 14
info@envirocare.co.in
CIN: U99999MH1988PTC045938

TC-8284

NABL Scope

TEST REPORT

Test Report No.	01/ETHEN2529463	**Issue Date**	17 Feb 2026	**ULR No.**	TC0828426000014107F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated. 12. 02.2026		
Specification	National Ambient Air Quality Standards vide GSR 826 (E) Dated 16.11.2009		
Information as provided by customer:			
Sample Name	Ambient Air		
Sample Nature	Ambient Air		
Receptor Height	3 Meter From Ground Level		
Duration	24hr		
Time	16:30pm To 16:30pm		
Sampling Details :			
Sample Drawn	By Envirocare		
Sampler's Name	Sushant Sahu		
Sampling Procedure	As Per IS 5182: Part (5), Part (14) & As per Customer Requirement	Sampling Location	Start Of The Applicant Land
Sampling Date	11 To 12-02-2026		
Sample Details :			
Discipline	Chemical		
Group	Atmospheric Pollution		
Sample Received On	12 Feb 2026	Start of Analysis	12 Feb 2026
End of Analysis	17 Feb 2026	Sample Condition on receipt	Satisfactory

Sr. No.	Parameters	Limit	Results	LOQ	Unit	Method
Metal Contaminants and/or Elements						
1	Arsenic	Max.6.0	BLQ	1	ng/m³	US EPA IO 3.4
2	Lead	Max.1.0	BLQ	0.1	µg/m³	US EPA IO 3.4: 2016
3	Nickel	Max.20.0	BLQ	5	ng/m³	US EPA IO 3.4
Chemical Parameters						
4	Ammonia (NH_3)	Max.400.0	2.17	1	µg/m³	IS 5182 (Part 25): 2018
5	Benzene (C_6H_6)	Max.5.0	BLQ	2.1	µg/m³	IS 5182 (Part 11): 2006, RA 2022
6	Benzo (a) pyrene (BaP)	Max.1.0	0.470	0.1	ng/m³	IS 5182 (Part 12): 2004, RA 2019
7	Carbon Monoxide (CO)	Max.4.0	2.06	1	ppm	IS 5182 (Part 10): 1999, RA 2019
8	Nitrogen Dioxide (NO_2)	Max.80.0	40.4	0.02	µg/m³	IS 5182 (Part 6): 2006, RA 2022

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TC-8284
NABL Scope

TEST REPORT

Test Report No.	01/ETHEN2529463	Issue Date	17 Feb 2026	ULR No.	TC0828426000014107F

Sr. No.	Parameters	Limit	Results	LOQ	Unit	Method
9	Ozone (O_3)	Max.100.0	<1.0	1	µg/m³	IS 5182 (Part 9): 1974, RA 2019
10	Particulate Matter (size less than 2.5 µm) PM 2.5	Max.60.0	19.54	1	µg/m³	IS 5182 (Part 24): 2019, RA 2024
11	Respirable Suspended Particulates Matter (PM10)	Max.100.0	323.7O	1	µg/m³	IS 5182 (Part 23): 2006, RA 2022
12	Sulphur Dioxide (SO_2)	Max.80.0	12.35	0.1	µg/m³	IS 5182 (Part 2/Sec. 1): 2023

Authorised signatory
Nikita Bhalerao
Analyst

Authorised signatory
Poonam More
Assistant Manager

Scan to authenticate this report

----------End of Test Report----------

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9167720911 - 14
info@envirocare.co.in
CIN: U99999MH1988PTC045938

TC-8284
NABL Scope

TEST REPORT

Test Report No.	01/ETHEN2529464	**Issue Date**	17 Feb 2026	**ULR No.**	TC0828426000014108F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated. 12. 02.2026		
Specification	National Ambient Air Quality Standards vide GSR 826 (E) Dated 16.11.2009		
Information as provided by customer:			
Sample Name	Ambient Air		
Sample Nature	Ambient Air		
Receptor Height	3 Meter From Ground Level		
Duration	24hr		
Time	17.00pm To 17:00pm		
Sampling Details :			
Sample Drawn	By Envirocare		
Sampler's Name	Sushant Sahu		
Sampling Procedure	As Per IS 5182: Part (5), Part (14) & As per Customer Requirement	Sampling Location	2nd Location At The End Of The Applicant Land
Sampling Date	11 To 12-02-2026		
Sample Details :			
Discipline	Chemical		
Group	Atmospheric Pollution		
Sample Received On	12 Feb 2026	Start of Analysis	12 Feb 2026
End of Analysis	17 Feb 2026	Sample Condition on receipt	Satisfactory

Sr. No.	Parameters	Limit	Results	LOQ	Unit	Method
Metal Contaminants and/or Elements						
1	Arsenic	Max.6.0	BLQ	1	ng/m³	US EPA IO 3.4
2	Lead	Max.1.0	BLQ	0.1	µg/m³	US EPA IO 3.4: 2016
3	Nickel	Max.20.0	BLQ	5	ng/m³	US EPA IO 3.4
Chemical Parameters						
4	Ammonia (NH_3)	Max.400.0	0.22	1	µg/m³	IS 5182 (Part 25): 2018
5	Benzene (C_6H_6)	Max.5.0	BLQ	2.1	µg/m³	IS 5182 (Part 11): 2006, RA 2022
6	Benzo (a) pyrene (BaP)	Max.1.0	0.309	0.1	ng/m³	IS 5182 (Part 12): 2004, RA 2019
7	Carbon Monoxide (CO)	Max.4.0	2.18	1	ppm	IS 5182 (Part 10): 1999, RA 2019
8	Nitrogen Dioxide (NO_2)	Max.80.0	21.46	0.02	µg/m³	IS 5182 (Part 6): 2006, RA 2022

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Main Road, Thane - 400604, India
9167720911 - 14
info@envirocare.co.in
CIN: U99999MH1988PTC045938

TC-8284

NABL Scope

TEST REPORT

Test Report No.	01/ETHEN2529464	Issue Date	17 Feb 2026	ULR No.	TC0828426000014108F

Sr. No.	Parameters	Limit	Results	LOQ	Unit	Method
9	Ozone (O_3)	Max.100.0	<1.0	1	µg/m³	IS 5182 (Part 9): 1974, RA 2019
10	Particulate Matter (size less than 2.5 µm) PM 2.5	Max.60.0	64.0	1	µg/m³	IS 5182 (Part 24): 2019, RA 2024
11	**Respirable Suspended Particulates Matter (PM10)**	**Max.100.0**	**256.57**	**1**	**µg/m³**	**IS 5182 (Part 23): 2006, RA 2022**
12	Sulphur Dioxide (SO_2)	Max.80.0	<0.1	0.1	µg/m³	IS 5182 (Part 2/Sec. 1): 2023

Authorised signatory
Nikita Bhalerao
Analyst

Authorised signatory
Poonam More
Assistant Manager

Scan to authenticate this report

----------End of Test Report----------

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Analysis and Beyond...

Enviro House,
A7-A8, MIDC, Wagle Industrial Estate,
Main Road, Thane - 400604, India
9167720911 - 14
info@envirocare.co.in
CIN: U99999MH1988PTC045938

TC-8284
NABL Scope

TEST REPORT

Test Report No.	01/ETHEN2529465	**Issue Date**	17 Feb 2026	**ULR No.**	TC0828426000014109F

Customer Name	**MAHARASHTRA POLLUTION CONTROL BOARD- SUB REGIONAL OFFICE RAIGAD-1**		
Customer Address	Raigad Bhavan, 6th floor, Sec-11, CBD Belapur, Navi Mumbai PO Box : 400614		
Order/Reference	As Per TRF Dated. 12. 02.2026		
Specification	National Ambient Air Quality Standards vide GSR 826 (E) Dated 16.11.2009		
Information as provided by customer:			
Sample Name	Ambient Air		
Sample Nature	Ambient Air		
Receptor Height	3 Meter From Ground Level		
Duration	24hr		
Time	17:30pm To 17:30pm		
Sampling Details :			
Sample Drawn	By Envirocare		
Sampler's Name	Sushant Sahu		
Sampling Procedure	As Per IS 5182: Part (5), Part (14) & As per Customer Requirement	Sampling Location	3rd Location Reference Location
Sampling Date	11 To 12-02-2026		
Sample Details :			
Discipline	Chemical		
Group	Atmospheric Pollution		
Sample Received On	12 Feb 2026	Start of Analysis	12 Feb 2026
End of Analysis	17 Feb 2026	Sample Condition on receipt	Satisfactory

Sr. No.	Parameters	Limit	Results	LOQ	Unit	Method
Metal Contaminants and/or Elements						
1	Arsenic	Max.6.0	BLQ	1	ng/m³	US EPA IO 3.4
2	Lead	Max.1.0	BLQ	0.1	µg/m³	US EPA IO 3.4: 2016
3	Nickel	Max.20.0	BLQ	5	ng/m³	US EPA IO 3.4
Chemical Parameters						
4	Ammonia (NH_3)	Max.400.0	<1.0	1	µg/m³	IS 5182 (Part 25): 2018
5	Benzene (C_6H_6)	Max.5.0	BLQ	2.1	µg/m³	IS 5182 (Part 11): 2006, RA 2022
6	Benzo (a) pyrene (BaP)	Max.1.0	0.408	0.1	ng/m³	IS 5182 (Part 12): 2004, RA 2019
7	Carbon Monoxide (CO)	Max.4.0	2.04	1	ppm	IS 5182 (Part 10): 1999, RA 2019
8	Nitrogen Dioxide (NO_2)	Max.80.0	43.77	0.02	µg/m³	IS 5182 (Part 6): 2006, RA 2022

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CIN: U99999MH1988PTC045938

TC-8284

NABL Scope

TEST REPORT

Test Report No.	01/ETHEN2529465	Issue Date	17 Feb 2026	ULR No.	TC0828426000014109F

Sr. No.	Parameters	Limit	Results	LOQ	Unit	Method
9	Ozone (O_3)	Max.100.0	<1.0	1	µg/m³	IS 5182 (Part 9): 1974, RA 2019
10	Particulate Matter (size less than 2.5 µm) PM 2.5	Max.60.0	84.0	1	µg/m³	IS 5182 (Part 24): 2019, RA 2024
11	**Respirable Suspended Particulates Matter (PM10)**	**Max.100.0**	**142.47**	**1**	**µg/m³**	**IS 5182 (Part 23): 2006, RA 2022**
12	Sulphur Dioxide (SO_2)	Max.80.0	<0.1	0.1	µg/m³	IS 5182 (Part 2/Sec. 1): 2023

Authorised signatory
Nikita Bhalerao
Analyst

Authorised signatory
Poonam More
Assistant Manager

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----------End of Test Report----------

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Annexure-10

NABL Accreditation:- ISO/IEC 17025:2017, TC-16904	Issue Date: 10/10/2025 Validity: 09/10/2029
Certification Standards:- ISO 45001: 2018, OHS-5241	Issue Date: 20/02/2024 Validity: 25/02/2027
MoEF Recognition: Legal 42(3)/87	Issue Date: 17/05/2021 Validity: 16/05/2026

Test Report No.: MPCB/CLab/Environment/25-26/02/112-A	**Date:** 17/02/2026 05:56 PM
ULR No.: TC-1690426000000669F	

Test Report-Water (Environment)

Field Sample ID		BR-0109823		
Sample collected by (Officer Name)		FO-Raigad II(Dr Gajanan Khadkikar) (SRO-Raigad II)	Location of sample collection	Upstream of MSW Processing site, Ambeghar
Seal No.:		207	Method of sample collection	Grab
Sample Collection	Date	12/02/2026	Total No. of Containers	1
	Time	11:15 AM	Nature/Description of Sample	River

Lab ID		**MPCB/CLab/ENV/25-26/713**	Sample condition	-
Received by lab	Date	12/02/2026	Analysis Started On	13/02/2026 11:30 AM
	Time	05:17 PM	Analysis Completed On	17/02/2026 05:55 PM
Sample recived by (Name & Designation)		Dr P D Khadkikar (Senior Scientific Officer)		

Sr.No	Parameter	Results	Unit	Test Method
1	pH@25 degree C	7.8		APHA 24th Edition 4500-H+B, Pg. No. 473-478: 2023
2	Conductivity	134.5	microsiemens/cm (us/cm)	APHA24 thEdition 2510-B, Page No. 134-135: 2023
3	Biochemical Oxygen Demand (BOD) 3 days at 27 degree C	3.2	mg/l	IS 3025 (Part 44):2023
4	Chloride	10.00	mg/l	APHA 24th Edition 4500-Cl- B, Pg. No. 340-341: 2023
5	Chemical Oxygen Demand (COD)	8.0	mg/l	APHA 24th Edition 5220B Page No.544, 545: 2023
6	Dissolved Oxygen	6.1	mg/l	IS 3025 (Part38) :1989 Reaffirmed 2014 Reaffirmed 2019
7	Hardness (total)	54.00	mg/l	APHA 24th Edition 2340-C, Pg. No. 124-126: 2023

Remarks: Nil

1465

Approved & Reviewed By

Dr P D Khadkikar
Senior Scientific Officer,
I/c Central Laboratory,
MPCB, Navi Mumbai. (Authorized Signatory)

Note :
1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
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1466

Repot Outward No.: MPCB/CLab/Environment/25-26/02/113-B

Date: 17/02/2026 05:56 PM

Client/Industry/location Name & Address

Upstream of MSW Processing site, Ambeghar

Analysis Report-Water (Environment)

Sample Details

Field Sample ID :	BR-0109823
Laboratory Sample Code :	MPCB/CLab/ENV/25-26/713
Sample Details (Water/Air/HW) :	Water
Sampling Method(s) :	Grab
Sample Volume Received :	2.5
Sample Collected By :	FO-Raigad II(Dr Gajanan Khadkikar) (SRO-Raigad II)
Seal No. :	207
Type of Industry / Location details :	
Sample Collected On :	Feb 12 2026 11:15:00:000AM

Sr.No	Parameter	Result	Unit	Method of analysis
1	Total Dissolved Solids(TDS)	106.0	mg/l	APHA24 thEdition 2540-C, Page No. 145: 2023
2	Fluoride	0.07	mg/l	
3	Nitrate Nitrogen	0.75	mg/l	
4	Phosphate (total)	BDL	mg/l	
5	Sulphate	4.43	mg/l	APHA 24th Edition 4500-SO4 E (Turbidimetric Method)
6	Antimony	BDL	mg/l	
7	Arsenic	BDL	mg/l	
8	Cadmium	BDL	mg/l	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
9	Chromium Hexavalent	BDL	mg/l	APHA 24th Edition 3500-Cr B, Page No. 256-258: 2023
10	Chromium Total	BDL	mg/l	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
11	Cobalt	BDL	mg/l	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
12	Copper	BDL	mg/l	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
13	Iron	0.54	mg/l	APHA24 thEdition 3111B, Page No. 205-206: 2023
14	Lead	BDL	mg/l	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
15	Manganese	BDL	mg/l	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
16	Mercury (Processing & Analysis)	BDL	mg/l	APHA 24th Edition 3112 B
17	Molybdenum	BDL	mg/l	
18	Nickel	BDL	mg/l	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
19	Zinc	0.03	mg/l	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
20	Phenol	0.10	mg/l	
21	Colour	BDL	CU	

Remark: Nil

Report Type: final

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1467

Report generated on: 17/02/2026 05:56 PM

Complied by: Sharmila Bhirud

Approved by: Dr P D Khadkikar

Reviewed on Date: 17/02/2026 05:56 PM

Reviewed by: Dr P D Khadkikar

Dr P D Khadkikar
Senior Scientific Officer,
I/c Central Laboratory,
MPCB, Navi Mumbai.
(Authorized Signatory)

* Electronic report does not require signature

Note :
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2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
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NABL Accreditation:- ISO/IEC 17025:2017, TC-16904	Issue Date: 10/10/2025 Validity: 09/10/2029
Certification Standards:- ISO 45001: 2018, OHS-5241	Issue Date: 20/02/2024 Validity: 25/02/2027
MoEF Recognition: Legal 42(3)/87	Issue Date: 17/05/2021 Validity: 16/05/2026

Test Report No.: MPCB/CLab/Environment/25-26/02/113-A	**Date:** 17/02/2026 05:56 PM
ULR No.: TC-1690426000000670F	

Test Report-Water (Environment)

Field Sample ID		BR-0109824		
Sample collected by (Officer Name)		FO-Raigad II(Dr Gajanan Khadkikar) (SRO-Raigad II)	Location of sample collection	Downstream of MSW Processing site, Ambeghar
Seal No.:		207	Method of sample collection	Grab
Sample Collection	Date	12/02/2026	Total No. of Containers	1
	Time	11:10 AM	Nature/Description of Sample	River

Lab ID		**MPCB/CLab/ENV/25-26/714**	Sample condition	-
Received by lab	Date	12/02/2026	Analysis Started On	12/02/2026 06:11 PM
	Time	05:21 PM	Analysis Completed On	17/02/2026 05:55 PM
Sample recived by (Name & Designation)		Dr P D Khadkikar (Senior Scientific Officer)		

Sr.No	Parameter	Results	Unit	Test Method
1	pH@25 degree C	7.7		APHA 24th Edition 4500-H+B, Pg. No. 473-478: 2023
2	Conductivity	127.5	microsiemens/cm (us/cm)	APHA24 thEdition 2510-B, Page No. 134-135: 2023
3	Biochemical Oxygen Demand (BOD) 3 days at 27 degree C	4.8	mg/l	IS 3025 (Part 44):2023
4	Chloride	9.00	mg/l	APHA 24th Edition 4500-Cl- B, Pg. No. 340-341: 2023
5	Chemical Oxygen Demand (COD)	12.0	mg/l	APHA 24th Edition 5220B Page No.544, 545: 2023
6	Dissolved Oxygen	5.7	mg/l	IS 3025 (Part38) :1989 Reaffirmed 2014 Reaffirmed 2019
7	Hardness (total)	72.00	mg/l	APHA 24th Edition 2340-C, Pg. No. 124-126: 2023

Remarks: Nil

1469

Approved & Reviewed By

Dr P D Khadkikar
Senior Scientific Officer,
I/c Central Laboratory,
MPCB, Navi Mumbai. (Authorized Signatory)

Note :
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2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
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1470

Repot Outward No.: MPCB/CLab/Environment/25-26/02/113-B
Date: 17/02/2026 05:56 PM

Client/Industry/location Name & Address

Downstream of MSW Processing site, Ambeghar

Analysis Report-Water (Environment)

Sample Details

Field Sample ID :	BR-0109824
Laboratory Sample Code :	MPCB/CLab/ENV/25-26/714
Sample Details (Water/Air/HW) :	Water
Sampling Method(s) :	Grab
Sample Volume Received :	2.5
Sample Collected By :	FO-Raigad II(Dr Gajanan Khadkikar) (SRO-Raigad II)
Seal No. :	207
Type of Industry / Location details :	
Sample Collected On :	Feb 12 2026 11:10:00:000AM

Sr.No	Parameter	Result	Unit	Method of analysis
1	Total Dissolved Solids(TDS)	114.0	mg/l	APHA24 thEdition 2540-C, Page No. 145: 2023
2	Fluoride	0.08	mg/l	
3	Nitrate Nitrogen	0.36	mg/l	
4	Phosphate (total)	BDL	mg/l	
5	Sulphate	4.43	mg/l	APHA 24th Edition 4500-SO4 E (Turbidimetric Method)
6	Antimony	BDL	mg/l	
7	Arsenic	BDL	mg/l	
8	Cadmium	BDL	mg/l	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
9	Chromium Hexavalent	BDL	mg/l	APHA 24th Edition 3500-Cr B, Page No. 256-258: 2023
10	Chromium Total	BDL	mg/l	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
11	Cobalt	BDL	mg/l	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
12	Copper	0.03	mg/l	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
13	Iron	0.40	mg/l	APHA24 thEdition 3111B, Page No. 205-206: 2023
14	Lead	BDL	mg/l	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
15	Manganese	BDL	mg/l	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
16	Mercury (Processing & Analysis)	BDL	mg/l	APHA 24th Edition 3112 B
17	Molybdenum	BDL	mg/l	
18	Nickel	BDL	mg/l	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
19	Zinc	0.04	mg/l	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
20	Phenol	0.08	mg/l	
21	Colour	BDL	CU	

Remark: Nil

Report Type: final

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1471

Report generated on: 17/02/2026 05:56 PM

Complied by: Sharmila Bhirud

Approved by: Dr P D Khadkikar

Reviewed on Date: 17/02/2026 05:56 PM

Reviewed by: Dr P D Khadkikar

Dr P D Khadkikar
Senior Scientific Officer,
I/c Central Laboratory,
MPCB, Navi Mumbai.
(Authorized Signatory)

* Electronic report does not require signature

Note :
1. The results refer to the samples and parameters requested for analysis.
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Annexure-11

Maharashtra Government
Revenue and Forest Department
Sub-Divisional Magistrate, Pen Sub-Division

Tel No.- 02143-253032, Email - sdopen2013@gmail.com

No.SDO/LND/Property Damage Report/Ambeghar/2026 | Date- 26/02/2026

To,
The Sub-Regional Officer, Raigad-2
Maharashtra Pollution Control Board (MPCB),
CBD Belapur, Navi Mumbai.

Subject : Information regarding property damage and resettlement issues in Ambeghar.
Reference: 1. Your office letter No. MPCB/SROR-2/260211-FTS-0060 dated 11/02/2026.
2. Hon'ble NGT Matter No. 88 of 2024 (WZ) (Siddharth Ambaji Patil & Anr. Vs. Pen Municipal Council & Ors.).

Madam,

With reference to the subject mentioned above, your office had requested details regarding property damage and resettlement issues in village Ambeghar, Taluka Pen, specifically concerning the ongoing NGT matter involving the Pen Municipal Council's waste processing facility (plot no. 156).

Upon verification of the records available with the Sub-Divisional Office, Pen, the following information is submitted:

1. **Complaint Received:** This office has received a formal complaint from Shri. Siddharth Ambaji Patil regarding significant property damage to his agricultural land located at Ambeghar, regarding which O.A. 88/2024 is pending before Hon'ble National Green Tribunal (Western Zone).
2. **Nature of Damage:** The complainant has alleged that the dumping of solid, plastic, and Construction & Demolition (C&D) waste by the Pen Municipal Council has led to the degradation of soil quality, blockage of natural water channels, and direct damage to the productivity of his land (Survey No. 157/158).
3. **Resettlement Issues:** As of the current date, no specific resettlement or rehabilitation claims are pending for this survey number; however, the request for assessment of environmental and crop damage is noted.
4. **Site Verification:** Based on the directions of the Hon'ble NGT, the revenue officials are coordinating with the Joint Committee to provide the necessary land records and 7/12 extracts to facilitate the assessment of direct and indirect damages.

A copy of the complaint and the relevant land records are attached herewith for your further necessary action and for inclusion in the Joint Committee Report to be submitted to the Hon'ble NGT.

(Pravin Dnyanu Pawar)
Sub Divisional Officer Pen
Sub Division - Pen

Annexure-12

Maharashtra Pollution Control Board

(Regional Office Raigad)

Telefax : 2756 2132
2757 2620

Raigad Bhavan, 6th Floor,
Sector-11, C.B.D. - Belapur,
Navi Mumbai - 400 614.

No.MPCB/ROR/TB/292 Dated: 19/08/2004.

FORM-III
[See Rule 6 (3)]

To,

The Chief Officer,
Municipal Council Pen,
Dist. Raigad.

Ref:- Your application for grant of authorisation received through SRO, Raigad-II, vide letter No.SROR-II/TB/214 dtd.13/08/04.

The Maharashtra Pollution Control Board after examining the proposal hereby authorises the Chief Officer, Municipal Council Pen, Dist. Raigad, having their administrative office at Municipal Council Pen, Dist. Raigad, to set up and operate waste processing / waste disposal facility at S.No. 156, Hissa No.1-05-at Ambeghar, Tal. Pen, Dist. Raigad, on the terms and conditions (including the standards to comply) attached to this authorization letter as Annexure-I.

1. The validity of the authorisation is till 14/8/2005 . After the validity, renewal of authorisation is to be sought.

पेण नगरपरिषद पेण
आ.क्र.1107 31/08

2. The Maharashtra Pollution Control Board may at any time revoke any of the condition applicable under the authorisation and shall communicate the same in writing.

3. Any violation of the provision of the Municipal Solid Wastes (Management & Handling) Rules, 2000 will attract the penal provision of the Environment (Protection) Act, 1986 (29 of 1988)

4. Subject to the above mentioned site clearance from Compelant Govt. Authorities.

१) २) ३) लेखा ४) ५) ६) ७) ८) पाणीपुरवठा ९) भांडार मुख्याधिकारी

D.A.: Annexure-I

(V.N. Mundhe) 19/08/2004
Regional Officer, Raigad.

Copy submitted to:

1) Collector Raigad, Alibag, District-Raigad.

Being one of the implementing authorities having overall responsibility for enforcement of the provisions of Municipal Solid Wastes (M & H) Rules 2000, it is obligatory on your part to see that the Municipal Solid Waste is processed and disposed of in accordance with the said Rules.

Copy to:
Sub Regional Officer, Raigad-II, MPCB, Navi Mumbai, for necessary action.

SWM Cell

8/9

म. गा. ८ म. 122

म. गा. ८
R. V. 8 म.

फेरफारांची नोंदवही (फेरफार पत्रक) 000024

[महाराष्ट्र जमीन महसूल अधिकारी अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम १०]

गाव : आवेघर तालुका : पेण जिल्हा :

नोंदीचा अनुक्रमांक	संपादन केलेल्या अधिकाराचे स्वरूप	परिणाम झालेले भूमापन व उपविभाग क्रमांक	चाचणी अधिकाऱ्याचे आद्याक्षरी किंवा शेरा
७०१९	दि. १७/७/२००७ खरेदीखत सोमवार दि. १६ जून २००७ रोजीचे ₹. ७५५ २,०५,५००/- मात्र (नोंद) छिडून घेणार - सिद्धार्थ अंबाजी पाईक वय वर्षे - ५२ छिडून देणार - सौ. मनाली महेंद्र तुपे वय वर्षे - ३५ जमीन खुद्दची असून घेणारे शेतकरी आहेत. मौजे - उंबर्डे येथे गट नं. २ क्षेत्र ०-००-३ हि भातशेती जमीन आहे. मे. दुय्यम निबंधक पेण यांचेकडील दस्तएक रु० ५०२५ नुसार नोंद केली तलाठी सजा कामार्ली ता. पेण, जि. रायगड	गट नंबर ७५७ ५ एकपैकी एक	मुद्दा मंजूर वि.नि. खरेदीखताचा से.रा.वरुन प्रतीवर वर्दी नोंद मंजूर मं.अ.पेण ९०/८/०७
७०२०	दि. १७/७/२००७ बाजूस नमूद केलेले गट नंबरचे जमीनीवर इतर हक्कात मौजे खरेदी घेणार पांडु तुकाराम पयिद झाली नोंद असून ती कमी करणेबाबत सौ. सरिष्यंक गणपत पयिद यांनी केलेला अर्जावरुन इतर स्वकांगीक नोंद कमी केली. मा. तहसिलदार सोसे पेण यांचेकडील दु. नं. आर. टी. एस./ फाम/नोंद/०७ पेण दिनांक १७/७/२००७ नुसार नोंद केली तलाठी सजा कामार्ली ता. पेण, जि. रायगड	मा. तहसिलदार २५१/० स.नं. पेण/भांले ५ एकपैकी अर्जदार मा. आर.टी.एस/फाम/ एकपैकी नोंद/०७ दि. १७/७/२००७ फाईल मंजूर मं.अ.पेण ३०/८/०७	

फेरफार क्र. ७०१९ संगणकात दुरुस्ती आहे. तलाठी संगणक प्रभारी अधिकारी (स्वाक्षरी व दिनांक)

फेरफार क्र.-७०२० संगणकात दुरुस्ती आहे. संगणक प्रभारी अधिकारी (स्वाक्षरी व दिनांक)

म. गा. ८ म.
R. V. 8 m.

फेरफारांची नोंदवही (फेरफार पत्रक) 000065 33

[महाराष्ट्र जमीन महसूल अधिकारी अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम १०]

गाव : आंबेघर तालुका : पेण जिल्हा : रायगड

नोंदीचा अनुक्रमांक	संपादन केलेल्या अधिकाराचे स्वरूप	परिणाम झालेले भूमापन व उपविभाग क्रमांक	चावणी अधिकाऱ्याची आद्याक्षरी किंवा शेरा
१७७६	दि. २०।६।२००८ खरेदीखत शुक्रवार दिनांक ५ जून २००८ रोजीचे मोबदला रु. रुपये २,३६,०००/- मात्र.	१५८० S	खरेदीखत प्रमाणित.
	लिहून घेणार - विजयश्री सिद्धार्थ पायेढ वय - २० ग उंबर्डे	एकमेक	वर्दी नं० २५२
	लिहून देणार - विठोबा सुदाम पायेठ वय ५२ जमीन खुशखी असून घेणारे शेतकरी कुटुंबातील आहेत त्यांचे पत्नी डॉ. सिद्धार्थ अंबाजी पायेढ यांचे नावे मौजे उंबर्डे येथे गट नं. ८१/५ क्षेत्र ०.०८-३ आकार ०.८५ ई शेतजमीन आहे. सा. दुय्यम निबंधक पेण यांचे कडील दस्तऐवज क्र. ३८५१/०८ नुसार नोंद दाखल केली. तलाठी सजा कामाली ता. पेण, जि. रायगड		फेरफार क्र. - १७७६ संगणकात दुरुस्त केला आहे. संगणक प्रभारी अधिकारी (स्वाक्षरी व दिनांक)
१७७७	दि. १९।६।२००८ वारसाने वाजूस दाखल केलेल्या जमीनीचे विद्यमान कबजेदार नागराजजी रमनीशभजी जैन हे दिनांक १८।५।२००८ रोजी मयत झाले असून त्यांस कायदेशीर वारस पुढीलप्रमाणे :- मुलगा - १) मिठालाल नागराज जैन वय ४० मुलगी - २) कमलाबाई सुरेंद्र परमार वय ५६ पत्नी - मयत वयीलप्रमाणे २ कायदेशीर वारस आहेत. तलाठी सजा पेण यांचेकडील पंचनामा अबाद मृत्युचा दाखला व वारस राजीपत्र नं. २५ प्रमाणे नोंद दाखल केली.	२६३।५ S एकमेक	वर्दी अर्ज अबाद वा० पंचनामा पावती. वा० नं. २५ वर हुकूम नोंद मंजूर
	फेरफार क्र. - १७७७ संगणकात दुरुस्त केला आहे. संगणक प्रभारी अधिकारी (स्वाक्षरी व दिनांक)	तलाठी सजा कामाली ता. पेण, जि. रायगड	

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अहवाल दिनांक : 19/01/2026

महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- **आंबेघर (553909)** तालुका :- **पेण** जिल्हा :- **रायगड**

PU-ID : **20876832247** गट क्रमांक व उपविभाग : **156**

20876832247

भू-धारणा पध्दती : **भोगवटादार वर्ग -1** शेताचे स्थानिक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नांव	क्षेत्र	आकार	पो.ख.	फे.फा.	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक **हे.आर.चौ.मी**	**304**	**नगर पालिका पेण**	**0.94.30**		**0.10.90**	**(2842)**	कुळाचे नाव व खंड
अ) लागवड योग्य क्षेत्र जिरायत **0.89.30** बागायत - इतर **0.05.00**							इतर अधिकार इतर **कायदा कलम 4(1) प्रमाणे भुसंपादनात समाविष्ट क्षेत्र 1.05.2 (1)** इतर **हेटवणे मध्यम प्रकल्पाच्या लाभ क्षेत्रात समाविष्ट (1716)**
एकुण ला.यो. क्षेत्र **0.94.30**							
ब) पोट-खराब क्षेत्र (लागवड अयोग्य) वर्ग (अ) **0.10.90** वर्ग (ब) -							**प्रलंबित फ़ेरफ़ार : नाही.**
एकुण पो.ख. **0.10.90**							
एकुण क्षेत्र (अ+ब) **1.05.20**							शेवटचा फेरफार क्रमांक : **2842** व दिनांक : **28/06/2023**
आकारणी **0.00**							
जुडी किंवा विशेष आकारणी -							
जुने फेरफार क्र. **(1)(868)(1377)(1716)(1727)(2372)(2842)**							सीमा आणि भुमापन चिन्हे :

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम,१९७१ यातील नियम २९]

गाव :- **आंबेघर (553909)** तालुका :- **पेण** जिल्हा :- **रायगड**

गट क्रमांक व उपविभाग : **156**

			पिकाखालील क्षेत्राचा तपशील					लागवडीसाठी उपलब्ध नसलेली जमीन		शेरा
वर्ष	हंगाम	खाता क्रमांक	पिकाचा प्रकार	पिकाचे नाव	जल सिंचित	अजल सिंचित	जल सिंचनाचे साधन	स्वरूप	क्षेत्र	
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)
					हे.आर. चौ.मी	**हे.आर. चौ.मी**			**हे.आर. चौ.मी**	
2025-26	**खरीप**	**304***						**चालू पड**	**1.0520**	

टीप : * सदरची नोंद मोबाइल ॲप द्वारें घेणेत आलेली आहे

"सदर दस्तावेज हा केवळ अंतर्गत शासकीय कार्यवाहीसाठी उपलब्ध आहे. खाजगी वापर केल्यास योग्य दंड/शिक्षा केली जाईल याची नोंद घ्यावी."

दिनांक :- 19/01/2026

साकांतिक क्रमांक :- 27240005028790000012026196

(नाव :- लांतेका महादेव जाधव)

ग्राम महसूल अधिकारी साझा :- आंबेघरता :- पेण **जि :-**रायगड

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अहवाल दिनांक : 19/01/2026

महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३,५,६ आणि ७]

25570244013

गाव :- **आंबेघर (553909)** तालुका :- **पेण** जिल्हा :- **रायगड**

PU-ID : **25570244013** गट क्रमांक व उपविभाग : **157**

भू-धारणा पध्दती : **भोगवटादार वर्ग -1** शेताचे स्थानिक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नांव	क्षेत्र	आकार	पो.ख.	फे.फा.	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक **हे.आर.चौ.मी**	64	**सिध्दार्थ अंबाजी पाटील**	**0.47.00**	**8.94**	**0.04.00**	**(1719)**	कुळाचे नाव व खंड
अ) लागवड योग्य क्षेत्र जिरायत **0.47.00** बागायत -							इतर अधिकार इतर **हेटवणे मध्यम प्रकल्पाच्या लाभ क्षेत्रामध्ये समाविष्ट (1716)**
एकुण ला.यो. क्षेत्र **0.47.00**							**प्रलंबित फेरफार : नाही.**
ब) पोट-खराब क्षेत्र (लागवड अयोग्य) वर्ग (अ) **0.04.00** वर्ग (ब) -							शेवटचा फेरफार क्रमांक : --- व दिनांक : ---
एकुण पो.ख. **0.04.00**							
एकुण क्षेत्र (अ+ब) **0.51.00**							
आकारणी **8.94**							
जुडी किंवा विशेष आकारणी -							
जुने फेरफार क्र. **(1)(1284)(1608)**							सीमा आणि भूमापन चिन्हे :

टीप :- या ७/१२ वरील गाव नमुना - १२ मधील पिकांचे एकूण क्षेत्र हे सकृतदर्शनी गाव नमुना - ७ च्या एकूण क्षेत्राच्या मेळात नाही. याबाबत संबंधितांनी पिकांच्या क्षेत्राची दुरुस्ती करून घ्यावी.

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम,१९७१ यातील नियम २९]

गाव :- **आंबेघर (553909)** तालुका :- **पेण** जिल्हा :- **रायगड**

गट क्रमांक व उपविभाग : **157**

			पिकाखालील क्षेत्राचा तपशील					लागवडीसाठी उपलब्ध नसलेली जमीन		शेरा
वर्ष	हंगाम	खाता क्रमांक	पिकाचा प्रकार	पिकाचे नाव	जल सिंचित	अजल सिंचित	जल सिंचनाचे साधन	स्वरूप	क्षेत्र	
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)
					हे.आर. चौ.मी	**हे.आर. चौ.मी**			**हे.आर. चौ.मी**	
2024-25	**खरीप**	**64***						**चालू पड**	**0.5100**	
		64*						**चालू पड**	**0.5100**	

टीप : * सदरची नोंद मोबाइल ॲप द्वारें घेणेत आलेली आहे

"सदर दस्तावेज हा केवळ अंतर्गत शासकीय कार्यवाहीसाठी उपलब्ध आहे. खाजगी वापर केल्यास योग्य दंड/शिक्षा केली जाईल याची नोंद घ्यावी."

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दिनांक :- 19/01/2026
साकांतेक क्रमाक :- 27240005028790000012026198

(नाव :- लांतेका महादेव जाधव)
ग्राम महसूल अधिकारी साझा :- आंबेघरता **:-** पेण **जि :-**रायगड

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अहवाल दिनांक : 19/01/2026

महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३,५,६ आणि ७]

32517262392

गाव :- **आंबेघर (553909)** तालुका :- **पेण** जिल्हा :- **रायगड**

PU-ID : **32517262392** गट क्रमांक व उपविभाग : **158**

भू-धारणा पध्दती : **भोगवटादार वर्ग -1** शेताचे स्थानिक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नांव	क्षेत्र	आकार	पो.ख.	फे.फा.	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक **हे.आर.चौ.मी**	217	**विजयश्री सिध्दार्थ पाटील**	**0.30.60**	**4.25**	**0.04.10**	**(1776)**	कुळाचे नाव व खंड
अ) लागवड योग्य क्षेत्र जिरायत **0.21.50** बागायत - इतर **0.09.10**							इतर अधिकार इतर **हेटवणे मध्यम प्रकल्पाच्या लाभ क्षेत्रामध्ये समाविष्ट (1716)**
एकुण ला.यो. क्षेत्र **0.30.60**							**प्रलंबित फेरफार : नाही.**
ब) पोट-खराब क्षेत्र (लागवड अयोग्य) वर्ग (अ) **0.04.10** वर्ग (ब) -							शेवटचा फेरफार क्रमांक : --- व दिनांक : ---
एकुण पो.ख. **0.04.10**							
एकुण क्षेत्र (अ+ब) **0.34.70**							
आकारणी **4.25**							
जुडी किंवा विशेष आकारणी -							
जुने फेरफार क्र. **(1)(866)(1007)(1522)(1701)(1722)**							सीमा आणि भूमापन चिन्हे :

टीप :- या ७/१२ वरील गाव नमुना - १२ मधील पिकांचे एकूण क्षेत्र हे सकृतदर्शनी गाव नमुना - ७ च्या एकूण क्षेत्राच्या मेळात नाही. याबाबत संबंधितांनी पिकांच्या क्षेत्राची दुरुस्ती करून घ्यावी.

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम,१९७१ यातील नियम २९]

गाव :- **आंबेघर (553909)** तालुका :- **पेण** जिल्हा :- **रायगड**

गट क्रमांक व उपविभाग : **158**

			पिकाखालील क्षेत्राचा तपशील					लागवडीसाठी उपलब्ध नसलेली जमीन		शेरा
वर्ष	हंगाम	खाता क्रमांक	पिकाचा प्रकार	पिकाचे नाव	जल सिंचित	अजल सिंचित	जल सिंचनाचे साधन	स्वरूप	क्षेत्र	
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)
					हे.आर. चौ.मी	**हे.आर. चौ.मी**			**हे.आर. चौ.मी**	
2024-25	**खरीप**	**217***						**चालू पड**	**0.3470**	
		217*						**चालू पड**	**0.3470**	

टीप : * सदरची नोंद मोबाइल ॲप द्वारें घेणेत आलेली आहे

"सदर दस्तावेज हा केवळ अंतर्गत शासकीय कार्यवाहीसाठी उपलब्ध आहे. खाजगी

1481

वापर केल्यास योग्य दंड/शिक्षा केली जाईल याची नोंद घ्यावी."
दिनांक :- 19/01/2026
सांकेतिक क्रमांक :- 27240005028790000012026110O

(नाव :- लांतेका महादेव जाधव)
ग्राम महसूल अधिकारी साझा :- आंबेघर**ता :-** पेण **जि :-**रायगड

1482

Fw: आंबेघर रहिवाशांवर होणाऱ्या आरोग्य परिणामा बाबत माहिती सादर करणेबाबत.pdf

Annexure-15

SRO Raigad 2 < sroraigad2@mpcb.gov.in >
Thu, 05 Mar 2026 1:28:29 PM +0530

To "nischal.cpcb@nic.in"<nischal.cpcb@nic.in>
Cc "sdopen2013@gmail.com"<sdopen2013@gmail.com>,"RO Raigad" <roraigad@mpcb.gov.in>

Sir, Report of DHO is submitted herewith.

Get Outlook for Android

From: DHO Raigad <dhozpraigad@gmail.com>
Sent: Thursday, March 5, 2026 12:50:32 PM
To: SRO Raigad 1 <sroraigad1@mpcb.gov.in>; sro-raigad2@mpcb.gov.in <sro-raigad2@mpcb.gov.in>; SRO Raigad 2 <sroraigad2@mpcb.gov.in>; SRO Mahad <sromahad@mpcb.gov.in>
Subject: Fwd: आंबेघर रहिवाशांवर होणाऱ्या आरोग्य परिणामा बाबत माहिती सादर करणेबाबत.pdf

---------- Forwarded message ---------
From: **Naresh Nagvekar** <nareshnagvekar@gmail.com>
Date: Thu, 5 Mar 2026 at 12:50
Subject: आंबेघर रहिवाशांवर होणाऱ्या आरोग्य परिणामा बाबत माहिती सादर करणेबाबत.pdf
To: DHO Raigad <dhozpraigad@gmail.com>

--

To,

Plz See The Attachment...

Regards,
District Health Officer,
Raigad Zilha Parishad, Alibag

प्रत्येक ३००० कागद बनविणेसाठी एक झाड वापरले जाते, झाडे वाचवा.

कृपया अगदी महत्वाचे असेल तरच प्रिंट काढावी.

1483

1 Attachment(s)

आंबे ग रहिवाशांवर होणाऱ्या आरोग्य...
503.1 KB

रायगड जिल्हा परिषद, अलिबाग

आरोग्य विभाग

दूरध्वनी क्रमांक – ०२१४१ – २२२०७७ ई मेल – dhozpraigad@gmail.com

जावक क्रमांक - राजिप/आरोग्य/ साथरोग 1804 २०२६ दिनांक - ०५/०३/२०२६

प्रति,

महाराष्ट्र प्रदूषण नियंत्रण मंडळ,
उप प्रादेशिक कार्यालय रायगड - १,
रायगड भवन,०६ वा मजला,
सेक्टर-११ साबीडी, बेलापूर,
नवी मुंबई-४००६१४

विषय:- आंबेघर रहिवाश्यांवर होणा-या आरोग्य परिणामाबाबत माहिती सादर करणेबाबत.

संदर्भ:- १) महाराष्ट्र प्रदूषण नियंत्रण मंडळ, उप प्रादेशिक कार्यालय रायगड - १, रायगड भवन,०६ वा मजला, सेक्टर-११ साबीडी, बेलापूर, नवी मुंबई,या कार्यालयाचे पत्र.क्र.MPCB/SROR-2/260228-FTS-0006 दिनांक २८/०२/२०२६
२) वैदयकिय अधिकारी ,प्रा.आ.केंद्र कामार्ली ता.पेण जि.रायगड यांचे पत्रदिनांक २४/०२/२०२६

उपरोक्त संदर्भिय विषयान्वये आपणास कळविण्यात येते कि,आंबेघर येथील डंपिंग ग्राऊंड हे घामणी गावानजिक असल्यामुळे सदर माहिती दोन गावंची देण्यात येत आहे.तसेच प्रा.आ.केंद्र कामार्ली ता.पेण अतंर्गत आंबेघर व धामणी या दोन गावांची आजाराबाबत माहिती सन २०२४ ते फेब्रुवारी २०२६ पर्यंत दस्तऐवज उपलब्ध असल्याने सदर कालावधीची माहिती संदर्भ क्रमांक ०२ अन्वये देण्यात येत आहे.

सोबत - संदर्भ क्रमांक ०२, प्रा.आ.केंद्र कामार्ली ता.पेण यांचे पत्र जोडलेले आहे.

PHN

जिल्हा आरोग्य अधिकारी,
रायगड जिल्हा परिषद,अलिबाग

प्रत :- माहितीसाठी सादर.
मा.सचिव, पर्यावरण व वातावरणीय बदल विभाग, मादाम कामा मार्ग,हुतात्मा राजगुरु चौक,मंत्रालय विस्तार,मुंबई ४०००३२

Scanned with CamScanner

दिनांक 24/1/2026

प्रति,

मा. सदस्य सचिव,
अधिकारी/प्रभारी
महाराष्ट्र प्रदूषण नियंत्रण मंडळ रायगड.

विषय- आंबेघर या ग्रामपंचायत क्षेत्रातील आरोग्य परिस्थिती बाबत माहिती सादर करणे बाबत

महोदय,

उपरोक्त विषयाच्या अनुषंगाने कळविण्यात येते कि, आंबेघर ग्रामपंचायत हद्दीत ३ वाड्या व ३ महसुली गावे असून अंदाजे ४८१ लोकसंख्या आहे. सदर गावांना प्राथमिक आरोग्य केंद्र नागाव येथे सन २०२४ ते २०२६ पर्यंतची रुग्णांची उपलब्ध आहे. सदरील रुग्णांचे हे प्रा.आ.केंद्र. नागाव अंतर्गत येणाऱ्या आरोग्य उपकेंद्रातील आशा स्वयंसेविका यांनी रेकॉर्ड ठेवले, नागावी व आसे उपकेंद्रात तपासणीला जातात तरि उपलब्ध माहिती खुलासा सिवाई सादर करण्यात येत आहे ते आपणास कळावे.

अ. क्र.	गावाचे नांव	लोकसंख्या	सन	तपासनीचे आजार	कावीळ रोग	त्वचा रोग	पोटाचे आजार किरकोळ	पचन संस्थेचे विकार	डोळ्यांचे विकार	
1)	आंबेघर	2104	2024	04	0	2	0	1	0	
			2025	09	0	1	0	2	0	
			2026	01	0	3	0	3	0	
2)	धामली	481	2024	05	0	3	0	0	0	
			2025	14	0	5	0	3	0	
			2026	02	0	2	0	2	0	

सदरील माहिती अंतर रुग्ण व नाव्या रुग्ण रेकॉर्ड नुसार देण्यात आली आहे. तरि त्या आगातील वरील नमुद केलेले सर्व रुग्ण गावचा रहिवासी असल्याचे असल्याचे आम्ही लिखित सांगता येत नाही.

Medical Officer
Primary Health Centre
Nagaon

प्रत माहितीसाठी

मा. सेंट्रल पोल्युशन कंट्रोल बोर्ड (CPCB) पुणे
रायगड

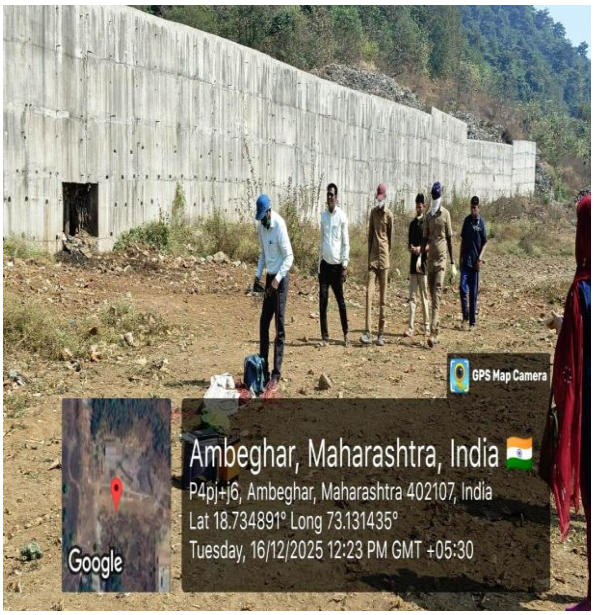
मा. प्रांत अधिकारी सो। (MPCB)
रायगड.

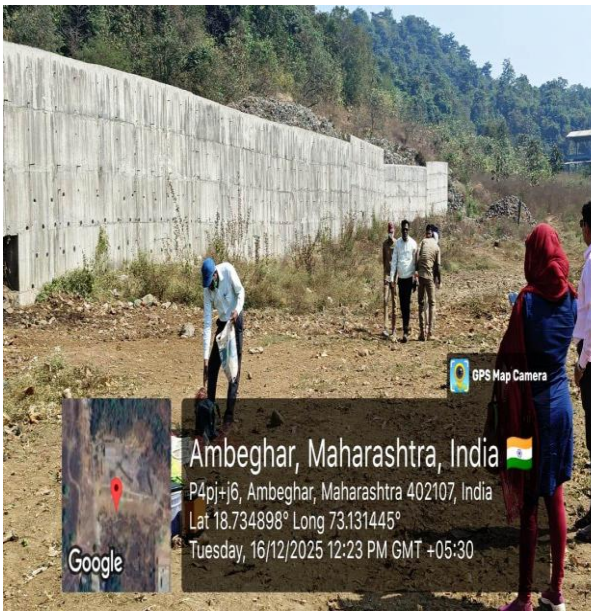
मा. तालुका आरोग्य अधिकारी सो।
मा.पेण रायगड.

Scanned with OKEN Scanner

Scanned with CamScanner

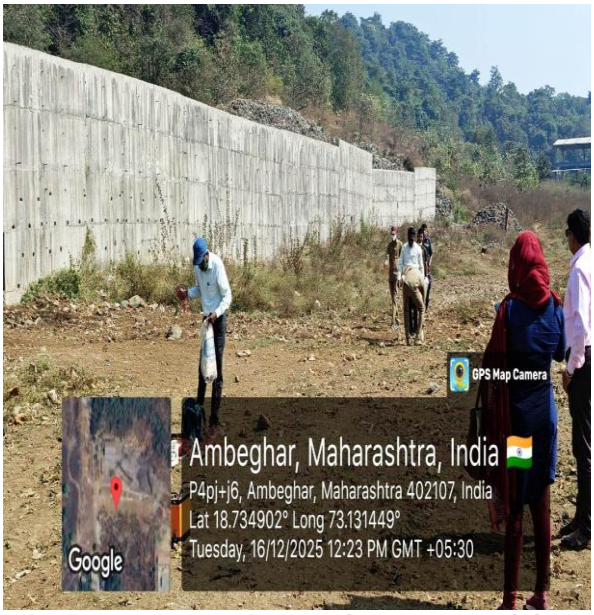
Annexure-16





Hydrogeological survey and Geophysical survey for assessment of groundwater potential





Hydrogeological survey and Geophysical survey for assessment of groundwater potential





Soil sampling at Applicant's agriculture land – Survey No. 157



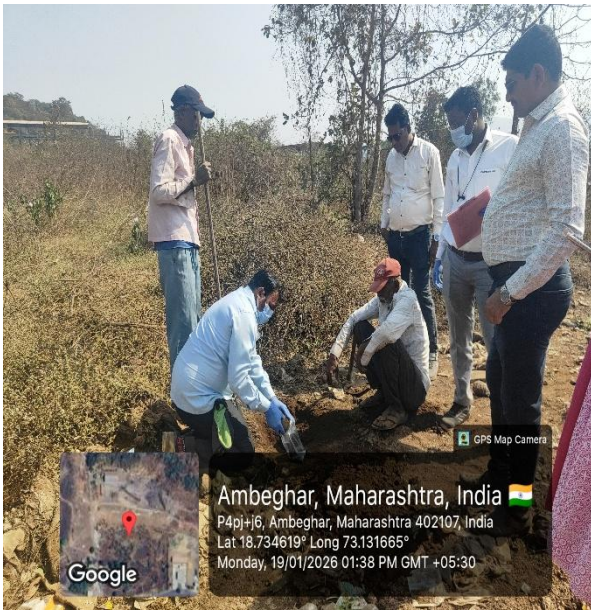


Soil sampling at Applicant's agriculture land – Survey No. 157





Soil sampling at Applicant's agriculture land – Survey No. 158





Soil sampling at Applicant's agriculture land – Survey No. 158



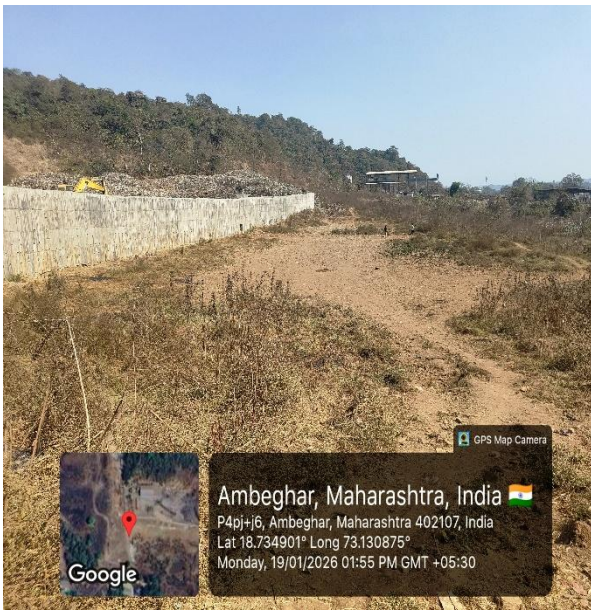


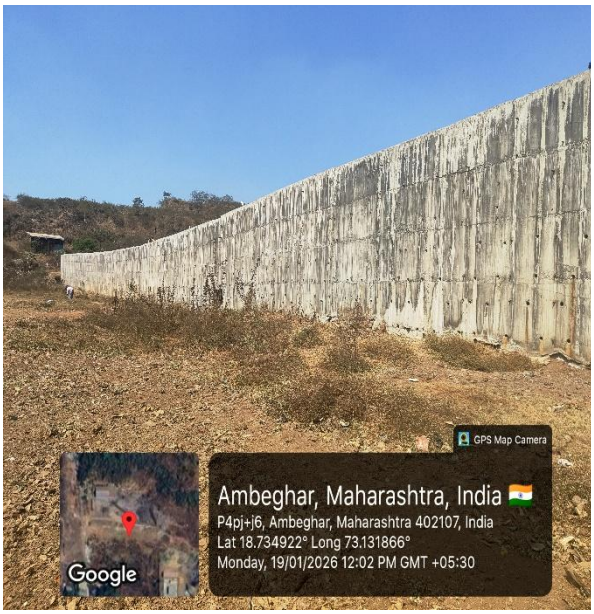
Soil sampling at reference background – upstream and downstream locations



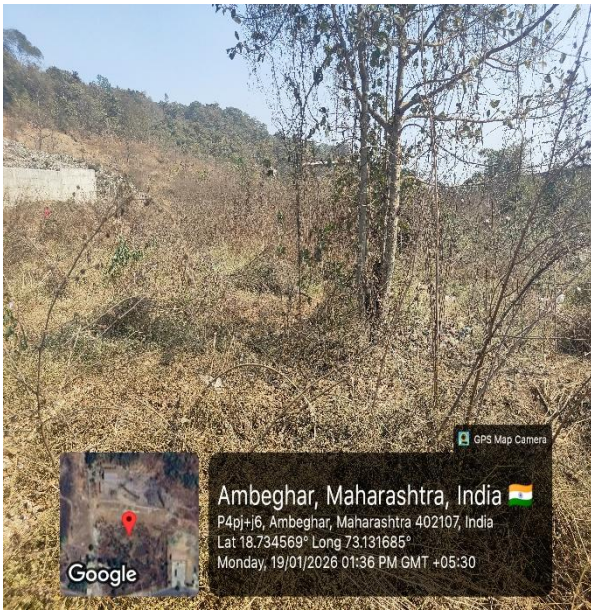


Soil sampling at reference background – upstream and downstream locations





20-foot concrete boundary wall constructed along the common boundary between the Applicant's agricultural land (Survey No. 157) and the land belonging to Respondent No.1





Dense bushes and plant at Applicant's agriculture land – Survey No. 158





Ambient air quality monitoring at Applicant's agriculture lands



Ambient air quality monitoring at reference background location



Ambient air quality monitoring at reference background location



Surface water quality monitoring at reference background – upstream location



Surface water quality monitoring at reference background – downstream location